LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF AUGUST 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	37 RECOVERY	CS COMM-883/2025	01.08.2025	M/S GAMMEY'S INDIA &B CO. VS M/S SURBHI MARKETING AGENCY	RAKESH SHRIVASTAV	9911116314	ADVOCATERAKESHSHRIVASTAV@GMAIL.COM	31.07.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 708/2025	02.08.2025	TATA CAPITAL LTD. VS VINEET AGARWAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 709/2025	02.08.2025	TATA CAPITAL LTD VS DILIP KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC. DJ- 605/2025	04.08.2025	STATE BANK OF INDIA VS SATTEY	BIPLAB KUMAR MUKHERJEE	9811767517	ADVOCATEBKM@GMAIL.COM	02.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC. DJ- 610/2025	05.08.2025	RAJESH BHATIA PROP OF M/S RSG TRADERS VS M/S MASALA FOOD PRODUCTS PVT. LTD.	AJEET KUMAR AHOOJA	9811383071	-------	04.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC. DJ-613/2025	06.08.2025	SHIVAKRITI AGRO PVT. LTD. VS GEETA DEVI M/S PROPRIETOR OF AMIT UDYOG	SIDHARTH ARORA	9839211111	SIDHARTHARORA@LIVE.COM	05.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-906/2025	08.08.2025	M/S. SSG AUTOMOTIVE COMPONENTS PVT. LTD. VS M/S SEAHAWK LOGISTICS & ORS.	RISHABH KR. THAKUR	9810267916	RKTHAKURLAWOFFICES@GMAIL.COM	07.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM AWARD BY ARB COMM. 40/2025	08.08.2025	DHARAMBIR SANDHU VS UNION OF INDIA & ANR.	AMIT DUBEY & ASSSOCIATES	9910162280	AMITJURIST@GMAIL.COM	07.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 729/2025	12.08.2025	TATA CAPITAL LTD VS SATINDER SINGH CHUGH	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	11.08.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM 396/2025	12.08.2025	M/S JAIN BEARING MILL STORE & ANR. VS M/S NEELKANTH & CO. & ANR.	MAYANK CHOUDHARY, KRITI JAIN, SHIVAM FOXY LEGAL	8826648483	-------	11.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-932/2025	19.08.2025	CHAUDHARY CHEMICAL INDUSTRIES & ANR. VS SHIVEX PLAST ENGINEERING & ORS	SAURABH GOEL , RAJENDRA SINGH	7011020428	RAJENDRA.SINGH.ESQ@GMAIL.COM	18.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-648/2025	20.08.2025	PAWAN KUMAR GUPTA VS MUNICIPALCORPORATION OF DELHI	ASHISH AGGARWAL	9810077771	AASHISHADVOCATE@GMAIL.COM	19.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM 405/2025	20.08.2025	PUNJAB NATIONAL BANK VS GURSIMRAN KAUR	NITIN GARG	9958986363	INFO@KNOWLEX.IN	19.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 743/2025	22.08.2025	AXIS BANK LTD. VS GOURAV SINGH	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	21.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	47R1	RP CIVIL -23/2025	23.08.2025	VIPIN KHANDELWAL VS SHALINI SHUKLA	AABHAS DAHIYA, NITISH DAHIYA	9810808725	SSSLAWCHAMBERS@GMAIL.COM	22.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM 415/2025	28.08.2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY KOTRA	9811070396	PANKAJKOTRA034@GMAIL.COM	27.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-662/2025	29.08.2025	NARSINGH DASS AND CO. VS PRASHANT BHIKHAN	NEERAJ GUPTA	9811267045	INFO@JUSTLAWOFFICES.COM	28.07.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-668/2025	30.08.2025	JAI PRAKSH KAUSHIK VS THE ORIENTAL INSURANCE COMPANY LIMITED	ARKAJ KUMAR	9910334337	ADV.TANYAAGGARWAL@GMAIL.COM	29.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 754/2025	30.08.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	29.08.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 755/2025	30.08.2025	TATA CAPITAL LTD. VS GURJAR DURGA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	29.08.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	EXECUTION (COMM)	EXECUTION (COMM)/379/2025	02-08-2025	RAKESH CHAWLA VS USHA RANI JAIN	VINEET MALHOTRA(P),	8588011144	ADVOCATEVMALHOTRA@GMAIL.COM	31.07.2025
			306	CONTEMPT PETITION	CONTEMPT PETITION/18/2025	05-08-2025	M/S RADHIKA SALES CORPORATION VS M/S DESIGN N GLASS INC	MADAN LAL SAGAR(P),	9810120435	ADV.MADANSAGAR@GMAIL.COM	29.07.2025
			306	CS (COMM)	CS (COMM)/895/2025	05-08-2025	M/S P K OVERSEAS PVT LTD VS CHAMAN LAL SETIA EXPORTS LTD	SUNANDA TULSYAN(P),	9891105069	SACHAR.AKHIL@GMAIL.COM	04.08.2025
			306	M EX	M EX/639/2025	06-08-2025	URMIL GUPTA VS RAM DEV GUPTA	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	02.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/387/2025	07-08-2025	AMIT KHANNA VS SANYAM JAIN	VIKAS BHATIA	9811379676	VKSBHT6@GMAIL.COM	01.08.2025
			306	CS (COMM)	CS (COMM)904/2025	08-08-2025	M/S SPACE 4 BUSINESS SOLUTION PVT LTD VS INSTITUTE OF DRIVING AND TRAINING RESEARCH	AMIT KUMAR	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	05.08.2025
			306	CS (COMM)	CS (COMM)909/2025	08-08-2025	M/S SUPER CASSETTES INDUSTRIES PVT LTD VS M/S MAHI CABLE SERVICES	K K KHETAN	9810389109	KKKHETAN@TSERIES.NET	06.08.2025

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			306	OMP (I) (COMM)	OMP (I) (COMM)/725/2025	08-08-2025	TATA CAPITAL LTD VS JAIL SINGH	VIBHOR MATHUR	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	06.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/395/2025	12-08-2025	PRAVEEN VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	08.08.2025
			306	CS (COMM)/	CS (COMM)934/2025	19-08-2025	STAR BIOMED PVT LTD VS AFJAL ALI	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	14.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/401/2025	19-08-2025	VIKAS GOEL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	14.08.2025
			306	CS (COMM)	CS (COMM)/939/2025	20-08-2025	VIJAY KUMAR GOEL VS M/S BHAGAT RAM OM PRAKASH AGRO PVT LTD	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	19.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/414/2025	27-08-2025	M/S RADHIKA SALES CORPORATION VS M/S DESIGN N GLASS INC	MADAN LAL SAGAR(P),	9810120435	ADV.MADANSAGAR@GMAIL.COM	22.08.2025
			306	MISC DJ	MISC DJ/663/2025	29-08.2025	REGAL ENTERPRISES VS K K SPUN INDIA LTD AND ORS	DEV PRAKASH PACHAURI	8826700067	SARVESHSH@GMAIL.COM	28.08.2025
			306	MISC DJ	MISC DJ/664/2025	29-08.2025	SHABNAM VS SHAMIM	MOBINA KHAN	9717640789	ADVOCATEMOBINAKHAN1@GMAIL.COM	20.08.2025

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			306	CS (COMM)	CS (COMM)/955/2025	29-08.2025	SHISHPAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	28.08.2025
			306	MISC DJ	MISC DJ/669/2025	30-08-2025	CJ DARCL LOGISTICS LTD VS MICROSAFE EXPRESS PVT LTD	KARAN JAIN(P),	9810367549	ADVOCATEKJ@GMAIL.COM	29.08.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/752/2025	30-08-2025	TATA CAPITAL LIMITED VS MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA(P),	9811452022	ANISHA_BHOLA17@YAHOO.COM	28.08.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/753/2025	30-08-2025	TATA CAPITAL LIMITED VS ALOK KUMAR	ANISH BHOLA(P),	9811452022	ANISHA_BHOLA17@YAHOO.COM	28.08.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM)/879/2025	01.08.2005	ASHISH KHANNA VS SUNIL ARORA	HARSHIL GUPTA	9971369850	NOT PROVIDED	31.07.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 880/25	01.08.2025	MS GAMMEY INDIA AND CO. VS MS SURENDER ENTERPRIES	RAKESH SRIVASTAVA	9911116314	ADVOCATERAKESHSRIVASTAVA@GMAIL.COM	31.07.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/705/2025	02.08.2025	TATA CAPITAL LTD VS SALMA QURASHI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/706/2025	02.08.2025	TATA CAPITAL LTD VS SHIBANI GILL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MIS. APPLICATION	MIS. DJ/597/2025	02.08.20025	SURAJ SURI VS SHIKHA KHANNA	HARSHUL MEHTA	9079301939	MEHTAHHARSHUL2@GMAIL.COM	01.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 899/2025	06.08.2025	IDBI BANK LTD. VS SANJAY KUMAR AGGARWAL	V. K. SINGH	9811867703	KUMARVIVEKADV@GMAIL.COM	04.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MIS. APPLICATION	MISC. DJ/619/2025	06.08.2025	ICICI BANK LTD. VS RAJNIGANDHA	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	05.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/720/2025	08.08.2025	TATA CAPITAL LIMITED VS SHUBHAM MANGLA	SACHIN KATYAL	011-26211488	LEGAL@KATVALASSOCIATES.COM	06.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/721/2025	08.08.2025	TATA CAPITAL LIMITED VS RAJU RAJU	SACHIN KATYAL	011-26211488	LEGAL@KATVALASSOCIATES.COM	06.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX (COMM) NO. 389/2025	08.08.2025	CHANDAN SINGH RAWAT VS GURMEET SINGH	ROHIT YADAV	8383002256	INFORYTLAW@GMAIL.COM	06.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 912/25	11.08.2025	CH JANGLI SINGH DHARMASHALA TRUST THROUGH ITS TRUSTEE/SECRETARY JAI	PARMOD KUMAR SINGHAL	9810778007	PARMODKSINGHAL@GMAIL.COM	07.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 913/25	11.08.2025	RAJNISH YADAV VS MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR	9555215464	CINMOYASSOCIATES@GMAIL.COM	07.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 915/25	12.08.2025	STATE BANK OF INDIA VS SATRUGHAN	TIRATH LAL YADAV	9643228307	ADVTIRATH@GMAIL.COM	11.08.2025

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			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	OMP (I)COMM/730/2025	13.08.2025	TATA CAPITAL LIMITED VS NIKHIL KASHYAP	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	11.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 923/25	14.08.2025	M/S HANKO SALES CORPORATION VS M/S QUALITY SERVICES	MOHIT AGGARWAL	9811449071	PATRONUSLAWOFFICES@GMAIL.COM	12.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 941/25	21.08.2025	HARI PRAKASH GUPTA VS SWATI AGARWAL	KISHORE KUMAR SRIVASTAVA	9811062684	KISHORE.SRIVAS@GMAIL.COM	19.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	OMP (I)COMM/740/2025	22.08.2025	AXIS BANK LIMITED VS MALKEET SINGH	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	20.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/741/2025	22.08.2025	AXIS BANK LIMITED VS KULBHUSHAN SINGLA	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	20.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX (COMM) NO. 413/2025	26.08.2025	VIPIN KHANDELWAL VS AJIT SINGH YADAV	RAVI SHANKAR GARG	9911883595	ASSOCIATERSGARG1@GMAIL.COM	25.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 34 OF ARBITRATION AND CONCILIATION ACT, 1996	OMP COMM/41/2025	29.08.2025	VINOD KUMAR VS SBI CARDS AND PAYMENTS SERVICES LIMITED	AADITYA THORAT	9926786132	THORATAADI10@GMAIL.COM	27.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/761/2025	30.08.2025	TATA CAPITAL LIMITED VS MAHAKALESHWAR INFRATECH PVT LTD 7606	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/761/2025	30.08.2025	TATA CAPITAL LIMITED VS AJAY KUMAR 7449	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28.08.2025
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	**CENTRAL**	304	EXECUTION	EX (COMM)376/2025	01.08.2025	SHREE SHYAM TRAILOR TRANSPORT V/S SHAPOORJI PALLONJI AND COMPANY	NAJ	9999-650-755	NAJAND COMPANY@GMAIL.COM	01.08.2025
			304	RECOVERY	CS (COMM)-882/2025	01.08.2025	BHANU INDORIA VS TARUN GABA	SH. VIKAS DUDEJA	9810906618	VIKAS.DUDEJA.ADV@GMAIL.COM	19.07.2025
			304	EXECUTION	EX (COMM)-378/2025	01.08.2025	KAPIL GOEL VS. RAM DULARE YADAV	SH. NARENDER BHANDARI	9313362890	NBHANDARI2009@GMAIL.COM	31.07.20025
			304	MISC DJ/596/2025	MISC DJ/596/2025	02.08.2025	MITTAL AND SONS V/S AUTO NEEDS HERO	NEERAJ KUMAR	8860-051-899	NA	02.08.2025

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			304	RECOVERY	CS (COMM)891/2025	04.08.2025	PRAVESH KUMAR GUPTA V/S NISHANT JAIN	ADV. PARVEEN	9811-141-706	PRAVEENGARGOFFICIAL@GMAIL.COM	02.08.2025
			304	EXECUTION	EX (COMM)385/2025	07.08.2025	SH. GAURAV MITTAL V/S M/S STEELWUD FOOTWEAR	ADV. MAMTA	9650-941-688	SUMITSARNA@GMAIL.COM	04.08.2025
			304	RECOVERY	CS (COMM)905/2025	08.08.2025	ARUN KUMAR GOYAL V/S THE NEW INDIA ASSURANCE CO. LTD.	SANDEEP JINDAL	98104-74101	SANDEEPJINDALS@REDIFFMAIL.COM	04.08.2025.
			304	RECOVERY	CS (COMM)916/2025	12.08.2025	PREM BHARDWAJ PROP OF M/S PREM BROS V/S MCD	R & V LAW ASSOCIATES	9560-905-884	ROBINBHARDWAJ529@GMAIL.COM	06.08.2025
			304	ARBITRATION	OMP I (COMM)731/2025	18.08.2025	CHOLAMANDALAM INVESTMENT FINANCE COMPANY LTD V/S ASHISH ENTERPRISES AND ORS	SUMIT GOSWAMI	77798111801	ADVOCATE.GOSWAMISUMIT@GMAIL.COM	18.08.2025
			304	RECOVERY	CS (COMM)926/2025	18.08.2025	MUJTABA HABIB V/S MAKKAH TOUR AND TRAVELS	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	11.08.2025
			304	ARBITRATION	OMP I (COMM)732/2025	18.08.2025	TATA CAPITAL LTD V/S RITIK RITIK	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	11.08.2025
			304	RECOVERY	CS (COMM)931/2025	19.08.2025	RAJAN SHARMA V/S SHARAD KUMAR JAIN	ARJUN BHASKAR	9711285445	ADV.ARJUNBHASAR@GMAIL.COM	13.08.2025
			304	ARBITRATION	OMP I (COMM)737/2025	21.08.2025	AXIS BANK LIMITED V/S SALMA	ARV CHAMBERS OF LAW	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	13.08.2025
			304	COUNTER CLAIM	COUNTER CLAIM-43/2025	21.08.2025	MLL EXPRESS SERVICES PVT LTD V/S BRIJ MOHAN MEHTA	BHAVISHYA MAKHIJA	7403666667	NA	13.08.2025
			304	MISC	MISC. EX/670/2025	22.08.2025	VIBHANSHU SHAMI SHISH V/S SUNIL SETHI	SURENDER JAIN	9971357887	NA	21.08.2025
			304	ARBITRATION	OMP I (COMM)749/2025	29.08.2025	TATA CAPITAL LTD V/S BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	22.08.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 847/2025	25.07.2025	SONI SONS GARMENTS PVT. LTD. VS DHARAMVATI	RAJIV SHRIVAS	9911792701	RAJEEVADV.SHRIVASTAVA@GMAIL.COM	24.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 688/2025	26.07.2025	TATA CAPITAL LTD. VS PINKI PINKI	VIBHOR MATH	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	25.08.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 854/2025	28.07.2025	TANU GOEL VS ANIL GOEL	SHIVAM GAUR	9717753160	SHIVAMGAUR.LAW@GMAIL.COM	26.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 698/2025	30.07.2025	TATA CAPITAL LTD. VS CHAMKAUR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 699/2025	30.07.2025	TATA CAPITAL LTD. VS RAHUL MEHRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/929/2025	CS (COMM)/929/2025	19.08.2025	FAIZPUR RAHMAN VS. M/S. MAKKAH TOURS AND TRAVELS	SH. NAZIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	12.08.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX. COMM 381/2025	05.08.2025	M/S SHREE BHAGWATI TEXTILES VS M/S BELA CREATIONS PVT. LTD.	CHAUDHARY RAVINDER SINGH	9654990349	ADV.RAVINDER.SINGH@GMAIL.COM	28.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 715/2025	06.08.2025	TATA CAPITAL LTD. VS NAVEEN SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 716/2025	06.08.2025	TATA CAPITAL LTD. VS ANU JAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 922/2025	14.08.2025	STATE BANK OF INDIA VS RAJKUMAR	TIRATH LAL YADAV	96543228307	ID-ADVTIRATH@GMAIL.COM	12.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM739/2025	22.08.2025	M/S AXIS BANK LTD. VS MEENA TIWARI	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	20.08.2025
			COURT ROOM 302	CIVIL SUIT	EX. COMM 409/2025	21.08.2025	M/S HITESH METAL CORP. VS M/S VISHAV KARMA ENGG. WORKS	AYUSH SHARMA	8889999391	THEAYUSHARMA@GMAIL.COM	20.08.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 949/2025	25.08.2025	M/S PREM COLOR CHEM PVT. LTD. VS VINEY AGGARWAL	ARUN KUMAR YADAV	9810768996	ARUNYADAV1131@GMAIL.COM	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	EX. COMM 42/2025	23.08.2025	M/S R S CONSTRUCTION VS UNION OF INDIA	S.W. HAIDER	9311307710	HAIDER.ADV@GMAIL.COM	19.08.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	EXECUTION ARB.AWARD	EXE.ARB.AWARD/34/2025	01-08-2025	ALKA BIST VS JBC PUBLISHERS AND DISTRIBUTORS	KUBER GIRI	9811999978	KUBERGIRI@GMAIL.COM	22-07-2025
			308	EXECUTION	EXE.COMM-382/2025	05-08-2025	M/S SAURABH AUTO TRADERS VS M/S PIPALWA AUTOMOBILES AND ANR.	MOHIT AGARWAL	9911092666	NOT READABLE	31-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I). COMM-714/2025	05-08-2025	TATA CAPITAL LTD. VS SHAHJAD	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	26-07-2025
			308	RECOVERY	CS(COMM)-894/2025	05-08-2025	M/S R B RAMNATH LAMBAH AND SONS PVT. LTD. VS M/S AGARWAL PACKERS AND MOVERS LTD.	OM PRAKASH SHEKHAWAT	9810019306	OPS_SHEKHAWAT@YAHOO.CO. IN	30-07-2025
			308	EXECUTION ARB.AWARD	EXE.ARB.AWARD/38/2025	06-08-2025	M/S SMFG INDIA CREDIT CO. LTD. VS RADHIKA METAL AND ALLOYS	ROHIT SHARMA	8882257775	ROHIT@FIRSTASSOCIATES.IN	21-07-2025
			308	RECOVERY	CS(COMM)-898/2025	06-08-2025	SURESH KUMAR MITTAL PROPRIETOR OF MS FLORANCE SURGICAL COTTON INDUSTRIES (SENIOR CITIZEN) VS VAISHALI VIKRAMSINH RAJEBHOSLE PROPRIETOR OF MS RAJLAXMI	NIPUN GUPTA	9557900345	LEGAL.NKPARTNERS@GMAIL.COM	19-07-2025
			308	EXECUTION	EXE.COMM-397/2025	12-08-2025	LOREAL S A VS AMAR	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	08-08-2025
			308	RECOVERY	CS(COMM)-920/2025	13-08-2025	M/S KAPOOR ENTERPIES VS M/S J K FENNER INDIA LIMITED	HARENDRA KUMAR	9971395700	HARENDRAK8@GMAIL.COM	11-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	U/S 9 OF ARBITRATION ACT	OMP(I). COMM-734/2025	19-08-2025	M/S TATA CAPITAL LIMITED VS DERRICK PETER GOMES	VIBHOR MATHUR	9871326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	14-08-2025
			308	RECOVERY	CS(COMM)-930/2025	19-08-2025	M/S SHANTA INNERWEARS PVT. LTD VS SHRI SANJAY HIRWANI	VINEET KAUSHIK	8588957065	VINEET1743@GMAIL.COM	04-08-2025
			308	EXECUTION	EXE.COMM-404/2025	20-08-2025	SMT VIMMY PROP. OF MS KARAN TEXTILES VS SH DEEPAK GUPTA PROP. OF DEEPAK GARMENTS HOUSE	BALRAM SINGH	9873188641	BR9840@GMAIL.COM	12-08-2025
			308	RECOVERY	CS(COMM)-943/2025	21-08-2025	M/S VASTRAM INDIA PVT. LTD. VS. M/S MANVIK GARMENTS	GHANSHYA M MOURYA	9811377679	ADVOCATEWIDU@GMAIL.COM	18-08-2025
			308	EXECUTION	EXE.COMM-407/2025	21-08-2025	S P KANUGO VS. ABS AIR TECH PRIVATE LIMITED	SARTHAK KATYAYEN	9810133604	TRIDENTLAVU@HOTMAIL.COM	05-08-2025
			308	EXECUTION	EXE.COMM-408/2025	21-08-2025	RIKAB CHAND MUNOT VS. RAHUL SHARMA	SARTHAK KATYAYEN	9810133604	TRIDENTLAVU@HOTMAIL.COM	05-08-2025
			308	MISC.	MISC. DJ-659/2025	26-08-2025	AJAY KUMAR GUPTA & ORS. VS. RAJ KUMAR GILL AND ORS.	NA	NA	NA	26-08-2025
			308	EXECUTION	EXE.COMM-412/2025	26-08-2025	SATNAM SINGH KUKREJA VS. KHALIL ULLAH	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	
			308	RECOVERY	CS(COMM)-952/2025	27-08-2025	ANIL SINGLA VS. SATISH MADHAV DASS DUSEJA	RAJESH KUMAR MITTAL	9810129278	RKMITTAL.LAWYER@GMAIL.COM	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	MISC.	MISC. DJ-661/2025	28-08-2025	HARYANA CLOTH HOUSE VS. PRAVEEN JINDAL	SANSKAR	NA	NA	28-08-2025
			308	RECOVERY	CS(COMM)-954/2025	28-08-2025	THE NANITAL BANK LTD. VS. ARUN RAWAT	ALOK MOHAN	9818404186	ALOKMPI@GMAIL.COM	25-08-2025

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	RP (CIVIL)	RP (CIVIL)/15/2025	01-07-2025	RAKESH KUMAR GOEL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	09.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	EX. COMM. AWARD BY ARB.	EX.COMM - AWARD BY ARB. COMM./22/2025	01-07-2025	M/S MULTI TECH CONSTRUCTION COMPANY VS UNION OF INDIA	VISHESH WADHWA(P),	9891551234	VWLAWCHAMBERS@GMAIL.COM	30.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	MISC DJ/492/2025	01-07-2025	MAHESH KARDA VS HARISH KARDA	RAHUL DUBEY(P),	9810122555	MAIL@LAXINDIS.COM	21.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	MISC DJ/493/2025	01-07-2025	PANASONIC HOLDINGS CORPORATION VS NEW ASHOK WATCH COMPANY	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	13.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/500/2025	01-07-2025	TATA CAPITAL LTD VS SHIV BARAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	27.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/501/2025	01-07-2025	HDFC BANK LTD VS MUSKAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	18.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/703/2025	01-07-2025	J R RICE INDIA PRIVATE LIMITED VS SHREE SALASAR DEV BASMATI HOUSE	MAHESH KUMAR MIGLANI(P),	9811081980	MAIL@WRBINDIA.COM	25.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/711/2025	01-07-2025	DEV TRAXIM PRIVATE LIMITED VS TECHNICOTE INDIA PRIVATE LIMITED	ABDULLAH TANVEER(P),	9897000770	ADVABDULLAHTANVEER@GMAIL.COM	27.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/712/2025	01-07-2025	SHIVANGI AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL 6@GMAII .COM	13.06.2025

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/713/2025	01-07-2025	CENTRAL BANK OF INDIA VS SHRI JOY DAS	SHADAB KHAN	9999699489	KHANSHADABADVOCATE@GMAIL.COM	30.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EXECUTION (COMM.)/318/2025	02-07-2025	KARTIKAY IMPEX PRIVATE LIMITED VS ENKAY FOAM PRIVATE LIMITED	ANKUR SINGHAL(P),	98-11-126091	ANKURSINGHALADVOCATE@GMAIL.COM	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/505/2025	02-07-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS ALI BABA ELECTRONICS	SHREYAS JAIN(P),	9899999672	ADVSHREYASJAIN@GMAIL.COM	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/738/2025	03-07-2025	ANJU KAPOOR VS M S SRIMANDER DASS AND SONS	KASHISH	9910515215,8799771388	ADVLOKESH86@GMAIL.COM	02.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/755/2025	05-07-2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	ANANT RAO(P),	9811070396	PANKAJKOTRA@YAHOO.CO.IN	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/757/2025	05-07-2025	MS SANT ALUMINUM PVT LTD VS MS VANSS ALUMINIUM DESIGN LLP NEW	UTKARSH GUPTA(P),	8459466042, 8860211682	INFO@GGGUPTAASSOCIATES.COM	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/758/2025	05-07-2025	VIVA BOOKS PRIVATE LIMITED VS SHRADHA BOOK DISTRIBUTORS	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA@GMAIL.COM	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/772/2025	08-07-2025	LEVIS STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),			
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/560/2025	09-07-2025	TATA CAPITAL LTD. VS MANISH KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	08.07.2025

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			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/561/2025	09-07-2025	UGRO CAPITAL LIMITED VS SHIVA INDUSTRIES	AMIT KUMAR SINHA	9990659331 PHZ0LL-4264145	NA	08.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/583/2025	15-07-2025	URGO CAPITAL LTD. VS SHREE BANKE BIHARI INDUSTRIES AND ORS	VIBHOR MATHUR	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/798/2025	15-07-2025	CHATURBHUJ SHARMA VS ZIRKON RENO PVT LTD	ROHIT GUPTA(P),	9555650460	ROHIT. GUPTA068@GMAIL.COM	14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/799/2025	15-07-2025	VIRENDER DAHIYA VS REEMU SETH BHAMBI	CHERRY GUPTA(P),			14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/800/2025	15-07-2025	ASHOK KUMAR RANA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAII .COM	14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/808/2025	16-07-2025	VISHAL CHAIN AND JEWELLERY PVT LTD VS RAM SARAN VERMA	ASHOK MAHIPAL(P),	9810176643	ASHOK__ MAHIPAL(0 YAHOO.CO.IN	15.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/809/2025	16-07-2025	STATE BANK OF INDIA VS SUKHDEV	TIRATH LAL YADAV(P),	9643228307	ADVTIRATH@GMAII.COM	15.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/593/2025	17-07-2025	TATA CAPITAL LTD VS ARJUN SINGH 6190	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	16.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/812/2025	17-07-2025	MOHAN LAL, PROPRIETOR OF M/S UTTAM INDUSTRIES VS SANDEEP KANSRA PROPRIETOR OF SHREE RAM MACHINERY	MUKUND YADAV(P),			16.07.2025

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			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/603/2025	18-07-2025	DCB BANK LTD VS RAMCHANDER SUKHIRAM	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/605/2025	18-07-2025	DCB BANK LTD VS SANJAY	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/816/2025	18-07-2025	M/S SATKAR TEXTILES VS M/S MODERN CLOTH HOUSE	ANOOP K. KAUSHAL	9811572160	ANOOPKAUSHAL@GMAIL.COM	17.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EXECUTION (COMM.)/350/2025	21-07-2025	SURESH TRIPATHI VS ABS ENGINEERING WORKS	SATYENDRA KUMAR SHARMMA)	9818384002	ADVOCATESATYENDRAD02@GMAIL.COM	19.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/829/2025	22-07-2025	NIRMAL KUMAR JAIN VS JIWA RAM RAMAN KUMAR	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	21.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EX.COMM - AWARD BY ARB. COMM./31/2025	26-07-2025	SANJAY SAGAR VS SHRISTI BHARDWAJ	PRADEEP KUMAR SHARMA(P),	9990148880		25.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	OMP (COMM.)/38/2025	26-07-2025	AMITABH BARANWAL VS SBI CARDS AND PAYMENTS SERVICES LTD	AKSHAY KUMAR(P),	9350188064	MEDHANSHU@YAHOO.CO.IN	25.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	OMP (COMM.)/39/2025	29-07-2025	GOVIND ASHAN VS VIJAY GUPTA	ANUJA PETHIA(P),	8284931062, 9643584837	SERVICE@SWARNIMLEGAL.COM	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EXECUTION (COMM.)/369/2025	29-07-2025	MEENA BHAWAR LAL MUNOT VS RDEVIS ENGINEERS PRIVATE LIMITED	MUKESH AGGARWAL	9811365575	MUKESH_AGGARWALX25A@YAHOO.CO.IN	28.07.2025

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/862/2025	29-07-2025	MOHAN LAL RATUSARIA VS GURLEEN KAUR	PIYUSH MEHRA(P),	9999372128	DVOCATEPIYUSH001@GMAIL.COM	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/874/2025	31-07-2025	M/S SAKARNI PLASTER INDIA PVT LTD VS JAGMOHAN	MAYANK AGGARWAL(P),	8588857741	OFFICE@VERIICA LEÇA LIN	30.07.2025
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	307	CIVIL	OMP (I) (COMM)/703/2025	01-08-2025	TATA CAPITAL LTD VS NAVJOT SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25-07-2025
			307	CIVIL	OMP (I) (COMM)/704/2025	01-08-2025	TATA CAPITAL LTD VS SAHIL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25-07-2025
			307	CIVIL	CS (COMM)/890/2025	02-08-2025	MANJU JAIN VS ANURADHA MAGGON	RAHUL KUMAR	7042655532	SSAROJSINGH2007@GMAIL.COM	28-07-2025
			307	CIVIL	EXECUTION (COMM)/377/2025	01-08-2025	ABHISHEK KUMAR PROP OF M/S BANARASI SILK VS MANOJ KUMAR PROP OF M/S SACHDEVA SONS	SWADESH BANSAL	9899848679	SWADESHBANSAL.ADVOCATE@GMAIL.COM	28-07-2025
			307	CIVIL	CS (COMM)/887/2025	02-08-2025	M/S GLOBAL MEDIKIT LIMITED VS M/S S P AGENCIES	NISHIRANJAN SINGH	8076012688	SHARMASAHIL.ADVOCATE@GMAIL.COM	31-07-2025
			307	CIVIL	CS (COMM)/897/2025	05-08-2025	STATE BANK OF INDIA VS M/S SAI MEDICINES (THROUGH ITS PROP PRADEEP KUMAR BHAGAT)	MOHD SHAMEEM	9716757382	PUJA.DUBEYOU@GMAIL.COM	03-08-2025
			307	CIVIL	EXECUTION (COMM)/383/2025	05-08-2025	UNION BANK OF INDIA VS VIVEK KUMAR TIWARI PROP OF M/S SHRI HARI ENTERPRISES	KAMALJIT SINGH RANOT	9890410729	KAMALJEETSINGHRANOT@GMAIL.COM	02-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	CIVIL	CS (COMM)/902/2025	07-08-2025	SHRIKANT CHAUDHARY VS GURPREET SINGH GULATI	MANOJ KUMAR GAHLAUT	9211324585	MANOJ28GAHLAUT@GMAIL.COM	05-08-2025
			307	CIVIL	CS (COMM)/910/2025	08-08-2025	MUKUL MITTAL PROP OF M/S VIRAJ AND SONS VS MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	06-08-2025
			307	CIVIL	RP (CIVIL)/20/2025	08-08-2025	JASWANT SINGH DABAS VS MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	06-08-2025
			307	CIVIL	EXECUTION (COMM)/394/2025	11-08-2025	SUNDER LAL MALHOTRA VS SANJAY KAPOOR	MUNISH GUPTA	9810927909	N.A.	08-08-2025
			307	CIVIL	OMP (I) (COMM)/746/2025	23-08-2025	TATA CAPITAL LIMITED VS SAURABH PAHWA	KARTIK KUMAR	011-26211488	LEGAL@KATVALASSOCIATES.COM	06-08-2025
			307	CIVIL	CS (COMM)/935/2025	19-08-2025	RADHA PALLAVI EXPORTS VS GHANSHAYM KARSHANBHAI PAGHDAL	DEEPAK SINGH THAKUR	9315829565	ADVDEEPAKSINGHOFFICIAL@GMAIL.COM	07-08-2025
			307	CIVIL	OMP (I) (COMM)/735/2025	19-08-2025	TATA CAPITAL LIMITED VS ROOHINA ROOHINA	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	13-08-2025
			307	CIVIL	CS (COMM)/942/2025	21-08-2025	M/S AMAR CHEMICAL WORKS VS RELIANCE RETAIL LIMITED	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS	18-08-2025
			307	CIVIL	EXECUTION (COMM)/410/2025	22-08-2025	VINESH SHARMA VS MOHD ANAS RAZA	IRFAN	8375987225	KAKRA.ASSOCIATES@GMAIL.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	CIVIL	CS (COMM)/945/2025	22-08-2025	HAVELLS INDIA LIMITED AND ANR VS MJ ENTERPRISES AND OTHERS	SANCHAY MEHROTRA	9711184111	NITINKGUPTA@GMAIL.COM	19-08-2025
			307	CIVIL	EXECUTION (COMM)/419/2025	29-08-2025	AJAY KUMAR VS LUXUR CABLES PVT LTD	RAGHAV NARAYAN	8860662882	RAGHAVNARAYAN1993@GMAIL.COM	26-08-2025
			307	CIVIL	OMP (I) (COMM)/748/2025	29-08-2025	M/S AXIS BANK LIMITED VS ROJI P	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	20-08-2025
			307	CIVIL	OMP (I) (COMM)/747/2025	29-08-2025	TATA CAPITAL LTD VS BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION PVT LTD	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27-08-2025
			307	CIVIL	OMP (I) (COMM)/766/2025	30-08-2025	TATA CAPITAL LTD VS NAND RAM SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025
			307	CIVIL	OMP (I) (COMM)/765/2025	30-08-2025	TATA CAPITAL LTD VS ALOK KUMAR 3161	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025
			307	CIVIL	OMP (I) (COMM)/763/2025	30-08-2025	TATA CAPITAL LTD VS MOHD TARIK	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025
			307	CIVIL	OMP (I) (COMM)/764/2025	30-08-2025	TATA CAPITAL LTD VS AJAY KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	MISC DJ	MISC DJ/614/2025	06-08-2025	M/S RAK FITNESS CONSUMER PVT LTD VS M/S BIG CHOICE AND ORS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	-
			COURT ROOM 310	MISC DJ	MISC DJ/615/2025	06-08-2025	M/S AHUJA BOOK COMPANY PVT LTD VS M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	-	-	-	-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/717/2025	06-08-2025	TATA CAPITAL LTD. VS RAJU	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/718/2025	06-08-2025	TATA CAPITAL LTD. VS DINESH KUMAR JINDAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/719/2025	06-08-2025	TATA CAPITAL LTD. VS SIMRANPAL SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25.07.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/386/2025	07-08-2025	VIVA BOOKS PVT. LTD VS FUTURE AND ORS	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	02.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/901/2025	07-08-2025	KANSAL METAL PVT LTD VS TREHAN INDUSTRIES	AKASH GUPTA	9560740322	ADVAKASH18@GMAIL.COM	29.07.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/388/2025	07-08-2025	M/S VIMAL ELECTRICALS PVT LTD VS RAJNISH RANJAN	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	01-08-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/908/2025	08-08-2025	M/S LAXMI LUMBER INDUSTRIES PVT. LTD VS SHEARLING SKINS PVT LTD AND ORS THROUGH DIRECOTR	M. S. RAHMAN	9891080639	MSRAHMAN123@GMAIL.COM	05.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/921/2025	13-08-2025	M/S SUNRISE ENTERPRISES THROUGH ITS PROPRIETOR NARESH KUMAR VS DELHI JAL BOARD THROUGH CEO	DHEERAJ KUMAR SINGH	9899387799	SINGHDHEERAJKR@GMAIL.COM	01.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/925/2025	18-08-2025	YASH NAGPAL VS HARISH GIRDHAR	D.K. SINGH	9811108641	DKSINGHASSOCIATES2007@REDIFFMAIL.COM	12.08.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/400/2025	19-08-2025	M/S TEAMGLOBAL LOGISTICS PVT LTD VS M/S PRIME RIGS LTD	SIDDHARTHA YADAV	9811087543	SIDDHARTHAYADAVADVOCATE@GMAIL.COM	14.08.2025
			COURT ROOM 310	MISC DJ	MISC DJ/642/2025	19-08-2025	UNION OF INDIA VS PANKAJ MITTAL	-	-	-	-
			COURT ROOM 310	MISC DJ	MISC DJ/643/2025	19-08-2025	UNION OF INDIA VS PANKAJ MITTAL	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/933/2025	19-08-2025	GRAPESH SHAH VS MITALI GARG	ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	10.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/936/2025	19-08-2025	M/S JAIPUR READY MIX COMPANY VS MUNICIPAL CORPORATION OF DELHI	A K TRIVEDI	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	14.08.2025
			COURT ROOM 310	MISC DJ	MISC DJ/647/2025	20-08-2025	SHIVA MILK FOODS VS ASHA RAM AND SONS PVT LTD	AMIT DAYAL	9810164421	-	-
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/411/2025	22-08-2025	NARENDER KUMAR VS JITENDER KUMAR	SANJAY KR. MISHRA	9818336108	SANJAYK.ADVOCATE@GMAIL.COM	12.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/956/2025	29-08-2025	ARIHANT ELECTRICALS VS NEUE LIGHT PRIVATE LIMITED	SURENDER KUMAR	9999993833	SURENDERSUPARN@GMAIL.COM	18.08.2025
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/43/2025	30-08-2025	VINOD KUMAR R VS SBI CARDS AND PAYMENT SERVICES LTD.	AADITYA THORAT	9926786132	THORATAADI10@GMAIL.COM	26.08.2025
			COURT ROOM 310	COUNTER CLAIM	COUNTER CLAIM/44/2025	25-08-2025	RUNGTA IRRIGATION LTD. VS VISHAL SEHGAL	CHANDER M MAINI	9811075837	ADVMAYANKMAINI@GMAIL.COM	-
			COURT ROOM 310	MISC DJ	MISC DJ/627/2025	08-08-2025	SANJEEV KUMAR GARG VS NARBADA IMPEX PVT LTD	NIRDOSH SHARMA	9810060720	NKSADVOCATE3@GMAIL.COM	07.08.2025
12	**SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME V/S RESPONDENT NAME	ADVOCATE	ADV. MOB. NO	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	CS COMM	884/2025	01.08.2025	PAWAN GUPTA & ORS V/S MANOJ TIWARI & ORS	RAHUL GUPTA	9910627480	RAHULGADV@YAHOO.COM	31.07.2025
			401	CS COMM	881/2025	01.08.2025	STATE BANK OF INDIA V/S SARITA GUPTA	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	03.06.2025
			401	OMP I COMM	701/2025	01.08.2025	TATA CAPITAL LTD V/S FHAL SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	25.07.2025
			401	OMPI COMM	702/2025	01.08.2025	TATA CAPITAL LTD V/S LAKHAN SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	22.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	MISC DJ	592/2025	01.08.2025	JINENDER KUMAR JAIN VS MANOJ TIWARI	SHASHANK PANDEY			31.07.2025
			401	EX.COMM - AWARD BY ARB. COMM.	36/2025	02.08.2025	SMFG INDIA CREDIT CO. LTD. V/S SK FITTING AND TUBES	KARAN CHHIBBER	9560099232		31.07.2025
			401	CS COMM	885/2025	02.08.2025	SH. PRITPAL SINGH CHAWLA V/S M/S SHREE GANPATI GOLD PVT LTD	TANISHQ PANWAR	99712366633	TANISHQPANWAR@GMAIL.COM	30.07.2025
			401	CS COMM	889/2025	02.08.2025	SINGHI CYCLE IMPORT V/S SM INDUSTRIES	SNIGDHA SINGHI	8076618483	SSADVOCACY21@GMAIL.COM	29.07.2025
			401	OMP COMM	40/2025	12.08.2025	M/S GARG PAPER UDYOG V/S M/S GARG PATAER	B N GAUR	98101260070	ADVOCATEBNGAUR@GMAIL.COM	04.08.2025
			401	CS COMM	918/2025	12.08.2025	CANARA BANK V/S BAL KRISHAN & ORS	SUSHIL KUMAR RAI	9868422289	RAISUSHIL0915@GMAL.COM	10.08.2025
			401	EX.COMM - AWARD BY ARB. COMM.	41/2025	14.08.2025	M/S SHARMA TRUNKEY ENGINEERS PVT LTD V/S STERLING & WILSON PVT LTD	ANIRUDH SHUKLA	9868333448	ANIRUDHK79@GMAIL.COM	13.08.2025
			401	CS COMM	928/2025	18.08.2025	VIJAY KUMAR GOEL V/S M/S BHAGAT RAM DISCOUNT BAZAR PVT LTD	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	11.08.2025
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD & ORS	GAURAV GILL	87100014969	GAURAVGILL21@GMAIL.COM	13.08.2025

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			401	MISC DJ	649/2025	20.08.2025	PUNIT SETHI (HUF) V/S PROVENTURE RETAIL PVT LTD & ORS	KETAN MADAN	9873140021	KETANMADAN@GMAIL.COM	14.08.2025
			401	EX COMM	418/2025	28.08.2025	VEMSORE ENTERPRISES V/S TURAN & CO.	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	26.08.2025
			401	MISC DJ	665/2025	29.08.2025	SHARMAN CHEMICALS V/S VIKRAM SINGH	SANJAY GUPTA	9811271968	SANJAYGUPTAADVOCATE@YAHOO.COM	22.08.2025
			401	OMP (I) COMM	757/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.08.2025
			401	OMP (I) COMM	756/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.08.2025
			401	OMP (I) COMM	758/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.08.2025
			401	OMP (I) COMM	759/2025	30.08.2025	SHRI GURU HAR RAI STONE CRUSHER	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.08.2025
			401	CS COMM	957/2025	30.08.2025	M/S MATHRA DASS AHUJA AND SONS V/S DELHI TOURISM AND TRANSPORTATION	A.K. TRIVEDI	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	28.08.2025

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13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/917/2025	12-08-2025	MS GAMMEY INDIA AND CO VS MS ACTION HOUSE	RAKESH SRIVASTAVA(P),	9911116314	NA	30.07.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/892/2025	04-08-2025	RADHA AGGARWAL VS SHRI DAYA RAM GOYAL	VIDIT GUPTA(P),	9910995511	A44DEFCOL@GMAIL.COM	31.07.2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/728/2025	12-08-2025	TATA CAPITAL LTD VS MOHAMMAD RIYAZ AHMED	KARTIK KUMAR(P),	011-26211488	LEGAL@KATYALASSOCIATES.COM	06.08.25
			COURT ROOM 402	CIVIL SUIT	EXCOMM - AWARD BY ARB COMM/43/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS OM PRAKASH ASIWAL	SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@GMAIL.COM	06.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/731/2025	13-08-2025	TATA CAPITAL LTD VS MADHURI MADHURI	VIBHOR MATHUR(P),	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	11.08.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/946/2025	22-08-2025	PREM COLOR CHEM PVT LTD VS SURBHI MULTI TEX PRINTS PVT LTD	ARUN KUMAR YADAV(P),	9810768996	ARUNYADAV1131@GMAIL.COM	20.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/744/2025	22-08-2025	AXIS BANK LTD VS AKSHAY KUMAR	VIBHOR MATHUR(P),	8811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	20.08.25
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/416/2025	28-08-2025	RAJENDER KUMAR MALHOTRA VS TRILOK AGGARWAL	NITIN ARORA(P),	9818189667	NITIN.ARORA465@GMAIL.COM	22.08.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/951/2025	26-08-2025	M/S SARDARI LAL AND COMPANY THROUGH ITS PARTNER RAJAN BAJAJ VS M S B P CONTRACTS PVT LTD THROUGH ITS DIRECTORS	ANIL SETHI(P),	9811109342	NA	23.08.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/420/2025	29-08-2025	A ONE MACHINED COMPONENTS PVT LTD VS NUT HOUSE	TANIYA MADAAN(P),	9810387379	NA	27.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/750/2025	29-08-2025	TATA CAPITAL LTD VS BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION PVT 5807	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	27.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/760/2025	30-08-2025	TATA CAPITAL LTD VS OM PRAKASH	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	28.08.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/42/2025	30-08-2025	MUKESH ARORA VS KOTAK MAHINDRA PRIME LTD	SHANKER KASHYAP	9899036093	KARTICKAY7@GMAIL.COM	28.08.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 EXTN BLOCK	OMP	OMP (I) (COMM)/965/2025	01-08-2025	YES BANK LTD VS SHAN MOHAMMAD	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				EX	EXECUTION (COMM)/246/2025	02-08-2025	BANK OF BARODA VS SHAKTIDOOT ENTERPRISES AND ORS	SUMAN KUMAR CHOUDHARY(P),	8368031251	NOT MENTIONED	31-07-2025
				OMP	OMP (I) (COMM)/968/2025	02-08-2025	SUNEET FINMAN PVT LTD VS MEENA TANDON AND ANR	VIJAY K SEHGAL(P),	9873403435	VIJAYADV-558@GMAIL.COM	01-08-2025
				CS	CS (COMM)/661/2025	05-08-2025	STATE BANK OF INDIA VS HARSHDEEP SINGH PROPRIETOR OF M/S HARSHDEEP TIMBERS AND INTERIORS	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	02-08-2025
				CS	COUNTER CLAIM/39/2025	06-08-2025	ISHA SHARMA VS M/S CASTLE VALVES PVT LTD	SAMEER DEWAN(P),	9810134864	SAMEERDEWAN123@REDIFFMAIL.COM	04-08-2025
				EX	EXECUTION (COMM)/252/2025	06-08-2025	ALUTECH INDUSTRIES VS BFIT CAMPUS	NANCY JAIN(P),	78227867679	E3LEGAL@GMAIL.COM	04-08-2025
				OMP	OMP (I) (COMM)/996/2025	11-08-2025	YES BANK LTD VS DEEPAK SINGH	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASSOCIATES.COM	07-08-2025

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				CS	CS (COMM)/680/2025	11-08-2025	M/S AMIR ELECTROPLATING THROUGH ITS PROP MOHD ZAKI VS M/S ONEX INDUSTRIES PVT LTD	NAVED RAJPUT(P),	9811282952	NAVEDRAJPUT789@GMAIL.COM	08-08-2025
				OMP	OMP (I) (COMM)/995/2025	11-08-2025	SUNEET FINMAN PVT LTD VS MEENA TANDON AND ANR	VIJAY K SEHGAL(P),	9873403435	VIJAYADV-558@GMAIL.COM	08-08-2025
				CS	CS (COMM)/679/2025	11-08-2025	RAHUL PROPRIETOR M/S SHREE BALAJI WIRON VS SHIV RAJ PROP OF M/S MAHADEV IRON INDUSTRIES AND ANR	AKSHAY BHASIN(P),	9811039948	ADV.AKSHAYBHASIN@GMAIL.COM	07-08-2025
				OMP	OMP (I) (COMM)/1004/2025	12-08-2025	YES BANK LTD VS SUNNY CHAND	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	11-08-2025
				EX	EXECUTION (COMM)/256/2025	12-08-2025	M/S NAROMA TEXTILES IMPEX PVT LTD VS MAMTA PORWAL	RAMA SHARMA(P),	9911855122	RAMASARMA4597@GMAIL.COM	11-08-2025
				EX	EXECUTION (COMM)/257/2025	12-08-2025	OKAYA FUJIKAWA POWER PVT LTD VS BIG BULL TRADERS PVT LTD	PRANAV JAIN(P),	9999864070	PRANAV@GJPARTNERS.IN	08-08-2025
				OMP	OMP (I) (COMM)/1021/2025	14-08-2025	KOTAK MAHINDRA PRIME LIMITED VS AKHILESH KUMAR KASHYAP	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	12-08-2025
				MISC	MISC DJ/801/2025	18-08-2025	RAHUL KAPOOR TRADING AS ROYAL FIELD AND CO VS NARESH KUMAR PARTNER OF MS NUTAN MALLEABLES	RAJAN CHAUDHARY(P),	9312052152	RAJAN000999@GMAIL.COM	14-08-2025
				CS	CS (COMM)/694/2025	18-08-2025	AMIT ARORA PROPRIETOR OF M/S MARVEL GRAPHICS VS SAHIL SHARMA PROPRIETOR OF M/S ANTRIX	SUNIL SINGH(P),	9654224557	ADVSUNILSINGHP@GMAIL.COM	13-08-2025
				OMP	OMP (I) (COMM)/1036/2025	19-08-2025	AXIS BANK LTD VS OM PRAKASH YADAV	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1037/2025	19-08-2025	AXIS BANK LTD VS MUJAFFAR ALI	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1038/2025	19-08-2025	AXIS BANK LTD VS SANJAY KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1039/2025	19-08-2025	AXIS BANK LTD VS ANKIT KASANA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP	OMP (I) (COMM)/1040/2025	19-08-2025	AXIS BANK LTD VS MOHD JAVED	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1041/2025	19-08-2025	AXIS BANK LTD VS LALIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				EX	EXECUTION (COMM)/271/2025	19-08-2025	SHAMSHER SINGH VS APPLIANCE KRAFT	DANIYAL ABBAS(P),	8882932059	MAILSHIVAMRAJPUT@GMAIL.COM	18-08-2025
				CS	CS (COMM)/701/2025	21-08-2025	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS JAGAT SINGH PROPRIETOR OF PADMAVATI FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	19-08-2025
				CS	CS (COMM)/702/2025	21-08-2025	M/S RAMA IRON SCRAP THROUGH ITS PROPRIETOR SUNIL KUMAR DWIVEDI VS HRJ STEELS PRIVATE LIMITED AND	MUNESH CHAUHAN(P),	9818230467	MUNESHCHAUHAN1978@GMAIL.COM	21-08-2025
				EX	EXECUTION (COMM)/276/2025	22-08-2025	ANURAG CHAWALA VS DGITO TECHNICAL	DEVENDER KUMAR DHIRYAN(P),	9811403534	DEVENDERDHIRYAN@GMAIL.COM	21-08-2025
				OMP	OMP (I) (COMM)/1065/2025	23-08-2025	AXIS BANK LIMITED VS RAHUL	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	21-08-2025
				EX	EXECUTION (COMM)/278/2025	23-08-2025	DIAMOND MODULAR PRIVATE LIMITED VS AVINASH PROPRIETOR M /S KRISHNA ELECTRANICS	SHIVEN BANGA(P),	783443353	ADVSHIVENBANGA@GMAIL.COM	22-08-2025
				OMP	OMP (I) (COMM)/1066/2025	23-08-2025	HDFC BANK LIMITED VS ABRAR RAFIQ	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	21-08-2025
				OMP	OMP (I) (COMM)/1064/2025	23-08-2025	AXIS BANK LIMITED VS SAJID	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	21-08-2025
				CS	CS (COMM)/720/2025	25-08-2025	M/S KITPLY INDUSTRIES LTD VS M/S CP AND ASSOCIATES PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	23-08-2025
				EX	EXCOMM - AWARD BY ARB COMM/59/2025	25-08-2025	RENOVISION AUTOMATION SERVICES PVT LTD VS RANDHIR KAPOOR	ASHISH SHARMA(P),	9650398837	ASHISHADVOCATE07@GMAIL.COM	23-08-2025
				CS	CS (COMM)/719/2025	25-08-2025	M /S KIT MARKETING PVT LTD VS M/S FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS	CS (COMM)/718/2025	25-08-2025	AUM G ELECTRONICS VS HKS ENTERPRISES	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	23-08-2025
				OMP	OMP (I) (COMM)/1074/2025	25-08-2025	YES BANK LTD VS CHANDAN KUMAR GUPTA	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASSOCIATES.COM	22-08-2025
				OMP	OMP (I) (COMM)/1075/2025	25-08-2025	YES BANK LTD VS ANUJ KUMAR	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASSOCIATES.COM	22-08-2025
				OMP	OMP (I) (COMM)/1076/2025	25-08-2025	YES BANK LTD VS NITIN SHARMA	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASSOCIATES.COM	22-08-2025
				EX	EXECUTION (COMM)/284/2025	27-08-2025	MIS SVM NETWORKS INC VS MIS FOOD FRESHLY AFC INDIA PVT LTD	AYUSH GUPTA(P),	9818402326	AYUSH@GUPTALEGAL.IN	25-08-2025
				CS	CS (COMM)/729/2025	27-08-2025	AUM G ELECTRONICS VS RANJEET ELECTRICAL AND ELECTRONICS	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	26-08-2025
				CS	CS (COMM)/730/2025	28-08-2025	MR JAGJYOTI JAIN SOLE PROPRIETOR OF SUPERCIRCLE VS GLADWIN TECHGEN PVT LTD THROUGH ITS DIRECTOR(S)	DHRUV CHAWLA(P),	9971897143	VEHAWLA@KRCCO.CO.IN	26-08-2025
				EX	EXECUTION (COMM)/289/2025	30-08-2025	ROYAL PRESS VS COLOUR SQUARE	SAMIT KHOSLA(P),			29-08-2025
				OMP	OMP (I) (COMM)/1088/2025	29-08-2025	YES BANK LTD VS SUNITA LAKHIRAM	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
				CS	CS (COMM)/672/2025	08-08-2025	MANCARE LABORATORIES PVT LTD VS SHREE KRISHNA ANALYTICAL SERVICES PVT LTD	DEEPAK RIKHARI(P),	9810541666	DEEPAKRIKHARI@YAHOO.CO.IN	07-08-2025
15	**MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**	209 EXTN BLOCK	CS/(COMM)	646/2025	01.08.2025	KESHAV GARMENTS VS. MANISH MONGA	NEERU VERMA	9910309525	VARMANEERU8@GMAIL.COM	01.08.2025
				OMP(I)(COMM)	961/2025	01.08.2025	AXIS BANK VS. CHITER SAIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025
				OMP(I)(COMM)	962/2025	01.08.2025	AXIS BANK VS. RAVINDER	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)(COMM)	963/2025	01.08.2025	AXIS BANK VS. PANKAJ KR VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025
				OMP(I)(COMM)	964/2025	01.08.2025	AXIS BANK VS. NAVEEN BHATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025
				MISC.DJ	754/2025	01.08.2025	APLUS ENTERPRISES VS. SUVA LAL JAT	M.S PANWAR	9811441760		01.08.2025
				CS/(COMM)	649/2025	002.08.2025	DELHI LIQUORS VS. PATH2WAY H.R. SOLUTIONS PVT LTD	VIPIN DILWARI	9310875020	VIPINDILWARI83@GMAIL.COM	02.08.2025
				CS/(COMM)	650/2025	02.08.2025	DILEEP SHARMA VS. SANJAY KUMAR SINGH	RAKESH K. SHUKLA	9899454835	RKS108@GMAIL.COM	02.08.2025
				CS/(COMM)	651/2025	02.08.2025	OM MOTORS VS. MAHINDRA AND MAHINDRA	VIKAS AZAD	999934931	AZADASSOCIATES@GMAIL.COM	02.08.2025
				OMP(I)(COMM)	983/2025	04.08.2025	SHRIRAM FINANCE VS. ALEEM	MANOJ KUMAR	9811133644	MANOJ.ADV@GMAIL.COM	04.08.2025
				OMP(I)(COMM)	984/2025	04.08.2025	SHRRAM FINANCE VS. HARUN	MANOJ KUMAR	9811133644	MANOJ.ADV@GMAIL.COM	04.08.2025
				CS/(COMM)	654/2025	04.08.2025	STATE BANK OF INDIA VS. KAMLA	KRISHAN SHARMA	93145165656	ADVKRISHNA1411@GMAIL.COM	04.08.2025
				CS/(COMM)	655/2025	04.08.2025	PUNJAB NATIONIAL BANK VS. JYOTI	VIKAS KUMAR	9650795147	LEXNEXUSVKM@GMAIL.COM	04.08.2025
				CS/(COMM)	659/2025	05.08.2025	CONTINENTAL PETROCHEM VS. GOODWILL HI PRECISION WORK	HARISH KAUSHIK	9999011308	ADV.HKAUSHIK@GMAIL.COM	05.08.2005
				CS/(COMM)	663/2025	06.08.2025	MAHASHIAN DI HATTI VS. SUPRASAAD FOODS PVT LTD	MANISH SINGHAL	9811529112	MANGLA.IPR@GMAIL.COM	06.08.2025
				CS/(COMM)	669/2025	08.08.2025	PUNJAB NATIONAL BANK VS. JITENDER BHUTANI	PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	08.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS/(COMM)	670/2025	08.08.2025	STATE BANK OF INDIA VS. EKTA RANI	KRISHNA KR SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	08.08.2025
				CS/(COMM)	671/2025	08.08.2025	M/S S R SETH AND SONS VS. M/S KESHAVA ENGINEERS INDIA	MANISH ROHILLA	9541266150	SAIANDCOLAWFIRM@GMAIL.COM	08.08.2055
				CS/(COMM)	675/2025	11.08.2025	GOPAL DASS CHOPRA VS. M/S OPTIMA MART OPC	PRADEEP KR DABAS	9811163300	DABAS.ASSOCIATES@GMAIL.COM	11.08.2025
				CS/(COMM)	676/2025	11.08.2025	APIS INDIA LTD VS. KEERTHANA PROP. OF VKT ENTERPRISES	MUKUND YADAV	8285202359	HARISH@BARAHAMILEGALSERVIES.COM	11.08.2025
				OMP(I)(COMM)	989/2025	11.08.2025	YES BANK VS. JAYASEELAN JAGAN PRASANANA	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	11.08.2025
				OMP(I)(COMM)	990/2025	11.08.2025	YES BANK VS. VINEET AGGARWAL	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	11.08.2025
				OMP(I)(COMM)	997/2025	12.08.2025	YES BANK VS. PUJA AGARWAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.08.2025
				CS/(COMM)	681/2025	12.08.2025	BRIJLAXMI PROJECTS PVT LTD VS. M/S KCT TRADING PVT LTD	ASHISH CHAUDHARY	8095957280	ASHISHCHAUDHARYADV@GMAIL.COM	12.08.2028
				CS/(COMM)	682/2025	12.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	9953180830	TIWARIVISHAL.ADV@GMAIL.COM	12.08.2025
				OMP(I)(COMM)	1011/2025	13.08.2025	KOTAK MAHINDRA VS. ASIF H	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.08.2025
				CS/(COMM)	689/2025	14.08.2025	AJAY GUPTA VS. SAI INFOTECH	AANCHAL BANSAL	9910969692	BANSALAANCHAL210@GMAIL.COM	14.08.2025
				CS/(COMM)	691/2025	14.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	993180830	TIWARIVISHAL.ADV@GMAIL.COM	14.08.2025
				MISC.DJ	798/2025	14.08.2025	MANMOHAN GOPAL VS. AMITABH SRIVASTAVA	HARGOVIND JHA	9811466485	JHA.HARGOVIND.LAW@GMAIL.COM	14.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS/(COMM)	693/2025	18.08.2025	ADROIT AGENCIES PVT LTD VS. PRAYAG HOSPITAL AND RESEARCH CENTER	VIVEK SHARMA	9871129399	VIVEKSHARMA.ADV01@GMAIL.COM	18.08.2025
				OMP(I)(COMM)	1026/2025	19.08.2025	AXIS BANK VS. SURESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.08.2025
				OMP(I)(COMM)	1029/2025	19.08.2025	AXIS BANK VS. RAJESH KUMAR TRIPATHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.08.2025
				CS/(COMM)	697/2025	19.08.2025	KARNATAKA BANK VS. AXAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.08.2025
				MISC.DJ	809/2025	20.08.2025	RAJCO BUILDWEL PVT LTD VS. ANJALI GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.08.2025
				OMP(I)(COMM)	1056/2025	22.08.2025	AXIS BANK VS. MOHIT RANA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	22.08.2025
				OMP(I)(COMM)	1057/2025	22.08.2025	AXIS BANK VS. KARUNAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	22.08.2025
				CS/(COMM)	704/2025	22.08.2025	SUMIT MAHAJAN VS. BHARAT KUMAR	RAJESH SHARMA	8447750360	RAJESH.ADVOCATE@GMAIL.COM	22.08.2025
				CS/(COMM)	721/2025	26.08.2025	BANK OF BARODA VS. VED PRAKASH GOYAL	TARUNESH KUMAR	97183544614	ADV.TARUNES8@GMAIL.COM	26.08.2025
				CS/(COMM)	722/2025	26.08.2025	RAKESH GARG VS. M/S FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD	RAJEEV JHA	9873921590	RAJEEVJHA@YAHOO.COM	26.08.2025
				CS/(COMM)	1079/2025	29.08.2025	YES BANK VS. RANA TRAVELS PVT LTD	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.08.2025
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**	203 EXTN BLOCK		OMP (I) (COMM)/959/2025	01-08-2025	AXIS BANK LIMITED VS DINESH BAWRI	ADV. LALIT PANDEY(P),			31-07-2025
					OMP (I) (COMM)/960/2025	01-08-2025	YES BANK LTD VS FAZLUR RAHMAN	KARTIK KUMAR(P),			31-07-2025

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					CS (COMM)/645/2025	01-08-2025	MAIDEN MARKETING INDIA PRIVATE LIMITED VS INDIABULLS CITYHEIGHTS LIMITED FORMERLY KNOWN AS	SAMARTH KAPOOR(P),			31-07-2025
					OMP (I) (COMM)/966/2025	02-08-2025	AXIS BANK LTD VS GAURAV TANEJA	ADV. LALIT PANDEY(P),			01-08-2025
					OMP (I) (COMM)/977/2025	04-08-2025	SHRIRAM FINANCE LTD VS ASIM	MANOJ KUMAR(P),			02-08-2025
					OMP (I) (COMM)/974/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHYAM SUNDER	MANOJ KUMAR(P),			02-08-2025
					EXECUTION (COMM)/248/2025	04-08-2025	CANARA BANK VS AJAB SINGH	RAM BHUSHAN PANDEY(P),			02-08-2025
					EXECUTION (COMM)/249/2025	04-08-2025	CANARA BANK VS RUPENDER SINGH YADAV	RAM BHUSHAN PANDEY(P),			02-08-2025
					EXECUTION (COMM)/250/2025	04-08-2025	CANARA BANK VS RAJESH CHOUDHARY	RAM BHUSHAN PANDEY(P),			02-08-2025
					CS (COMM)/665/2025	07-08-2025	M/S GAUTAM WINES PVT LTD VS M/S MILLENNIUM INFRAENGINEERS PVT LTD	SACHIN MALIK(P),			06-08-2025
					OMP (I) (COMM)/988/2025	11-08-2025	YES BANK LTD VS DEEPAK AGARWAL	KARTIK KUMAR(P),			08-08-2025
					OMP (I) (COMM)/987/2025	11-08-2025	YES BANK LTD VS REKHA REKHA	KARTIK KUMAR(P),			08-08-2025
					CS (COMM)/674/2025	11-08-2025	UNION BANK OF INDIA VS S CUBE SOLUTIONS PARTNERSHIP FIRM	KAMALJIT SINGH RANOT(P),			08-08-2025
					MISC DJ/786/2025	12-08-2025	MOHD SHARIQ SAMI VS MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	RUKBAN TYAGI(P),			11-08-2025
					CS (COMM)/683/2025	12-08-2025	APIS INDIA LIMITED VS SUPER MARCHE 37 TRADERS LLP	MUKUND YADAV(P),			11-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/681/2025	12-08-2025	BRIJLAXMI PROJECTS PRIVATE LIMITED VS M/S KCT TRADING PRIVATE LIMITED	ASHISH CHOUDHURY(P),			11-08-2025
					OMP (I) (COMM)/1003/2025	12-08-2025	YES BANK LTD VS RAJESH KUMAR	ADV. LALIT PANDEY(P),			11-08-2025
					OMP (I) (COMM)/1002/2025	12-08-2025	YES BANK LTD VS ANIL GARG	ADV. LALIT PANDEY(P),			11-08-2025
					OMP (I) (COMM)/1010/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS PARVEEN VERMA	ADV. LALIT PANDEY(P),			12-08-2025
					CS (COMM)/688/2025	14-08-2025	STATE BANK OF INDIA VS JYOTI	ASHOK KUMAR(P),			13-08-2025
					CS (COMM)/690/2025	14-08-2025	M/S NAYASA SUPERPLAST VS YOGI PRODUCTS	SURINDER SINGH(P),			13-08-2025
					OMP (I) (COMM)/1023/2025	18-08-2025	YES BANK LTD VS RAJ SINGH	KARTIK KUMAR(P),			14-08-2025
					OMP (I) (COMM)/1022/2025	18-08-2025	YES BANK LTD VS ANJALI SRIVASTAVA	KARTIK KUMAR(P),			14-08-2025
					EXECUTION (COMM)/262/2025	18-08-2025	SH LALIT KUMAR AGGARWAL VS IRIS INDIA HOUSEHOLD SOLUTIONS PRIVATE LIMITED	BHOOPENDRA KUMAR(P),			14-08-2025
					OMP (I) (COMM)/1030/2025	19-08-2025	AXIS BANK LTD VS DEVADHI TRIPATHI	ADV. LALIT PANDEY(P),			18-08-2025
					OMP (I) (COMM)/1027/2025	19-08-2025	AXIS BANK LTD VS AMRIK SINGH	ADV. LALIT PANDEY(P),			18-08-2025
					OMP (I) (COMM)/1028/2025	19-08-2025	AXIS BANK LTD VS ANJU SINGH	ADV. LALIT PANDEY(P),			18-08-2025
					OMP (I) (COMM)/1025/2025	19-08-2025	AXIS BANK LTD VS VIJAY PAL	ADV. LALIT PANDEY(P),			18-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/696/2025	19-08-2025	SHYAM SUNDER AGARWAL VS HEMLATA	RAKESH TANWAR(P),			18-08-2025
					OMP (I) (COMM)/1052/2025	20-08-2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS SHUBHAM HOUSING DEVELOPMENT FINANCE	ABID AHMAD(P),			19-08-2025
					CS (COMM)/703/2025	21-08-2025	TARZAN ELECTRICALS PRIVATE LIMITED VS TARU GOEL	BHASKAR VALI(P),			20-08-2025
					OMP (I) (COMM)/1058/2025	22-08-2025	AXIS BANK LTD VS MOHD MUSHRRAF HUSAIN	ADV. LALIT PANDEY(P),			21-08-2025
					CS (COMM)/706/2025	22-08-2025	VIDCOM BUSINESS SOLUTION PVT LTD VS KABEER M M	VIVEK SHARMA(P),			21-08-2025
					CS (COMM)/705/2025	22-08-2025	BANK OF BARODA VS SUNITA	AKSHAY RAJ(P),			21-08-2025
					OMP (I) (COMM)/1063/2025	23-08-2025	AXIS BANK LTD VS GAURAV YADAV	ADV. LALIT PANDEY(P),			22-08-2025
					CS (COMM)/714/2025	23-08-2025	SWAITA BANSAL VS M/S USKY LOGISTICS PVT LTD	NAMAN RUDRA DUTT(P),			22-08-2025
					CS (COMM)/713/2025	23-08-2025	STATE BANK OF INDIA VS DAYA CHAND	ASHOK KUMAR(P),			22-08-2025
					OMP (I) (COMM)/1070/2025	25-08-2025	YES BANK LTD VS BIJENDER SINGH	KARTIK KUMAR(P),			23-08-2025
					CS (COMM)/715/2025	25-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS PINKU BANIK PROPRIETOR OF SAI ENTERPRISES	ARCHIT SINGHAL(P),			23-08-2025
					OMP (I) (COMM)/1069/2025	25-08-2025	YES BANK LTD VS GAGAN KUMAR	KARTIK KUMAR(P),			23-08-2025
					EXECUTION (COMM)/281/2025	26-08-2025	ABDULLAH EBRAHIM ALI ALI AL FEDAWY VS VINYL TUBES PVT LTD	SWATI MEHTA(P),			25-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/727/2025	27-08-2025	RAJAN ARORA VS S D INTRABUILD	RISHABH GULATI(P),			26-08-2025
					CS (COMM)/728/2025	27-08-2025	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN KUMAR GOEL VS MS AMITA GUPTA PROP OF M/S	JAGRITI JAIN(P),			26-08-2025
					CS (COMM)/726/2025	27-08-2025	VIKAS MALIK VS DHAMENDRA AHUJA	SHITANSHU GAUR(P),			26-08-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 EXTN BLOCK	CS (COMM)	CS (COMM)/641/2025	01-08-2025	STATE BANK OF INDIA VS PARASHURAM	KRISHNAKRSH ARMA	9958891040	ADVKRISHNAI411@GMAIL.COM	01-08-2025
				CS (COMM)	CS (COMM)/642/2025	01-08-2025	WASIM WIRE MANUFACUNG PVT LTD VS RAVI SHANI	MOSHIN	9899010288	ADV MOHSHIN55@GMAIL .COM	25-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/969/2025	02-08-2025	AXIS BANK LTD VS LAV KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	01-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/970/2025	02-08-2025	AXIS BANK LTD VS MOHD USMAN	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	01-08-2025
				CS (COMM)	OMP (I) (COMM.)/1008/2025	04-08-2025	CANARA BANK VS JAGDEEP VERMA PROP JAGDEEP MOVIES	RAM BHUSHAN PANDY	9871434320	RBP5370@YAHOO.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/980/2025	04-08-2025	SHRIRAM FINANCE LTD VS GULFAM KHAN	MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/981/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTKEEM	MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/982/2025	04-08-2025	SHRIRAM FINANCE LTD VS DOUS MOHD	MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/985/2025	04-08-2025	TSC FINSERV PRIVATE LIMITED VS AUTO XOTICA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	01-08-2025
				CS (COMM)	CS (COMM)/660/2025	05-08-2025	KOMAL INTERNATIONAL VS BALLE CHAUDHARY CONSTRUCTION	KAMALJEET SINGH	9212609282	KJSKAMAL23@GMAIL.COM	05-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/678/2025	11-08-2025	UNION BANK OF INDIA VS TRIVENI JHA PROP AARADHYA FASHION	KAMALJIT SINGH RANOT	9890410729	PATELNAGAR@UNIONBANKOFINDIA.COM	11-08-2025
				CS (COMM)	CS (COMM)/684/2025	12-08-2025	RAM TRADERS VS FEATHER TOUCH	SAHIL TALWAR	9711592772	SAHIL@TNGLEGAL.IN	12-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1008/2025	12-08-2025	YES BANK LTD VS BUNDELA INDUSTRIES	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	11-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1009/2025	12-08-2025	YES BANK LTD VS RAHUL SHRIVASTAVA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	11-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1013/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SHRI RAM MOTORS	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	11-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1014/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS NEERJA LUTHRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	11-08-2025
				CS (COMM)	CS (COMM)/692/2025	14-08-2025	FIITJEE LIMITED VS DEEPAK MUKHI	ROHIT DUTTA	987440515	ROHIT.DUTTA@.LEXPORT.	14-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1018/2025	14-08-2025	KOTAK MAHINDRA PRIME LIMITED VS AMARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1019/2025	14-08-2025	YES BANK LTD VS MANISH NAND	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1020/2025	14-08-2025	YES BANK LTD VS ROOSHIL RAMBHAJ SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1042/2025	19-08-2025	AXIS BANK LTD VS VASIL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1043/2025	19-08-2025	AXIS BANK LTD VS KARUNAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1044/2025	19-08-2025	AXIS BANK LTD VS SAHIL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) COMM	OMP (I) (COMM.)/1045/2025	19-08-2025	AXIS BANK LTD VS SATPAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	13-08-2025
				CS (COMM)	CS (COMM)/698/2025	20-08-2025	DUROPLY INDUSTRIES LTD VS SANTOSH SONONE	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	19-08-2025
				CS (COMM)	CS (COMM)/699/2025	20-08-2025	M/S GOEL TRADERS VS M/S BUDDIES ENTERPRISES	LOKESH KR AGG	9811218876	LOKESH@ACECONSILIUM.COM	12.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/1053/2025	21-08-2025	ORIX CORPORATION INDIA LIMITED VS VIRAJ AGGARWAL	ABID AHMAD	9213142242	ABIDAHMADADVOCATE@GMAIL.COM	20-08-2025
				CS (COMM)	CS (COMM)/723/2025	26-08-2025	ONE97 COMMUNICATIONS LIMITED VS NEW HAIR PALACE PRIVATE LIMITED	ABHAY AREN	9910634753	S.DHOUNDIYAL@SAIKRISHNAASSOCIATES.COM	22.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/1080/2025	29-08-2025	YES BANK LTD VS SUNITA PREM CHAND	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1081/2025	29-08-2025	YES BANK LTD VS AJAY GHILDIYAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1082/2025	29-08-2025	YES BANK LTD VS SEEMA MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1083/2025	29-08-2025	YES BANK LTD VS ADITYA VERMA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1084/2025	29-08-2025	YES BANK LTD VS SHIVAM MISHRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1085/2025	29-08-2025	YES BANK LTD VS HIMADRI LODHI	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1086/2025	29-08-2025	YES BANK LTD VS KIRAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1087/2025	29-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP MISC (COMM)	OMP MISC. (COMM.)/1/2025	30-08-2025	AXIS BANK LTD VS SAYANM MITTAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	08-08-2025
				CS (COMM)	CS (COMM)/732/2025	30-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOHAMMED ASLAM	ARCHIT SEHGAL	9599043045	LEGAL@SIGMALEGAL.IN	30-08-2025
				CS (COMM)	CS (COMM)/733/2025	30-08-2025	AUMGELECTRONICSTHROUGHIT SPROPRAVIKUMAR VS UTKARSHESALES	RISHIKESH DEO	837 5016966	RANA.AAKASH991@GMAIL.COM	23.08.2025
				CS (COMM)	CS (COMM)/734/2025	30-08-2025	MR SHUBHAM VS NEHA KAUSHAL	DHRUV SURANA	9836411111	DHRUVSURANA@GMAIL.COM	27-08-2025
				CS (COMM)	CS (COMM)/735/2025	30-08-2025	DUROPLY INDUSTRIES LTD VS SH RAKESH KUMAR DUNGARWAL	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	25-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1089/2025	30-08-2025	YES BANK LTD VS RANA TRAVELS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	28-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1090/2025	30-08-2025	JFC LEASING PRIVATE LIMITED VS TARUN SRIVASTAVA	BHAGAT SINGH	9810133410	BHAGATSINGHIS@YAHOO.COM	28-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1091/2025	30-08-2025	YES BANK LTD VS MS SEHRAWAT MARBLE AND TILES	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	28-08-2025
18	**SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	210 EXTN BLOCK	CS (COMM)/643/2025	CS (COMM)/643/2025	01-08-2025	SARAOGI SUPER SALES PVT LTD VS SHADAB ZAFAR	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	01-08-2025
				CS (COMM)/644/2025	CS (COMM)/644/2025	01-08-2025	SATYAPAL MITTAL VS ELSA ELECTRONICS A PARTNERSHIP FIRM	O. P. GUPTA	9868005927	INFO@KNOWLEX.IN	01-08-2025
				OMP (I) (COMM.)/953/2025	OMP (I) (COMM.)/953/2025	01-08-2025	YES BANK LTD VS GAJENDER SINGH	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	01-08-2025
				OMP (I) (COMM.)/954/2025	OMP (I) (COMM.)/954/2025	01-08-2025	YES BANK LTD VS AMRIT ABHISHEK	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	01-08-2025
				CS (COMM)/647/2025	CS (COMM)/647/2025	02-08-2025	DILEEP SHARMA PROP OF SILVERLINE INCORPORATION VS ANSH RANA PROP OF AR ENTERPRISES	RAKESH K. SHUKLA	9899454835	RKS108@GMAIL.COM	02-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/648/2025	CS (COMM)/648/2025	02-08-2025	MS PRANEEET NETWORK AND TELECOM VS DT NETWORK AND TELECOM	VIKAS AZAD	9999234931	AZADASSOCIATE@GMAIL.COM	02-08-2025
				MISC DJ/760/2025	MISC DJ/760/2025	02-08-2025	M/S RAS PACKAGING TRHOUGH ITS PARTNER VS M/S SHIVALIK PACKAGIG INDUSTRIES	ALOK SINHA	9811969215	ADVOCATALOKSINHA@GMAIL.COM	02-08-2025
				OMP (I) (COMM.)/975/2025	OMP (I) (COMM.)/975/2025	04-08-2025	SHRIRAM FINANCE LTD VS KAMAL KR SINGH	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	04-08-2025
				OMP (I) (COMM.)/976/2025	OMP (I) (COMM.)/976/2025	04-08-2025	SHRIRAM FINANCE LTD VS RASHID	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	04-08-2025
				CS (COMM)/657/2025	CS (COMM)/657/2025	05-08-2025	STATE BANK OF INDIA VS LAKHAN MATHUR	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	05-08-2025
				CS (COMM)/658/2025	CS (COMM)/658/2025	05-08-2025	STATE BANK OF INDIA VS VINAY KUMAR SHARMA	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	05-08-2025
				CS (COMM)/662/2025	CS (COMM)/662/2025	06-08-2025	SARAOGI SUPER SALES PVT LTD VS HEMA SAO	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	06-08-2025
				EXECUTION (COMM.)/253/2025	EXECUTION (COMM.)/253/2025	07-08-2025	VAIBHAV NARULA VS PUNEET TALWAR	SAHIB KOCHAR	9958280740	LAW.SAHIB@GMAIL.COM	07-08-2025
				EX.COMM - AWARD BY ARB. COMM./52/2025	EX.COMM - AWARD BY ARB. COMM./52/2025	08-08-2025	AADHAR HOUSING FINANCE LIMITED VS SATENDER KUMAR AND ORS	SATVIK BAJAJ	9911225335	SATVIKBAJAJ@SUPERNOVALEGAL.COM	08-08-2025
				CS (COMM)/673/2025	CS (COMM)/673/2025	11-08-2025	SH, DHEERAJ NAWRIYA VS RAJ KUMAR BAGA	SANJEEV KUMAR SARWAL	9205601890	NOT PROVIDED	11-08-2025
				OMP (I) (COMM.)/986/2025	OMP (I) (COMM.)/986/2025	11-08-2025	YES BANK LTD VS MANOJ YADAV	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	11-08-2025
				CS (COMM)/685/2025	CS (COMM)/685/2025	12-08-2025	M/S SMART ENTERPRISES VS WOODHILL INFRASTRUCTURE LIMITED	KARAN ATTRI	8851547492	ADVOCATES@LEXPRACTICA.COM	12-08-2025
				OMP (I) (COMM.)/1005/2025	OMP (I) (COMM.)/1005/2025	12-08-2025	YES BANK LTD VS SEEMA WASON	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/1006/2025	OMP (I) (COMM.)/1006/2025	12-08-2025	YES BANK LTD VS POONAM YADAV	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	12-08-2025
				OMP (I) (COMM.)/1007/2025	OMP (I) (COMM.)/1007/2025	12-08-2025	YES BANK LTD VS MAHAKAAL TRADERS	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	12-08-2025
				EXECUTION (COMM.)/258/2025	EXECUTION (COMM.)/258/2025	13-08-2025	M/S BAG PALACE PVT LTD THROUGH ITS DIRECTOR/AR MR ANKIT BANSAL VS M/S CKAARI PACKAGING PVT LTD	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	13-08-2025
				CS (COMM)/686/2025	CS (COMM)/686/2025	13-08-2025	PRAVEEN KUMAR RATHORE VS THIRD EYE JEAN CO MANAGING	RAVINDER KUMAR	9871513364	RAVINDERKUMAR1031969@GMAIL.COM	13-08-2025
				EX.COMM - AWARD BY ARB. COMM./54/2025	EX.COMM - AWARD BY ARB. COMM./54/2025	14-08-2025	BHIWADI POLYMERS LTD VS SIDDHARTH AGENCY THROUGH ITS PROPERITOR	HARSH YADAV	9992011887	NOT PROVIDED	14-08-2025
				EX.COMM - AWARD BY ARB. COMM./55/2025	EX.COMM - AWARD BY ARB. COMM./55/2025	14-08-2025	AXIS BANK LTD VS NIKHIL MALHOTRA	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-08-2025
				CS (COMM)/687/2025	CS (COMM)/687/2025	14-08-2025	YADUVANSHI POLYMERS PVT LTD VS M/S GANPATI POLYMERS	HITESH CHOPRA	8178800668	CONTACTTOCCA@GMAIL.COM	14-08-2025
				OMP (I) (COMM.)/1015/2025	OMP (I) (COMM.)/1015/2025	14-08-2025	YES BANK LTD VS VIRENDER MANCHANDA	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	14-08-2025
				OMP (I) (COMM.)/1016/2025	OMP (I) (COMM.)/1016/2025	14-08-2025	YES BANK LTD VS PARVEEN KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	14-08-2025
				EXECUTION (COMM.)/269/2025	EXECUTION (COMM.)/269/2025	19-08-2025	VIRENDER KUMAR VS JASMEEN SINGH WADHWA	AVINEET SINGH	9999009097	AVINEETADV@GMAIL.COM	19-08-2025
				EXECUTION (COMM.)/270/2025	EXECUTION (COMM.)/270/2025	19-08-2025	LEO ISPAT LTD VS UNILEC ENGINEERS LIMITED	SHAKEEL SHARWAR WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	19-08-2025
				OMP (I) (COMM.)/1031/2025	OMP (I) (COMM.)/1031/2025	19-08-2025	AXIS BANK LTD VS SIMRANJEET KAUR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	19-08-2025
				OMP (I) (COMM.)/1032/2025	OMP (I) (COMM.)/1032/2025	19-08-2025	AXIS BANK LTD VS GOURAV VERMA	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/1033/2025	OMP (I) (COMM.)/1033/2025	19-08-2025	AXIS BANK LTD VS JITENDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	19-08-2025
				OMP (I) (COMM.)/1034/2025	OMP (I) (COMM.)/1034/2025	19-08-2025	AXIS BANK LTD VS MONU	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	19-08-2025
				OMP (I) (COMM.)/1035/2025	OMP (I) (COMM.)/1035/2025	19-08-2025	AXIS BANK LTD VS MOHD SHAKEEL	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	19-08-2025
				CS (COMM)/700/2025	CS (COMM)/700/2025	21-08-2025	MULTI CREDIT PVT LTD VS DHARM SEN SINGH	CHIRAG ARORA	9716884477	LAWILUENCE7@GMAIL.COM	21-08-2025
				EX.COMM - AWARD BY ARB. COMM./57/2025	EX.COMM - AWARD BY ARB. COMM./57/2025	23-08-2025	AXIS BANK LTD VS SAKSHI	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA(@GMAIL.COM	23-08-2025
				OMP (I) (COMM.)/1059/2025	OMP (I) (COMM.)/1059/2025	23-08-2025	AXIS BANK LTD VS JITENDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	23-08-2025
				OMP (I) (COMM.)/1060/2025	OMP (I) (COMM.)/1060/2025	23-08-2025	AXIS BANK LTD VS AKSHAY KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	23-08-2025
				EXECUTION (COMM.)/279/2025	EXECUTION (COMM.)/279/2025	25-08-2025	HIMANSHU BANSAL VS TEGSINGH KANHAYASINGH MANWAL	SAMEER SIDHAR	9444446565	NOT PROVIDED	25-08-2025
				EXECUTION (COMM.)/280/2025	EXECUTION (COMM.)/280/2025	25-08-2025	TARUN VYAS VS RAJA ANUJ ANAND	KULDIP RAI CHAWLA	9971897143	VCHAWLA@KRCCO.CO.IN	25-08-2025
				OMP (I) (COMM.)/1067/2025	OMP (I) (COMM.)/1067/2025	25-08-2025	YES BANK LTD VS SHAN MOHAMMAD	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	25-08-2025
				OMP (I) (COMM.)/1068/2025	OMP (I) (COMM.)/1068/2025	25-08-2025	YES BANK LTD VS NARENDER SHARMA	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	25-08-2025
				OMP (I) (COMM.)/1078/2025	OMP (I) (COMM.)/1078/2025	26-08-2025	YES BANK LTD VS KHAN BAHADUR	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	26-08-2025
				EXECUTION (COMM.)/282/2025	EXECUTION (COMM.)/282/2025	27-08-2025	ANANDI DEVI VS MAYASHEEL RETAIL INDIA PVT LTD	RADHEY SHYAM	9811041494	NOT PROVIDED	27-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EXECUTION (COMM.)/283/2025	EXECUTION (COMM.)/283/2025	27-08-2025	ORIENT MICRO ABRASIVES LIMITED VS MAA DURGA CHEMICAL AND ORS	NIPUN GUPTA	9899990070	LEGAL.NKPARTNERS@GMAIL.COM	27-08-2025
				CS (COMM)/724/2025	CS (COMM)/724/2025	27-08-2025	LILY KOHLI VS VAIBHAV KOHLI	V. P. RANA	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	27-08-2025
				CS (COMM)/725/2025	CS (COMM)/725/2025	27-08-2025	G K RANGWALA AND CO PVT LTD VS M/S MANIBHADRA DYECHEM	V S SHARMA	8802200600	ADV.VSSHARMA(@GMAIL.COM	27-08-2025
				EXECUTION (COMM.)/285/2025	EXECUTION (COMM.)/285/2025	28-08-2025	ORBIT IMPEX VS CHANAKYA PHARMA	UTKARSH JOSHI	9013155901	UTKARSHJOSHI255@GMAIL.COM	28-08-2025
				COUNTER CLAIM/43/2025	COUNTER CLAIM/43/2025	29-08-2025	NEHA SINGH VS NEERAJ MOHAN	ABHAY PANDEY	9958760086	ADVOCATEABHAYPANDEY@GMAIL.COM	29-08-2025
				M-EX/317/2025	M-EX/317/2025	08-08-2025	M/S PGS TELEWORLD AND ORS VS HYSON SYSTEM LTD	PIYUSH MITTAL	9810717949	PIYUSHMITTALADVOCATE@GMAIL.COM	08-08-2025
				EXECUTION (COMM.)/242/2025	EXECUTION (COMM.)/242/2025	01-08-2025	MUKESH KUMAR SWAMI VS WOODTECH INTERIORS	ROHTASH KUMAR	9811207995	ROHKAN147@GMAIL.COM	01-08-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM./49/2025	EX.COMM - AWARD BY ARB. COMM./49/2025	01-08-2025	MEGHA GUPTA THROUGH SPA VS M/S SHREE FOODS				
				OMP (I) (COMM.)/955/2025	OMP (I) (COMM.)/955/2025	01-08-2025	YES BANK LTD VS BABY RAJU	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/956/2025	OMP (I) (COMM.)/956/2025	01-08-2025	YES BANK LTD VS DINESH KUMAR SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/957/2025	OMP (I) (COMM.)/957/2025	01-08-2025	YES BANK LTD VS RANVEER MISHRILAL	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/958/2025	OMP (I) (COMM.)/958/2025	01-08-2025	AXIS BANK LTD VS SAJAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				EXECUTION (COMM.)/247/2025	EXECUTION (COMM.)/247/2025	02-08-2025	CHANDER MOHAN DUGGAL VS M/S FOODVISTA INDIA PVT LTD				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/652/2025	CS (COMM)/652/2025	02-08-2025	FUJIYAMA POWER SYSTEMS LTD VS GANESH KUMAR YADAV	ANANT RAO	9873385561	SHYAMPHOOLBHATI@GMAIL.COM	01-08-2025
				CS (COMM)/653/2025	CS (COMM)/653/2025	02-08-2025	DILEEP SHARMA PROP OF SILVER LINE INCORPORATION VS RAVINDER SHARMA PROP OF OM PLASTIC	RAKESH KUMAR SHUKLA	9899454835	RKS108@GMAIL.COM	31-07-2025
				OMP (I) (COMM.)/971/2025	OMP (I) (COMM.)/971/2025	02-08-2025	AXIS BANK LTD VS PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/972/2025	OMP (I) (COMM.)/972/2025	02-08-2025	AXIS BANK LTD VS KSHITIJ SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/973/2025	OMP (I) (COMM.)/973/2025	02-08-2025	AXIS BANK LTD VS RAHUL MALIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/978/2025	OMP (I) (COMM.)/978/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTAK	MANOJ KUMAR	9811133644		01-08-2025
				OMP (I) (COMM.)/979/2025	OMP (I) (COMM.)/979/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHAMEEM AHMED	MANOJ KUMAR	9811133644		01-08-2025
				EX.COMM - AWARD BY ARB. COMM./51/2025	EX.COMM - AWARD BY ARB. COMM./51/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS HARI NARAYAN				
				CS (COMM)/664/2025	CS (COMM)/664/2025	07-08-2025	ROHAN JUNEJA VS PETPAI TECHNOLOGIES PVT LTD	PRATYAARK VATSA	7503710142	SHREELEXOFFICE@GMAIL.COM	05-08-2025
				EXECUTION (COMM.)/254/2025	EXECUTION (COMM.)/254/2025	08-08-2025	NTC LOGISTICS INDIA PVT LTD VS SURESH KUMAR PROPRIETOR OF MS S K RICE INTERNATIONAL				
				CS (COMM)/666/2025	CS (COMM)/666/2025	08-08-2025	ASICS CORPORATION VS ASHOK KUMAR	SHRAVAN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	07-08-2025
				CS (COMM)/667/2025	CS (COMM)/667/2025	08-08-2025	JITENDER SINGH VS SANDEEP	JITENDER VERMA	9811891144	Y.MAYANK@GMAIL.COM	06-08-2025
				CS (COMM)/668/2025	CS (COMM)/668/2025	08-08-2025	FIITJEE LIMITED VS DEEPAK MUKHI	RAJ LATHA KOTNI	9874405157	ROHIT.DUTTA@LEXPORT.IN	06-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/677/2025	CS (COMM)/677/2025	11-08-2025	UNION BANK OF INDIA VS MOHD WASIM ANSARIPROP U CON SHIRTS	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGHRANOT@GMAIL.COM	08-08-2025
				OMP (I) (COMM.)/991/2025	OMP (I) (COMM.)/991/2025	11-08-2025	YES BANK LTD VS PAWAN KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/992/2025	OMP (I) (COMM.)/992/2025	11-08-2025	YES BANK LTD VS ANKIT JUNEJA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/993/2025	OMP (I) (COMM.)/993/2025	11-08-2025	YES BANK LTD VS CHHAYA BHARANA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/994/2025	OMP (I) (COMM.)/994/2025	11-08-2025	YES BANK LTD VS SHIV MURAT GUPTA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				EX.COMM - AWARD BY ARB. COMM./53/2025	EX.COMM - AWARD BY ARB. COMM./53/2025	12-08-2025	PRAVEEN KUMAR JAIN VS SMOOTH MOTOR				
				EXECUTION (COMM.)/255/2025	EXECUTION (COMM.)/255/2025	12-08-2025	M/S OP AND SONS TRADERS PVT LTD VS MAMTA PORWAL				
				MISC DJ/785/2025	MISC DJ/785/2025	12-08-2025	DHEERAJ SHARMA VS AJAY JAIN	ANSHUL JAIN	9899998243	AROPJAIN@GMAIL.COM	08-08-2025
				OMP (I) (COMM.)/998/2025	OMP (I) (COMM.)/998/2025	12-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/999/2025	OMP (I) (COMM.)/999/2025	12-08-2025	YES BANK LTD VS MOHMMED DILSHAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1000/2025	OMP (I) (COMM.)/1000/2025	12-08-2025	YES BANK LTD VS GAJENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1001/2025	OMP (I) (COMM.)/1001/2025	12-08-2025	YES BANK LTD VS KLSHOR GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1012/2025	OMP (I) (COMM.)/1012/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS ASIF NAYAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/1017/2025	OMP (I) (COMM.)/1017/2025	14-08-2025	YES BANK LTD VS SUKHVINDER SINGH				
				EXECUTION (COMM.)/264/2025	EXECUTION (COMM.)/264/2025	18-08-2025	PANKAJ JAIN PROPRIETOR M/S MAHAVIR PLY AND WOOD VS SMT SHIKHA AGGARWAL PROPRIETOR BANSAL TIMBER				
				EXECUTION (COMM.)/265/2025	EXECUTION (COMM.)/265/2025	18-08-2025	SARAOGI SUPER SALES PVT LTD VS MANISH KUMAR RANKA				
				CS (COMM)/695/2025	CS (COMM)/695/2025	18-08-2025	MUKESH TREHAN VS ANAHITA BROADWAY SERVICES	SHALU KARDAM	9811041494	RADHEYSHYAMADV@GMAIL.COM	12-08-2025
				OMP (I) (COMM.)/1024/2025	OMP (I) (COMM.)/1024/2025	18-08-2025	YES BANK LTD VS SUNNY NAKUL SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	14-08-2025
				OMP (I) (COMM.)/1046/2025	OMP (I) (COMM.)/1046/2025	19-08-2025	AXIS BANK LTD VS SWEETY PETERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1047/2025	OMP (I) (COMM.)/1047/2025	19-08-2025	AXIS BANK LTD VS SUKHJINDER SINGH JAURA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1048/2025	OMP (I) (COMM.)/1048/2025	19-08-2025	AXIS BANK LTD VS ANAND RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1049/2025	OMP (I) (COMM.)/1049/2025	19-08-2025	AXIS BANK LTD VS KAUSHLENDRA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1050/2025	OMP (I) (COMM.)/1050/2025	19-08-2025	AXIS BANK LTD VS HARMINDER KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1051/2025	OMP (I) (COMM.)/1051/2025	19-08-2025	AXIS BANK LTD VS URMILA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI DISTRICT**	1	EX.COMM-AWARD BY ARB. COMM	52/2025	02.08.2025	KOTAK MAHINDRA BANK VS. MANJEET SHARMA	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.07.2025
			1	EX.COMM-AWARD BY ARB. COMM	53/2025	02.08.2025	KOTAK MAHINDRA BANK VS. MUNNA GIRI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM) 611/2025	611/2025	01.08.2025	SKYWAYS AIR SERVICES LTD. VS. AKBAR EXPRESS CARGO PVT. LTD.	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKKUMAR@GMAIL.COM	27.07.2025
			1	EX.COMM-AWARD BY ARB. COMM	51/2025	01.08.2025	JASBIR SINGH KALSI VS. UNION OF INDIA	VIVEKANAND	9810149231	VIVEKANANDLAW@GMAIL.COM	15.07.2025
			1	CS(COMM) 610/2025	610/2025	01.08.2025	STATE BANK OF INDIA VS. SWAPNIL CHHETRI	NAVRUTI OJHA AND GAGANPREET SINGH	8376043196	NAVRUTITYAGI@GMAIL.COM	24.05.2025
			1	OMP(COMM)	115/2025	04.08.2025	UNION BANK OF INDIA VS. SUNAMIA KNITWEARS	KARAN GOVEL	9899383271	ACGCKARANGOVEL@GMAIL.COM	29.07.2025
			1	EX. COMM.	123/2025	04.08.2025	JAQUAR & COMPANY PVT. LTD. VS. M/S. EDISON LIGHT HOUSE & ORS	ADITYA GAUR & ASSOCIATES	9999397097	ADVADITYAGAUR@GRNALL.COM	18.07.2025
			1	OMP(COMM).	116/2025	04.08.2025	PRASAD BHARATI (BROADCASTING CORPORATION OF INDIA) & ANR. VS. TRANS IMAGE CORPORATION	UDDYAM MUKHERJEE	8860507980	UDDYAM.MUKHERJEE@GMAIL.COM	30.07.2025
			1	OMP(COMM)	117/2025	05.08.2025	M. SUDARSHAN RAO VS. GAIL	AG VERTIAS LAW	9871298532	OFFICE@AGVERTIASLAW.COM	16.06.20258
			1	ARB. A. COMM	11/2025	05.08.2025	CONNECTEL SECURITIES SYSTE VS. KIRAN CHAWLA	SATYAM KHARE	9871039149	SATYAMKHARE@GMAIL.COM	29.07.2025
			1	CS(COMMM)	619/2025	07.08.2025	SBI VS SUKHWINDER SINGH	VINAY KUMAR	7982275426	KUMARVINAY65@GMAIL.COM	01.08.2025
			1	OMP(COMM)	119/2025	08.08.2025	NEW DELHI MUNICIPAL COUNCIL VS. NAVIN KUMAR GUPTA	JASMAN SINGH SETHI	9464777772	OFFICEOFJSSETHI@GMAIL.COM	30.07.2025
			1	EX.COMM AWARD BY ARB. COMM	57/2025	08.08.2025	DAFFODIL SOFTWARE PVT. LTD. VS. M/S PAS DIGITAL PVT LTD	KHURANA AND KHURANA	9654782712,9910107360	AMARJEET@KHURANAANDKHURANA.COM, YASHIKA@KHURAN	24.07.2025
			1	CS(COMM) 610/2025	626/2025	08.08.2025	M./S SOL-WAVE TECHNOLOGIE S INDIA PVT. LTD. VS. M/S JSM ENERGY PVT. LTD & ORS.	JITENDER KR. GARG	9810511644	ADVJITEN@YAHOO.COM	26.07.2025
			1	ARB.A.(COMM)	12/2025	08.08.2025	M/S YAZDANI STEEL & POWER LTD. VS. UNION OF INDIA	ANJUMAN TRIPATHY SHEEL PATHAK	9818408960, 7008604782	ANJUMANTRIPATHY09@GMAIL.COM	07.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM.)	627/2025	11.08.2025	M/S FERNS CARGO EXPRESS PVT LTD. VS. M/S ARROW XPRESS SOLUTIONS PVT LTD	SANTOSH PANDEY & YASH MAURYA	7291971240	MOHIT.9250@GMAIL.COM	29.07.2025
			1	CS(COMM)	632/2025	12.08.2025	M/S SPARK TECHNOLOGIES PVT. LTD VS. NATIONAL INFORMATICS CENTRE SERVICES INCORPORATED AND ANR.	VIVEK SHARMA	9811213765	VIVEKSHARMALAWYERS@GMAIL.COM	05.07.2025
			1	CS(COMM)	631/2025	12.08.2025	M./S VAANIKA CREATIONS VS. MRS MANDEEP KAUR	SEWA SINGH	99990637601	ADVOCATE.SEWASINGH@GMAIL.COM	04.08.2025
			1	CS(COMM)	630/2025	12.08.2025	STATE BANK OF INDIA VS. KUMAR KHAWAS	SHALINI UPADHYAY	9899408618	SJIALINIADVOCATE@GMAIL.COM	04.08.2025
			1	CS(COMM)	629/2025	12.08.2025	STATE BANK OF INDIA VS. CHIRAG BANSAL	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	04.08.2025
			1	CS(COMM)	635/2025	13.08.2025	M/S REALISTIC REALTORS PVT. LTD. VS. PUNEET KOHLI & ORS.	BHARAT GUPTA/ VARUN TYAGI ADVOCATES	9810444651, 9899196975	LEGISTAUXILIARY@GMAIL.COM	07.08.2025
			1	OMP(COMM)	120/2025	13.08.2025	VINAY TANWAR @ VINAY SINGH TANWAR VS. MR. MUNISH KUMAR AGGARWAL AND ANR.	VIKAS KUMAR SINGH	9818068661	ADVOCATEVIKASSINGH@YAHOO.IN	30.07.2025
			1	EX. COMM AWARD BY ARB. COMM	58/2025	13.08.2025	ALPHA PACIFIC SYSTEMS PVT LTD VS. NINE PROJECTS PVT LTD.	PRAKHR TIWARI, SHIKHAR TIWARI	8800726145, 8800192518	LAW@TIWARILAWCHAMBERS.COM	06.08.2025
			1	EX (COMM)	127/2025	14.08.2025	SHAILAJA CHANDRA AND ANR. VS. CIVIC SERVICES HOLDING PVT. LTD.	MONICA SHARMA.	9870103234	MONICASHARMAADVOCATE@YAHOO.IN	08.08.2025
			1	EX(COMM)	126/2025	14.08.2025	MR. PRAMOD KUMAR AND ANR. VS. CIVIC SERVICES HOLDING PVT. LTD.	MONICA SHARMA.	9870103234	MONICASHARMAADVOCATE@YAHOO.IN	08.08.2025
			1	EXICOMM)	125/2025	14.08.2025	SANKARI CHANDRA SEKHAR VS. CIVIC SERVICES HOLIDNG PVT. LTD.	MONICA SHARMA.	9870103234	MONICASHARMAADVOCATE@YAHOO.IN	08.08.2025
			1	MISC DJ	1290/2025	18.08.2025	PBWM INDIA EDUCATIONAL PVT LTD. VS. NSG DESIGNS STUDIO PVT. LTD & ORS.	DEEPAK TYAGI & ISHAAN SETH NOBILITAS	9811120780, 011-410001606	NOBILITASJURIS@GMAIL.COM	11.08.2025
			1	CS(COMM)	644/2025	18.08.2025	FLAVIANT NETWORK PVT. LTD. VS. TELEGRAM FZ-LLC AND ANR.	SANSKAR AGGARWAL AND BHAVYA KOHLI	7838837246, 9999239545	SNBLEGAL.LITIGATION@GMAIL.COM	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM).	648/2025	19.08.2025	UNION BANK OF INDIA VS. MS. TAHIRA	LEX STABILIS	9312872882	NOT AVAILABLE	11.08.2025
			1	CS(COMM0	647/2025	19.08.2025	KRBL LIMITED VS. KESHO FOOD AND BEVERAGE PVT. LTD. & ORS.	UNITED AND UNITED	9990389539	UNITEDMARK@UNITEDANDUNITED.COM	08.08.2025
			1	EX(COMM)	128/2025	19.08.2025	M/S MARKETELS VS. M/S AUTHENTIC TRAVELS PVT. LTD.	JUSLEGIS ATTORNEYS	9811377100	JUSLEGIS.INDIA@GMAIL.COM	12.08.2025
			1	OMP(COMM)	124/2025	20.08.2025	UNION OF INDIA VS. KAILASH ELECTRO POWER LLP	VINOD KUMAR RAI	9811603482	VINOD.KUMAR.RAI@GMAIL.COM	04.08.2025
			1	CS(COMM)	654/2025	20.08.2025	BATRA PAPERS & ORS VS. AG PACKAGING & ORS.	NAKUL KHANNA, ASHUTOSH BHARGAVA	9910681480, 9811023003	ADVOCATENAKULKHANNA@GMAIL.COM	13.08.2025
			1	EX(COMM) AWARD BY ARB. COMM	63/2025	20.08.2025	GIRISH DANGWAL VS. SIO VASUNDDHARA INTERNATIONAL P LTD.	DEEP SINGH TOMAR, DEEPAK ISSAR	9871788530, 9910158330	DEEPSINGHTOMAR2014@GMAIL.COM, ADVDEEPAKISSAR@GMAIL.COM	08.08.2025
			1	EX (COMM)	129/2025	20.08.2025	PUNJAB NATIONAL BANK VS. VIMLA & ANR	INDRA NARAIN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	13.08.2025
			1	EX (COMM) AWARD BY ARB. COMM	64/2025	21.08.2025	M/S DELHI ENGINEERING & CONSTRUCTION CO. VS. UNION OF INDIA	A K ASSOCIATES	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	14.08.2025
			1	MISC. DJ	1317/2025	21.08.2025	SIERRA APPLIANCES VFS. STALLAR CONSTELLATION PROJECT PRIVATE LIMITED	SH. AMARDEEP SINGH	9910094941	NOT AVAILABLE	21.08.2025
			1	OMP(COMM)	126/2025	21.08.2025	UNION OF INDIA VS. M/S JAIN ENTERPRISES	MS. KALPANA, SR. PANEL COUNSEL	9818053678	KALPANASRIVASTAVA70017@GMAIL.COM	11.08.2025
			1	MISC DJ	1304/2025	21.08.2025	KRISHAN KUMAR DHOOT VS. SHOW HOSPITALITY PVT. LTD. & ANR.	SHREY CHATHLY	9910211045	SHREYCHATHLY@YAHOO.COM	14.08.2025
			1	EX COMM	130/2025	21.08.2025	RAKESH GARG VS. M/S NKG INFRASTRUCTURE LTD.	RAJIV KUMAR SHARMA	9968168468	NOT AVAILABLE	12.08.2025
			1	CS(COMM)	656/2025	22.08.2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS. R.M. SINHA(RAJ MOHAN SINHA)	CHITRA MALHOTRA & ASSOCIATES	9212888057	NOT AVAILABLE	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	EX(COMM)	131/2025	22.08.2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. VS. TRUX APP PRIVATE LIMITED	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			1	EX (COMM)	132/2025	23.08.2025	M/S GURDAYAL AND SONS VS. SARA PRINTING AND ADVERTISING	U K SINGHAL, ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	18.08.2025
			1	OMP(COMM)	129/2025	23.08.2025	M/S SHIV SHAMBHU SHEETGRAH VS. SMALL FARMERS AGRI-BUSINESS CONSORTIUM	R K BURMAN	9350520408	RAKESHBURMAN19@GMAIL.COM	18.08.2025
			1	CS(COMM.)	659/2025	23.08.2025	KRISHAN KUMAR SOLE PROPRIETOR OF M/S BALAJI GLOWTICS VS. JAILAXMI ENTERPRISES PVT. LTD. AND	YATINDER BAINSLA	9717212158	LITIGATIONS@YBLEGAL.IN	18.08.2025
			1	EX (COMM)	133/2025	23.08.2025	KAPIL CHANDRA JAIN AN ANR. VS. M/S SHREE STAYAIN FOODS & ORS.	SAHIL GARG	9311156000	ADVOCATE@CHANDRALEGALS.COM	20.08.2025
			1	EX.COMM AWARD BY ARB. COMM	66/2025	23.08.2025	M/S WOODFUN VS. MORARJI DESAI NATIONAL INSTITUTE OF YOGA	VIKAS SHARMA	9810566116	ADVOCATGEVIKASSHARMA1@GMAIL.COM	13.08.2025
			1	CS(COMM)	663/2025	25.08.2025	ARJUN KANT & ANR. VS. DARWIN PLATFORM GROUP OF COMPANIES & ORS.	INDRESH UPADHYAY AND VIPUL AGARWAL	8968878981	VIPUL@CLAVIUSLEGAL.COM	21.08.2025
			1	OMP(COMM)	130/2025	25.08.2025	MS OCTAVIOUS TEA AND INDUSTRIES LTD VS. UNION OF INDIA	SETHI LAW OFFICES	9891788743	SETHILAWOFFICES@GMAIL.COM	28.07.2025
			1	EX(COMM) AWARD BY ARB. COMM	67/2025	25.08.2025	DR PRABJIT SINGH GILL VS. M/S SAYA HOMES PRIVATE LIMITED	DEEPANSHU JAIN/ SONIA ARBOL & SHAANTANU	011-44725400, 9711512689	DSLEGAL2018@GMAIL.COM	21.08.2025
			1	CS(COMM)	670/2025	27.08.2025	SHUBHAM GOLDIEE MASALE PVT. LTD. VS. WINGS AGRO PVT. LTD.	UNITED AND UNITED	26843455, 46560881	RISHI@UNITEDANDUNITED.COM	25.08.2025
			1	OMP(COMM)	134/2025	27.08.2025	NATIONAL PROJECTS CONSTRUCTION CORPORATION VS. LURI WATER SYSTEMS INDIA PVT. LTD.	PARITOSH BUDHIRAJA	9810100237	PARITOSHBUDHIRAJA248@GMAIL.COM	24.08.2025
			1	CS(COMM)	669/2025	27.08.2025	M/S BCH ELECTRIC LIMITED VS. M/S ADLER ENSERV & OTHERS	JITENDER VASHISHT & CO.	9811550817	JVASHISHT@GMAIL.COM	13.08.2025
			1	OMP(COMM)	133/2025	27.08.2025	MR. KAMAL KANT VS. M/S SBI CARDS AND PAYMENT SERVICES LTD. & ANR.	UTKARSH BHARGAVA (AJAY PACHAURI)	9910572261	UTKARSHBHARGAVAINDIA@GMAIL.COM	25.08.2025

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			1	OMP(COMM)	132/2025	27.08.2025	UNION OF I NDIA VS. M/S JAI PRAKASH & SONS	RUBY	9958899011	RUBYGAUTAMADV@GMAILC.OM	02.08.2025
			1	OMP(COMM)	135/2025	29.08.2025	SMT SUSHMA SINGH VS. M/S AGILUS DIAGNOSTICS LTD	AJAY KUMAR TIWARI	8178986472, 8860272688	PKAJAY.ADV123@GMAIL.COM	21.08.2025
			1	CS(COMM)	673/2025	29.08.2025	LINK LOGISTICS MANAGEMENT PVT. LTD. VS. ARTIUS INTERIOR PRODUCTS PVT. LTD.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	20.08.2025
			1	OMP(COMM)	136/2025	30.08.2025	LALIT KALA AKADEMI VS. SHOWCRAFT PRODUCTION PVT. LTD.	V.S.R. KRISHNA	9891205519	VSRKRISHNA.ER40@GMAIL.COM	26.08.2025
21	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI DISTRICT**	25	OMP (COMM)/113/2025	OMP (COMM)/113/2025	01-08-2025	MRG AUTO PVT LTD AND ORS VS ENCORE ASSETS RECONSTRUCTIONS CO PVT LTD	TARUN RANA(P),	9910669233	TARUNRANA1027@YAHOO.CO.IN	29.07.2025
			25	CS (COMM)/609/2025	CS (COMM)/609/2025	01-08-2025	STATE BANK OF INDIA VS RANJIT SINGH BISHT	NAVRUTI OJHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	17.07.2025
			25	CS (COMM)/614/2025	CS (COMM)/614/2025	04-08-2025	BANK OF BARODA VS MR MANOJ AND ORS	SUMEET ANAND(P),	9953154353	SUPRAPARTNERSLEGAL@GMAIL.COM	26.07.2025
			25	OMP (I) (COMM)/166/2025	OMP (I) (COMM)/166/2025	04-08-2025	KOTAK MAHINDRA PRIME LTD VS RAVI SHANKAR TIWARI	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	28.07.2025
			25	OMP (I) (COMM)/170/2025	OMP (I) (COMM)/170/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS SUNDER M	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	23.07.2025
			25	CS (COMM)/615/2025	CS (COMM)/615/2025	05-08-2025	SHAPPOORJI PALLONJI AND CO PVT LTD AND SHAPOORJI PALLONJI QATAR WLL VS	SAURABH BINDAL(P),	9953858787	SAURABH.BINDAL@FOXMANDAL.IN	30.07.2025
			25	OMP (I) (COMM)/167/2025	OMP (I) (COMM)/167/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS DEEPAK D	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	23.07.2025
			25	OMP (I) (COMM)/168/2025	OMP (I) (COMM)/168/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS DIGVIJAY THAKUR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	23.07.2025
			25	OMP (I) (COMM)/169/2025	OMP (I) (COMM)/169/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS NILESH PANWAR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	23.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	EXECUTION (COMM)/124/2025	EXECUTION (COMM)/124/2025	08-08-2025	M/S GRAFFITI INFRA PROJECTS PRIVATE LIMITED VS M/S INDIGO MOVERS AND PACKERS	VANDEETA GUPTA(P),	9810298315	INFO@VGADVOCATES.COM	29.07.2025
			25	CS (COMM)/625/2025	CS (COMM)/625/2025	08-08-2025	GUNJAN JAIN VS VUENOW MARKETING SERVICES LTD	SUSHIL SHUKLA(P),	9818900024	SSALEGAL.09@GMAIL.COM	04.08.2025
			25	CS (COMM)/628/2025	CS (COMM)/628/2025	11-08-2025	M/S TYAGI CIVIL INDIA VS M/S NEW DELHI HOUSE FLAT OWNERS ASSOCIATION (NDHFOA)	SAHIL SANSANWAL(P),	9868999991	ADV.SHUBHAM23@GMAIL.COM:	06.08.2025
			25	OMP (I) (COMM)/174/2025	OMP (I) (COMM)/174/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS SONU JAIN	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	10.12.2025
			25	OMP (I) (COMM)/171/2025	OMP (I) (COMM)/171/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS HITESH SON OF LIKHI RAM	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	10.12.2025
			25	OMP (I) (COMM)/175/2025	OMP (I) (COMM)/175/2025	12-08-2025	HERO FINCORP LTD VS PATEL SANJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.08.2025
			25	OMP (I) (COMM)/172/2025	OMP (I) (COMM)/172/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS KULDEEP RAJ	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	10.12.2025
			25	OMP (I) (COMM)/173/2025	OMP (I) (COMM)/173/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS NIKHIL KUMAR SINGH	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	10.12.2025
			25	OMP (I) (COMM)/176/2025	OMP (I) (COMM)/176/2025	13-08-2025	SURYODAY SMALL FINANCE BANK LTD VS SHUBH LOGISTICS SERVICES	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	02.08.2025
			25	CS (COMM)/643/2025	CS (COMM)/643/2025	18-08-2025	STATE BANK OF INDIA VS RAHUL SOLE PROP PUNJAB SUPERMART	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	11.08.2025
			25	OMP (I) (COMM)/177/2025	OMP (I) (COMM)/177/2025	18-08-2025	HERO FINCORP LTD VS AJAY SADANAND MISHRA4356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025
			25	EXCOMM - AWARD BY ARB COMM/61/2025		19-08-2025	DELHI METRO RAIL CORPORATION VS PARSVNATH DEVELOPERS PVT LTD	DELHI METRO RAIL CORPORATION (P),	8527664448	ASRAO2007@REDIFFMAIL.COM	11.08.2025
			25	OMP (I) (COMM)/178/2025	OMP (I) (COMM)/178/2025	19-08-2025	KOTAK MAHINDRA PRIME LTD VS SUNIL KUMAR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	12.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/649/2025	CS (COMM)/649/2025	19-08-2025	BIKANER BHUJIA UDYOG SANGH VS PRINITI FOODS PRIVATE LIMITED AND ANR	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	06.06.2025
			25	OMP (I) (COMM)/179/2025	OMP (I) (COMM)/179/2025	19-08-2025	KOTAK MAHINDRA PRIME LTD VS SUMAN T	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	12.08.2025
			25	EXCOMM - AWARD BY ARB COMM/60/2025		19-08-2025	DELHI METRO RAIL CORPORATION VS PARSVNATH DEVELOPERS PVT LTD	DELHI METRO RAIL CORPORATION (P),	8527664448	ASRAO2007@REDIFFMAIL.COM	11.08.2025
			25	OMP (I) (COMM)/180/2025	OMP (I) (COMM)/180/2025	20-08-2025	HERO FINCORP LTD VS SHAIKH MUMTAZBEN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.08.2025
			25	OMP (COMM)/123/2025	OMP (COMM)/123/2025	20-08-2025	PANKAJ MITTAL VS UNION OF INDIA	BHUPESH NARULA(P),	9810260246	BHUPESHNARULA@GMAIL.COM	11.08.2025
			25	ARB A (COMM)/13/2025	ARB A (COMM)/13/2025	21-08-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS SHALIBHADRA TRADERS AND ANR	SHREYAS JAIN(P),	8805615212	NOT PROVIDED	12.08.2025
			25	OMP (COMM)/125/2025	OMP (COMM)/125/2025	21-08-2025	UNION OF INDIA VS M/S ESQUIRE TECH	RAM KAWAR(P),	9810634209	RAM.KAWAR@YAHOO.CO.IN	13.08.2025
			25	OMP (I) (COMM)/181/2025	OMP (I) (COMM)/181/2025	21-08-2025	KOTAK MAHINDRAPRIME LTD VS MOHIT BEERA AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	05.08.2025
			25	OMP (I) (COMM)/182/2025	OMP (I) (COMM)/182/2025	21-08-2025	KOTAK MAHINDRA PRIME LTD VS VINOD KUMAR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	05.08.2025
			25	CS (COMM)/657/2025	CS (COMM)/657/2025	22-08-2025	ARUN KUMAR SHARMA VS JOINT DIRECTOR OF INDUSTRIES KONKAN	SURENDRA NATH PANDEY(P),	9868520336	SNPADV88@GMAIL.COM	19.08.2025
			25	OMP (I) (COMM)/183/2025	OMP (I) (COMM)/183/2025	22-08-2025	M/S FLING CREATORS PRIVATE LIMITED AND ANR VS M/S STEM QUEST EDUCATION PRIVATE LIMITED	SAROJANAND JHA(P),	NOT PROVIDED	SARO J ANAND@VEDANTALEGAL.IN	13.08.2025
			25	OMP (COMM)/128/2025	OMP (COMM)/128/2025	22-08-2025	PARTHA TRIPATHI VS AXIS FINANCE LIMITED	UTSAV KUMAR(P),	8789311630	PAXJURISDELHI@GMAIL.CO	12.08.2025
			25	COUNTER CLAIM/38/2025	COUNTER CLAIM/38/2025	23-08-2025	BOETTCHER INDIA PVT LTD VS SEL JEGAT PRINTERS PVT LTD	ASTHA TYAGI(P),	9818860225	NOT PROVIDED	10.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/660/2025	CS (COMM)/660/2025	23-08-2025	STATE BANK OF INDIA VS CHANDER SHEKHAR PROP OF OM SAI PRINT	RAJIV KUMAR THAKUR(P),	NOT PROVIDED	BEHL.ASSOCIATES1995@GMAIL.COM	11.08.2025
			25	OMP (I) (COMM)/184/2025	OMP (I) (COMM)/184/2025	23-08-2025	KOTAK MAHINDRA PRIME LTD VS NKG INFRASTRUCTURE LTD	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	12.08.2025
			25	CS (COMM)/661/2025	CS (COMM)/661/2025	23-08-2025	DERMA GOODNESS PRIVATE LIMITED VS KUSAJI SABAJI KUBAL AND ORS	KUNAL YADAV(P),	8743904246	CONTACT@AMARARI.LEGAL	19.08.2025
			25	EXECUTION (COMM)/134/2025	EXECUTION (COMM)/134/2025	25-08-2025	ANIL KUMAR GUPTA VS ABHIMANYU PRUTHI	MANISH KUMAR(P),	9968466963	AORMANISHKUMAR@GMAIL.COM	20.08.2025
			25	CS (COMM)/664/2025	CS (COMM)/664/2025	25-08-2025	SAVLEEN KAUR PROPRIETOR OF PROFESSIONAL MANAGEMENT FACILITY SERVICES VS MINISTRY	DHEERAJ KUMAR(P),	9310466556	SKLEGALSOUTIONI@GMAIL.COM	18.08.2025
			25	COUNTER CLAIM/39/2025	COUNTER CLAIM/39/2025	25-08-2025	CARMA CREATIVE PVT LTD VS UNITED BUSINESS EXPRESS INDIA PVT LIMITED	RAM N YADAV(P),	9818898115	NOT PROVIDED	20.08.2025
			25	OMP (I) (COMM)/185/2025	OMP (I) (COMM)/185/2025	25-08-2025	KOTAK MAHINDRA PRIME LTD VS RADHA RADHA BALLABH AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	18.08.2025
			25	OMP (I) (COMM)/186/2025	OMP (I) (COMM)/186/2025	25-08-2025	KOTAK MAHINDRA PRIME LTD VS DEEPAK YADAV AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	18.08.2025
			25	OMP (I) (COMM)/187/2025	OMP (I) (COMM)/187/2025	25-08-2025	HERO FINCORP LTD VS SHAIKH SATTAR LATIF	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.08.2025
			25	CS (COMM)/668/2025	CS (COMM)/668/2025	27-08-2025	MARVEL VINYLS LIMITED VS AUTO KIT (PARTNERSHIP FIRM)	MITHIL MALHOTRA(P),	8860441378	ADVANKIT20@GMAIL.COM	19.08.2025
			25	OMP (I) (COMM)/188/2025	OMP (I) (COMM)/188/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS RAHUL KUMAR AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	22.08.2025
			25	OMP (I) (COMM)/189/2025	OMP (I) (COMM)/189/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS RAJESH LAXMAN AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COMI	22.08.2025
			25	OMP (I) (COMM)/192/2025	OMP (I) (COMM)/192/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS NKG INFRASTRUCTURE LTD AND ORS	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	18.08.2025

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			25	OMP (I) (COMM)/190/2025	OMP (I) (COMM)/190/2025	29-08-2025	HERO FINCORP LTD VS PRASHANT GARG	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	25.08.2025
			25	OMP (I) (COMM)/191/2025	OMP (I) (COMM)/191/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS ASHWANI KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	25.08.2025
			25	OMP (E) (COMM)/8/2025	OMP (E) (COMM)/8/2025	19-08-2025	AKHIL GUPTA VS HINDUSTAN UNILEVER LTD	HARMESH KUMAR(P),	9818944100	NOT PROVIDED	20.08.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	27	APPLICATION U/S 151 CPC	MISC DJ/1249/2025	02-08-2025	MOHD WAHID VS M/S AMERIPRISE INDIA LLP AND ORS	GEETU PAUL(P),	NOT AVAILABLE	NOT AVAILABLE	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/114/2025	02-08-2025	NARAYAN SEWA SAMITI VS MILLENIUM EDUCATION MANAGEMENT PVT LTD	ASHISH CHOUDHURY(P),	9810567556	ASHISH2781974@GMAIL.COM	26-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/54/2025	02-08-2025	M/S INDRAPRASTHA GAS LTD. VS. V JULKA RUBBERS	SAURABH KUMAR	8717291233	NOT AVAILABLE	29-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/56/2025	02-08-2025	KOTAK MAHINDRA BANK VS JAY PRAKASH 1041	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	28-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/55/2025	02-08-2025	KOTAK MAHINDRA BANK VS JAY PRAKASH 1040	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	28-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/612/2025	02-08-2025	DELHI LIQUORS VS. KHAO GALI RESTAURANTS PVT. LTD.	RAJESH DUA	9811475296	DUAASSOCIATES60@GMAIL.COM	23-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			27	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/164/2025	04-08-2025	KOTAK MAHINDRA PRIME LTD. VS. HARIKISHAN	AMIT KUMAR SINHA	9999814620	NOT AVAILABLE	28-07-2025
			27	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/165/2025	04-08-2025	KOTAK MAHINDRA PRIME LTD. VS. VIVEK SHARMA	AMIT KUMAR SINHA	9999814620	NOT AVAILABLE	28-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/613/2025	04-08-2025	M S INMODE INDIA PVT LTD VS MS PURPLE HERON HOSPITALS PVT LTD	ASHOK KUMAR SINGH(P),	9818592537	ASK2537@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/615/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	29-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/616/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	29-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/618/2025	06-08-2025	MOGLI LABS (INDIA) PVT LTD VS M/S PANCHMUKHI APPEARLS	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELS@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/617/2025	06-08-2025	M/S MOGLI LABS (INDIA) PVT LTD VS REDSTAR	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELS@GMAIL.COM	04-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/621/2025	07-08-2025	SUSHIL KUMAR JAIN VS UNION BANK OF INDIA	PIYUSH JAIN(P),	9810421559	THELEGALCOVER@GMAIL.COM	30-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			27	SUIT FOR RECOVERY	CS (COMM)/622/2025	07-08-2025	RL POLYMERS THROUGH ITS AR VS SUNIL SHERAWAT PROPRIETOR OF UNITED PET	GAGAN KUMAR SINGHAL(P),	8860538313	GAGANKUMARSINGHAL@YAHOO.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/620/2025	07-08-2025	AMOD RAI VS PRASHNATI ENTERPRISES PVT LTD AND ANR	TARUN DIWAN(P),	9999779373	TARUNSDIWAN@GMAIL.COM	01-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/624/2025	08-08-2025	UNION BANK OF INDIA VS ANJALI	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHRY@YAHOO.COM	31-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/623/2025	08-08-2025	UNION BANK OF INDIA VS SEEMA PROP OF UNIFROST TECHNOLOGIES	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHRY@YAHOO.COM	31-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/118/2025	08-08-2025	MS G R SHEETGRAH PVT LTD AND ORS VS SMALL FARMERS AGRI BUSINESS CONSORTIUM SAFC	ASHISH SHARMA(P),	9313994317	ADVOCATEASHISH.SHARMA78@GMAIL.COM	05-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/633/2025	12-08-2025	MS VELOGIC INDIA PVT LTD VS MR SHAILESH SHARMA PROP OF MS RBT AND COMPANY	GURVINDER SURI(P),	9871692197	LITIGATION@SURICO.IN	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/634/2025	12-08-2025	SULEKH CHAND PROP HARYANA STEEL TRADERS VS ROHIT MALHOTRA PROP M/S HINDUSTAN AXLE COMPANY	VISHVA WADHWA(P),	NOT AVAILABLE	NOT AVAILABLE	02-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1283/2025	12-08-2025	JANARDANUDU THALLAPARTHI VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			27	APPLICATION U/S 151 CPC	MISC DJ/1284/2025	12-08-2025	ELITESGRID PVT LTD VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	08-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/637/2025	13-08-2025	M/S MOGLI FINANCE PVT LTD VS NIKOM PHARMACEUTICAL PVT LTD ANDORS	TARUN VERMA(P),	9310705005	TARUNVERMA.LAW@GMAIL.COM	05-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2025	13-08-2025	M/S ASHOKA ENTERPRISES VS UNION OF INDIA	SYED WASIF HAIDER(P),	9311307710	NOT AVAILABLE	04-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/638/2025	13-08-2025	M/S REALISTIC REALTORS PVT LTD VS PUNEET KOHLI	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/636/2025	13-08-2025	KHURANA AGENCIES VS ASIAN HOTELS (NORTH) LTD	SHREYA NARAYAN(P),	NOT AVAILABLE	NOT AVAILABLE	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/641/2025	14-08-2025	PUNJAB NATIONAL BANK VS BIRENDRA PATHAK	VIKASH KUMAR(P),	9958481375	VIKASHK894@GMAIL.COM	01-08-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/59/2025	14-08-2025	SUNDARAM FINANCE LTD VS ANIL KUMARPROPRIETOR OF M/S ANIL KUMAR TRANSPORT	MANISHA BARUAH(P),	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	04-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/639/2025	14-08-2025	MURLIDHAR SEVANI PROPRIETOR MS OF JAI GRAHA UDHYOG VS RISHAB PANJWANI PROPRIETOR OF GYANI FOOD PRODUCTS AND ORS	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	06-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/640/2025	14-08-2025	ALPHA HUB COMPANY LTD VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	11-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/645/2025	18-08-2025	STATE BANK OF INDIA VS RAJPAL SOLE PROP SAMIKSHA PACKAGING	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	10-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/646/2025	18-08-2025	SCIASTRA EDUCATION PVT LTD VS TELEGRAM FZ LLC AND ANR	SANSKAR AGGARWAL(P),	9818518581	SANSKAR_AGARWAL93@YAHOO.IN	10-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/651/2025	19-08-2025	UNION BANK OF INDIA VS RAJENDER	SUNIL CHOUDHARY(P),	8383844372	SC9971489736@GMAIL.COM	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/652/2025	19-08-2025	GUPTA RICE AND GENERAL MILL VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-08-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/62/2025	19-08-2025	TSL ELECTRO POWER PRIVATE LIMITED VS TATA HOUSING DEVELOPMENT COMPANY LIMITED	ABHAY GUPTA(P),	NOT AVAILABLE	NOT AVAILABLE	11-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1293/2025	19-08-2025	M/S ALANKAR APARTMENTS PVT. LTD. VS. DAKSH ENTERPRISES	RISHABH TOMAR	8800615621	RISHABH.TOMAR666@GMAIL.COM	13-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/650/2025	19-08-2025	RSPL HEALTH PVT LTD VS NIKET SONI	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-08-2025

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			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/122/2025	20-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/653/2025	20-08-2025	JAILAXMI ENTERPRISES PVT LTDL VS VM ELECTRICAL AND SOLAR SOLUTION AND ORS	HIMANSHU DHAWAN(P),	9999309222	HIMANSHUDHAWAN@UTKRISHTHALAW.COM	31-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2025	21-08-2025	CULTFIT HEALTHCARE PVT LTD VS ARINDAM BHAUMIK	DHARMENDRA SINGH PAL(P),	9871709035	DHARMENDRAPAL981@GMAIL.COM	08-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/655/2025	21-08-2025	SPORTACULAR INDIA PRIVATE LIMITED VS SANJEEV SEHGAL	PREETPAL SINGH(P),	NOT AVAILABLE	NOT AVAILABLE	08-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/658/2025	22-08-2025	MANOJ KUMAR VS M/S SAI PACKAGE	AZMA PARVEEN(P),	9811293618	AZMAPARVEEN786@GMAIL.COM	11-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1314/2025	22-08-2025	SHIV KUMAR DOHAREY VS. GAIL INDIA LTD.	KUSHAGRA BANSAL	9999448797	NOT AVAILABLE	19-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1315/2025	22-08-2025	FONZO EQUIPMENT PVT. LTD. VS. ULTIMATE TRADING ENTERPRISES	TAPAN KUMAR JHA	8588818770	TAPANKJ@GMAIL.COM	12-08-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/65/2025	22-08-2025	ENKAY ENTERPRISES VS UNION OF INDIA THROUGH (COFMOW)	ISHAN SACHDEVA(P),	NOT AVAILABLE	NOT AVAILABLE	16-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/662/2025	23-08-2025	ASHISH SHARMA PROP SHREE INDIA TRADE VS GXPRESS SOLUTIONS (INDIA) PVT LTD	LOKESH MISHRA(P),	8218747879	LOKESHMISHRA011@GMAIL.COM	19-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/131/2025	25-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	28-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/68/2025	25-08-2025	KK GUPTA AND CONSTRUCTION ENGINEERS JV VS UNION OF INDIA THROUGH ITS GENERAL MANAGER	AMIT CHAUDHARY	7982744341	JURISCONSULTUS1509@GMAIL.COM	14-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/665/2025	25-08-2025	CAPT TAPAN BEHL VS SPICE JET PVT LIMITED	SUSHANT RAO(P),	NOT AVAILABLE	NOT AVAILABLE	19-08-2025
			27	EXECUTION PETITION	EXECUTION (COMM)/135/2025	25-08-2025	AVINASH GOYAL HUF THROUGH ITS KARTA MANISH GOYAL VS SOHAIL AKHTAR SOLE PROP OF AL KURESH BAR BE QUE	DHRUV SACHDEVA(P),	NOT AVAILABLE	NOT AVAILABLE	18-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/666/2025	26-08-2025	CCPL DEVELOPERS PVT LTD VS GOLDEN CROWN OVERSEAS PVT LTD AND ORS	ARJUN SAWHNEY(P),	9899810111	MAIL@ARJUNSAWHNEY.IN	13-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/667/2025	26-08-2025	FOODTECHBIZ (OPC) PVT LTD AND ANR VS STANDPOINT MEDIA (OPC) PVT LTD AND ORS	AJAY PRATAP SINGH(P),	9540382377	FALTU.AJAY@GMAIL.COM	19-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/672/2025	27-08-2025	VIJAY KUMAR VS FULLERTON INDIA CREDIT CO LTD	AJAY MALVIYA(P),	9868112556	AJAYMALVIYALAW@GMAIL.COM	22-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/671/2025	27-08-2025	TIMES INTERNET LTD VS YOGA FITNESS AND NUTRITION LLP	RAJEEV AGARWAL(P),	9312248337	AGGARWALRAJEEV79@GMAIL.COM	20-08-2025
			27	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/194/2025	29-08-2025	M/S GARUDA URBAN REMEDIES LTD VS DELHI METRO RAIL CORPORATION LTD	DHRUVA VIG(P),	9634216295	MRDHRUV009@GMAIL.COM	27-08-2025
			27	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/193/2025	29-08-2025	M/S GARUDA URBAN REMEDIES LTD VS DELHI METRO RAIL CORPORATION LTD	DHRUVA VIG(P),	9634216295	MRDHRUV009@GMAIL.COM	27-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1334/2025	29-08-2025	PANDIT D K PARSAI AND ANR VS DR SATISH CHANDAR AGARWAL AND ORS	VAIBHAV KUSH(P),	9910654321	VAIBHAVKUSHADV@GMAIL.COM	27-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1335/2025	29-08-2025	IFFCO KISAN SUVIDHA PVT. LTD. VS. DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE	AASTHA TYAGI	9729700639	DHAWANAASTHA14@GMAIL.COM	26-08-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/69/2025	30-08-2025	JSD ENGINEERING VS M/S JAILAXMI ENTERPRISES PVT LTD	ANKIT KHURANA(P),	9868068994	NOT AVAILABLE	27-08-2025
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5145/2025	01-08-2025	AXIS BANK LTD VS HARBHAJAN LAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.07.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5146/2025	01-08-2025	AXIS BANK LTD VS MAGADE JOTIRAM GANGADHAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.07.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5144/2025	01-08-2025	AXIS BANK LTD VS SAURABH SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.07.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5163/2025	02-08-2025	AXIS BANK LTD VS JAGDEEP SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5160/2025	02-08-2025	AXIS BANK VS MOHAMMAD AFZAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5161/2025	02-08-2025	AXIS BANK VS ANURADHA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5164/2025	02-08-2025	AXIS BANK LTD VS GAGANDEEP SINGH 8597	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5165/2025	02-08-2025	AXIS BANK LTD VS HARVINDER JIT SINGH 8828	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5159/2025	02-08-2025	IFFCO KISAN FINANCE VS ASHISH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5162/2025	02-08-2025	IFFCO KISAN FINANCE VS RAHUL CHAHAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5158/2025	02-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUNIL JAISWAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5155/2025	02-08-2025	KOTAK MAHINDRA BANK VS KATARIA STONE CRUSHER	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5154/2025	02-08-2025	IFFCO KISAN FINANCE VS URMILA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5153/2025	02-08-2025	AXIS BANK LTD VS RANJIT SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/372/2025	04-08-2025	PUNJAB NATIONAL BANK VS AJAY KUMAR	MUKESH PUSHPAM(P),	8285926521	PUSHPAMMUKESH@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5216/2025	04-08-2025	AXIS BANK LIMITED VS NAND LAL MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5218/2025	04-08-2025	KOTAK MAHINDRA BANK VS MOHD KAMRU	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5215/2025	04-08-2025	AXIS BANK LIMITED VS LALTESH SO MATHURA LAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5217/2025	04-08-2025	KOTAK MAHINDRA BANK VS SWIFT LOGISTICS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/104/2025	04-08-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED VS MS SRI SAI MANIKANTA PESTICIDES THROUGH ITS PROPRIETOR MR	SHUBHAM SAIGAL(P),	9407223688	SHUBHAMSAIGAL@PINNACLELAW.IN	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5214/2025	04-08-2025	AXIS BANK LIMITED VS SUBHASH CHANEJA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/371/2025	04-08-2025	PUNJAB NATIONAL BANK VS AMIT PRAKASH	VIKRAM GOLA(P),	9811244209	VIKAMGOLA2010@GAMIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5212/2025	04-08-2025	AXIS BANK LTD VS AVINASH SETHI 9491	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5209/2025	04-08-2025	AXIS BANK LTD VS KARAM SINGH 2463	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5213/2025	04-08-2025	AXIS BANK LTD VS ZAFAR 7398	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5210/2025	04-08-2025	AXIS BANK LTD VS KARAM SINGH 1111	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/374/2025	05-08-2025	VIVEK ANAND GUPTA VS MS NIMA FASHIONS	SAKSHAM SAXENA(P),	9818675540	CONTACT.RKSBAJWA@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5248/2025	05-08-2025	AXIS BANK LIMITED VS BAL RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5249/2025	05-08-2025	AXIS BANK LIMITED VS MADAN LAL YADAV	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5247/2025	05-08-2025	AXIS BANK LIMITED VS FULCHAN MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	04.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5245/2025	05-08-2025	AXIS BANK LTD VS SANDEEP CHAUHAN 7708	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5244/2025	05-08-2025	AXIS BANK VS DEEPAK MITTAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5246/2025	05-08-2025	AXIS BANK VS AMIT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5322/2025	06-08-2025	AXIS BANK VS DATTAR SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5312/2025	06-08-2025	AXIS BANK VS JYOTI SHARMA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5321/2025	06-08-2025	AXIS BANK VS MOHD TEHSIM	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5320/2025	06-08-2025	AXIS BANK VS UMESH CHANDRAVANSI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5319/2025	06-08-2025	AXIS BANK VS VED PRAKASH KUMAWAT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5318/2025	06-08-2025	AXIS BANK LTD VS RAJAT JOSHI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5317/2025	06-08-2025	AXIS BANK LTD VS ASIF	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5316/2025	06-08-2025	AXIS BANK LTD VS KAYYAM HUSSAIN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5315/2025	06-08-2025	AXIS BANK LTD VS SHAHID ALI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5314/2025	06-08-2025	AXIS BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5313/2025	06-08-2025	AXIS BANK LTD VS SHRI RAM SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5311/2025	06-08-2025	AXIS BANK LTD VS PARAS KOHLI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5310/2025	06-08-2025	AXIS BANK LTD VS SUMEET GROVER	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5305/2025	06-08-2025	AXIS BANK LTD VS NOHIL 0916	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5306/2025	06-08-2025	AXIS BANK LTD VS GAGANDEEP SINGH 5325	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5309/2025	06-08-2025	AXIS BANK LIMITED VS BHIM SING MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5308/2025	06-08-2025	AXIS BANK LIMITED VS RAMRAJ MALI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5307/2025	06-08-2025	AXIS BANK LIMITED VS UMMED ALI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5304/2025	06-08-2025	AXIS BANK LIMITED VS PARLOK SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5302/2025	06-08-2025	AXIS BANK LIMITED VS NARESH MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5303/2025	06-08-2025	AXIS BANK LIMITED VS SITARAM GURJAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5300/2025	06-08-2025	AXIS BANK LIMITED VS VIJAY PAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5301/2025	06-08-2025	AXIS BANK LIMITED VS HANUMAN SAHAI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5298/2025	06-08-2025	AXIS BANK LTD VS SACHIN TANWAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5299/2025	06-08-2025	AXIS BANK LTD VS UMA VERMA 6018	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5367/2025	07-08-2025	AXIS BANK LIMITED VS DHOLAURAM SO DHUNARAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5366/2025	07-08-2025	AXIS BANK LIMITED VS PREMA RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5371/2025	07-08-2025	AXIS BANK LIMITED VS MUKESH KUMAR SAINI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5369/2025	07-08-2025	AXIS BANK LIMITED VS KAMAL CHOUDHARY	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5368/2025	07-08-2025	AXIS BANK LIMITED VS YAMUNA DHAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5445/2025	11-08-2025	AXIS BANK LTD VS SARITA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5446/2025	11-08-2025	AXIS BANK LTD VS MOHAMMAD SHAHZEB KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5444/2025	11-08-2025	AXIS BANK LTD VS ANKIT SHAKYA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5443/2025	11-08-2025	AXIS BANK LTD VS MOHD FAIZ KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5372/2025	07-08-2025	AXIS BANK LIMITED VS NAVA RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5441/2025	11-08-2025	AXIS BANK LTD VS JOGINDER KUMAR DHIMAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5440/2025	11-08-2025	AXIS BANK LTD VS HIRA SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5442/2025	11-08-2025	AXIS BANK LTD VS ASHWANI SRIVASTAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5439/2025	11-08-2025	AXIS BANK LTD VS VISHAL SANDHIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5436/2025	11-08-2025	AXIS BANK LTD VS KARAMBIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5437/2025	11-08-2025	AXIS BANK LTD VS BIJENDER SINGH LAMBA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5438/2025	11-08-2025	AXIS BANK LTD VS ANII KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/106/2025	12-08-2025	STATE BANK OF INDIA VS SHANTI KUDADA	RANI BHARDWAJ(P),	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	10.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5484/2025	12-08-2025	AXIS BANK LIMITED VS KARAN GURJAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5486/2025	12-08-2025	AXIS BANK LIMITED VS MUKESH KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5483/2025	12-08-2025	AXIS BANK LIMITED VS PRABHU DAYAL SAINI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5485/2025	12-08-2025	AXIS BANK LIMITED VS RUPA RAM BURANIYA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/34/2025	14-08-2025	M/S KRISHI VIKAS EXPORTS VS M/S SMALL FARMERS AGRI BUSINESS CONSORTIUM	BHANU MOHAN(P),	9810006579	NOT PROVIDED	13.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/111/2025	18-08-2025	M/S PRIVE LUXURY LIMITED VS M/S GROWTH SPURTS AND BEYOND PVT LTD ALIAS MAMA AND PEACHES	SUNIL SINGH(P),	9654224557	NOT PROVIDED	13.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5534/2025	18-08-2025	AXIS BANK LTD VS IMTIYAZ AHMED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5535/2025	18-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AJAY RAJ KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5536/2025	18-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VINTI MAHSEHWARI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/388/2025	19-08-2025	ONKAR INVESTMENT PVT LTD VS SUNITA GULLAIYA AND ORS	RISHABH GUPTA(P),	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/387/2025	19-08-2025	BANK OF INDIA VS ANJU	KUMAR VISHWJEET(P),	9718909886	ADV.VISHWJEET@GMAIL.COM	17.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/386/2025	19-08-2025	M/S IMPERIA DECOR INDUSTRIES VS RONIT BHASIN PROPRIETOR OF M/S RS BUILDERS	NIKHIL KUMAR(P),	9599083327	IMPERIADECORLEGAL@GMAIL.COM	12.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5589/2025	19-08-2025	AXIS BANK LIMITED VS JASWANT KAUR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5588/2025	19-08-2025	AXIS BANK LIMITED VS LALITA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/30/2025	19-08-2025	AXIS BANK LTD VS PRADEEP RAI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/31/2025	19-08-2025	AXIS BANK LTD VS PRADEEP KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/29/2025	19-08-2025	AXIS BANK LTD VS SAGAR GAUTAM	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/32/2025	19-08-2025	AXIS BANK LTD VS E MANI GANDAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5587/2025	19-08-2025	AXIS BANK LIMITED VS SARABJIT KAUR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5586/2025	19-08-2025	AXIS BANK LTD VS ROHIL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5577/2025	19-08-2025	KOTAK MAHINDRA BANK VS PRATYKSHA ENTERPRISES	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5581/2025	19-08-2025	AXIS BANK LTD VS RAMKUMAR PUNIA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5580/2025	19-08-2025	AXIS BANK LTD VS RAM MEHAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5575/2025	19-08-2025	AXIS BANK LIMITED VS RAJIK KHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5578/2025	19-08-2025	KOTAK MAHINDRA BANK VS A TO Z LOGISTICS SOLUTIONS 912	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5583/2025	19-08-2025	YES BANK LTD VS AYUSH KEJRIWAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5576/2025	19-08-2025	YES BANK LTD VS HARSH ENTERPRISES	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5569/2025	19-08-2025	AXIS BANK LTD VS MANNA DEVI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5572/2025	19-08-2025	AXIS BANK LTD VS JAIN SINGH (9992)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5579/2025	19-08-2025	IDFC FIRST BANK LTD VS MOHD SHAKIR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5584/2025	19-08-2025	IDFC FIRST BANK LTD VS RAHUL SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5570/2025	19-08-2025	AXIS BANK LIMITED VS MOHD RIZWAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5582/2025	19-08-2025	IDFC FIRST BANK LTD VS CHIRAG SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5574/2025	19-08-2025	AXIS BANK LIMITED VS PUNEET JAISWAL	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5585/2025	19-08-2025	IDFC FIRST BANK LTD VS SATYA PAL SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5571/2025	19-08-2025	AXIS BANK LIMITED VS MOHD SHAHANAWAZ	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5573/2025	19-08-2025	AXIS BANK LIMITED VS AJAY KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5688/2025	20-08-2025	AXIS BANK LIMITED VS KAISAR ALI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5687/2025	20-08-2025	AXIS BANK LIMITED VS MOHD RIZWAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5686/2025	20-08-2025	AXIS BANK LIMITED VS SHIV KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5689/2025	20-08-2025	AXIS BANK LIMITED VS BHUPENDRA SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5685/2025	20-08-2025	AXIS BANK LIMITED VS TANVEER ALAM	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5684/2025	20-08-2025	AXIS BANK LIMITED VS PREM JEET	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5678/2025	20-08-2025	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS LOG 9 MATERIALS SCIENTIFIC PRIVATE LIMITED	ANIMESH JHA(P),	9873674225	SANYAM@KHETARPAL.CO.IN	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5680/2025	20-08-2025	AXIS BANK LIMITED VS JYOTI YADAV	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5681/2025	20-08-2025	AXIS BANK LIMITED VS JITENDRA SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5666/2025	20-08-2025	AXIS BANK LIMITED VS SAGAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5668/2025	20-08-2025	KOTAK MAHINDRA BANK VS MOHD SARUN 7644	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5665/2025	20-08-2025	KOTAK MAHINDRA BANK VS PRAFFUL CHAND VERMA 6340	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5677/2025	20-08-2025	KOTAK MAHINDRA BANK VS DURGA BUX SINGH 7889	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5683/2025	20-08-2025	KOTAK MAHINDRA BANK VS ALEEM UDDIN 7919	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5682/2025	20-08-2025	AXIS BANK LIMITED VS DHARMPAL SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5679/2025	20-08-2025	AXIS BANK LIMITED VS SNEH KUMAR JAISWAL	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5654/2025	20-08-2025	AXIS BANK LIMITED VS BHASKAR KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5664/2025	20-08-2025	AXIS BANK LIMITED VS MOHD MOIN KHAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5655/2025	20-08-2025	AXIS BANK LIMITED VS JASPAL SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5656/2025	20-08-2025	AXIS BANK LTD VS HARISH KUMAR VERMA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5657/2025	20-08-2025	AXIS BANK LTD VS MANGE LAL	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5659/2025	20-08-2025	AXIS BANK LIMITED VS HARIOM DAYMA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5647/2025	20-08-2025	AXIS BANK LTD VS VIVEK KUMAR YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5661/2025	20-08-2025	AXIS BANK LTD VS IRSHAD ALI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5652/2025	20-08-2025	AXIS BANK LTD VS SAHIL	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5651/2025	20-08-2025	AXIS BANK LTD VS ADITYA CHAUDHARY	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5650/2025	20-08-2025	AXIS BANK LTD VS KARMVEER SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5766/2025	21-08-2025	IDFC FIRST BANK LTD VS KIRAN CHANDI SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5765/2025	21-08-2025	AXIS BANK LTD VS REENA THAKUR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5764/2025	21-08-2025	AXIS BANK LTD VS SATISH CHANDRA MISHRA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5763/2025	21-08-2025	AXIS BANK LTD VS SHAILESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5760/2025	21-08-2025	AXIS BANK LTD VS MOHD RAFIQ	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5757/2025	21-08-2025	AXIS BANK LTD VS NAVEEN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5758/2025	21-08-2025	AXIS BANK LTD VS LOKESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5761/2025	21-08-2025	AXIS BANK LTD VS ASHWANI SHARMA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5759/2025	21-08-2025	AXIS BANK LTD VS NEELU	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5762/2025	21-08-2025	AXIS BANK LTD VS OMPRAKASH MISHRA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5756/2025	21-08-2025	AXIS BANK LTD VS SHASHANK SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5754/2025	21-08-2025	AXIS BANK LTD VS SHAILESH SHANTARAM CHAVAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5751/2025	21-08-2025	AXIS BANK LTD VS SHALU	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5753/2025	21-08-2025	AXIS BANK LTD VS MUKESH KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5755/2025	21-08-2025	AXIS BANK LIMITED VS PRADEEP SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5752/2025	21-08-2025	AXIS BANK LIMITED VS GIRISH PANDEY	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5747/2025	21-08-2025	AXIS BANK LTD VS ASHISH KHATANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5750/2025	21-08-2025	AXIS BANK LTD VS SANJEEV KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5734/2025	21-08-2025	AXIS BANK LTD VS AABID SAIFI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5749/2025	21-08-2025	AXIS BANK LTD VS ANKIT MISHRA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5748/2025	21-08-2025	AXIS BANK LTD VS NARENDRA KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5740/2025	21-08-2025	AXIS BANK LTD VS DHANSINGH CHAUHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5735/2025	21-08-2025	AXIS BANK LTD VS BRAJMOHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5738/2025	21-08-2025	AXIS BANK LTD VS ASHA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5739/2025	21-08-2025	AXIS BANK LTD VS KHALID	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5733/2025	21-08-2025	AXIS BANK LTD VS LAKHMI CHAND	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5741/2025	21-08-2025	AXIS BANK LTD VS THUMMAR JAYDIP VINODBHAI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5743/2025	21-08-2025	AXIS BANK LTD VS BABITA WASAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5746/2025	21-08-2025	AXIS BANK LTD VS ATUL	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5745/2025	21-08-2025	AXIS BANK LTD VS VIJAY SINGH (8638)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5736/2025	21-08-2025	KOTAK MAHINDRA BANK VS JENENDRA KUMAR	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5737/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI 467	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5744/2025	21-08-2025	AXIS BANK LTD VS SHAHIL (7883)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5742/2025	21-08-2025	AXIS BANK LTD VS VISHAL MAHMIA 3280	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5732/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI 289	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5851/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANAMIKA SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5848/2025	22-08-2025	AXIS BANK LIMITED VS KANTA RANI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5849/2025	22-08-2025	AXIS BANK LIMITED VS KAVITA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5850/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VINAY KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5840/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS OMBIR RAM SWARUP	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5842/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANIL KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5834/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAJWAL ANKUSHRAO SHINGURKAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5839/2025	22-08-2025	AXIS BANK LTD VS ANKIT MISHRA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5843/2025	22-08-2025	AXIS BANK LTD VS MAUSAMDEEN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5845/2025	22-08-2025	AXIS BANK LTD VS MANOJ KUMAR BATRA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5837/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ZAMEER SIDDIQUE	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5841/2025	22-08-2025	AXIS BANK LTD VS JITENDRA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5847/2025	22-08-2025	AXIS BANK LTD VS JAGADISH P	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5844/2025	22-08-2025	AXIS BANK LTD VS IMRANA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5835/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS JASMEET SINGH BAWEJA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5846/2025	22-08-2025	AXIS BANK LTD VS NARENDRA KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5836/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KUNWAR MANVIJAY	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5833/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SONU BHIMSINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5838/2025	22-08-2025	KOTAK MAHINDRA BANK VS ABID ALI 1625	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5832/2025	22-08-2025	IFFCO KISAN FINANCE VS NAIB SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5831/2025	22-08-2025	IFFCO KISAN FINANCE VS YOGESH GANGWAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5829/2025	22-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SUNNY SHARMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5830/2025	22-08-2025	KOTAK MAHINDRA BANK VS A TO Z LOGISTICS SOLUTIONS 912	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5943/2025	23-08-2025	AXIS BANK LIMITED VS ARUN KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5944/2025	23-08-2025	AXIS BANK LIMITED VS DUSHYANT KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5941/2025	23-08-2025	AXIS BANK LIMITED VS POOJA SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5942/2025	23-08-2025	AXIS BANK LIMITED VS ALAMJEET SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5939/2025	23-08-2025	AXIS BANK LIMITED VS RAIS MOHAMMAD	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5940/2025	23-08-2025	AXIS BANK LIMITED VS BIKASH KUMAR GOSWAMI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5938/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AADIL AHMAD NAJAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5934/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU TYAGI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5933/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHISH RAMESH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5937/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARENDRA SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5936/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5935/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LAKHWINDER SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5926/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RISHU KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5925/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JASVIR KAUR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5927/2025	23-08-2025	AXIS BANK LTD VS AMZAD ALI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5928/2025	23-08-2025	AXIS BANK LIMITED VS MAHENDRA SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5923/2025	23-08-2025	AXIS BANK LTD VS NEELAM SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5930/2025	23-08-2025	AXIS BANK LIMITED VS KRITI SHUKLA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5929/2025	23-08-2025	AXIS BANK LIMITED VS HARISH KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5924/2025	23-08-2025	AXIS BANK LTD VS ARBAAZ	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5931/2025	23-08-2025	AXIS BANK LTD VS HUKAM CHAND	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5932/2025	23-08-2025	AXIS BANK LIMITED VS PRAKASH VERMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5922/2025	23-08-2025	AXIS BANK LIMITED VS MOHIT SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5921/2025	23-08-2025	AXIS BANK LIMITED VS RAJEEV KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5914/2025	23-08-2025	AXIS BANK LIMITED VS VIKAS KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5915/2025	23-08-2025	AXIS BANK LIMITED VS AMIT KOHLI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5918/2025	23-08-2025	AXIS BANK VS DEVENDRA SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5920/2025	23-08-2025	AXIS BANK LTD VS JITENDRA KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5919/2025	23-08-2025	AXIS BANK LTD VS PREM KUMAR BANGA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5917/2025	23-08-2025	AXIS BANK LIMITED VS ARUN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5916/2025	23-08-2025	AXIS BANK LIMITED VS SUNITA SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/399/2025	25-08-2025	SMALL FARMERS AGRI BUINESS CONSORTIUM VS MS SOMNATH OIL	JATIN JULKA(P),	9899818888	JATINJULKA07@OUTLOOK.COM	21.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/114/2025	25-08-2025	INDRAPRASTHA ARTIFICIAL LIMBS AND ORTHOTIC SOLUTIONS VS NABILAHMED PROPRIETOR CYBORG FUTURE	AKSHAY GOEL(P),	9811783019	AKSHAY.GOEL10@AGANDASSOCIATE.IN	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6022/2025	25-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUBHASH NAND RAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6020/2025	25-08-2025	IDFC FIRST BANK LTD VS SAHIL RAJESH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6021/2025	25-08-2025	AXIS BANK LTD VS MANISH KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6018/2025	25-08-2025	AXIS BANK LTD VS SANDEEP KUMAR YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6019/2025	25-08-2025	AXIS BANK LTD VS TARANJEET SINGH ARORA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6013/2025	25-08-2025	AXIS BANK LTD VS SHIVAM KUMAR AGRAHARI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6015/2025	25-08-2025	AXIS BANK LTD VS SANDEEP RANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6011/2025	25-08-2025	AXIS BANK LTD VS NISHANT CHAUDHARY	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6016/2025	25-08-2025	AXIS BANK LTD VS SUSHIL KUMAR PAL	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6014/2025	25-08-2025	AXIS BANK LTD VS VANDANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6017/2025	25-08-2025	AXIS BANK LTD VS RUKSINA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6012/2025	25-08-2025	AXIS BANK LTD VS SAHIB SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/405/2025	26-08-2025	STATE BANK OF INDIA VS SATYAJIT DEBBARMA	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	24.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6069/2025	26-08-2025	AXIS BANK LTD VS PRAMOD KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6068/2025	26-08-2025	AXIS BANK LTD VS SOHAN LAL	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6064/2025	26-08-2025	AXIS BANK LTD VS HARISH CHANDRA JOSHI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6065/2025	26-08-2025	AXIS BANK LTD VS PRAMOD KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6066/2025	26-08-2025	AXIS BANK LTD VS GOPAL SHARMA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6067/2025	26-08-2025	AXIS BANK LTD VS POOJA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6108/2025	27-08-2025	AXIS BANK LIMITED VS BALDEV SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	26.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6102/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS MAKARADHWAJA PATRA	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6103/2025	27-08-2025	IDFC FIRST BANK LTD VS VIJENDER SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6104/2025	27-08-2025	AXIS BANK LIMITED VS ANIL KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6105/2025	27-08-2025	AXIS BANK LTD VS RAMESH JOSHI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6106/2025	27-08-2025	AXIS BANK LTD VS AASHIK ALI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6107/2025	27-08-2025	AXIS BANK LTD VS KISHAN SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6172/2025	28-08-2025	AXIS BANK LIMITED VS DASHRATH SO RAJMAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6171/2025	28-08-2025	AXIS BANK LIMITED VS PREETI SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6173/2025	28-08-2025	AXIS BANK LTD VS SUSHILA WO JANKILAL	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6166/2025	28-08-2025	AXIS BANK LTD VS KISHAN LAL JAT	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6168/2025	28-08-2025	AXIS BANK LIMITED VS SABIRALI NASIR AHMED	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6170/2025	28-08-2025	AXIS BANK LIMITED VS VINOD KUMAR PANDEY	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6167/2025	28-08-2025	AXIS BANK LIMITED VS MOHAMMAD NAUSHAD	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6165/2025	28-08-2025	AXIS BANK LTD VS RAMPRASAD	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6169/2025	28-08-2025	AXIS BANK LTD VS DEVKISHAN BAIRWA	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6164/2025	28-08-2025	PIRAMAL FINANCE LTD VS MOHD UBAID JAMALI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6163/2025	28-08-2025	AXIS BANK LTD VS GURPREET KAUR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6160/2025	28-08-2025	AXIS BANK LTD VS HANUMAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6161/2025	28-08-2025	AXIS BANK LTD VS ANUJ VERMA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6158/2025	28-08-2025	AXIS BANK LTD VS ABRAR ALI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6162/2025	28-08-2025	AXIS BANK LTD VS PRABHA TIWARI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6157/2025	28-08-2025	AXIS BANK LTD VS REKHA LAL JI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6159/2025	28-08-2025	AXIS BANK LTD VS RITESH JAIN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6156/2025	28-08-2025	AXIS BANK LTD VS USHA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6155/2025	28-08-2025	AXIS BANK LTD VS VIKAS SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6154/2025	28-08-2025	AXIS BANK LTD VS FATEH SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6151/2025	28-08-2025	PIRAMAL FINANCE LTD VS SAGAR SOGALE	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6153/2025	28-08-2025	PIRAMAL FINANCE LTD VS ASHOK KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6152/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMGOPAL SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6272/2025	29-08-2025	IDFC FIRST BANK LTD VS CHIRAG YADAV	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	28.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6271/2025	29-08-2025	IDFC FIRST BANK LTD VS MOHD NAEEM	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	28.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6328/2025	30-08-2025	AXIS BANK LTD VS SUDHANSHU SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	29.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6327/2025	30-08-2025	AXIS BANK LTD VS SUNIL KUMAR UPADHYAY	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	29.08.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5207/2025	02-08-2025	IDFC FIRST BANK LTD VS GHAN SHYAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5200/2025	02-08-2025	IDFC FIRST BANK LTD VS ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5201/2025	02-08-2025	IDFC FIRST BANK LTD VS AMIT KAPOOR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5202/2025	02-08-2025	IDFC FIRST BANK LTD VS SWATI GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5203/2025	02-08-2025	IDFC FIRST BANK LTD VS RAKESH ATTRI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5204/2025	02-08-2025	IDFC FIRST BANK LTD VS AFTAB SHAH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5205/2025	02-08-2025	IDFC FIRST BANK LTD VS LALIT CHAUHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5206/2025	02-08-2025	IDFC FIRST BANK LTD VS DARSHAN SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5208/2025	02-08-2025	IDFC FIRST BANK LTD VS RAJENDRA VISHWANATH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5192/2025	02-08-2025	AXIS BANK LTD VS GULFASHA	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5193/2025	02-08-2025	AXIS BANK LTD VS SONIA	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5194/2025	02-08-2025	AXIS BANK LTD VS MONU YADAV	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5195/2025	02-08-2025	AXIS BANK LTD VS SAMPAT LAL JAT	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	24.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5196/2025	02-08-2025	AXIS BANK LTD VS LAVKUSH SINGH	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5197/2025	02-08-2025	AXIS BANK LTD VS ABDUL	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5199/2025	02-08-2025	AXIS BANK LTD VS BHOOPENDRA KUMAR	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5198/2025	02-08-2025	AXIS BANK LIMITED VS ANAND KUMAR MISHRA	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GMAIL.COM	26.04.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5232/2025	04-08-2025	IFFCO KISAN FINANCE VS BRAJBHAN SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5238/2025	04-08-2025	HDFC BANK LTD VS SURJIT SUBHASH CHAND	NAVEEN SHARMA(P),	9350569040	NAVEENK101@GMAIL.COM	30.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5237/2025	04-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAGJIT SINGH 2294	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5236/2025	04-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRISHNA KUMAR DUBEY 2477	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5235/2025	04-08-2025	IFFCO KISAN FINANCE VS SAANDEEP RAGHAV	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/32/2025	04-08-2025	M/S VEERAPPA MADNA AGRO EXPORTS PROPRITOR RAVIKANTH VEERPPA MADNA VS SMALL FARMERS	DEV PRAKASH PACHAURI(P),	9810006579	KKAGARWAL5679@GMAIL.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/373/2025	04-08-2025	STATE BANK OF INDIA VS M/S MEENAKSHI BENGALI TENT HOUSE	RANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	04.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5253/2025	05-08-2025	IDFC FIRST BANK LTD VS MOHD AZIM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	09.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5257/2025	05-08-2025	AXIS BANK LTD VS SURYA PRATAP RATHAUR (1499)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	25.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5258/2025	05-08-2025	AXIS BANK LTD VS PAVAN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5251/2025	05-08-2025	AXIS BANK LTD VS MAM CHAND	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5252/2025	05-08-2025	AXIS BANK LTD VS RAKESH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5255/2025	05-08-2025	AXIS BANK LTD VS RAJENDRA SINGH CHOUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5260/2025	05-08-2025	AXIS BANK LTD VS AASHUTOSH KUMAR (3585)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	25.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5261/2025	05-08-2025	IDFC FIRST BANK LTD VS PARTAP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5254/2025	05-08-2025	YES BANK LTD VS VIKAS GUPTA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5259/2025	05-08-2025	AXIS BANK LTD VS PAWAN KUMAR (0135)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	25.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5329/2025	06-08-2025	AXIS BANK LTD VS SARITA 1097	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5331/2025	06-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DILAWAR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	16.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5323/2025	06-08-2025	AXIS BANK LTD VS VIJAY SINGH CHAUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5326/2025	06-08-2025	AXIS BANK LTD VS SIRAJUDDIN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5328/2025	06-08-2025	AXIS BANK LTD VS CHAUDHARY TANVEER PANWAR 1542	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5330/2025	06-08-2025	AXIS BANK LTD VS RAHUL SINGH 2559	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5327/2025	06-08-2025	KOTAK MAHINDRA BANK VS KATARIA STONE CRUSHER 8561	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5324/2025	06-08-2025	AXIS BANK LTD VS SATBIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5398/2025	07-08-2025	AXIS BANK LTD VS ANIRAJ	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5400/2025	07-08-2025	AXIS BANK LTD VS NAVEEN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5401/2025	07-08-2025	AXIS BANK LTD VS ASHOK	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5402/2025	07-08-2025	AXIS BANK VS CHANCHAL DEVI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	30.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5404/2025	07-08-2025	AXIS BANK LTD VS SHATRUDHAN KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5403/2025	07-08-2025	AXIS BANK LTD VS JAGDEEP SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5417/2025	08-08-2025	AXIS BANK LTD VS SARMEENA 0555	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/105/2025	08-08-2025	SOMNATH BAJAJ VS FLOW COOL INDIA PRIVATE LIMITED	YUGAL MEHRA(P),	9999022341	NOT PROVIDED	30.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5412/2025	08-08-2025	AXIS BANK LTD VS MALATI DEVI (0500)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5413/2025	08-08-2025	AXIS BANK LTD VS SAMSHER SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5414/2025	08-08-2025	AXIS BANK LTD VS SHRIRAM KUMAR YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5415/2025	08-08-2025	AXIS BANK LTD VS ROHIT KUMAR GUPTA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5419/2025	08-08-2025	KOTAK MAHINDRA BANK VS UDHAM SINGH 6837	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5411/2025	08-08-2025	AXIS BANK LTD VS DHARMANDER SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5416/2025	08-08-2025	AXIS BANK LTD VS RAJENDRA JAGA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5421/2025	08-08-2025	AXIS BANK LTD VS VIJAY SHANKAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5418/2025	08-08-2025	AXIS BANK LTD VS RAJESH SINGH 5534	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5420/2025	08-08-2025	AXIS BANK LTD VS SARATAJ HUSAIN (6023)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5453/2025	11-08-2025	AXIS BANK LIMITED VS SUMER SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5454/2025	11-08-2025	KOTAK MAHINDRA BANK VS JAGHINA CONSTRUCTION LLP 8249	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5455/2025	11-08-2025	KOTAK MAHINDRA BANK VS SHIVRAM SINGH 2135	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5452/2025	11-08-2025	AXIS BANK LIMITED VS RAMSWAROOP SO BHAGWANA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5456/2025	11-08-2025	AXIS BANK LTD VS MANISH YADAV 4848	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5499/2025	12-08-2025	AXIS BANK LTD VS SYED ATIF ALI 7605	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5495/2025	12-08-2025	IDFC FIRST BANK LTD VS AJAY KAMAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5494/2025	12-08-2025	IDFC FIRST BANK LTD VS NALIN KUMAR JHA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5496/2025	12-08-2025	IDFC FIRST BANK LTD VS RISHI GAUTAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5497/2025	12-08-2025	IDFC FIRST BANK LTD VS MANGESH KUMAR TRIPATHI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5498/2025	12-08-2025	SPINNY CAPITAL PVT LTD VS KARAN SINGH	PRINCE PAWAIYA(P),	9810259228	PRINCEPAWAYIA@GNPLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5500/2025	12-08-2025	IDFC FIRST BANK LTD VS RIPU DAMAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5501/2025	12-08-2025	IDFC FIRST BANK LTD VS KARTAR SINGH YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5502/2025	12-08-2025	IDFC FIRST BANK LTD VS VIKRAM MALHOTRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5492/2025	12-08-2025	IDFC FIRST BANK LTD VS KRISHAN KUMAR MADAAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5493/2025	12-08-2025	IDFC FIRST BANK LTD VS SHESHAM NARULA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5518/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RIMA MODAK DAS 0973	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5519/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMNEEK KUMAR 5883	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5520/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS WAKADKAR SANTOSH DNYANOBA 4098	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5521/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HANS RAJ SHARMA 5571	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5517/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARM PAL 5425	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5515/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMESH DAWAR 6208	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5516/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHAMMAD SHAHFAIZ ANSARI 0790	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5553/2025	18-08-2025	AXIS BANK LIMITED VS KISHAN SINGH RAWAT	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5548/2025	18-08-2025	AXIS BANK LTD VS KRISHAN GOPAL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5550/2025	18-08-2025	AXIS BANK LTD VS NAFISA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5551/2025	18-08-2025	AXIS BANK LTD VS SHIVKUMAR YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5552/2025	18-08-2025	AXIS BANK LTD VS MOHAMMAD SHAD	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5565/2025	18-08-2025	AXIS BANK VS MANOJ KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5549/2025	18-08-2025	AXIS BANK LTD VS PRINCE PARIHAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5562/2025	18-08-2025	AXIS BANK VS NISHAR AHAMAD	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5563/2025	18-08-2025	AXIS BANK VS MOHD BILAL KHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5564/2025	18-08-2025	AXIS BANK VS SHWETA SHUKLA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5554/2025	18-08-2025	AXIS BANK LIMITED VS SUKHLAL PANDOR SO KALURAM PANDOR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5555/2025	18-08-2025	AXIS BANK LIMITED VS PAPPU KHA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5556/2025	18-08-2025	AXIS BANK LIMITED VS BHAGAWANA RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/392/2025	19-08-2025	STATE BANK OF INDIA VS TILAK RAJ	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6059/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAROJ PAWAR 8854	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6060/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUKHPREET SINGH 5979	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/404/2025	25-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS THE GLOBAL FOOD PRODUCTS	ANSHUL GUPTA(P),	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	25.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6047/2025	25-08-2025	AXIS BANK LTD VS SONIA SHARMA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6048/2025	25-08-2025	AXIS BANK LTD VS AMARJEET SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6049/2025	25-08-2025	AXIS BANK LTD VS MOHD SOHAAM	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6050/2025	25-08-2025	AXIS BANK LTD VS SURESH KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6052/2025	25-08-2025	AXIS BANK LTD VS HARPINDER SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6058/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RANO B 6403	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6054/2025	25-08-2025	AXIS BANK LTD VS SHER ALI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6056/2025	25-08-2025	AXIS BANK LTD VS ISHPREET SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6053/2025	25-08-2025	AXIS BANK LTD VS SANJEEV KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6055/2025	25-08-2025	AXIS BANK LTD VS RAJIV RANA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6101/2025	26-08-2025	AXIS BANK LTD VS SAKSHI DHIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6092/2025	26-08-2025	AXIS BANK VS JOGENDRA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6093/2025	26-08-2025	AXIS BANK VS ARVIND KUMAR MISHRA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6096/2025	26-08-2025	AXIS BANK VS GAJE SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6097/2025	26-08-2025	AXIS BANK VS SURAJ KUMAR SHUKLA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6099/2025	26-08-2025	AXIS BANK LTD VS MANOJ KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6100/2025	26-08-2025	AXIS BANK LTD VS PREETI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6094/2025	26-08-2025	AXIS BANK VS ABID KHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6095/2025	26-08-2025	AXIS BANK VS DEV DHARI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6098/2025	26-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS CHETAN SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6136/2025	27-08-2025	AXIS BANK LTD VS RAJINDER KAUR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/116/2025	27-08-2025	M/S SHREE BALAJI AND SONS VS M/S BOMB FOODS LLP	CHERRY GUPTA(P),	8958359110	ADVCHERRYGUPTA@GMAIL.COM	27.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/44/2025	27-08-2025	M/S OMAULI AGRO EXPORTS VS M/S SMALL FARMERS AGRI BUSINESS CONSORTIUM	BHANU MOHAN(P),	9810006579	NOT PROVIDED	27.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6129/2025	27-08-2025	AXIS BANK LTD VS ASHISH SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6130/2025	27-08-2025	AXIS BANKLTD VS BHAGAT SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6131/2025	27-08-2025	AXIS BANK LTD VS ASHU GUPTA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6134/2025	27-08-2025	AXIS BANK LTD VS CHAND KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6135/2025	27-08-2025	AXIS BANK LTD VS GITA AWASTHI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6139/2025	27-08-2025	IFFCO KISAN FINANCE VS BHANU PRATAP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6133/2025	27-08-2025	AXIS BANK LTD VS PRATAP SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6132/2025	27-08-2025	AXIS BANK LTD VS ADITYA JAISWAL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6137/2025	27-08-2025	AXIS BANK LIMITED VS SEEMA RANI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6269/2025	28-08-2025	AXIS BANK LTD VS RAJEEV VERMA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6239/2025	28-08-2025	AXIS BANK LIMITED VS SACHIN JAIN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6240/2025	28-08-2025	AXIS BANK LIMITED VS RAMBARAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6241/2025	28-08-2025	AXIS BANK LIMITED VS AVDHESH PRATAP SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6242/2025	28-08-2025	AXIS BANK LIMITED VS AWADHESH KUMAR MISHRA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6268/2025	28-08-2025	INTERNATIONAL ASSETS RECONSTRUCTION COMPANY VS ADIL SIDDIQUI	ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	28.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6270/2025	28-08-2025	AXIS BANK LTD VS ASHISH 7231	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6261/2025	28-08-2025	AXIS BANK LIMITED VS SANTOSH KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AULEGAL.COM	28.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6200/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YADRAM SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6221/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6222/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DALBIR CHANDGI RAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6223/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS INDERVIR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6224/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JUGRAJ SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6225/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DEVENDER BALJEET	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6226/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6227/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PARVEEN OM PRAKASH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6228/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JASMER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6229/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURNOOR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6230/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MANDEEP SINGH GILL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6231/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KAVITA GARG	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6232/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DEVENDER RAJPAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6233/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PANKAJ VERMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6234/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ROHTASH SATY NARAYAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6235/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANTRAM DASHRATH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6236/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARWINDER SINGH SANDHU	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6243/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS MATHURA SINGH	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6244/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PK PRADHAN	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6245/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PRADYUMNA KUMAR SAHOO	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6262/2025	28-08-2025	AXIS BANK LIMITED VS RAMESH CHANDRA BAMNIYA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6263/2025	28-08-2025	AXIS BANK LIMITED VS MAHENDRA S O KALLAD RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6264/2025	28-08-2025	AXIS BANK LIMITED VS SANJAY KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6265/2025	28-08-2025	AXIS BANK LIMITED VS RAVINDRA SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6266/2025	28-08-2025	AXIS BANK LIMITED VS KAILASH MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6267/2025	28-08-2025	AXIS BANK LTD VS MAHESH KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/40/2025	28-08-2025	AXIS BANK LTD VS VISHAL KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6302/2025	29-08-2025	PIRAMAL FINANCE LTD VS NARENDRA YADAV	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6303/2025	29-08-2025	PIRAMAL FINANCE LTD VS JATIN PURI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6304/2025	29-08-2025	PIRAMAL FINANCE LTD VS KASIM MOHD	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6305/2025	29-08-2025	PIRAMAL FINANCE LTD VS ABDUL HAKIM SAIFI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6306/2025	29-08-2025	PIRAMAL FINANCE LTD VS RAMBABU AGRAWAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6307/2025	29-08-2025	PIRAMAL FINANCE LTD VS DEEPAK ROY	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6308/2025	29-08-2025	PIRAMAL FINANCE LTD VS DILIP SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6309/2025	29-08-2025	PIRAMAL FINANCE LTD VS NEERAJ LAKHANLAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6310/2025	29-08-2025	PIRAMAL FINANCE LTD VS MUNSHARIF MOHMAD ALI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6311/2025	29-08-2025	PIRAMAL FINANCE LTD VS MALKEET SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6312/2025	29-08-2025	PIRAMAL FINANCE LTD VS GURMIT SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/117/2025	29-08-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR DHEERAJ KUMAR GUPTA VS	SHUBHAM SAIGAL(P),	9407223688	SUBHAMSAIGAL@PINNACLELAW.IN	29.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6296/2025	29-08-2025	AXIS BANK LIMITED VS AJAY SEN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6297/2025	29-08-2025	AXIS BANK LIMITED VS MOHD WASEEM ALAM	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6298/2025	29-08-2025	AXIS BANK LIMITED VS DEENANATH SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6299/2025	29-08-2025	AXIS BANK LIMITED VS SOMBIR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6300/2025	29-08-2025	AXIS BANK LTD VS FAKRUDEEN U	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6301/2025	29-08-2025	AXIS BANK LTD VS AMRIK SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6339/2025	30-08-2025	AXIS BANK LIMITED VS MOHD ZAFAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6340/2025	30-08-2025	AXIS BANK LIMITED VS PRAVIN KUMAR SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6341/2025	30-08-2025	AXIS BANK LIMITED VS SAMEER ANSARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6342/2025	30-08-2025	AXIS BANK LIMITED VS NISHA YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6343/2025	30-08-2025	AXIS BANK LIMITED VS PRADEEP KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6325/2025	30-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AVINASH MISHRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6326/2025	30-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VIPIN DINESH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6329/2025	30-08-2025	KOTAK MAHINDRA BANK VS AKSHAY BHATI 0691	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6330/2025	30-08-2025	KOTAK MAHINDRA BANK VS AJIT KUMAR SAH 1469	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6331/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRRAJ SINGH SIKARVAR 5567	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6335/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHTAMANGAL PROJECTS LIMITED 1330	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6338/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AKASH AJINATH SALUNKE 6616	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6337/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHANRAJ SUBHASH KATMANDE 5469	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6334/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SINGLA 8644	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6336/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHUDASMA DHARMENDRASINH R 2346	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6332/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TAPOSH DASS 4915	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6333/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKITA JAIN 8555	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6331/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRRAJ SINGH SIKARVAR 5567	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6335/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHTAMANGAL PROJECTS LIMITED 1330	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6338/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AKASH AJINATH SALUNKE 6616	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6337/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHANRAJ SUBHASH KATMANDE 5469	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6334/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SINGLA 8644	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6336/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHUDASMA DHARMENDRASINH R 2346	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6332/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TAPOSH DASS 4915	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6333/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKITA JAIN 8555	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	25.08.2025
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/167/2025	01-08-2025	M/S NAND IMPERIAL CONSULTING OPC PVT LTD VS M/S OUTLOOK DESIGNHEED CONSULTANTS PVT LTD	HITESH CHOPRA(P)	8178800668	ADVOCATEHITESHCHOPRA@GMAIL.COM	29-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5150/2025	01-08-2025	AXIS BANK VS AVINASH SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5149/2025	01-08-2025	AXIS BANK LTD VS RANJIT SINGH 6351	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5148/2025	01-08-2025	AXIS BANK LTD VS MOHIT 9525	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5189/2025	02-08-2025	AXIS BANK LTD VS SHAHNA 2289	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5190/2025	02-08-2025	AXIS BANK LTD VS DHIAN SINGH 7253	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5191/2025	02-08-2025	AXIS BANK LTD VS SATISH KASANA 2016	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5188/2025	02-08-2025	AXIS BANK LTD VS GEETA MEHTA 0779	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5181/2025	02-08-2025	IFFCO KISAN FINANCE VS ARVIND KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5180/2025	02-08-2025	IFFCO KISAN FINANCE VS VIKAS SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5183/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS INDER PAL SINGH 7899	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5186/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUNISH CHAJGOTRA 4701	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5185/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SITARA BEGUM 7311	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5184/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SONU SHARMA 3920	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5187/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIRENDRA SINGH THAKUR 9702	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5182/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEVENDRA SINGH 1886	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5227/2025	04-08-2025	KOTAK MAHINDRA BANK VS MOAH DANISH 1372	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5229/2025	04-08-2025	KOTAK MAHINDRA BANK VS ASLAM K 1107	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5228/2025	04-08-2025	KOTAK MAHINDRA BANK VS GAURAV GAUTAM 0337	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5230/2025	04-08-2025	KOTAK MAHINDRA BANK VS VIVEK KUMAR 7002	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5225/2025	04-08-2025	AXIS BANK LIMITED VS KALULAL SO RAM NATH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5231/2025	04-08-2025	KOTAK MAHINDRA BANK VS MONISH 0613	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5226/2025	04-08-2025	AXIS BANK LIMITED VS JAGDISH BANJARA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/375/2025	06-08-2025	LOREAL SA VS FIXDERMA INDIA PVT LTD	SHRAVAN BANSAL(P)	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	02-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5341/2025	06-08-2025	AXIS BANK LIMITED VS KALU RAM MEENA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5340/2025	06-08-2025	AXIS BANK LTD VS DALBAG SINGH 0848	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5339/2025	06-08-2025	AXIS BANK VS DEEN MOHD	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5338/2025	06-08-2025	AXIS BANK VS ADITYA SHARMA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5336/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANNU RAJA DHANK 5018	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5337/2025	06-08-2025	AXIS BANK VS ASHOK KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5334/2025	06-08-2025	AXIS BANK VS ABHISHEK PAWAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5335/2025	06-08-2025	AXIS BANK VS GURUCHARAN KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5333/2025	06-08-2025	AXIS BANK LTD VS SHAKTI SHARMA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5332/2025	06-08-2025	AXIS BANK LIMITED VS GAJANAND S O RAMCHANDRA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/376/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/377/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5391/2025	07-08-2025	AXIS BANK LIMITED VS NARESH PURI	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	03-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5392/2025	07-08-2025	AXIS BANK LIMITED VS PARTAPA RAM	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5394/2025	07-08-2025	AXIS BANK LTD VS JATINDER SINGH 3787	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5390/2025	07-08-2025	AXIS BANK LTD VS SUSHIL 2982	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5395/2025	07-08-2025	AXIS BANK LTD VS MOHD NAVED 3873	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5393/2025	07-08-2025	AXIS BANK LTD VS RIZWAN MANSURI	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5386/2025	07-08-2025	AXIS BANK LTD VS KOMAL	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5385/2025	07-08-2025	AXIS BANK LTD VS FAYAYAJ ALAM	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5387/2025	07-08-2025	AXIS BANK LTD VS SHADAB ALI KHAN	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5388/2025	07-08-2025	AXIS BANK LIMITED VS SAWAI SINGH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5389/2025	07-08-2025	IFFCO KISAN FINANCE VS VIJENDRA SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/378/2025	07-08-2025	CANARA BANK VS VIKRAM SINGH	NILENDU VATSYAYAN(P)	9999050853	NILENDUVATSYAYAN@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5383/2025	07-08-2025	AXIS BANK LTD VS BHUVAN GHAI	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5384/2025	07-08-2025	AXIS BANK LTD VS ASHISH JAISWAL	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/380/2025	11-08-2025	JCDECAUX ADVERTISING PRIVATE LIMITED VS MS SHALINI SAXENA PROP OF M/S BRANDSCAPES	VARUN RAJPAL(P)	9899893624	RAJPALASSOCIATES1@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5481/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHUBHAM KUSHWAH 2805	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5480/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHIT BISHT 4285	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5482/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHAKUNTLA SINGH 0351	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5477/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PAWAN SHARMA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5479/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KULDEEP KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5476/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS LOVEPREET SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5478/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRATIBHA TILAK RAJ MAHAJAN	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5475/2025	11-08-2025	AXIS BANK LTD VS SUKHPAL SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5474/2025	11-08-2025	AXIS BANK LTD VS MOHD KAMIL	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5473/2025	11-08-2025	AXIS BANK LTD VS VIVEK KUMAR YADAV	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5472/2025	11-08-2025	AXIS BANK LTD VS RAM PHAL	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5471/2025	11-08-2025	AXIS BANK LTD VS ISHPREET SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5469/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHIM USMANI 6930	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5470/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEEPAK KUMAR 2016	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5504/2025	12-08-2025	AXIS BANK LIMITED VS MEGHRAJ S O OMPRAKASH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5503/2025	12-08-2025	AXIS BANK LIMITED VS SURAJMAL S O BHIM RAJ	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5567/2025	18-08-2025	AXIS BANK LIMITED VS SULTANA PARVEEN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5566/2025	18-08-2025	AXIS BANK LIMITED VS SHRAWAN RAM	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5568/2025	18-08-2025	AXIS BANK LIMITED VS RAJESH VAISHNAV	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5630/2025	19-08-2025	AXIS BANK LTD VS IRFAN AHAMAD	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5631/2025	19-08-2025	AXIS BANK LTD VS NAJISH AAHMED	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5629/2025	19-08-2025	AXIS BANK LTD VS RAVI PRAKASH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5632/2025	19-08-2025	AXIS BANK LTD VS ATUL KUMAR TIWARI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5624/2025	19-08-2025	AXIS BANK LTD VS VINEET KUMAR TIWARI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5627/2025	19-08-2025	AXIS BANK LTD VS SAGEER	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5628/2025	19-08-2025	AXIS BANK LTD VS NISHA	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5625/2025	19-08-2025	AXIS BANK LTD VS MOHAN LAL	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5622/2025	19-08-2025	AXIS BANK LTD VS KAMLA VAISHNAV	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5623/2025	19-08-2025	AXIS BANK LTD VS GOVIND SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5619/2025	19-08-2025	AXIS BANK LTD VS DEVENDRA SINGH BISHT	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5620/2025	19-08-2025	AXIS BANK LTD VS DILSHAD AHSAN (7716)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5621/2025	19-08-2025	AXIS BANK LTD VS MO AADIL SAIFI (4473)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5626/2025	19-08-2025	KOTAK MAHINDRA BANK VS SATISH KUMAR	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5618/2025	19-08-2025	AXIS BANK LIMITED VS RAJKUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/391/2025	19-08-2025	MANASH LIFESTYLE PRIVATE LIMITED VS DAMODAR INTERNATIONAL	NAGESHWAR KUMHAR(P)	9818823289	INFO@DEYANDKUMHAR.COM	15-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5635/2025	19-08-2025	IARC VS PRAKASH KUMAR MOHANTY	KUSUM BHATT(P)	9599624216	ASHIM.BHATT17@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5634/2025	19-08-2025	IARC VS MR RASHMI RANJAN CHOUDHURY	KUSUM BHATT(P)	9599624216	ASHIM.BHATT17@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5633/2025	19-08-2025	KOTAK MAHINDRA BANK VS. A O Z LOGISTICS SOLUTIONS 291	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/393/2025	20-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS H G COTTON INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/394/2025	20-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS SHIV KIRAN OIL INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5731/2025	20-08-2025	AXIS BANK LIMITED VS TEL HARDAM PRIVATE LIMITED	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5730/2025	20-08-2025	AXIS BANK LIMITED VS MOHIT KUMAR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5726/2025	20-08-2025	KOTAK MAHINDRA BANK VS PRATYKSHA ENTERPRISES 266	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5729/2025	20-08-2025	KOTAK MAHINDRA BANK VS SAHIL KHATRI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5727/2025	20-08-2025	KOTAK MAHINDRA BANK VS VEER TRADING COMPANY	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5725/2025	20-08-2025	KOTAK MAHINDRA BANK VS MANOJ GUPTA 857	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5724/2025	20-08-2025	IDFC FIRST BANK LTD VS TUMPA BANERJEE	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5728/2025	20-08-2025	IDFC FIRST BANK LTD VS BHAWNA KHANNA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/36/2025	20-08-2025	VAKEEL VS AXIS BANK LTD	SUSHANT BAJAJ(P)	9999993244	SUSHANTBAJAJ@PRUDENTIAPARTNERS.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5722/2025	20-08-2025	AXIS BANK LIMITED VS SEKH SONU	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5723/2025	20-08-2025	AXIS BANK LIMITED VS NEELAM	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5721/2025	20-08-2025	AXIS BANK LIMITED VS HARIOM	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5717/2025	20-08-2025	AXIS BANK LIMITED VS RAJNEESH KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5718/2025	20-08-2025	AXIS BANK LIMITED VS DIVYA SHUKLA	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5719/2025	20-08-2025	AXIS BANK LIMITED VS PINKI JATAV	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5720/2025	20-08-2025	AXIS BANK LTD VS DUSHYANT SINGH PUNDHIR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5714/2025	20-08-2025	AXIS BANK LTD VS SANJEEV SUMAN JHA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5711/2025	20-08-2025	KOTAK MAHINDRA BANK VS SAROJ KUMAR SINGH 4353	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5712/2025	20-08-2025	KOTAK MAHINDRA BANK VS ASHWANI KUMAR 8310	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5716/2025	20-08-2025	KOTAK MAHINDRA BANK VS MOHD SAHID 2390	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5710/2025	20-08-2025	KOTAK MAHINDRA BANK VS BHARAT GLASS AND ALUMINIUM 3919	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5715/2025	20-08-2025	KOTAK MAHINDRA BANK VS MUBARIK 7481	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5713/2025	20-08-2025	KOTAK MAHINDRA BANK VS INTJAR 8678	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5709/2025	20-08-2025	AXIS BANK LIMITED VS MUNESH YADAV	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5708/2025	20-08-2025	AXIS BANK LIMITED VS RAMPRASAD	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5707/2025	20-08-2025	AXIS BANK LIMITED VS KESHAV PRASAD MAURYA	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5706/2025	20-08-2025	AXIS BANK LIMITED VS DHANNJAY SINGH	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5705/2025	20-08-2025	AXIS BANK LIMITED VS RIYAZ RIZVI	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5704/2025	20-08-2025	AXIS BANK LIMITED VS POOJA YADAV	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5702/2025	20-08-2025	AXIS BANK LTD VS JAGAN NATH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5703/2025	20-08-2025	AXIS BANK LTD VS NEELIPT VERMA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/395/2025	21-08-2025	BANK OF INDIA VS MANISH KUMAR	KUMAR VISHWJEET(P)	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	17-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5794/2025	21-08-2025	KOTAK MAHINDRA BANK VS MS ABHI ASSOCIATES 9195	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5793/2025	21-08-2025	IDFC FIRST BANK LTD VS MANJU DEVI	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5792/2025	21-08-2025	IDFC FIRST BANK LTD VS SHANTI SURESH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5791/2025	21-08-2025	AXIS BANK LTD VS SHOBHIT PANDIT	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5789/2025	21-08-2025	AXIS BANK LTD VS SAGAR SRIVASTAV	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5790/2025	21-08-2025	AXIS BANK LTD VS SHIV KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5781/2025	21-08-2025	AXIS BANK LTD VS SAKIR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5785/2025	21-08-2025	AXIS BANK LTD VS KAMAL SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5787/2025	21-08-2025	AXIS BANK LTD VS JAMUNA SARAN	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5788/2025	21-08-2025	AXIS BANK LTD VS KAMLESH CHANDRA GUPTA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5784/2025	21-08-2025	AXIS BANK LIMITED VS WORLDS WINDOW INFRASTRUCTURE A	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5783/2025	21-08-2025	AXIS BANK LIMITED VS ROHIT NARANG	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5782/2025	21-08-2025	AXIS BANK LIMITED VS OMPRAKASH AMARSING KUSHWAHA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5786/2025	21-08-2025	AXIS BANK LIMITED VS GURDIYAL SINGH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5776/2025	21-08-2025	AXIS BANK LTD VS HAPPY	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5777/2025	21-08-2025	AXIS BANK LTD VS SULEKH KUMAR	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5774/2025	21-08-2025	AXIS BANK LTD VS SHYAMAL BISWAS	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5770/2025	21-08-2025	AXIS BANK LIMITED VS ENVIROTECH INDIA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5771/2025	21-08-2025	AXIS BANK LIMITED VS MANJINDER SINGH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5775/2025	21-08-2025	AXIS BANK LTD VS SUMIT AGGARWAL	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5778/2025	21-08-2025	AXIS BANK LTD VS DASHINDER GARG	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5772/2025	21-08-2025	KOTAK MAHIDNRA BANK VS ANEESH MAVI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5780/2025	21-08-2025	AXIS BANK LTD VS BALJINDER SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5773/2025	21-08-2025	AXIS BANK LTD VS MANDEEP SINGH (2243)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5779/2025	21-08-2025	AXIS BANK LTD VS SHYODNYAL U (9581)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5769/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI 424	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5768/2025	21-08-2025	KOTAK MAHINDRA BANK VS MD KASIM	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5767/2025	21-08-2025	KOTAK MAHINDRA BANK VS PRASHANT KUMAR	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/37/2025	21-08-2025	M/S INDUSIND BANK LTD VS RINKU	PANKAJ KUMAR SINGH (P)	9717850496	PANKAJKUMARSIN@YAHOO.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/396/2025	22-08-2025	DEEPAK SEWANI VS VIKRAM MONGA	BHARAT AHUJA(P)	9810987109	BHARATAHUJA72@YAHOO.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5887/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AMANDEEP SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5884/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS TARA DEVI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5885/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MOHAMMAD SHABAAD	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5886/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAVESH KUMARI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5879/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUKHBIR RATAN SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5880/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SACHIN RAJPAL	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5881/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DHARA SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5871/2025	22-08-2025	AXIS BANK LTD VS MOHD JUNAID (0747)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5882/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRABHJOT SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5883/2025	22-08-2025	AXIS BANK LTD VS KAPIL	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5875/2025	22-08-2025	AXIS BANK LTD VS PAVNESH SARASWAT	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5870/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KRISHNA KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5878/2025	22-08-2025	AXIS BANK LTD VS MEHNAZ CHAUHAN	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5869/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MAHIPAL SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5872/2025	22-08-2025	KOTAK MAHINDRA BANK VS IMRAN 7521	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5876/2025	22-08-2025	KOTAK MAHINDRA BANK VS HARDEV 3403	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5874/2025	22-08-2025	KOTAK MAHINDRA BANK VS KASIM ALI 6038	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5877/2025	22-08-2025	KOTAK MAHINDRA BANK VS M/S THAKUR JI TRADERS	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5873/2025	22-08-2025	KOTAK MAHINDRA BANK VS MOHD SAHID 3720	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5868/2025	22-08-2025	KOTAK MAHINDRA PRIME LIMITED VS NEHA ARORA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5867/2025	22-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SUBHASH CHAND	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5866/2025	22-08-2025	AXIS BANK LTD VS RAJESH (5353)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5865/2025	22-08-2025	AXIS BANK LTD VS NIJAM KHAN 2385	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5864/2025	22-08-2025	AXIS BANK LTD VS AKHIL GUPTA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6009/2025	23-08-2025	AXIS BANK LIMITED VS JASVEER KAUR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6007/2025	23-08-2025	AXIS BANK LIMITED VS GAURAV KUMAR MISHRA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6008/2025	23-08-2025	AXIS BANK LIMITED VS MOHD FAISHAL	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6006/2025	23-08-2025	AXIS BANK LIMITED VS DILNAWAJ	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6005/2025	23-08-2025	AXIS BANK LIMITED VS SAMSUL KHAN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6010/2025	23-08-2025	AXIS BANK LIMITED VS SUNNY KAMBOJ	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6004/2025	23-08-2025	AXIS BANK LIMITED VS OM PRAKASH GANGWAR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6003/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SIMRANJIT SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6001/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KULDEEP HET RAM	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6002/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANURAG YADAV	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5992/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NIPENDRA KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5993/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURBHEJ SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5994/2025	23-08-2025	AXIS BANK LTD VS SHIVAM PANDEY	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5991/2025	23-08-2025	AXIS BANK LIMITED VS ABHILASH KRISHNA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5996/2025	23-08-2025	AXIS BANK LIMITED VS KESHAV SHARMA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5990/2025	23-08-2025	AXIS BANK LTD VS HARDEEP KAUR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5997/2025	23-08-2025	AXIS BANK LIMITED VS GURMEET SINGH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5998/2025	23-08-2025	AXIS BANK LIMITED VS MANISH SINGH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5988/2025	23-08-2025	AXIS BANK LTD VS AKHILESH KUMAR PANDEY	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5999/2025	23-08-2025	AXIS BANK LIMITED VS SANJAY KUMAR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6000/2025	23-08-2025	AXIS BANK LTD VS AMIT KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5989/2025	23-08-2025	AXIS BANK LTD VS ADITYA WADHWA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5995/2025	23-08-2025	AXIS BANK LIMITED VS SANTOSH SHARMA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5985/2025	23-08-2025	AXIS BANK LIMITED VS SYED M AHMAD	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5987/2025	23-08-2025	AXIS BANK LIMITED VS AMIT KUMAR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5986/2025	23-08-2025	AXIS BANK LIMITED VS VED PRAKASH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5984/2025	23-08-2025	AXIS BANK LIMITED VS RAJU SINGH CHOUHAN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5982/2025	23-08-2025	AXIS BANK LTD VS SHAILA JASMINE	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5983/2025	23-08-2025	AXIS BANK LTD VS RAMKUMAR VISHWAKARMA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6044/2025	25-08-2025	IDFC FIRST BANK LTD VS VIJAY KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6045/2025	25-08-2025	AXIS BANK LTD VS SWETA SINGH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6043/2025	25-08-2025	AXIS BANK LIMITED VS RONAK JAIN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6039/2025	25-08-2025	AXIS BANK LTD VS NARESH KUMAR BARALA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6041/2025	25-08-2025	AXIS BANK LTD VS VED PARKASH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6040/2025	25-08-2025	AXIS BANK LTD VS JATINDER SINGH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6042/2025	25-08-2025	AXIS BANK LTD VS ZUBEDA KHATOON	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6038/2025	25-08-2025	AXIS BANK LIMITED VS SHEKHAR RANA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/179/2025	25-08-2025	RAJIT KAICKER VS DR MANISH KUMAR	ASHOK KUMAR(P)	9312908832	NGEQUITY01@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6128/2025	27-08-2025	AXIS BANK LTD VS MOHAMMAD SUHAIB RAFIK	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6126/2025	27-08-2025	AXIS BANK LTD VS NADIM ALI	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6127/2025	27-08-2025	AXIS BANK LTD VS SATENDRA VERMA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6125/2025	27-08-2025	AXIS BANK LTD VS VANDANA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6124/2025	27-08-2025	AXIS BANK LTD VS SUBHASH CHAND	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6123/2025	27-08-2025	AXIS BANK LIMITED VS SITA BAI	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6121/2025	27-08-2025	AXIS BANK LTD VS DG ROADWAYS	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6122/2025	27-08-2025	AXIS BANK LTD VS AJAY KUMAR	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6117/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS HARIMOHAN BESHRA	SAGAR AGGARWAL(P)	9266434371	LEGAL12@ARENESSLAW.COM	23-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6115/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS HARI SHANKAR NANDI	SAGAR AGGARWAL(P)	9266434371	LEGAL12@ARENESSLAW.COM	23-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6116/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS SANTILATA EARTH MOVERS	SAGAR AGGARWAL(P)	9266434371	LEGAL12@ARENESSLAW.COM	24-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6118/2025	27-08-2025	AXIS BANK LTD VS GAJENDRA SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6119/2025	27-08-2025	AXIS BANK LTD VS SOMNATH MISHRA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6120/2025	27-08-2025	AXIS BANK LTD VS AMIT KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6219/2025	28-08-2025	AXIS BANK LIMITED VS DEVENDRA KUMAR	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	23-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6220/2025	28-08-2025	AXIS BANK LIMITED VS VIJENDER KUMAR	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6215/2025	28-08-2025	AXIS BANK LTD VS HANSRAJ JAT	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6214/2025	28-08-2025	AXIS BANK LIMITED VS GURPREET SINGH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6216/2025	28-08-2025	AXIS BANK LIMITED VS JITIN	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6217/2025	28-08-2025	AXIS BANK LIMITED VS SUNIL DUBEY	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6213/2025	28-08-2025	AXIS BANK LTD VS PAL SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6218/2025	28-08-2025	AXIS BANK LTD VS HANSRAJ JAT	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6211/2025	28-08-2025	PIRAMAL FINANCE LTD VS NAWAB SINGH	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6212/2025	28-08-2025	AXIS BANK LTD VS LALIT	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6210/2025	28-08-2025	AXIS BANK LTD VS NITIN LAKHANI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6209/2025	28-08-2025	AXIS BANK LTD VS YAGDATT TIWARI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6208/2025	28-08-2025	AXIS BANK LTD VS KAMESH KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6206/2025	28-08-2025	AXIS BANK LTD VS JAGENDRA SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6207/2025	28-08-2025	PIRAMAL FINANCE LTD VS SUNITHA S	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6204/2025	28-08-2025	PIRAMAL FINANCE LTD VS MUKESH PANWAR	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6205/2025	28-08-2025	PIRAMAL FINANCE LTD VS MANJEET SINGH	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6201/2025	28-08-2025	PIRAMAL FINANCE LTD VS JITENDRA PARMAR	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6203/2025	28-08-2025	PIRAMAL FINANCE LTD VS GAJENDRA VERMA	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6202/2025	28-08-2025	PIRAMAL FINANCE LTD VS SHOBHIT KUMAR	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6281/2025	29-08-2025	AXIS BANK LIMITED VS AKHILESH KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6277/2025	29-08-2025	AXIS BANK LIMITED VS BHURA ALI	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6285/2025	29-08-2025	AXIS BANK LIMITED VS BRIJESH KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6282/2025	29-08-2025	AXIS BANK LIMITED VS ANITA SHUKLA	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6280/2025	29-08-2025	AXIS BANK LIMITED VS RANJIT KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6284/2025	29-08-2025	AXIS BANK LIMITED VS SHAILENDRA YADAV	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6283/2025	29-08-2025	AXIS BANK LIMITED VS HARINANDAN	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6278/2025	29-08-2025	AXIS BANK LIMITED VS SURAJ BHAN	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6279/2025	29-08-2025	AXIS BANK LIMITED VS ANIL SO KALKA PRASAD	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6276/2025	29-08-2025	YES BANK LTD VS MAUSIN	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6275/2025	29-08-2025	AXIS BANK LTD VS SHIVCHARAN MEENA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6274/2025	29-08-2025	IDFC FIRST BANK LTD VS RAJ KUMAR BANSAL	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6273/2025	29-08-2025	IDFC FIRST BANK LTD VS FIROJ ALEEM	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/406/2025	29-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS PARVESH KUMAR	AARSHIA BEHL(P)	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	24-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/41/2025	30-08-2025	SAKET SACHDEVA VS ANIL PANDIT	DEVANSH AGARWAL(P)	9999856476	DEWANSH.LAWYER@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/118/2025	30-08-2025	CLIX CAPITAL SERVICES PVT LTD VS YATINDER MOHAN BAHUGUNA	RAVI SHANKAR GARG(P)	9911883595	ASSOCIATERSGARG1@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6315/2025	30-08-2025	AXIS BANK LTD VS KHALIK AHMED	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	28-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6316/2025	30-08-2025	AXIS BANK LTD VS RUPERDERJIT SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	28-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6314/2025	30-08-2025	IARC VS BUDHAN MAHATO	KUSUM BHATT(P)	9599624216	ASHIM.BHATT17@GMAIL.COM	28-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6313/2025	30-08-2025	AXIS BANK LTD VS RAMESH KUMAR NISHAD	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	28-08-2025
26	**SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.**	**SOUTH**	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/369/2025	01-08-2025	THE CONFERENCE GORILLA VS MEGHA TANWAR	SAHIL YADAV(P),	9999431917	NOT PROVIDED	30.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/370/2025	01-08-2025	LAVI STRAUSS AND CO VS SACHIN SHEOKAND AND ANR	SHRAVAN BANSAL(P),	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	30.07.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5147/2025	01-08-2025	AXIS BANK LTD VS RAJ SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5172/2025	02-08-2025	AXIS BANK LTD VS AMIT KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5175/2025	02-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAHLAD RAI KHAROL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5174/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARENDRA SINGH	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5177/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAHENDRA BHUIYA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5176/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DIKSHA AGRAWAL	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5173/2025	02-08-2025	IFFCO KISAN FINANCE VS MATA PRASAD	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5171/2025	02-08-2025	IFFCO KISAN FINANCE VS RAMU KRAPAL SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5179/2025	02-08-2025	AXIS BANK LTD VS ABHILASHA CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5178/2025	02-08-2025	AXIS BANK LTD VS SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/103/2025	02-08-2025	PUNJAB NATIONAL BANK VS M/S AYUSHMAN AND ANR	MOHINDER KUMAR ARORA(P),	9910337392	MKARORA11@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5167/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NARENDRA MANAWRE	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5168/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KUMAR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5169/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIV MOHAN PAPNEJA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5170/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURUMUKH CHOUHAN	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5223/2025	04-08-2025	KOTAK MAHINDRA BANK VS KHUSHBU KUMARI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5222/2025	04-08-2025	KOTAK MAHINDRA BANK VS MANOJ	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5224/2025	04-08-2025	KOTAK MAHINDRA BANK VS JAGHINA CONSTRUCTION LLP	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5221/2025	04-08-2025	AXIS BANK LTD VS SUKHARAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5219/2025	04-08-2025	AXIS BANK LTD VS PRADEEP TYAGI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5220/2025	04-08-2025	AXIS BANK LTD VS DINESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5277/2025	06-08-2025	AXIS BANK LTD VS YOGESH SHARMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5273/2025	06-08-2025	AXIS BANK LTD VS KAMLESH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5276/2025	06-08-2025	AXIS BANK LTD VS MOHD ABBAS ROSH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5274/2025	06-08-2025	AXIS BANK LTD VS MANMOHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5275/2025	06-08-2025	AXIS BANK LTD VS ANGREJ SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5272/2025	06-08-2025	IDFC FIRST BANK LTD VS ATUL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5270/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH YADAV	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5266/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAKHAN SINGH	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5271/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEWAN KUMAR MEGHWANI	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5267/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVLAI TOURS AND TRAVELS	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5268/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHANSINGH MUKUNDSINGH PAWAR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5269/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SADDAM JAHID ANSARI	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5289/2025	06-08-2025	AXIS BANK LTD VS NAVJOT SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5290/2025	06-08-2025	AXIS BANK LTD VS RAJPAL SINGH KARAHANA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5287/2025	06-08-2025	AXIS BANK LTD VS TAUFEEQ ALI MUGHAL	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5288/2025	06-08-2025	AXIS BANK LTD VS UTKARSHA SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5292/2025	06-08-2025	AXIS BANK LTD VS GOVIND RAM SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5291/2025	06-08-2025	AXIS BANK LTD VS NITIN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5286/2025	06-08-2025	AXIS BANK LTD VS JYOTI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5293/2025	06-08-2025	AXIS BANK LTD VS VIVEK KAUSHIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5294/2025	06-08-2025	AXIS BANK LTD VS AHASAN MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5295/2025	06-08-2025	AXIS BANK LTD VS KARUNA SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5296/2025	06-08-2025	AXIS BANK LTD VS RAKESH SHIRDHAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5297/2025	06-08-2025	AXIS BANK LTD VS WAZID CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5285/2025	06-08-2025	AXIS BANK LTD VS HARMEET SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5280/2025	06-08-2025	AXIS BANK LTD VS AKASH DEEP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5281/2025	06-08-2025	AXIS BANK LTD VS MUKESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5279/2025	06-08-2025	AXIS BANK LTD VS ANIL KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5282/2025	06-08-2025	AXIS BANK LTD VS MAYARAM GURJAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5283/2025	06-08-2025	AXIS BANK LTD VS DEVI LAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5278/2025	06-08-2025	AXIS BANK LTD VS TEJPAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5284/2025	06-08-2025	IDFC FIRST BANK LTD VS BM WEARS PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	05.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5353/2025	07-08-2025	AXIS BANK LTD VS SOAHAN SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5362/2025	07-08-2025	AXIS BANK LTD VS ROHITASH YADAV	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5363/2025	07-08-2025	AXIS BANK LTD VS NAJIM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5357/2025	07-08-2025	AXIS BANK LTD VS SHAITAN MEGHWAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5354/2025	07-08-2025	AXIS BANK LTD VS DHANRAJ MALI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5358/2025	07-08-2025	AXIS BANK LTD VS VIVEKA NAND	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5359/2025	07-08-2025	AXIS BANK LTD VS MOHD ASIM AYUB	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5355/2025	07-08-2025	AXIS BANK LTD VS JITENDRA SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5364/2025	07-08-2025	AXIS BANK LTD VS IMRAN KHAN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5360/2025	07-08-2025	AXIS BANK LTD VS GAURAV SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5365/2025	07-08-2025	AXIS BANK LTD VS ARSHAD	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5356/2025	07-08-2025	AXIS BANK LTD VS JISAN MALIK	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5361/2025	07-08-2025	AXIS BANK LTD VS SAMSHAD ALI	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5348/2025	07-08-2025	AXIS BANK LTD VS PARUL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5346/2025	07-08-2025	AXIS BANK LTD VS PANKAJ	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5349/2025	07-08-2025	AXIS BANK LTD VS NIRMAL SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5350/2025	07-08-2025	AXIS BANK LTD VS AMREJ	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5347/2025	07-08-2025	AXIS BANK LTD VS SONAM KHANNA	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5351/2025	07-08-2025	AXIS BANK LTD VS SEVAK SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5352/2025	07-08-2025	IFFCO KISAN FINANCE VS MAMLESH RAMAUTAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	05.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5345/2025	07-08-2025	AXIS BANK LTD VS SAJJAN KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5342/2025	07-08-2025	AXIS BANK LTD VS LAXMI KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5343/2025	07-08-2025	AXIS BANK LTD VS PRITI SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5344/2025	07-08-2025	AXIS BANK LTD VS MOHIT CHOUDHARY	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5410/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJA CHOUHAN	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5408/2025	08-08-2025	AXIS BANK LTD VS AJAY KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5407/2025	08-08-2025	AXIS BANK LTD VS HAMZA KHAN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5406/2025	08-08-2025	AXIS BANK LTD VS RAM KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5409/2025	08-08-2025	AXIS BANK LTD VS USMAN BUX	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5405/2025	08-08-2025	AXIS BANK LTD VS NIJAKAT A	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5450/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS MOHIT CHANDILA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5451/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS SANDEEP BALU GHULE	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5449/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS MOHD PARVEJ	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5448/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS KULVINDER KAUR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5488/2025	12-08-2025	AXIS BANK LTD VS MANGU SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5487/2025	12-08-2025	AXIS BANK LTD VS PAPPU RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5490/2025	12-08-2025	AXIS BANK LTD VS BALA KANWAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5491/2025	12-08-2025	AXIS BANK LTD VS JAGMOHAN MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5489/2025	12-08-2025	AXIS BANK LTD VS VINOD KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/107/2025	13-08-2025	MALA VERMA VS DRIPLEX WATER ENGINEEERING LTD	VIBHOR GARG(P),	9811352998	VIBHOR@BAVLEGAL.IN	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/108/2025	13-08-2025	MALA VERMA VS DRIPLEX WATER ENGINEERING LTD	VIBHOR GARG(P),	9811352998	VIBHOR@BAVLEGAL.IN	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/110/2025	14-08-2025	EXECUTIVE CENTRE INDIA PVT. LTD. VS MULTISTREAM TECHNOLOGIES PVT. LTD	CHINMAY KUMAR	9312151815, 9711000013	CHINMAY.KUMAR@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/385/2025	18-08-2025	STATE BANK OF INDIA VS HIMANSHU	AMIT SINGH(P),	7838773507, 7011848842	AMIT.ADVOCATE13@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5557/2025	18-08-2025	AXIS BANK LTD VS ROHIT YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5558/2025	18-08-2025	AXIS BANK LTD VS RAMKISHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5559/2025	18-08-2025	AXIS BANK LTD VS SANJAY SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5560/2025	18-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KARAMBIR VIRENDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5561/2025	18-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHISH DHARMPAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/390/2025	19-08-2025	BANK OF INDIA VS ANANDITA KUMARI	KUMAR VISHWJEET(P),	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	17.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5604/2025	19-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS SALMA SUBHAN BHASHA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5603/2025	19-08-2025	AXIS BANK LTD VS RAVI KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	14.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/389/2025	19-08-2025	M/S AJAY PAINTS HARDWARE AND STORE VS MEENU ENTERPRISES	JOUHAR ADEEB	7428280795	JOUHARADEEB228@GMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5601/2025	19-08-2025	AXIS BANK LTD VS ANJU YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5600/2025	19-08-2025	AXIS BANK LTD VS GAURAV JAIN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5596/2025	19-08-2025	AXIS BANK LTD VS ASHWANI KUMAR SHARMA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5598/2025	19-08-2025	AXIS BANK LTD VS NITIN JAIN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5594/2025	19-08-2025	AXIS BANK LTD VS F RUBAN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5595/2025	19-08-2025	AXIS BANK LTD VS ABHISHEK CHAND SRIVASTAVA	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5592/2025	19-08-2025	AXIS BANK LTD VS DEEPAK	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5602/2025	19-08-2025	IDFC FIRST BANK LTD VS ASHUTOSH KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5597/2025	19-08-2025	IDFC FIRST BANK LTD VS CHARAN SINGH YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5593/2025	19-08-2025	AXIS BANK LTD VS GAURAV SHUKLA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5599/2025	19-08-2025	PIRMAL FINANCE LTD VS MOHD KHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5676/2025	20-08-2025	AXIS BANK LTD VS BRAJESH KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	18.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5675/2025	20-08-2025	AXIS BANK LTD VS VIKRAM SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5674/2025	20-08-2025	AXIS BANK LTD VS MOHIT SHARMA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5653/2025	20-08-2025	AXIS BANK LTD VS SURENDER KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5658/2025	20-08-2025	AXIS BANK LTD VS SONITA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5660/2025	20-08-2025	KOTAK MAHINDRA BANK VS VIRENDRA KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5662/2025	20-08-2025	KOTAK MAHINDRA BANK VS BILAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5663/2025	20-08-2025	KOTAK MAHINDRA BANK VS RAPID EXPRESS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5667/2025	20-08-2025	KOTAK MAHINDRA BANK VS ANIL SHARMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5670/2025	20-08-2025	AXIS BANK LTD VS SHUAIB KHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5673/2025	20-08-2025	AXIS BANK LTD VS CHHAVI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5669/2025	20-08-2025	AXIS BANK LTD VS SACHIN KAPOOR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5672/2025	20-08-2025	AXIS BANK LTD VS ASHVIND	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5671/2025	20-08-2025	AXIS BANK LTD VS MUDIT AGGARWAL	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5648/2025	20-08-2025	AXIS BANK LTD VS AKANSH TYAGI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5639/2025	20-08-2025	AXIS BANK LTD VS KUMARI ASHA DEVI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5638/2025	20-08-2025	AXIS BANK LTD VS MANPREET SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5640/2025	20-08-2025	AXIS BANK LTD VS SONU	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5641/2025	20-08-2025	AXIS BANK LTD VS VIJAY SHANKAR PANDEY	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5642/2025	20-08-2025	AXIS BANK LTD VS KAMLESH KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5643/2025	20-08-2025	AXIS BANK LTD VS RAM GOPAL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5645/2025	20-08-2025	AXIS BANK LTD VS MANJU DEVI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5644/2025	20-08-2025	AXIS BANK LTD VS JYOTI YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5637/2025	20-08-2025	AXIS BANK LTD VS POONAM	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5646/2025	20-08-2025	AXIS BANK LTD VS MUKESH RATHEE	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5636/2025	20-08-2025	AXIS BANK LTD VS DEEPAK JINDAL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5795/2025	21-08-2025	KOTAK MAHINDRA BANK VS JAGAT SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5796/2025	21-08-2025	KOTAK MAHINDRA BANK VS SUBHAM	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5824/2025	21-08-2025	IDFC FIRST BANK LTD VS DIVYANSHU SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5825/2025	21-08-2025	AXIS BANK LTD VS PALWINDER KAUR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5822/2025	21-08-2025	AXIS BANK LTD VS RISHIKANT YADAV	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	10.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5821/2025	21-08-2025	AXIS BANK LTD VS SHASHANK SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	10.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5815/2025	21-08-2025	AXIS BANK LTD VS SUNIL KUMAR BENIWAL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5812/2025	21-08-2025	AXIS BANK LTD VS SARWAN KUMAR GUPTA	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5814/2025	21-08-2025	AXIS BANK LTD VS ASHISH KUMAR DWIVEDI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5818/2025	21-08-2025	AXIS BANK LTD VS KANVARLAL S O GOPAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5819/2025	21-08-2025	AXIS BANK LTD VS ASHA KANWAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5816/2025	21-08-2025	AXIS BANK LTD VS MEENA KUMARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5809/2025	21-08-2025	AXIS BANK LTD VS SOURABH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5802/2025	21-08-2025	AXIS BANK LTD VS DURGA KANWAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5800/2025	21-08-2025	AXIS BANK LTD VS PINTU YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5811/2025	21-08-2025	AXIS BANK LTD VS KULWANT SINGH CHAUHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5805/2025	21-08-2025	AXIS BANK LTD VS MANOJ KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5803/2025	21-08-2025	AXIS BANK LTD VS GURDEV SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5801/2025	21-08-2025	AXIS BANK LTD VS YASHENDRA KUMAR DUBEY	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5799/2025	21-08-2025	KOTAK MAHINDRA BANK VS CHANDEL TRADERS	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5806/2025	21-08-2025	KOTAK MAHINDRA BANK VS CHANDEL TRADERS	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5804/2025	21-08-2025	KOTAK MAHINDRA BANK VS CHANDEL TRADERS	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5807/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANISH BANSAL	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5810/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5808/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5798/2025	21-08-2025	KOTAK MAHINDRA BANK VS MONU TYAGI	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5797/2025	21-08-2025	AXIS BANK LTD VS MANJEET CHOUDHARY	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/38/2025	22-08-2025	GALCO EXTRUSIONS PVT LTD VS TRISTAR INFRATECH ENTERPRISES	ARUN WIGHMAL	8800975374	WIGHMALANDCOMPANY@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/397/2025	22-08-2025	SH RIKHAB CHAND JAIN AND ANR VS M/S ASTORMUELLER AG AND ANR	MUKUL RAAO(P),	9650640008	WHITECOLLARADV@GMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/37/2025	22-08-2025	SANJAY THAUR VS INDERJEET SINGH	AMIT KUMAR SINGH(P),	9582883432, 9868571116	COGNIZALEGAL@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5910/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANAMIKA DEVANDRA BHUSHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5908/2025	22-08-2025	AXIS BANK LTD VS NISHTHA SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5900/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMDHARI ROOP CHAND	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5909/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRADEEP BHATI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5901/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAGJEET	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5904/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS UDAYVIR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5905/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUBHASH NAND RAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5902/2025	22-08-2025	AXIS BANK LTD VS MANISHA KOHLI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5894/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS IRSAD MOSAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5898/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KAILASH RANI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5907/2025	22-08-2025	KOTAK MAHINDRA BANK VS NAVED MOHABBE	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5903/2025	22-08-2025	KOTAK MAHINDRA BANK VS SARVESH YADAV	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5899/2025	22-08-2025	AXIS BANK LTD VS MOHIT SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5896/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMESH JANGU	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5906/2025	22-08-2025	KOTAK MAHINDRA BANK VS ALE HASAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5895/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SATYA PRAKASH GUPTA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5897/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SATYANAND ARYA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5893/2025	22-08-2025	KOTAK MAHINDRA BANK VS AMIT ARORA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5890/2025	22-08-2025	M/S YES BANK LIMITED VS RUKHSAN BEGUM	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5892/2025	22-08-2025	M/S YES BANK LIMITED VS RAM SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5889/2025	22-08-2025	IDFC FIRST BANK LTD VS AFTAB SHAH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5891/2025	22-08-2025	IDFC FIRST BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5888/2025	22-08-2025	AXIS BANK LTD VS ALOK KUMAR SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/398/2025	23-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS VIKAS AGARWAL	AARSHIA BEHL(P),	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/113/2025	23-08-2025	RAMKESH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5980/2025	23-08-2025	AXIS BANK LTD VS RAJEEV LOHAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5978/2025	23-08-2025	AXIS BANK LTD VS SYED NAYAB AHMAD RIZVI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5979/2025	23-08-2025	AXIS BANK LTD VS HAIDAR ALI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5977/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MADHURI MATA PRASAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5976/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMNIWAS KRISHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5975/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURPREET SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5973/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GARMINDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5974/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS OMVEER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5966/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMRITPAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5963/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHARAT LAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5967/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATNAM SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5969/2025	23-08-2025	AXIS BANK LTD VS MOHAMMAD JAVED AKHTER	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5968/2025	23-08-2025	AXIS BANK LTD VS NAWAL KISHOR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5970/2025	23-08-2025	AXIS BANK LTD VS PARAS JAIN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5962/2025	23-08-2025	AXIS BANK LTD VS RAVI KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5965/2025	23-08-2025	AXIS BANK LTD VS KULVEER KAUR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5971/2025	23-08-2025	AXIS BANK LTD VS VIJAY SAINI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5972/2025	23-08-2025	AXIS BANK LTD VS ROMIL	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5948/2025	23-08-2025	AXIS BANK LTD VS RADHIKA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5950/2025	23-08-2025	AXIS BANK LTD VS JASVINDER SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5949/2025	23-08-2025	AXIS BANK LTD VS RAHUL DIXIT	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5961/2025	23-08-2025	AXIS BANK LTD VS HARPREET SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5945/2025	23-08-2025	AXIS BANK LTD VS BACHCHU SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5959/2025	23-08-2025	AXIS BANK LTD VS MANZOOR AHMAD ZARGAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5958/2025	23-08-2025	AXIS BANK LTD VS SUBHASH CHAND	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5946/2025	23-08-2025	AXIS BANK LTD VS VARINDER SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5947/2025	23-08-2025	AXIS BANK LTD VS RANI TAGORE	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5957/2025	23-08-2025	AXIS BANK LTD VS NITIN GUPTA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6037/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRISHAN KUMAR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6036/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJINDER L	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/401/2025	25-08-2025	M/S PRECISION ABRASIVES PVT LTD VS SUNITA MAGO	PRAN KRISHNA JANA(P),	9811294972	ADVPRANKRISHNA@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6032/2025	25-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRATIBHA TILAK RAJ MAHAJAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6035/2025	25-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SURJEET MAHENDER	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6033/2025	25-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KULDEEP KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6031/2025	25-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PAWAN SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6034/2025	25-08-2025	IDFC FIRST BANK LTD VS RAJ KUMAR BANSAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6030/2025	25-08-2025	AXIS BANK LTD VS MEHAR SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6029/2025	25-08-2025	AXIS BANK LTD VS KAVITA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/400/2025	25-08-2025	DEV GOEL VS M/S AL WARITH BLUE DIAMOND GENERAL TRADING PVT LTD AND ORS	S. B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	23.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6028/2025	25-08-2025	AXIS BANK LTD VS MUKESH KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6026/2025	25-08-2025	AXIS BANK LTD VS TAUMAR VIRAPAL	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6027/2025	25-08-2025	AXIS BANK LTD VS JAGPAL SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6024/2025	25-08-2025	AXIS BANK LTD VS DEVESH KUMAR SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6025/2025	25-08-2025	AXIS BANK LTD VS PRAVEEN KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6075/2025	26-08-2025	AXIS BANK LTD VS RAKESH SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6074/2025	26-08-2025	AXIS BANK LTD VS ARUN KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6070/2025	26-08-2025	AXIS BANK LTD VS JASMA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6071/2025	26-08-2025	AXIS BANK LTD VS ANAND BIHARI KESHARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6073/2025	26-08-2025	AXIS BANK LTD VS PRABHU	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6072/2025	26-08-2025	AXIS BANK LTD VS MALKIT KAUR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6110/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RONALI JENA	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESSLAW.COM	24.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6111/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS P K PRADHAN AND CO	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESSLAW.COM	23.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6113/2025	27-08-2025	AXIS BANK LTD VS GANESH MEENA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6109/2025	27-08-2025	IDFC FIRST BANK LTD VS FARAHA GONI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6112/2025	27-08-2025	AXIS BANK LTD VS REENA KAUR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6114/2025	27-08-2025	AXIS BANK LTD VS ASHOK KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/39/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS YASH PAL VERMA AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6197/2025	28-08-2025	AXIS BANK LTD VS RAMRAJ MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6198/2025	28-08-2025	AXIS BANK LTD VS SHANTI LAL JAT	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6199/2025	28-08-2025	AXIS BANK LTD VS SHIMBHU RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6196/2025	28-08-2025	AXIS BANK LTD VS PARVEEN KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6192/2025	28-08-2025	AXIS BANK LTD VS MURSALIM H	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6193/2025	28-08-2025	AXIS BANK LTD VS SHALOM N RAJWADI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	26.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6194/2025	28-08-2025	AXIS BANK LTD VS NAWAL KISHOR MEENA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6195/2025	28-08-2025	AXIS BANK LTD VS GOVIND SINGH CHOUHAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6190/2025	28-08-2025	AXIS BANK LTD VS POOJA SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6191/2025	28-08-2025	AXIS BANK LTD VS MEGHRAJ SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6188/2025	28-08-2025	PIRAMAL FINANCE LTD VS SANTOSH HADA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6189/2025	28-08-2025	AXIS BANK LTD VS ANAND KUMAR SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6187/2025	28-08-2025	PIRAMAL FINANCE LTD VS MAYUR KOLI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6186/2025	28-08-2025	AXIS BANK LTD VS KAMLESH SHUKLA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6185/2025	28-08-2025	AXIS BANK LTD VS NAZEEB AHMED	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6183/2025	28-08-2025	AXIS BANK LTD VS RAKESH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6184/2025	28-08-2025	AXIS BANK LTD VS BRAJENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6178/2025	28-08-2025	AXIS BANK LTD VS SURESH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6179/2025	28-08-2025	AXIS BANK LTD VS CHARNO DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	26.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6181/2025	28-08-2025	AXIS BANK LTD VS ARVINDAR SINGH CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6182/2025	28-08-2025	AXIS BANK LTD VS SHUBHAM SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6180/2025	28-08-2025	PIRAMAL FINANCE LTD VS VIRAJ KAMBLE	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6176/2025	28-08-2025	PIRAMAL FINANCE LTD VS MOHAMMED MOOPANTAKATH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6177/2025	28-08-2025	PIRAMAL FINANCE LTD VS RAKESH KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6174/2025	28-08-2025	PIRAMAL FINANCE LTD VS GEETA JEEVAN LAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6175/2025	28-08-2025	PIRAMAL FINANCE LTD VS ANITA GOVERDHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6290/2025	29-08-2025	AXIS BANK LTD VS BABA KARATAR SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6292/2025	29-08-2025	AXIS BANK LTD VS AMIT SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6293/2025	29-08-2025	AXIS BANK LTD VS SOMWATI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6295/2025	29-08-2025	AXIS BANK LTD VS RAHAMAT MIYAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6294/2025	29-08-2025	AXIS BANK LTD VS RAKESH TIWARI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6291/2025	29-08-2025	AXIS BANK LTD VS MOHAMMAD AZHAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6289/2025	29-08-2025	AXIS BANK LTD VS RAMDATT	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6287/2025	29-08-2025	M/S YES BANK LIMITED VS NAJMA BEGUM	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6324/2025	30-08-2025	AXIS BANK LTD VS AMIT	AVINASH KUMAR(P),	9811182985, 011-45596482	AVINASH.ADV@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/408/2025	30-08-2025	RAMA SALES VS NANDA PHARMA	RAHUL GARG	9999350250	RAHULGARGADVOCATE@OUTLOOK.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6322/2025	30-08-2025	AXIS BANK LTD VS HIMANCHAL SAHANI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6318/2025	30-08-2025	AXIS BANK LTD VS UDAYBEER SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6320/2025	30-08-2025	AXIS BANK LTD VS JASBIR SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6321/2025	30-08-2025	AXIS BANK LTD VS TOUSHIF	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6323/2025	30-08-2025	AXIS BANK LTD VS RAEES AHMAD	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6317/2025	30-08-2025	AXIS BANK LTD VS BALWINDER SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6319/2025	30-08-2025	AXIS BANK LTD VS DILEEP KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/407/2025	30-08-2025	SKELETON CONSULTANTS PVT LTD VS BG LINK INFRASTRUCTURE LLP	CHETAN BHARDWAJ(P),	9717555186	ADVCHETANBHARDWAJ@GMAIL.COM	29.08.2025

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5263/2025	05-08-2025	AXIS BANK LTD VS SURENDRA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5265/2025	05-08-2025	AXIS BANK LTD VS RAHUL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5264/2025	05-08-2025	AXIS BANK LTD VS PARAMJIT SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5256/2025	05-08-2025	AXIS BANK LTD VS NISHA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5262/2025	05-08-2025	AXIS BANK LTD VS RAJENDRA SINGH GURJAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5379/2025	07-08-2025	AXIS BANK LTD VS NAUSHAD R 1394	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5378/2025	07-08-2025	AXIS BANK LTD VS VARSHA 4922	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5376/2025	07-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU ISHWAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	22-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5377/2025	07-08-2025	AXIS BANK LTD VS AKHILESH CHAND DUBEY 2423	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5381/2025	07-08-2025	AXIS BANK LTD VS DARSHAN SINGH 0805	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5380/2025	07-08-2025	AXIS BANK LTD VS HIMANSHU SETHI 5643	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5373/2025	07-08-2025	AXIS BANK LTD VS KHURSHID KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5374/2025	07-08-2025	AXIS BANK LTD VS AKHIL AGRAHARI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5375/2025	07-08-2025	AXIS BANK LTD VS FARAZ AHMED	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	21-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5370/2025	07-08-2025	AXIS BANK LTD VS DEEPIKA SEMALTI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5382/2025	07-08-2025	KOTAK MAHINDRA BANK VS RAJ SINGH 1955	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5422/2025	08-08-2025	AXIS BANK LIMITED VS NARAYAN LAL BHIL	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5423/2025	08-08-2025	AXIS BANK LIMITED VS ROSHAN KHAN	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	01-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5424/2025	08-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANIL KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5425/2025	08-08-2025	AXIS BANK LIMITED VS RAM CHANDRA JAT	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5427/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARMAR RADHABEN RATANSINH 0332	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5426/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DANISH AKHLAQUE 2890	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5428/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARVEEN D 8133	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5468/2025	11-08-2025	AXIS BANK LTD VS AMIT KUMAR 4532	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5467/2025	11-08-2025	AXIS BANK LTD VS SONAM 7694	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5466/2025	11-08-2025	AXIS BANK LTD VS BHAVIK POLYMERS PVT LTD 5607	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5465/2025	11-08-2025	AXIS BANK LTD VS SONI GUPTA 5472	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5463/2025	11-08-2025	AXIS BANK LTD VS IMRAN KHAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/381/2025	11-08-2025	EMU LINES PVTLTD VS SPHERE THERMAL SYSTEMS PVT LTD	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	09-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5462/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHAY SINGH 4463	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5457/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AAZAM PATEL 9903	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5458/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEEPANSHU KHATRI 4426	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5459/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BILAL AHMED 7275	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5460/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PAWAN KUMAR 4363	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5461/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAYUR NIVRUTTI LONE 7498	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5464/2025	11-08-2025	AXIS BANK LTD VS KAYANAT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	02-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5510/2025	13-08-2025	AXIS BANK LTD VS GULSHAN MALHOTRA 9333	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5505/2025	13-08-2025	AXIS BANK LTD VS GEETA MEHTA 6776	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5506/2025	13-08-2025	AXIS BANK LTD VS SUMAN SAINI 7027	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5509/2025	13-08-2025	AXIS BANK LTD VS SANTOSH JHA 4886	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/382/2025	13-08-2025	STATE BANK OF INDIA VS HEENAHZ	RANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/28/2025	13-08-2025	M/S JGD COUTURE VS MANAV GANGWANI	EKTA MEHTA(P),	9971443037	EKTAMEHTA@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5507/2025	13-08-2025	AXIS BANK LTD VS KULDEEP SINGH 3641	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/33/2025	13-08-2025	INDERJET SINGH VS CASEWELL DRILLINGS SERVICES PVT LTD	BALVINDER SINGH BAGGA(P),	9818717198	BALVINDERBAGGA@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5508/2025	13-08-2025	AXIS BANK LTD VS TARANPREET KAUR 7974	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5513/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD ADNAN 2875	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5511/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VILASH CHAUDHARY 8619	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5512/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIR KHAN 5990	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5514/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PAWAN KUMAR PUROHIT 2239	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5532/2025	14-08-2025	IFFCO KISAN FINANCE VS VINOD KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/384/2025	14-08-2025	ASHOK KUMAR PROPRIETOR OF AGGARWAL CATTLE FEED INDUSTRIES VS AGARWAL TRADING CO AND ANR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/383/2025	14-08-2025	MAX HEALTHCARE INSTITUTE LIMITED VS G MAX HOSPITAL	RANAUQ KAMATH	9999947699	OFFICE@IRA.LAW	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/109/2025	14-08-2025	PNB VS NARMADA	MOHINDER KUMAR ARORA(P),	9910337392	ADVMKARORA@GMAIL.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5522/2025	14-08-2025	AXIS BANK LTD VS KHUSHAL SHARMA 2075	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5523/2025	14-08-2025	AXIS BANK LTD VS SHEETAL 4370	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5524/2025	14-08-2025	AXIS BANK LTD VS DAYA RAM 8922	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5525/2025	14-08-2025	AXIS BANK LTD VS NAFEES AZEEMUDDIN 8551	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5526/2025	14-08-2025	AXIS BANK LTD VS SRISHTI AGENCIES PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5527/2025	14-08-2025	AXIS BANK LTD VS SUNIL MALIK 5194	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5528/2025	14-08-2025	AXIS BANK LTD VS SUSHEEL KUMAR 6041	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5529/2025	14-08-2025	IFFCO KISAN FINANCE VS RAJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5530/2025	14-08-2025	IFFCO KISAN FINANCE VS VIBHA ARUN KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5531/2025	14-08-2025	IFFCO KISAN FINANCE VS BP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5533/2025	14-08-2025	IFFCO KISAN FINANCE VS RAJARAM BABULAL	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/35/2025	18-08-2025	M/S AASRA PROJECTS PVT LTD VS M/S WIZTOWN PLANNERS PVT LTD	SANKET RANJAN(P), (MRINAL HARSH VARDHAN)	7217657978	MRINAL@MHVLEGAL.CO.IN	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5539/2025	18-08-2025	AXIS BANK LTD VS SHIV KUMAR	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5540/2025	18-08-2025	AXIS BANK LTD VS S DEVESH ENGINEERS	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5541/2025	18-08-2025	AXIS BANK LTD VS AKBAR KHAN	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5542/2025	18-08-2025	AXIS BANK LTD VS SANJAY 6819	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5543/2025	18-08-2025	AXIS BANK LTD VS VIKRAM SINGH 9303	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5544/2025	18-08-2025	AXIS BANK LTD VS MANGAL SINGH 3536	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5546/2025	18-08-2025	AXIS BANK LTD VS JITENDRA SINGH 9500	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5547/2025	18-08-2025	AXIS BANK LTD VS SYED KASIF ALI 4502	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5538/2025	18-08-2025	AXIS BANK LTD VS PAPPU	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5537/2025	18-08-2025	AXIS BANK LTD VS YUVRAJ LOGISTICS	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5545/2025	18-08-2025	KOTAK MAHINDRA BANK VS CHOOTE KHAN 2986	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5616/2025	19-08-2025	AXIS BANK LIMITED VS RAMESHWAR LAL SARAN	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	03-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/33/2025	19-08-2025	AXIS BANK LTD VS CHANDRA PUHAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/34/2025	19-08-2025	AXIS BANK LTD VS PRAVEEN KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5605/2025	19-08-2025	KOTAK MAHINDRA BANK VS HARSH 4030	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5606/2025	19-08-2025	KOTAK MAHINDRA BANK VS BRIJ MOHAN 8103	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5607/2025	19-08-2025	AXIS BANK LTD VS ARSHAD ANSARI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5608/2025	19-08-2025	AXIS BANK LIMITED VS CHAIN SINGH	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5609/2025	19-08-2025	AXIS BANK LIMITED VS HARI RAM	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5610/2025	19-08-2025	AXIS BANK LIMITED VS RAM AVTAR	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5611/2025	19-08-2025	AXIS BANK LIMITED VS MUKESH DAMA	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5613/2025	19-08-2025	AXIS BANK LIMITED VS MUKESH KUMAR YADAV	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5614/2025	19-08-2025	AXIS BANK LIMITED VS FEFA DEVI	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5615/2025	19-08-2025	AXIS BANK LIMITED VS MAKASUD S O KAMRU	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5617/2025	19-08-2025	AXIS BANK LIMITED VS SHER SINGH	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5612/2025	19-08-2025	AXIS BANK LIMITED VS RAMU RAM	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/35/2025	20-08-2025	AXIS BANK LTD VS VIKAS SAXENA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5701/2025	20-08-2025	AXIS BANK LTD VS MOHD FARMAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5690/2025	20-08-2025	IDFC FIRST BANK LTD VS SALMAN MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5691/2025	20-08-2025	AXIS BANK LTD VS MANDEEP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5692/2025	20-08-2025	YES BANK LTD VS INDERJEET PANDEY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5693/2025	20-08-2025	IDFC FIRST BANK LTD VS SOALEH HASAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5694/2025	20-08-2025	IDFC FIRST BANK LTD VS ROHIT DUTT	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5695/2025	20-08-2025	IDFC FIRST BANK LTD VS GAJENDRA SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5696/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RG MARKETING AND CREATION 8292	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5697/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAY NIVRUTTI PATIL 1789	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5698/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHINDE DHANANJAY BABURAO 5124	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5699/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRADEEP KUMAR YADAV 6919	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5700/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TARUN KOUSHAL 0976	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5817/2025	21-08-2025	AXIS BANK LIMITED VS AHSAN ALI	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5820/2025	21-08-2025	AXIS BANK LIMITED VS SHRWAN DAS	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5823/2025	21-08-2025	AXIS BANK LIMITED VS SAURAVH SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5813/2025	21-08-2025	AXIS BANK LIMITED VS TEL HARDAM PRIVATE LIMITED	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	14-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5827/2025	21-08-2025	AXIS BANK LTD VS MANOJ KR SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5828/2025	21-08-2025	AXIS BANK LTD VS YOGENDRA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/36/2025	21-08-2025	J LAW OFFICES VS MS VINDU GOENKA	R JAWAHAR LAL(P),	9987676637	SAYYAM@LAW.IN	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5826/2025	21-08-2025	AXIS BANK LTD VS SABAL JAIN	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL .COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5855/2025	22-08-2025	IDFC FIRST BANK LTD VS ABHISHEK RAJESH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5857/2025	22-08-2025	IDFC FIRST BANK LTD VS JAMANA CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/112/2025	22-08-2025	HARSHIT SETHI VS BRIJESH GAUTAM	SHARAD MALHOTRA(P),	9999861124	NOT GIVEN	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5911/2025	22-08-2025	AXIS BANK LTD VS ALI HAIDER	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5912/2025	22-08-2025	AXIS BANK LTD VS ASMA KHATOON	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5861/2025	22-08-2025	IDFC FIRST BANK LTD VS BIRENDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5859/2025	22-08-2025	IDFC FIRST BANK LTD VS JAGPREET SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5856/2025	22-08-2025	IDFC FIRST BANK LTD VS SONU MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5863/2025	22-08-2025	KOTAK MAHINDRA BANK VS RAJU 5024	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5852/2025	22-08-2025	IDFC FIRST BANK LTD VS NEHA BIRBAL SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5853/2025	22-08-2025	IDFC FIRST BANK LTD VS JITENDER LUTHRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5854/2025	22-08-2025	IDFC FIRST BANK LTD VS MAYANK GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5858/2025	22-08-2025	IDFC FIRST BANK LTD VS RAJ KUMARI SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5860/2025	22-08-2025	IDFC FIRST BANK LTD VS AMIT KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5862/2025	22-08-2025	KOTAK MAHINDRA BANK VS A TO Z LOGISTICS SOLUTIONS 423	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5981/2025	23-08-2025	AXIS BANK LTD VS ABHISHEK ANSHU	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	MISC DJ/178/2025	23-08-2025	SBI VS BOHOTO SUMI	NAZIA PARVEEN(P),	1147543981	SAGARANDSAGAR@LIVE.COM	18-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5954/2025	23-08-2025	KOTAK MAHINDRA BANK VS PANKAJ PAL 950	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5955/2025	23-08-2025	YES BANK LTD VS SANJEEV KUMAR SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5956/2025	23-08-2025	AXIS BANK LIMITED VS SHAKEB UR REHMAN	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5960/2025	23-08-2025	AXIS BANK LIMITED VS SHABNAM KHAN	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5964/2025	23-08-2025	AXIS BANK LIMITED VS RITU CHOUDHRY	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5913/2025	23-08-2025	AXIS BANK LIMITED VS SUNITA TAMANG	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5951/2025	23-08-2025	KOTAK MAHINDRA BANK VS PANKAJ PAL 116	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5952/2025	23-08-2025	KOTAK MAHINDRA BANK VS PANKAJ PAL 695	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5953/2025	23-08-2025	KOTAK MAHINDRA BANK VS PANKAJ PAL 116	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6063/2025	25-08-2025	AXIS BANK LTD VS SAURABH SRIVASTAVA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/402/2025	25-08-2025	DOOR DEVICES MANUFACTURING CO VS ASHVIN HARIBHAI AJUDIYA	ABHISHEK BANSAL(P),	9899366311	IPINDIA.ABHISHEKH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/115/2025	25-08-2025	BALA DEVI VS MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	VIKAS SHARMA(P),	910566116	ADVOCATEVIKASHSHARMA1@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/403/2025	25-08-2025	MS DWARKESH ALLOYS PVT LTD VS SHRIRAM FINANCE PVT LTD	PRASHANT DIWAN(P),	9811937371	ADVDIWANS@GMAIL.COM	18-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6062/2025	25-08-2025	AXIS BANK LTD VS SONU	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6057/2025	25-08-2025	AXIS BANK LTD VS SONU TEWATIA	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6046/2025	25-08-2025	AXIS BANK LTD VS KULDEEP SHARMA	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6051/2025	25-08-2025	AXIS BANK LTD VS SUNIL KUMAR	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6061/2025	25-08-2025	AXIS BANK LTD VS PRAKASH DEVI	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6086/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMRATI GORDHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6076/2025	26-08-2025	AXIS BANK LTD VS SOHIT KATARA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6077/2025	26-08-2025	AXIS BANK LTD VS SHALINI KATIYAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6078/2025	26-08-2025	AXIS BANK LTD VS SUNIL KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6079/2025	26-08-2025	AXIS BANK LTD VS SURAM SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6080/2025	26-08-2025	AXIS BANK LTD VS YUNUS MALIK	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6081/2025	26-08-2025	AXIS BANK LTD VS DEEPAK SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6087/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURNAM SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6088/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURDIT SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6089/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANTOSH RANI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6090/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NARENDER BIJENDER	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6091/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ARVINDERPAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (E) (COMM)/2/2025	26-08-2025	AXIS BANK LTD VS NEERAJ KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6082/2025	26-08-2025	AXIS BANK LTD VS ANZUM	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6083/2025	26-08-2025	AXIS BANK LTD VS SUNIL JAISWAL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6084/2025	26-08-2025	AXIS BANK LTD VS LAXMAN NEWAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6085/2025	26-08-2025	JAIPRAKASH TIWARY AND ANR VS AIRCON SYSTEMS (INDIA) PRIVATE LIMITED	SHYAM KUMAR(P),	9999154100	SHYAMKUMAR@ALTINDIA.LEGAL.COM	25-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6145/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GUDDI NANAKCHAND	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6146/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUBHASH JULFI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6147/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAHLAD SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6148/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MANGAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6149/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VAHID ALI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6150/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUNNY GODARA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6144/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMIT KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6138/2025	27-08-2025	AXIS BANK LTD VS ARBAZ	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6140/2025	27-08-2025	AXIS BANK LTD VS AMRITESH BHARDWAJ	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6141/2025	27-08-2025	AXIS BANK LTD VS PAVAN KUMAR	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6142/2025	27-08-2025	AXIS BANK LTD VS ASHU RANA	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6143/2025	27-08-2025	AXIS BANK LTD VS MONIKA	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6249/2025	28-08-2025	AXIS BANK LIMITED VS JAI KUMAR RAO	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6250/2025	28-08-2025	AXIS BANK LIMITED VS SHYAMVIR SINGH CHAHAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6251/2025	28-08-2025	AXIS BANK LIMITED VS KRISHNA BHUSHAN SRIVASTAVA	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6252/2025	28-08-2025	AXIS BANK LIMITED VS BANT SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6253/2025	28-08-2025	AXIS BANK LIMITED VS MOHD ADIL	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6254/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KUNAL YADAV	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6255/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANKIT DHARMBIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6256/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHAVIK INFRA PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6257/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURINDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6259/2025	28-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SABAH ALAM SIDDIQUI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6258/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS LOVEPREET SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6260/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RANVEER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6237/2025	28-08-2025	AXIS BANK LTD VS VIMAL KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6238/2025	28-08-2025	AXIS BANK LTD VS SHANI KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6246/2025	28-08-2025	AXIS BANK LIMITED VS PINTU SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6247/2025	28-08-2025	AXIS BANK LIMITED VS ANJU KUMARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6248/2025	28-08-2025	AXIS BANK LIMITED VS MIRJA REHAN BAIG	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942REDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6288/2025	29-08-2025	AXIS BANK LTD VS ASHARAM RICHHARIYA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6286/2025	29-08-2025	AXIS BANK LTD VS ADITYA CHAUDHARY	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6344/2025	30-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS DEBANAND DASH	KANIKA BAWEJA(P),	9266434374	LEGAL12@ARENSLAW.COM	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6353/2025	30-08-2025	AXIS BANK LTD VS YASHPAL SACHDEVA	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6352/2025	30-08-2025	AXIS BANK LTD VS SANJAY	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/119/2025	30-08-2025	BRISKWORLD VENTURES P LTD VS JAMMU HIMACHAL ROADWAYS	SHIVAM RATHOUR(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6351/2025	30-08-2025	AXIS BANK LTD VS ABHISHEK NAGAR	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6350/2025	30-08-2025	AXIS BANK LTD VS ASHOK KUMAR	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6349/2025	30-08-2025	AXIS BANK LTD VS SRAVAN KUMAR GAUTAM	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6348/2025	30-08-2025	AXIS BANK LTD VS RASHMI TYAGI	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6346/2025	30-08-2025	AXIS BANK LTD VS AAMIR KHAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/409/2025	30-08-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS MS ALOK INDUSTRIES	JATIN JULKA(P),	9899818888	JATINJULKA07@OUTLOOK.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6347/2025	30-08-2025	AXIS BANK LTD VS ASHESH PAL SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6345/2025	30-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RONALI JENA	KANIKA BAWEJA(P),	9266434374	LEGAL12@ARENSLAW.COM	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1 18 BLOCK 1	CS(COMM)	636/2025	02-08-2025	GAURAV MENDIRATTA VS M/S ZOOMCAR INDIA PVT. LTD AND ORS.	VINAY MODI	8285026408	NOT MENTIONED IN PLAINT	30-07-2025
				CS(COMM)	642/2025	04-08-2025	PULKIT PROMOTERS PVT LTD VS RUHI GANGULY	KANIKA JAIN	8527022200	OFFICEOFSDEVKARAN@GMAIL.COM	02-08-2025
				CS(COMM)	654/2025	11-08-2025	OM PRAKASH ARORA VS M/S MEGREZ FOODS AND BEVERAGES PVT LTD AND ORS	ARJUN SAWHNEY	9899810111	MAIL@ARJUNSAWHNEY.IN	29-07-2025
				OMP(COMM)	53/2025	12-08-2025	JASBIR SINGH KALSI PROPRIETOR OF M/S KALSI ENGINEERS VS UNION OF INDIA	VIVEKANAND SEMWAL	9810149231	VIVEKANAMDLAW@GMAIL.COM	11-08-2025
				EX.COMM-AWARD BY ARB.COMM.	63/2025	14-08-2025	AXIS BANK LTD VS JAY KUMAR	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	07-08-2025
				CS(COMM)	669/2025	18-08-2025	BRIO INTERACTIVE TECHNOLOGIES LIMITED VS TANISI IT SERVICES PRIVATE LIMITED	KUSHAGRA BANSAL	9999468603	ASHISHCHUHAN@AKASSOCIATES.ORG.IN	30-07-2025
				CS(COMM)	670/2025	18-08-2025	M/S AVALOKITESHWAR VALINAV LIMITED VS AAKLI KHATOON	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	12-08-2025
				CS(COMM)	675/2025	20-08-2025	M/S CITIZEN AUTOMATIVE AND ANR. VS M/S ERISHA AGRITECH PVT. LTD. AND ORS.	MD SAHIL KHAN	9310677131	ADEEBTARIQ@GMAIL.COM	01-08-2025
				EX.COMM-AWARD BY ARB.COMM.	64/2025	25-08-2025	CULTFIT HEALTHCARE PVT. LTD. VS MUNESH KUMAR KAUSHIK	VIBHOR AGARWAL	9717488878	ALCHAMBERS.GURUGRAM@GMAIL.COM	22-08-2025
				CS(COMM)	695/2025	28-08-2025	JASMEET SINGH VS RADHIKA KUMARI	NIPUN KATYAL	9999346557	ADV.NIPUNKATYAL@GMAIL.COM	24-08-2025
				EX.COMM-AWARD BY ARB.COMM.	65/2025	28-08-2025	M/S BPB BUILDERS PVT LTD VS M/S DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT LTD	VARUN GOSWAMI	9810117465	VARUNLEGAL@YAHOO.COM	19-08-2025
				EX.(COMM)	302/2025	28-08-2025	MIS DEEPAK JAIN AND SONS HUF AND ANR VS SIDDHANT MUNJAL	VIMAL SHARMA	8595878386	SHARMAVIMAL.ADV@GMAIL.COM	23-08-2025
				EX.(COMM)	304/2025	29-08-2025	PRAKASH BROTHERS VS COUNTY APPARELS	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	26-08-2025

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				EX.(COMM)	306/2025	30-08-2025	PAWAN KUMAR VS M/S ESS ENN AUTO TECH PVT. LTD.	UDIT GUPTA	9999829858	OFFICE.MERAKILEGAL@GMAIL.COM	27-08-2025
				EX.(COMM)	308/2025	30-08-2025	MESSRS PARAS MARKETING VS MESSRS AVN TRADING CORPORATION	ONKAR PANDEY	9999671955	ONKARPANDEYBHU@GMAIL.COM	19-08-2025
29	**MS. NIKHIL CHOPRA, DISSTRICT JUDGE**	**SOUTH-EAST**	14	COMMERCIAL SUIT	CS (COMM)/635/2025	02.08.2025	DHARAM INDUSTRIES VS R DEVIS ENGINEERS PRIVATE LIMITED	MANSIMRAN KHURANA(P),	9818908905	MANSHIMRANKHURANA@GMAIL.COM	01.08.2025
					CS (COMM)/629/2025	01.08.2025	GURUJI KA ASHRAM TRUST VS UDAY SINGH	AKSHITA GOYAL	9211391114	AKSHITAGOYAL121@GMAIL.COM	31.07.2025
					CS (COMM)/650/2025	04.08.2025	ARVEE TRADING COMPANY VS ALFA ELECTROICS	VIKRANT CHOUDHARY(P),	9999922342	LAWSCAPEJUM@GMAIL.COM	03.08.2025
					CS (COMM)/673/2025	19.08.2025	RATNA DEEP LAL VS M/S INT TECH PRIVATE LIMITED	ALOK SAXENA(P),	98114141931	LAW.ALOKSAXENA@GMAIL.COM	18.08.2025
					OMP (I) (COMM)/82/2025	19.08.2025	CARS 24 FINANCIAL SERVICES VS MENAKA M	RAHUL CHAUHAN(P),	9971895788	RNFO@AUALEGAL.COM	18.08.2025
					OMP (COMM)/54/2025	18.08.2025	VLCC LIMITED EARLIER KNOWN AS VLCC HEALTH CARE LTD VS PM3 ASSOCIATES	SURYAJYOTI SINGH(P),	9718201235	SHARMA25NIMISHA@GMAIL.COM	17.08.2025
					CS (COMM)/678/2025	20.08.2025	KONCEPT KREATIONS VS RAJ WOODART INTERIOR LTD	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	19.08.2025
					CS (COMM)/683/2025	23.08.2025	INDIA BIZ COM (COUNTER CLAIM) VS YOKOHAMA INDIA PVT LTD	J.K. GUPTA	9868529732	JKGUPTA.ADVOCATE@GAMIL.COM	23.08.2025
					OMP (I) (COMM)/80/2025	06.08.2025	M/S PILLAR ENTERPRISES VS JAMIA MILLIA	SHEZAB AHMAD	99111 50016	OFFICE@ACECHAMBERS.IN	05.08.2025

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30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT COMMERCIAL SUIT COMMERCIAL SUIT COMMERCIAL SUIT	EXECUTION (COMM)/284/2025	02-08-2025	ATUL AGGARWAL VS M/S MODULAR INFRATECH PVT LTD	ATUL JAIN(P),	9810040036	ATULHIGHCOURT2000@YAHOO.COM	30.07.2025
					EXECUTION (COMM)/285/2025	04-08-2025	BAINDA LEASING AND FINANCE PRIVATE LIMITED VS EPOCH INSURANCE BROKERS PVT LTD AND ORS	SUMEET ANAND(P),	9953154353, 9971444643	SUMEETANAND.ADV@GMAIL.COM	31.07.2025
					MISC DJ/842/2025	06-08-2025	GLOBUS TRASITORS PVTLTD VS CMR NIKKEI INDIA PVT LTD	PANKAJ VIVEK (P)	9811215778	PANKAJVIVEK@GMAIL.COM	06.08.2025
					MISC DJ/856/2025	11-08-2025	SMT MITA BARUA VS AJAY SINGH RATHORE	SUMAN KUMAR(R),	9868361521	SUMANSINGH03@GMAIL.COM	06.08.2025
					CS (COMM)/660/2025	12-08-2025	MANJU KAIN VS SHEERIE MAKKAR	VISHAL RANJAN(P),	8447789392	RANJANVISHAL@GMAIL.COM	06.08.2025
					CS (COMM)/659/2025	12-08-2025	SHRI RAM ENTERPRISES VS YASH AUTOMOBILE	NITESH KUMAR(P),	9871434445	MKSHARMA410SAKET@GMAIL.COM	04.08.2025
					CS (COMM)/662/2025	13-08-2025	BENTLEY SYSTEMS INCORPORATED VS P2P ELITE CONSULTANT PVT. LTD	ANKUR KATYAL (P)	9811809439	ANKURKATYAL@ASKLEGAL.CO.IN	11.08.2025
					EX.COMM - AWARD BY ARB. COMM./61/2025	13-08-2025	AXIS BANK LIMITED VS YAZUVENDRA	MAYANK MAHAJAN (P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	07.08.2025
					EX.COMM - AWARD BY ARB. COMM./62/2025	13-08-2025	AXIS BANK LTD VS JAVED ANJUM	MAYANK MAHAJAN (P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	07.08.2025
					EXECUTION (COMM.)/295/2025	14-08-2025	INDOSPIRIT MARKETING PVT. LTD VS SARTAJ HOTELS APARTMENTS VILLAS PVT.LTD	KARAN GUPTA (P)	9729202222	KARAN@KGVSLEGAL.COM	11.08.2025
					CS (COMM)/668/2025	18-08-2025	JAGDEEP KUMAR KARDAM VS AGS TRANSACT TECHNOLOGIES LTD	MAYANK JAIN	8595413271	MAYANKJAIN.ITJ@GMAIL.COM	14.08.2025
					EXECUTION (COMM.)/297/2025	19-08-2025	M/S STANDARD CONCRETE AND STONE AGENCY VS M/S CHANDRALEKHA CONSTRUCTION PVT LTD	LAKSHAY DHAMIJA (P)	9873627270	LAKSHAYADV1608@GMAIL.COM	16.08.2025
					EXECUTION (COMM.)/298/2025	20-08-2025	M/S STANDARD CONCRETE AND STONE AGENCY VS CHANDRALEKHA CONSTRUCTION PVT LTD	LAKSHAY DHAMIJA (P)	9873627270	LAKSHAYADV1608@GMAIL.COM	16.08.2025

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					CS (COMM)/685/2025	27-08-2025	PAI PLATFORS PVT. LTD VS INSANE HOSPITALITY PRIVATE LIMITED ORS	SURABHI RAO	9717139079	AMALOO@SAIKRISHNAASSOCIATES.COM	22.08.2025
					CS (COMM)/686/2025	27-08-2025	VIJAY GARG VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	PRAMOD AGARWAL	9810682372	SHEKHAWATILEGAL@YAHOO.IN	14.08.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS VENNAVARAM PRADEEPA REDDY	HARDIK VASHISHT(P),	8510004533	HARDIK@KDATTA.IN	45864
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP VS ATUL GUPTA AND ANR	SHIVA KHANDELWAL (P),	9899067668	LAWSHIVAKHANDELWAL@GMAIL.COM	45866
				MISC. APPLICATION	MISC DJ/830/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS SHVENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	NOT PROVIDED	45866
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR VS WASI PSA SYSTEMS	DEVESH MALAN(P),	9758321008	LAWINTOTOLLP@GMAIL.COM	45868
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	BERGER PAINTS INDIA LTD (BRITISH PAINTS DIVISION) VS SHILPI KESHARAWANI PROPRIETOR OF M/S GAURI	PRAMANSHI S(P),	9910539533	PRAMANSI@OUTLOOK.COM	45871
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD VS M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND	VIDUR KAMRA(P),	9818636833	OFFICE.ADVOCATE.SANJEEV@GMAIL.COM	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S REAL TECHNO ENERGY AND GAS PVT LTD VS V B HOLDING PVT LTD	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GMAIL.COM	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE VS M/S NESTIVA MEDICARE AND ORS	ROHIT MISHRA(P),	9560575319	PNM.ADV1964@GMAIL.COM	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA VS MR LALIT KUNAR	SUCHITA DIXIT(P),	8896932838	AGNOHOTRISUCHITA@GMAIL.COM	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	EEZPACK PVT LTD VS SHRI ALOK KUMAR RANJAN	RAGHAV SAROOP(P),	9999462358	RAGSAR.SAROOP@GMAIL.COM	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD VS M/S G B TANDON AND CO	SIDDHARTHA SAIN(P),	9810617275	SAINASSOCIATES55@GMAIL.COM	45892

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				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI VS PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	NOT PROVIDED	NOT PROVIDED	45896
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI VS YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	NOT PROVIDED	45894
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM CHAUDHARY (BORROWER) AND ANR	KUSHAL KUMAR(P),	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	45894
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD VS MOHD ASIF	DEEPJYOT SINGH(P),	9811997661	DEEPJYOT.SINGH@YAHOO.COM	45894
32	**SH. BHUPESH KUMAR**	**SOUTH-EAST**	22	COMMERCIAL SUIT	CS (COMM)/627/2025	01-08-2025	M/S PSA NITROGEN LTD. VS CAPRICORN LOGISTICS PVT. LTD,	DEVESH MALAN	9758321008	LAWINTOTOLLP@GMAIL.COM	30-07-2025
				COMMERCIAL SUIT	CS (COMM)/632/2025	02-08-2025	M/S NAKSH JEWELLERS VS RISHI SEHDEV AND ANR.	PUBLIC PROSECUTOR	-	-	02-08-2025
				COMMERCIAL SUIT	CS (COMM)/633/2025	02-08-2025	ACC LIMITED VS PRISM JOHNSON LTD.	MD SAZID RAYEEN	9818499323	LITIGATION@ASHWATHHLEGAL.COM	31-07-2025
				COMMERCIAL SUIT	CS (COMM)/634/2025	02-08-2025	M/S GOEL ROADWAYS VS M/S BOUTIQUE SPIRIT BRANDS PVT. LTD.	S S SOBTI	9910040471	KOHLISOBTI@GMAIL.COM	31-07-2025
				COMMERCIAL SUIT	CS (COMM)/639/2025	04-08-2025	NITIN VASHIST VS CASTLE'S BARBEQUE LLP	RAVI CHAUHAN	9811828628	ANEESH1978SHARMLLT1VGMAILCOM	01-08-2025
				EXECUTION PETITION	EXECUTION (COMM.)/286/2025	05-08-2025	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT. LTD.	GAURAV M. LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	02-08-2025
				EXECUTION PETITION	EXECUTION (COMM.)/287/2025	05-08-2025	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT. LTD.	GAURAV M. LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	02-08-2025
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./56/2025	07-08-2025	M/S DAWER RUBBER INDUSTRIES VS UNION OF INDIA	SAURAV SINGH YADAV	9810006115	KHORANAASSOCIATES@GRNAIL.COM	04-08-2025
				COMMERCIAL SUIT	CS (COMM)/652/2025	08-08-2025	M/S CACHE INFOTECH PVT. LTD. VS M/S PHIMETRICS TECHNOLOGIES PVT. LTD. AND ANR.	MOHD ARSHAD	981 1550444	DINESHASSOCIATES@GMAIL.COM,	05-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL SUIT	CS (COMM)/657/2025	12-08-2025	SARBESHWAR HALDAR VS DEEPAM ALLAHAWADI	ARUN GUPTA	7080733147	ADVARUNGUPTA1991@GMAIL.COM	11-08-2025
				COMMERCIAL SUIT	CS (COMM)/667/2025	18-08-2025	M/S AVALOKITESHVAR VALINV LTD. VS MS. GEETA MANDAL	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	12-08-2025
				COMMERCIAL SUIT	CS (COMM)/671/2025	19-08-2025	M/S MEYER HOUSEWARES INDIA PVT. LTD. VS CALICUT TRADERS	APOORV AGARWAL	8420524375	APOORV@ASVLAWOFFICES.COM	15-08-2025
				EXECUTION PETITION	EXECUTION (COMM.)/300/2025	26-08-2025	M/S CONVERGIA DIGITAL EDUCATION PVT. LTD. VS MR. GIRIJA NANDAN PANDEY	RAJESH KUMAR	9811389028,	ANJUBAGAI@YAHOO.COM	16-08-2025
				COMMERCIAL SUIT	CS (COMM)/689/2025	28-08-2025	GTM TEXTILES LLP VS KS CREATIONS	ANIL SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	23-08-2025
				COMMERCIAL SUIT	CS (COMM)/690/2025	28-08-2025	M/S 2BYTES INFOTECH PVT. LTD. VS M/S NET WORLD TECHNOLOGIES	PRAKASH KUMAR SINGH	9625901765	ADVPRAKAS@GMAIL.COM	19-08-2025
				COMMERCIAL SUIT	CS (COMM)/692/2025	28-08-2025	BERGER PAINTS INDIA LTD. VS M/S CANNIER AUTOMOTIVE PVT. LTD.	PRAMANSHI S	7988377879	PRWAMANSHI@OUTLOOK.COM	20-08-2025
				EXECUTION PETITION	EXECUTION (COMM.)/303/2025	29-08-2025	SH. ASHWAL VADERAA VS IPSAA HOLDINGS PVT. LTD.	RAMESH KUMAR	9810159436	RAMESH _KUMAR_COMPANY@YAHOO.CO.IN	26-08-2025
				COMMERCIAL SUIT	CS (COMM)/697/2025	29-08-2025	SAHIL AND ANR. VS M/S LIAISON LOBBIST INDIA AND ANR.	SURAJ BHAN	9650585175	JAIN.BHARTI0912@GMAIL.COM	22-08-2025
				COMMERCIAL SUIT	EXECUTION (COMM.)/305/2025	30-08-2025	M/S OMKARA TRANSPORT PVT. LTD. VS M/S JAI MATA ENGINEERING LIMITED	VARUN GUPTA	9810476767	GUNTA.VARUNL@GMAIL.COM	23-08-2025
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	COMMERCIAL SUIT		OMP (I) (COMM.)/79/2025	01-08-2025	M/S INDOSPIRIT BEVERAGES PVT. LTD. VS M/S PRATHAMESH WINES INDIA PVT. LTD.	SAYED AQUIB ALI	9871030125	ADITYA.GANJU@AGCHAMBERS.IN	30-07-2025
					CS (COMM)/628/2025	01-08-2025	M/S STONE SOLUTION INDIA VS VENUS ESTATE PVT. LTD. ORS	VISHAL PANWAR	9899990224	LEGALUNICOMOFFICIAL@GMAIL.COM	30-07-2025
				COMMERCIAL SUIT	CS (COMM)/638/2025	02-08-2025	M/S SEWA RAM AND COMPANY VS M/S WHITE WEB INTERIORS LLP AND ANRS	KAILASH CHANDRA	9810675135	KAILASHADV@GMAIL.COM	29-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/640/2025	04-08-2025	NITIN VASHIST VS M/S MRIDEENA CONSUMER PRODUCTS PVT. LTD.	RAVI CHAUHAN	9811828628	ANEESHL978SHARMAGMAIL.COM	01-08-2025
					CS (COMM)/649/2025	06-08-2025	BENTLEY SYSTEMS INC. AND ANR. VS RUPALI SRIVASTAVA AND ANR.	RAHUL BERUAR	9910044787	RAHUL.BERUAR@BERUAR.COM	05-08-2025
					CS (COMM)/656/2025	12-08-2025	MS MANJU KAIN PROP. OF M/S KAIN GAS AGENCY VS M/S ROYAL KITCHEN AND ORS	VISHAL RANJAN	8447789392	ADV.RANJANVISHAL@GMAIL.COM	05-08-2025
					EX.COMM - AWARD BY ARB. COMM./60/2025	13-08-2025	AXIS BANK LTD. VS AMRITESH SHARMA	MAYANK MAHAJAN	-	-	07-08-2025
					OMP (I) (COMM.)/81/2025	13-08-2025	SANDEEP SINGH VS M/S NEW LAND VISAS	RAJ GAURAV & JASPREET SINGH SOKHI	9711960029	INFOJASPREET89@GMAIL.COM	07-08-2025
					EXECUTION (COMM.)/293/2025	13-08-2025	NIRAJ JAIN VS SAANCHIT	BRIJESH SHARMA	9810115969	BSADVDELH!@YAHOO.COM	05-08-2025
					CS (COMM)/663/2025	14-08-2025	BANK OF BARODA VS SAVITRI	ERAM KHAN	9717099220	ERAMADV2000@GMAIL.COM	11-08-2025
					CS (COMM)/672/2025	19-08-2025	RAMAN KUMAR GABA VS ANJANAJYOTI SYSTEMS PVT. LTD. AND OTHER	RAVINDER KUMAR ARORA	9350288000	RAVIKURRA@GMIAL.COM	13-08-2025
					CS (COMM)/676/2025	20-08-2025	SHIKHAR KUMAR VS VINOD KUMAR PROPRIETOR OF M/S E-FUTURE	BHAVYA SETHI	98 L1389644	SETHIBHAVYA@GMAIL.COM	16-08-2025
					CS (COMM)/688/2025	28-08-2025	COGOPORT PVT LTD VS SUPERTECH (INDIA) PVT LTD	UDAY KUMAR	8882303942	ADVUDAYKUMAR@GMAIL.COM	23-08-2025
					CS (COMM)/691/2025	28-08-2025	NITIN VASHIST VS ARUN GUPTA	ANEESH SHARMA	9811828628	ANEESH1978SHARMA@GMAIL.COM	25-08-2025
					CS (COMM)/693/2025	28-08-2025	NANDINI LAL VS EMPEROS PVT. LTD.	ARJUN KANT	9953029150	ARJUN@ARKADIANLEGAL.COM	24-08-2025
					CS (COMM)/698/2025	29-08-2025	GTM TEXTILES LLP VS MADINA TRADERS (THROUGH ITS PROPRIETOR)	ARPIT SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	27-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX.COMM - AWARD BY ARB. COMM./66/2025	29-08-2025	M/S SUNDARAM FINANCE LTD. VS JUGENDRA SINGH	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	22-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	643/2025	02.08.2025	KAJWAN INDUSTRIES VS NATHUS SWEETS PATNERSHIP FIRM	SH ABHIMANYU JHAMBA	9218999999	AJ@ABHIMANYUJHAMNBA.COM	30.07.2025
				CS (COMM)	645/2025	05.08.2025	SHASHI KHANNA VS ORANGE OVERSEAS PVT LTD	SH PANKAJ BHAGAT	8800791415	JALPALEGAL@GMAIL.COM	04.08.2025
				CS (COMM)	646/2025	05.08.2025	PRATEEK SECURITIES PVT LTD VS BELENUS CHAMPION HOSPITAL PVT LTD	SH AMIT KUMAR SINHA	9990659331	KMPSPARTER@GMAIL.COM	01.08.2025
				CS (COMM)	648/2025	05.08.2025	GURVINDER SINGH RANDHAWA VS NEXT BC	SH BHUPINDER MEHTANI	9811433605	BHUPINDERMEHTANI4@GMAIL.COM	31.07.2025
				CS (COMM)	655/2025	11.08.2025	CONTRANS CARGO PVT LTD VS INDO OFFICE SOLUTIONS PVT LTD.	SH SAHIL MAHAJAN	9015668564	ABHIMANYU@ASPARTER.IN	24.07.2025
				CS (COMM)	658/2025	11.08.2025	ZILLION INFRAPROJECTS PVT LTD VS THE EXECUTIVE ENGINEERS (C) DR-VI DELHI JAL BOARD	SH SUMIT KUMAR	9312249796	SUMITKUMARLAWYER@GMAIL.COM	07.08.2025
				CS (COMM)	674/2025	14.08.2025	HIMANSHU KALRA V/S MOHINDER GANDHI	SH RAJESH KUMAR & ANJU BAGAI	9810195013	KUMARRAJESHADV@YAHOO.COM	08.08.2025
				CS (COMM)	677/2025	18.08.2025	M/S V.J INFONET V/S M/S AAAVAA TECHNOLOGIES	ANISHA MATHUR	9971096840	CONTACT.SHEPHERLDLAW@GMAIL.COM	11.08.2025
				CS (COMM)	682/2025	21.08.2025	PRAKRITIK SAMVARDHAN PVT LTD VS MANISH LUNIA	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GAMIL.COM	18.08.2025
				CS (COMM)	694/2025	28.08.2025	STATE BANK OF INDIA VS VIPIN KUMAR	SHIV K TYAGI	9811059032	SHIVKTYAGILE@GMAIL.COM	23.08.2025
				OMP (COMM)	52/2025	04.08.2025	THE MOTHER DAIRY EMPLOYEES CGHS LTD VS M/S SRI BALAJI BROJECTS	SH MEDHANSHU TRIPATHI	9350188064	MEDHANSHU@YAHOO.CO.IN	24.07.2025
				EXE (COMM)	58/2025	07.08.2025	J LAW OFFICER VS VINDU GOENKA	SH SHYAM MAHESHWARI	9987676637	SAYYAM@JLAW.IN	29.07.2025
				EXE (COMM)	291/2025	07.08.2025	TIMES INNOVATIVE MEDIA LIMITED VS LEHAR ADVERTISING PVT LTD	SH RAMNISH KHANNA	9711596709	RKA.LAWOFFICES@GMAIL.COM	31.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EXE (COMM)	59/2025	07.08.2025	SUNDARAM FOMAMCE LTD VS RAMNATH SHAH & ORS.	SH NITIN MEHTA	9773667288	ADVOCATE.MEHTA ASSOCIATE09@GMAIL.COM	23.07.2025
				MISC (DJ)	845/2025	07.08.2025	STATE BANK OF INDIA VS SEPOY VINAY KANT SHARMA	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	04.08.2025
				MISC (DJ)	846/2025	07.08.2025	STATE BANK OF INDIA VS JAIBEER	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	04.08.2025
				MISC (DJ)	891/2025	20.08.2025	VIPIN AGARWAL VS S AND S SURGICARE PVT LTD	GAGAN KUMAR SINGHAL	8860538313	GAGANKUMARSINGHAL@YAHOO.COM	08.08.2025
				MISC (DJ)	903/2025	23.08.2025	SANJAY JAIN VS ALPERE TECHNOLOGIES	SUBHASH KUMAR	9899913653	ADVSUBHASHKUMAR0505@GMAIL.COM	
				MISC (DJ)	905/2025	26.08.2025	PUNJAB AND SIND BANK VS UNIVERSAL ENTERPRISES AND OTHERS	VIKRAM GOLA	9811244209	VIKRAMGOLA2010@GMAIL.COM	23.08.2025
				MISC (DJ)	909/2025	29.08.2025	S & J BEVERAGES VS NAVNEETA AGRO	ASHEESH RAIZADA	9811740840	RAOZADA.ASHEESH@GMAIL.COM	18.07.2025
				MISC (DJ)	919/2025	29.08.2025	STATE BANK OF INDIA VS ASHOK	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.08.2025
35	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39 BLOCKII	EX COM	288/25	05.08.25	SAHIL GUPTA V/S MARKETING	SANJAY PADAM	9811112087	SPJAINLAWFIRM@GMAIL.COM	05.08.25
				CS COM	637/25	02.08.2025	SHUBH KARAN V/S DDA	RABINDRA KUMAR	8882380525	KUMARRABINDRA2705@GMAIL.COM	28.07.2025
				CS COM	641/25	04.08.25	SEWA RAM V/S WHITE WEBB	KAILASH CHANDRA	9810675135	KAILASHADV@GMAIL.	29.07.2025

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				CS COM	651/25	06.08.25	EZURJZ PVT. LTD. V/S. EZSWYPE BUSINESS	SHREY KUMAR	9818493330	KUMARSHREY12@GMAIL.COM	01.08.2025
				EX COM	289/2025	07.08.25	KAMAL GUPTA V/S RAKESH	ARPIT VERMA	9990055878	ADV.ARPITVERMA@GMAIL.COM	31.07.2025
				EX AWARD	57/25	07.08.25	KOTAK MAHINDRA V/S RAJESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.08.25
				CS COM	653/25	11.08.25	ESPON INFRASTRUCTURE V/S DEVASTHALI	RAJESH KUMAR	9810605435	RAJESHSHARMA638@GMAIL.COM	06.06.25
				CS COM	661/25	13.08.25	MEERU SONI V/S VARDHMAN FASHION	VIKRAM GOLA	9811244209	VIKRAMGOLA2010@GMAIL.COM	14.07.25
				EX/COMM	292/25	12.08.25	PUNJAB NATIONAL BANK V/S VIPIN	PRANSHU VASISHTH	9999737525	PRANSHU11.VASISHTH@GMAIL.COM	12.08.25
				EX/COMM	296/25	18.08.25	BRINY OVERSEAS V/S RUBTECH	NAVEEN	9971722433	NAVEENC22ADV@GMAIL.COM	18.08.25
				CS COM	696/25	28.08.2025	UNION BANK V/S H.L. DAWAR	AKHIL GUPTA	9711135046	GUPTA26A@YAHOO.CO.IN	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX(COMM)	703/25	30.08.25	SBI V/S JYOTI	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAI.COM	30.08.25
				EX (COMM)	283/2025	01.08.2025	M/S. LLOYD INSULATION V. M/S. ASIAN CONSTRUCTION CO.	AMIT MEHRA	8700284033	AMITMEHRA.ADV@GMAIL.COM	26.07.2025
				CS COM	644/25	05.08.2025	M/S INTERGLOBE SPIRITZ INDIA PVT LTD VS M/S NEW SHOPCSTORE NEWTWORK PVT LTD	PRITESH KUMAR	856047570	PRITESH2092@GMAIL.COM	04.08.2025
				CS COM	681/25	21.08.2025	ALLIED BLENDERS AND DISTILLERS LTD VS BALAJI SALES	SANJAY CHHABRA	9810404147	SANIAYCHHABRAL@GMAIL.COM	13.08.2025
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	209	CS COMM 74	2058/2025	02-08-2025	AMIT KUMAR VS ARIEN GLOBAL LIFESTYLE PVT. LTD.	SH O. P. AGGARWAL	9899695533		02.08.25
			209	CS COMM 74	2070/2025	02-08-2025	KULDIP SINGH VS D 2M SOLUTIONS PVT. LTD.	SH ROHIT SINGHA	9811751675	HOTSERVELEGAL@GMAIL.COM	02.08.25
			209	CS COMM 74	2071/2025	02-08-2025	NTS SCAFFOLDINGS PVT. LTD. VS STAR LANDCRAFT PVT. LTD.	SH SAHIL MAHAJAN	9015668564	SAHIL@ASPARTNER.IN	02.08.25
			209	CS COMM 74	2076/2025	04-08-2025	UCO BANK VS SHIPRA SINGH KAIN	SH YOGESH KUMAR SHARMA	9968067667	ADV.YOGESHSHARMA121@GMAIL.COM	04.08.25
			209	CS COMM 74	2098/2025	06-08-2025	SUDHIR POWER LTD. VS PIECES E SERVICES P. LTD,	SH A. C. DAVID	9899291465	APPEXLEGALNETWORK@REDIFFMAIL.COM	06.08.25
			209	CS COMM 74	2100/2025	06-08-2025	SURINDER ARORA VS BRIJ MOHAN GUPTA	SH AJAY FATYAL	9212193958	ADV.FATYAL.AJAY@GMAIL.COM	06.08.25
			209	CS COMM 74	2151/2025	11-08-2025	AJAY GUPTA VS ASHWANI SHARMA	MS SHWETA GARG	9818274143	SHWETA.D14@GMAIL.COM	11.08.25

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			209	CS COMM 74	2174/2025	13-08-2025	APN TIGERS LLP COMPNAY THRU ASHISH ANAND VS APN TIGERS LLP COMPANY THRU ANKUR SINGH ARYA	SH NARENDER KUMAR	8368722310	ADVNARENDER74@GMAIL.COM	13.08.25
			209	OMP COMM 73	2184/2025	14-08-2025	PIRAMAL FINANCE LTD. VS ARUN KUMAR	SH ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.08.25
			209	OMP COMM 73	2185/2025	14-08-2025	PIRAMAL FINANCE LTD. VS RAHUL CHAUHAN	SH ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.08.25
			209	CS COMM 74	2224/2025	20-08-2025	BANK OF INDIA VS PRIYANKA JEWELLERS	SH SUDEESH KUMAR	9355033033	ADVSK33@GMAIL.COM	19.08.25
			209	CS COMM 74	2225/2025	20-08-2025	RAFIQ AHMED VS JITEN GOGOI	SH SARANDEEP SINGH	8448840902	ADV.SARANDEEP@GMAIL.COM	20.08.25
			209	OMP COMM 73	2241/2025	21-08-2025	JAIPRAKASH TIWARY VS AIRCON SYSTEMS INDIA PVT. LTD.	SH SHYAM KUMAR	9999154100	SHYAMKUMAR@ALTINDIALEGAL.COM	21.08.25
			209	CS COMM 74	2243/2025	21-08-2025	IVL DHUNSERI PETROCHEM INDUSTRIES PVT. LTD. VS SOLVOPET	SH ROHAN PODDAR	9958629500	RAGHAV_ANAND@LIVE.COM	21.08.25
			209	CS COMM 74	2268/2025	23-08-2025	URMILA SHARMA VS ANURADHA SHARMA	SH RAVINDER KUMAR	9871513364	RAVINDRAKUMAR1031969@GMAIL.COM	22.08.25
			209	CS COMM 74	2272/2025	23-08-2025	BANK OF INDIA VS ALIZA ENTERPRISES	SH SUDEESH KUMAR	9355033033	ADVSK33@GMAIL.COM	23.08.25
			209	CS COMM 74	2287/2025	25-08-2025	OBSURGE BIOTECH P. LTD. VS ADDWILL CARE LIFE SCIENCES P LTD.	SH ADITYA PRAKASH ARORA	9958786148	UDIT.JADELEX@GMAIL.COM	25.08.25
			209	CS COMM 74	2303/2025	26-08-2025	INDER SAIN JAIN VS VINESH JAIN	SH DHARMENDRA K YADAV	9650508945	ADVDK.YADAV@GMAIL.COM	26.08.25
			209	CS COMM 74	2333/2025	29-08-2025	BANK OF BARODA VS NISHA JAISWAL	SH UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	29.08.25
37	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL**	**EAST**	101	OMP COMM 73	2090/2025	08.08.2025	PEEJAY FINNCE CO. LTD. VS RISHI PAL	SH B. B. SHARMA	9891887145	BANKEBIHARISHARMA@REDIFFMAIL.COM	06.08.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
	COURT)		101	CS COMM 74	2095/2025	06.08.2025	ESSCON TECHNO SOLUTIONS VS INDRAPRASTHA BHARAT PROJECTS	SH TUSHAR MALHOTRA	9582440933	MALHOTRATUSHAR97@GMAIL.COM	06.08.25
			101	CS COMM 74	2125/2025	13.08.2025	NTS SCAFFOLDINGS PVT. LTD. VS ANUSHREE INFRASTRUCTURE PVT. LTD.	SH SAHIL MAHAJAN	9015668564	SAHIL@ASPARTNER.IN	07.08.25
			101	CS COMM 74	2150/2025	11.08.2025	KAYA INTERNATIONAL THRU PRO GAGAN AGGARWAL VS AYATTI A UNIT OF CAPARO INDIA LTD.	SH VINOD PAL	9899996502	VINODPAL1800@GMAIL.COM	11.08.25
			101	CS COMM 74	2152/2025	11.08.2025	AJAY GUPTA VS ASHWANI SHARMA PROP SUPER INDIA FIRE SAFETY	MS SHWETA GARG	9818274143	SHWETA.D14@GMAIL.COM	11.08.25
			101	CS COMM 74	2161/2025	13.08.2025	CHEMSYNTH DRUGS AND PHARMACEUTICALS VS JAYWIN REMDIES PVT. LTD.	SH R. C. TIWARI	9868118015	RCTIWARIADV@GMAIL.COM	12.08.25
			101	CS COMM 74	2208/2025	19.08.2025	A TO Z SOLUTION VS 3 ELEMENTS	SH WASI HAIDER	9999938910		18.08.25
			101	OMP COMM 73	2232/2025	21.08.2025	PEEJAY FINANCE CO. LTD. VS FAKHRUDDIN KHAN	SH B. B. SHARMA	9891887145	BANKEBIHARISHARMA@REDIFFMAIL.COM	20.08.25
			101	CS COMM 74	2239/2025	21.08.2025	STATE BANK OF INDIA VS AMIT BANSAL	MS SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY,ADVOCATE@GMAIL.COM	21.08.25
			101	CS COMM 74	2240/2025	21.08.2025	VIKRAM VADEHRA VS RAJ MALHOTRA	SH VINAY KUMAR SINGH	8882675545	SAMYAKNYAYA@GMAIL.COM	21.08.25
			101	CS COMM 74	2246/2025	21.08.2025	ATUL KUMAR JAIN AND ASSOCIATES VS PACK CARE INDIA PVT. LTD.	MS VIBHA JAIN	9810723994	VARDHMANJUSRISASSOCIATES@GMAIL.COM	21.08.25
			101	CS COMM 74	2273/2025	23.08.2025	BANK OF BARODA VS SANDEEP KUMAR	SH UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	23.08.25
			101	CS COMM 74	2274/2025	23.08.2025	NAVAIR SPECIALTY COATINGS THRU PUNEET TANEJA VS KABWAR ENTERPRISES PVT. LTD.	SH ASHUTOSH GUPTA	9871433339	ASHUTOSH@INDOLEGALSERVICES.COM	23.08.25
			101	CS COMM 74	2291/2025	26.08.2025	VALO AUTOMOTIVE PVT. LTD. VS AGRASEN CARS PVT. LTD.	DR. MEENAKSHI KALRA	9873448030	SNK5LEGIS@GMAIL.COM	25.08.25

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			101	CS COMM 74	2297/2025	27.08.2025	RAMDAS SALES INDIA PVT. LTD. VS SINAG HEALTH CARE PVT. LTD.	SH AMBER SACHDEVA	9821961222		25.08.25
38	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01**	**NORTH EAST**	201, NEW BUILDING KKD	C.S.(COMM)	105/2025	04-08-2025	M/S RAJ INFRATECH AND CONSTRUCTION PVT. LTD. VS KIRTI INFRATEL PRIVATE LIMITED	RAJNI YADAV	8588856062	SYNERGYLEGAL80@GMAIL.COM	31-07-2025
			---DO--	C.S.(COMM)	106/2025	07-08-2025	SAKET SACHDEVA VS LIMCO GLOBAL SERVICES PVT. LTD. & ORS.	DEVANSH AGARWAL	9999856476	DEVANSH.LAWYER@GMAIL.COM	06-08-2025
			---DO--	C.S.(COMM)	107/2025	08-08-2025	ANKIT PANDEY VS KAMLESH	A. K. SHARMA	8700339955	ADVAK52529@GMAIL.COM	08-08-2025
			---DO--	C.S.(COMM)	108/2025	12-08-2025	BANK OF BARODA VS MR. PAWAN KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	07-08-2025
			---DO--	C.S.(COMM)	109/2025	12-08-2025	JOY BATH FITTINGS VS MAA KALI EMPORIUM	DUSHYANT BHARGAVA	9013173324	BHARGAVALEGAL@GMAIL.COM	12-08-2025
			---DO--	C.S.(COMM)	110/2025	18-08-2025	MR. AMAN GUPTA VS MR. NAVAL JI & ANR.	TARUN GUPTA	9560719233	ADVOCATEGUPTA9505@GMAIL.COM	18-08-2025
			---DO--	C.S.(COMM)	111/2025	19-08-2025	BANK OF BARODA VS DOLI AGGARWAL	UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	12-08-2025
			---DO--	C.S.(COMM)	112/2025	21-08-2025	PREM LATA JAIN & ANR. VS JITENDER SINGH & ANR.	AMIT JAIN	9911525000	AMITOSWAL14@GMAIL.COM	20-08-2025
			---DO--	C.S.(COMM)	113/2025	26-08-2025	UNION BANK OF INDIA VS MR. JAMSHED ALI	PRABHAS KUMAR JHA	9811909472	ADVPRABHASHJH2@GMAIL.COM	22-08-2025
			---DO--	C.S.(COMM)	114/2025	28-08-2025	SARITA GARG VS M/S RADHEY SHYAM AND SONS & ORS.	RAKESH KUMAR	9711771000	RAKESHADVACATE18@GMAIL.COM	26-08-2025
			---DO--	EX. (COMM)	67/2025	12-08-2025	SHIVAJI KHEMKAR VS BIDESHWAR PRAKASH MISHRA	SWADESH MAHABIR BANSAL	9899848679	SWADESHBANSAL73804@GMAIL.COM	08-08-2025
			---DO--	EX. (COMM)	68/2025	20-08-2025	SMT. URMILA GUPTA VS RAM DEV GUPTA	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---DO--	EX. (COMM)	69/2025	21-08-2025	MOHD. IDREES VS DEEPS MANNIQUINS	VARUN GUPTA	8920727332	ADVOCATEVARUN84@GMAIL.COM	13-08-2025
			---DO--	EX. (COMM)	70/2025	29-08-2025	DEEPAK SINGH VS NASEEM AHMED	R.N.DUBEY	9811179209	ASSOCIATES202@GMAIL.COM	28-08-2025
			---DO--	EX. (COMM)	71/2025	30-08-2025	PUNJAB NATIONAL BANK VS PRADEEP GAUTAM	FILE RECEIVED FROM TIS HAZARI THROUGH TRANSFER CERTIFICATE			29-08-2025
			---DO--	EX.(COMM) AWARD	02/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS RIYASAT ALI & ORS	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	03/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS KISHAN KUMAR & ORS	AMIT KUMAR SINHA	9990659332	KMPSPARTNER@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	04/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS WASIM KHAN & ORS	AMIT KUMAR SINHA	9990659333	KMPSPARTNER@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	05/2025	08-08-2025	AXIS BANK LTD VS SHAHID	MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	08-08-2025
			---DO--	EX.(COMM) AWARD	06/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS ROHIT R & ORS	SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	07/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS AZRUDDIN & ORS	SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	08/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS VINIT KUMAR SHARMA & ORS	SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	09/2025	19-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS RAJU AND ANR.	MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	18-08-2025
			---DO--	EX.(COMM) AWARD	10/2025	19-08-2025	M/S KOTAK MAHINDRA BANK VS PRAVEEN KUMAR & ANR.	MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	18-08-2025
			---DO--	EX.(COMM) AWARD	11/2025	22-08-2025	M/S KOTAK MAHINDRA PRIME LTD. VS KULDEEP KR & ANR.	MYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---DO--	MISC DJ	287/2025	07-08-2025	BANK OF BARODA VS DEEPAK KUMAR JHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	06-08-2025
			---DO--	MISC DJ	288/2025	11-08-2025	M/S HELICON SURGICAL & MEDICLA DEVICES VS M/S SUPER SURGMED PVT. LTD.	SANJAY SOTI	9810935078	SOTI.SANJAY@GMAIL.COM	11-08-2025
			---DO--	MISC DJ	289/2025	12-08-2025	SMT. BEENA TRIPATHI VS VIJAY BANSAL	N S NEGI	9999029218	SAHILNEGI19841@GMAIL.COM	12-08-2025
			---DO--	OMP (I) (COMM)	13/2025	18-08-2025	PIRMAL FINANCE LTD VS GEETA JEEVAN LAL	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-08-2025
			---DO--	OMP (I) (COMM)	14/2025	18-08-2025	PIRMAL FINANCE LTD VS VIKAS MASIH DATTA	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-08-2025
			---DO--	OMP (I) (COMM)	15/2025	22-08-2025	AXIS BANK LTD VS DROPADI	MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	21-08-2025
			---DO--	OMP (COMM)	05/2025	01-08-2025	AMIT KUMAR VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	AJIT PRATAP SINGH	9582334317	PRATAPAJITSINGH95@GMAIL.COM	01-08-2025
			---DO--	OMP (COMM)	06/2025	04-08-2025	MANTON KUMAR JHA VS THE SHANKAR COOPERATIVE URBAN TC SOCIETY LTD.	PRAVEEN CHANDRA	9560971436	PRAVEENCHANDRA133@GMAIL.COM	26-07-2025
			---DO--	OMP (COMM)	07/2025	04-08-2025	KALPANA JHA VS THE SHANKAR COOPERATIVE URBAN TC SOCIETY LTD.	PRAVEEN CHANDRA	9560971437	PRAVEENCHANDRA133@GMAIL.COM	26-07-2024
39	**SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01**	**SHAHDARA**	301, NEW COURT BUILDING	CS (COMMERCIAL)	04-08-2025	CS (COMM)/474/2025	CHANCHAL SHARMA VS HIMANSHI CHOPRA	SANJEEV AGGARWAL	999741474	SJ301268@GMAIL.COM	28-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-08-2025	CS (COMM)/475/2025	SUNIL KUMAR VS SIDDHARTH KUMAR JAIN	ANUJ KUMAR	9818474551	ANUJKUMAR@GMAIL.COM	23-07-2025

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-08-2025	CS (COMM)/476/2025	PUNJAB NATIONAL BANK VS VIPIN GUPTA	KAMAL SINGH	9868927179	KAALANILEGALADVISOR@GMAIL.COM	29-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	05-08-2025	CS (COMM)/482/2025	FAKHRE ALAM VS SUBHASH GAUTAM	KAPIL TYAGI	9873090956	ADV.KAPILTYAGI168@GMAIL.COM	28-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	05-08-2025	CS (COMM)/483/2025	JAGDEEP SINGH VS ARUN DEV KAUSHIK	DIVYANSH	9811211146	ADVJKBHOLA@GMAIL.COM	30-07-2025
			301, NEW COURT BUILDING	CS/COMMERCIAL	06-08-2025	EXECUTION (COMM.)/165/2025	MOHD AAZAD VS DHEERAJ MALHOTRA	SANDEEP KUMAR	9968252446	SANDEEPS506@GMAIL.COM	04-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	06-08-2025	EXECUTION (COMM.)/166/2025	NITIN KUMAR DAHLAN PROPRIETOR OF M/S FIVE STAR FABRICS VS ABHINAV JAIN PROPRIETOR OF SHRI NANDI TRADING AGENCY	SUSHANT MUKUND	9868069682	SUSHANTMUKUND@GMAIL.COM	30-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	06-08-2025	CS (COMM)/484/2025	BANK OF BARODA VS HARSH KUMAR	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	30-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	11-08-2025	MISC DJ/709/2025	SUMEET GROVER VS WM ENERGY AND LIGHTING PVT LTD	MAHIR MALHOTRA	9810424820	MAHIR.MALHOTRA@OUTLOOK.COM	07-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-08-2025	CS (COMM)/498/2025	SANTOSHI SHARMA VS COUPLE INETERNATIONAL APPARES LLP	VARUN SIKKA	9810777375	VARUNSIKKA.ADV@GMAIL.COM	05-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-08-2025	CS (COMM)/499/2025	NIKHIL GUPTA VS M/S RAYS UNIFORMS AND ORS	MANDEEP BANSAL	9873068861	MANDEEPMBANSAL@GMAIL.COM	05-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-08-2025	MISC DJ/714/2025	ALLWAYS LOGISTICS INDIAN PRIVATE LIMITED VS QUALITY NON WOVEN FABRIC	AMBER SACHDEVA	9821961222	AMBERSACHDEVA@GMAIL.COM	08-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/177/2025	A D TRADING PRIVATE LIMITED VS AMIR KHAN	VISHAL PATEL	9711023307	VISHALADV25@GMAIL.COM	06-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/178/2025	SARAOGI SUPER SALES PVT LTD VS M/S CITY CENTER AND ANR	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	07*-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/179/2025	SARAOGI SUPER SALES PVT LTD VS M/S DO BHAI GARMENT	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	07*-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/180/2025	SARAOGI SUPER SALES PVT LTD VS M/S RUDRALAY	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	07*-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	MISC DJ/742/2025	RELIANCE PROJECT AND PROPERTY MANAGEMENT SERVICE LTD VS MAYANK GARG	SHYAM KUMAR	9999154100	SHYMAKUMAR@ALTINDIALEGAL.COM	12-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	20-08-2025	EX. - AWARD BY ARB./24/2025	KOTAK MAHINDRA BANK VS MEENU DEVI	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	18-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	21-08-2025	CS (COMM)/513/2025	DIMPLE NAYYAR, PROPRIETOR OF M/S AIMFIT DIET AND OBESITY CENTRE VS ANITA ALIAS ADITI RAJPUT	SUMIT JAIN	9999391395	ADVT.SUMITJAIN@GMAIL.COM	14-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	22-08-2025	CS (COMM)/515/2025	ANIL KUMAR GUPTA VS SHRI NARESH KUMAR GARG	VIDIT GUPTA	9910995511	A455DEFCOL@GMAIL.COM	19-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	22-08-2025	CS (COMM)/516/2025	SANJAY SOTI VS NEELAM MISHRA	HEMANT TYAGI	9873625209	SOTI.SANJAY@GMAIL.COM	20-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	27-08-2025	EXECUTION (COMM.)/187/2025	INDO LAMINATES (P) LTD VS MANISH KHANDELWAL	SHIKHAR GUPTA	9999443512	SHIKHARGUPTA@ADVSGLEGAL.IN	26-08-2025
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	**SHAHDARA**	ROOM NO 208	COMMERCIAL	02-08-2025	CS (COMM)/473/2025	GAUTAM SHARMA VS BREWBAKES HOSPITALITY AND SONS PRIVATE LIMITED	VISHAL PATEL(P),	9711023307	LITIGATIONLEXLEGALIZER@GMAIL.COM	02-08-2025
			ROOM NO 208	COMMERCIAL	04-08-2025	CS (COMM)/480/2025	SUNIL KUMAR DUTTA VS M/S NEOGROWTH CREDIT PVT LTD AND ORS	RAJNI KANT(P),	9717305136	LEGALROOTS@GMAIL.COM	04-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	06-08-2025	CS (COMM)/485/2025	M/S SHAILENDER SINGH CONSTRUCTION VS M/S MUNICIPAL CORPORATION OF DELHI	ROSHAN GAUTAM(P),	8506000655	RLGGAUTAM@GMAIL.COM	06-08-2025
			ROOM NO 208	COMMERCIAL	06-08-2025	CS (COMM)/486/2025	M/S SHAILENDER SINGH CONSTRUCTION VS M/S MUNCIPAL CORPORATION OF DELHI	ROSHAN GAUTAM(P),	8506000655	RLGGAUTAM@GMAIL.COM	06-08-2025
			ROOM NO 208	COMMERCIAL	06-08-2025	CS (COMM)/487/2025	BANK OF BARODA VS RAJNEESH KUMAR KAUSHIK	VIKAS MEHAN(P),	9811535181	KRINGR@BANKOFBARODA.COM	06-08-2025
			ROOM NO 208	COMMERCIAL	11-08-2025	CS (COMM)/494/2025	SHRI NITESH KUMAR PROP OF MS DELHI CARE SYSTEM VS MS HOSPIMED LIFE SCIENCE	MOHD.ISHRAFIL ANSARI(P),	9910558377	DELHICARESYSTEM@GMAIL.COM	11-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	CS (COMM)/503/2025	SUMAN PURI VS YOGESH KUMAR SHARMA	DISHANT SHARMA(P),	9971463025	DISHANTSHARMA01@YAHOO.CO.IN	18-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	CS (COMM)/508/2025	RAJ KUMAR GUPTA VS SUMIT GUPTA	SIDHANT DHINGRA AND ASSOCIATES(P),	9650677902	SIDHANTDHINGRA@ADVOCAESIDHANT	19-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	CS (COMM)/507/2025	UMESH MALIK VS PARSVNATH DEVELOPERS LIMITED AND ORS	KAPIL MALIK(P),	9811484409	KMALIK@CONDUCIVELEGAL.COM	19-08-2025
			ROOM NO 208	COMMERCIAL	12-08-2025	CS (COMM)/496/2025	DEEPAK KUMAR AND ANR VS SUMIT KAUSHIK AND ANR	HABIBUR REHMAN	9811238759	REHMANADV@GMAIL.COM	12-08-2025
			ROOM NO 208	COMMERCIAL	20-08-2025	CS (COMM)/511/2025	JAI BHAWANI TRADING VS MANISH KUMAR	NEELAM MALIK(P),	7303296156	NEELAM.MALIK8512@GMAIL.COM	20-08-2025
			ROOM NO 208	COMMERCIAL	20-08-2025	CS (COMM)/510/2025	JAI BHAWANI TRADING VS MANISH MANTRI	NEELAM MALIK(P),	7303296156	NEELAM.MALIK8512@GMAIL.COM	20-08-2025
			ROOM NO 208	COMMERCIAL	20-08-2025	CS (COMM)/509/2025	STATE BANK OF INDIA VS VISHAL AND ANR	JEEWAN PARKASH GUPTA(P),	9810099243	JPGADVOCATE@GMAIL.COM	20-08-2025
			ROOM NO 208	COMMERCIAL	21-08-2025	CS (COMM)/514/2025	BANK OF BARODA VS NEHA RAWAL ALIAS NEHA SINGH	UMESH JOSHI(P),	9910568669	ADVUMESHJOSHI@GMAIL.COM	21-08-2025
			ROOM NO 208	COMMERCIAL	22-08-2025	CS (COMM)/517/2025	RISHI BALI AND ANR VS MAANAS GOYAL AND ANR	NAGENDRA PRATAP SINGH(P),	8510005604	NPSINGHANDASSOCIATES@GMAIL.COM	22-08-2025

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			ROOM NO 208	COMMERCIAL	22-08-2025	CS (COMM)/518/2025	STATE BANK OF INDIA VS NAVRATAN MAL BAFNA PROPRIETOR OF NAMAN GARMENTS	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22-08-2025
			ROOM NO 208	COMMERCIAL	25-08-2025	CS (COMM)/520/2025	UNION BANK OF INDIA VS MOHIT SOORMA PROP SHALIMAR JOD	KAMALJIT SINGH RANOT(P),	9890410729	KAMALJITSINGHRANOT@GMAIL.COM	25-08-2025
			ROOM NO 208	COMMERCIAL	29-08-2025	CS (COMM)/525/2025	VANDANA BANSAL VS BOOKINGJINI PRIVATE LIMITED	SANTANU KANUNGO(P),	9810688245	SANTANUKANUNGOADV@GMAIL.COM	29-08-2025
			ROOM NO 208	COMMERCIAL	29-08-2025	CS (COMM)/524/2025	NAMAN JAIN VS IBRAN	PIYUSH KATYAL(P),	8700925528	PIYUSHKATYAL98@GMAIL.COM	29-08-2025
			ROOM NO 208	COMMERCIAL	29.08.2025	CS COMM 526/2025	DELI BREEZE MEDIA VS FLYFAAST AVATION PVT LTED	SANTOSH KUMAR SINGH	9267972567	ADVOCATESKSINGH@GMAIL.COM	29.08.2025
			ROOM NO 208	COMMERCIAL	02-08-2025	EXECUTION (COMM)/164/2025	ROHIT DUA VS DEEPAK PARWAL	ADITYA JAIN(P),	8383953944	JAIN.ADITYARAJ@YAHOO.COM	02-08-2025
			ROOM NO 208	COMMERCIAL	02-08-2025	EXECUTION (COMM)/163/2025	RAKESH KUMAR JAIN VS M/S NAVRANG DRESSES	ADITYA JAIN(P),	8383953944	JAIN.ADITYARAJ@YAHOO.COM	02-08-2025
			ROOM NO 208	COMMERCIAL	08-08-2025	EXECUTION (COMM)/170/2025	SARAOGI SUPER SALES PVT LTD VS ARUN KUMAR KESHARI	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	08-08-2025
			ROOM NO 208	COMMERCIAL	08-08-2025	EXECUTION (COMM)/169/2025	SARAOGI SUPER SALES PVT LTD VS MUKIESH SETHI	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	08-08-2025
			ROOM NO 208	COMMERCIAL	14-08-2025	EXECUTION (COMM)/174/2025	SARAOGI SUPER SALES PVT LTD VS M/S STOPS SHOP	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	14-08-2025
			ROOM NO 208	COMMERCIAL	14-08-2025	EX - AWARD BY ARB/17/2025	KOTAK MAHINDRA BANK LTD VS SEEMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.CO.IN	14-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	EXECUTION (COMM)/181/2025	NAMO DEV DEVUM PARSHVANTHAM VS RU SINGH AND GRANSONS APPARELS PRIVATE LIMITED	VINEET HANS(P),	9811268978	HANSVINEET@YAHOO.CO.IN	19-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	EXECUTION (COMM)/182/2025	SH SAURABH JAIN VS R U SINGH AND GRANSONS APPARELS PVT LTD	VINEET HANS(P),	9811268978	HANSVINEET@YAHOO.CO.IN	19-08-2025

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			ROOM NO 208	COMMERCIAL	18-08-2025	EXECUTION (COMM)/176/2025	SARAOGI SUPER SALES PVT LTD VS SANJAY PRASAD	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	EXECUTION (COMM)/175/2025	SARAOGI SUPER SALES PVT LTD VS AMRIT CHAUDHARY	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	EX - AWARD BY ARB/19/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.CO.IN	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	EX - AWARD BY ARB/18/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.CO.IN	18-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	EX - AWARD BY ARB/23/2025	KOTAK MAHINDRA BANK VS NARENDER KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.CO.IN	19-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	OMP (I) (COMM)/79/2025	PIRAMAL FINANCE LIMITED VS SHOBHIT KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	OMP (I) (COMM)/78/2025	PIRAMAL FINANCE LIMITED VS JITENDRA PARMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	11-08-2025	EXECUTION (COMM.)/172/2025	SARAOGI SUPER SALES PVT LTD VS NITISH KUMAR	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	11-08-2025
			ROOM NO 208	COMMERCIAL	25-08-2025	EXECUTION (COMM)/185/2025	M/S CAMEO OVERSEAS VS THE GLOBAL - VIMMIGRAATION AND ORS	INDER BIR SINGH	9868278800	INDERUPPAL14@GMAIL.COM	25-08-2025
			ROOM NO 208	COMMERCIAL	26-08-2025	EX - AWARD BY ARB/26/2025	KOTAK MAHINDRA PRIME LTD VS JOSHI S	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	26-08-2025
			ROOM NO 208	COMMERCIAL	27-08-2025	EX - AWARD BY ARB/27/2025	SUNDARAM FINANCE LTD VS YADAVENDER SINGH	NITIN MEHTA(P),	9773667288	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	27-08-2025
			ROOM NO 208	COMMERCIAL	28-08-2025	EXECUTION (COMM)/188/2025	ANIL KUMAR SENIOR CITIZEN VS MAYASHEEL RETAIL INDIA LIMITED	INDERJEET SINGH(P),	9818357878	INDER.LAWYER@GMAIL.COM	28-08-2025
			ROOM NO 208	COMMERCIAL	30-08-2025	EXECUTION (COMM)/190/2025	ANIL PITTI VS RAJEEV CHOUHAN	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKAASSOCIATES.ORG.IN	30-08-2025

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			ROOM NO 208	COMMERCIAL	29.08.2025	EXECUTION (COMM)/189/2025	ANIL PITTI VS SUMAN JAIN	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKAASSOCIATES.ORG.IN	29.08.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPI SINGH	ANUJ AGGARWAL	9999490798	ADVOCATEANUJAGARWAL@YAHOO.COM	30.07.2025
					EX(COMM) 162/2025	02.08.2025	RAHN CONSTRUCTIONS PVT LTD VS KAPIL MITTAL	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	02.08.2025
					CS(COMM) 470/2025	02.08.2025	RAKESH KUMAR AGGARWAL VS PREM PRINTERS & ANR.	PAWAN KUMAR	9810825753	ADVOCATEPKUMAR@GMAIL.COM	27.05.2025
					CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLE ENTERPRISES	N K RATHI	9811263109	NKRATHIADV@YAHOO.COM	02.08.2025
					CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M/S YORK'S PHARMA & ORS	ATUL SAHI	9873355153	ATULSAHI@LIVE.COM	01.08.2025
					CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	SANJEET KUMAR SINGH	9868588173	SANJEETADVO@YAHOO.CO.IN	01.08.2025
					EX(COMM) 167/25	07.08.2025	M/S KANHA PACKAGING PVT LTD VS M/S STAR ENGINEERING WORKS PVT LTD	SHAHZEB AHMED	9911150016	OFFICE@ACECHAMBERS.IN	05.08.2025
					CS(COMM) 488/2025	07.08.2025	SANJAY KUMAR GAUR PROP OF M/S GAUR DISTRIBUTORS VS J K CEMENTS LTD	TARUN KASHYAP	9560052480	TUSHAR.PURDHIR@JKCEMENT.COM	04.08.2025
					CS(COMM) 491/2025	07.08.2025	ABDUL MAJID VS GAURAV KUMAR DHINGRA	KALI CHARAN	9312046393	ADVKALICHARAN93@GMAIL.COM	06.08.2025
					EX(COMM) 168/2025	07.08.2025	AMIT CREATION VS JCR FASHION RETAIL PVT LTD	VIJAY PAL SINGH	8882525642	ADV.VIJAYRAJPUT@GMAIL.COM	07.08.2025
					CS(COMM 489/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM	8506000655	RIGGAUTAM@GMAIL.COM	05.08.2025
					CS(COMM) 490/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM	8506000655	RIGGAUTAM@GMAIL.COM	05.08.2025

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					CS(COMM) 492/2025	08.08.2025	V P INDUSTRIES VS VAIDIK ELECTRONICS	VIRENDER SINGH PANWAR	9811241972	VSPANWAR.ASSOCIATES@GMAIL.COM	07.08.2025
					CS(COMM) 493/2025	11.08.2025	HARISH VERMA VS NEETU RATHORE	DEEPAK SHARMA	9891414143	RAJATTANWAR33@GMAIL.COM	06.08.2025
					EX(COMM) 171/2025	11.08.2025	ANMOL FINANCIAL SERVICES LTD VS GURCHARAN SINGH	J K YADAV	999985157	JKYADAVADV@GMAIL.COM	07.08.2025
					CS(COMM) 495/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAIDAYAL PAPER PVT LTD & ORS	PRAVEEN KUMAR GARG	9811141796	PARVEENGARGOFFICIAL@GMAIL.COM	07.08.2025
					CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY NIGAM	MANOJ LOOMBA	9811958663	ADVMLOOMBA.DHC@GMAIL.COM	11.08.2025
					CS(COMM) 500/2025	14.08.2025	BANK OF BARODA VS MR MICHAEL	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	12.08.2025
					CS(COMM) 501/2025	14.08.2025	BANK OF BARODA VS MRS SUNITA	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	12.08.2025
					EX(COMM) 173/2025	14.08.2025	SHRI GAGAN BHASIN VS LAJ EXPORTS LTD	SUDHIR KUMAR SUKHIJA	9312271242	SUDHIR_SUKHIJA@YAHOO.COM	05.08.2025
					CS(COMM) 502/2025	18.08.2025	NARESH KUMAR SHRIVASTAV VS PRASHANT KUMAR GUPTA	K. K SRIVASTAVA	9811062684	KISHORE.SRIVAS@GMAIL.COM	14.08.2025
					OMP I (COMM) 80/2025	18.08.2025	PIRAMAL FINANCE LTD VS NISHAN SINGH & ORS	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.08.2025
					CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD VS SHAILESH SHARMA & ANR	ARJUN SAWHNEY	9899810111	MAIL@ARJUNSAWHNEY.IN	14.08.2025
					EX AWARD 25/25	21.08.2025	M/S KISETSV SAISAON FINANCE INDIA PVT LTD VS M/S SWASTIK ENTERPRISES	VIDUR SIKKA	9564587415	VIDURSIKKAADV@GMAIL.COM	13.08.2025
					MISC DJ 757/2025	23.08.2025	M/S VELOCITY ENGINEERS VS M/S MAHESH WINDING WIRES	SANKET RANJAN	9971055101	MRINAL@MHVLEGAL.CO.IN	02.08.2025

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					EX (COMM) 184/2025	25.08.2025	MAHEEKA INDUSTRIES LLP VS JV RTADERS	SWADESH MAHABIR BANSAL	9899848679	SWADESHBANSAL73804@GMAIL.COM	22.08.2025
					EX(COMM) 186/2025	27.08.2025	SAVITA BATRA VS ADESH KUMAR	MOHD. ZAHID	9811750070	ZAHID9811750070@GMAIL.COM	25.08.2025
					CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	ROHIT KUMAR JOSHI	9911445112	PCSHARMA771@GMAIL.COM	25.08.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. NO. 304	COMMERCIAL	CS (COMM)/469/2025	CCPL DEVELOPERS PVT. LTD VS SHAILESH SHARMA & ANR.	ARJUN SAWHNEY	9899810111	mail@arjunsawhne	01.08.2025	
				COMMERCIAL	MISC. DJ/ 695/2025	M/S PARTH BOOKSELLERS AND DISTRIBUTORS VS CENTRAL UNIVERSITY	RISHABH	9654183226	shivansh.32@gmai	02.08.2025	
				COMMERCIAL	CS (COMM)/472/2025	BANK OF BARODA VS PURNIMA SHARMA PROP OF M/S BALAJI ENTERPRISES	UMESH JOSHI	9910568669	advumeshjoshi@gr	02.08.2025	
				COMMERCIAL	CS (COMM)/481/2025	M/S BANSAL ENTERPRISES VS M/S VINAY PHARMA & ORS.	ATUL SAHI/ AMIT RANA	9873355153	atulsahi@live.com	04.08.2025	
				COMMERCIAL	OMP (COMM) / 09/2025	MANOJ BANSAL VS M/S SBI CARDS AND PAYMENT SERVICES LIMITED & ANR.	DARSH BANSAL	9599999635	darsh.bansal@yma	04.08.2025	
				COMMERCIAL	EX AWARD ARB. 16/2025	AXIS BANK LTD VS JAVED KHAN	MAYANK MAHAJAN	-	-	12.08.2025	
				COMMERCIAL	MISC. DJ/ 717/2025	M/S BCL SECURE PREMISES PVT LTD. VS. M/S LOTUS MAINTENANCE PVT.	BHARAT BAGGA	9899584189	-	13.08.2025	
				COMMERCIAL	MISC. DJ/ 722/2025	M/S STARCO METAPLAST PVT. LTD. VS M/S SHELLZ INDIA PVT LTD.	S.B. CHATURVEDI	9810315576	-	14.08.2025	
				COMMERCIAL	ARB. A(COMM) 01/2025	MAHENDRA PAL SINGH VS DELHI STATE INDUSTRIAL & INFRASTRUCTURE	NATASHA SYAL	8860425001	natashasyaloffice@	14.08.2025	
				COMMERCIAL	EX AWARD ARB. 22/2025	KOTAK MAHINDRA BANK LTD VS SUBHASH SINGH	MAYANK MAHAJAN	9873347330	-	18.08.2025	

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				COMMERCIAL	EX AWARD ARB. 21/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR	MAYANK MAHAJAN	9873347330	-	18.08.2025		
				COMMERCIAL	EX AWARD ARB. 20/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR	MAYANK MAHAJAN	9873347330	-	18.08.2025		
				COMMERCIAL	CS (COMM) 504/2025	SHAILENDER SINGH CONSTRUCTION VS M.C.D	R.L GAUTAM	8506000655	rlggautam@gmail.c	18.08.2025		
				COMMERCIAL	CS (COMM) 505/2025	SHAILENDER SINGH CONSTRUCTION VS M.C.D	R.L GAUTAM	8506000655	rlggautam@gmail.c	18.08.2025		
				COMMERCIAL	CS (COMM) 512/2025	RAMESH KUMAR PROPRIETOR OF M/S ISHA TRADER VS SANGITA DEVI	VICTORY ASSOCIATES	9810815307	vineet.legal@gmail	20.08.2025		
				COMMERCIAL	EX (COMM) 183/2025	AKHTAR ALI VS SHAYMLALAGGARWAL AND ANR.	FAIMUDDIN & ASSOCIATES	9953290147	faim321@gmail.cor	22.08.2025		
				COMMERCIAL	CS (COMM) 519/2025	SHIV KUMAR VS M/S A.S.S.S ENTERPRISES	MANOHAR NAAGAR	9891836646	-	22.08.2025		
				COMMERCIAL	CS (COMM) 521/2025	MR. VISHAL JAIN V/S MR. KUNAL MATHUR	AMIT KUMAR	8287291669	amit45518@gmail.c	25.08.2025		
				COMMERCIAL	CS (COMM) 522/2025	SMT. PADMA DEVI PROP OF M/S PRINTEX INDIA VS M/S BACCHUS	GAURAV KOCHAR			26.08.2025		
				COMMERCIAL	OMP (COMM) / 10/2025	GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LLP	VIKAS JAIN	9811066963	vikas12527@gmail.	27.08.2025		
				COMMERCIAL	OMP (COMM) / 09/2025	GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LLP	VIKAS JAIN	9811066963	vikas12527@gmail.	27.08.2025		
				COMMERCIAL	CS (COMM) 527/2025	BANK OF BARODA VS MANTHAN KAUSHIK AND ANR.	UMESH JOSHI	9910568669	advumeshjoshi@gr	29.08.2025		
				COMMERCIAL	CS (COMM)/528/2025	SUKHDEEP SINGH VS ASHA RANI	R.L.SHARMA	9891206567	ADVOCATE.RADHEYLALSHARMA@GMAIL.COM	30.08.2025		

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43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	CS (COMM)/575/2025	04-08-2025	SURINDER KUMAR VS KAPIL WADWA	SOMESH OBEROI(P),	9999977240		24-11-2025
					CS (COMM)/567/2025	02-08-2025	AMIT BANSAL VS PREM CHAND AGGARWAL	AJAY KASHYAP(P),	7982592275	LEGAL@CREDIBILELEGALSOLUTIONS.COM	15-10-2025
					CS (COMM)/566/2025	02-08-2025	VIVEK SHARMA VS M/S PATHWAYS RETAILS PRIVATE LTD	ROHIT SHARMA(P),	9990999455	AVDESHRS@GMAIL.COM	09-10-2025
					CS (COMM)/565/2025	02-08-2025	WILLETT COMMUNICATIONS VS NEW QUALITY ELCECTRONICS	AMANPREET SINGH(P),	9891845353	WSLEGALSOLUTIONS@GMAIL.COM	10-10-2025
					CS (COMM)/573/2025	04-08-2025	SUMAN PRAJAPAT VS MS YOGIRAJ PROMOTERS PRIVATE LTD	SANTOSH KUMAR(P),	8287438767	ADVOCATEVIKAS6143 @GMAIL.COM	17-09-2025
					CS (COMM)/574/2025	04-08-2025	KAPIL DEV AGGARWAL VS RAKESH KUMAR SHARMA	AJIT NAIR(P),	9811733315	AJITNAIRADV18@GMAIL.COM	17-09-2025
					CS (COMM)/579/2025	05-08-2025	CRESTA FOOTWEAR INDUSTRIES VS MALTI DEVI	BHUVNESHWAR(P),	9999105724	ANIMESH1022@GMAIL.COM	04-10-2025
					CS (COMM)/580/2025	05-08-2025	PUNJAB NATIONAL BANK VS BABLU	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADVR@GRNAIL.COM	17-02-2026
					CS (COMM)/585/2025	07-08-2025	SH GURVINDER SINGH RANDHAWA VS WALL KRAFT	AKASH DEEP(P),	9811433605	BHUPINDERMEHTANI4@GMAIL.COM	04-09-2025
					CS (COMM)/584/2025	07-08-2025	ASHWANI KUMAR GUPTA VS PARVEEN GOEL	SEEMA GUPTA(P),	9968722450	ADV.SEEMAGUPTA2018@GMAIL.COM	05-03-2026
					CS (COMM)/592/2025	11-08-2025	SPARSH POLYMER VS BSA ENTERPRISES	HITESH CHHABRA(P),	9911569395	PURIES_1@YAHOO.CO.IN	10-10-2025
					CS (COMM)/593/2025	11-08-2025	NEHA CHAWLA VS HDFC ERGO GENERAL INSURANCE COMPANY LTD	PRAVESH DABAS(P),	9911774445	DABASPRAVESH@GMAIL.COM	08-09-2025
					CS (COMM)/598/2025	19-08-2025	M/S RSPL LTD VS RAJESH VATTAMWAR TRADERS	ANIL KUMAR SAHU(P),	9810134793	ALLLPCARE@GMAIL.COM	25-09-2025

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					CS (COMM)/601/2025	20-08-2025	HARISH KUMAR VS AMIT OBEROI	BANKE BIHARI SHARMA(P),	7982683852	ADVOCATEKESHAVKAMRA@GMAIL.COM	20-09-2025
					CS (COMM)/602/2025	21-08-2025	SHREYANSH TRADING COMPANY VS THE 3 ARROWS NIRMAN PVT LTD	VIBHU JAIN(P),	9817536602	ADMIN@VJLAWOFFICE.IN	06-09-2025
					CS (COMM)/603/2025	21-08-2025	FEX FOUNDRY ALLOYS PVT LTD VS SAMARENDU RAJ	UDIT GUPTA(P),	9811729037	OFFICE.MERAKILEGAL@GMAIL.COM	11-11-2025
					CS (COMM)/609/2025	25-08-2025	SHWETA SINHA VS IIFL FINANCE LTD	PRAVESH DABAS(P),	9911774445	DABASPRAVESH@GMAII.COM	25-10-2025
					CS (COMM)/608/2025	25-08-2025	IDBI BANK LTD VS RAMPREET SAHNI	VIVEK KUMAR(P),	9811867703	KUMARVIVEKADV@GMAIL.COM	25-10-2025
					CS (COMM)/610/2025	26-08-2025	MARC SALON AND BEAUTY EQUIPMENTS PVT LTD VS M/S MAN MADE SALON FURNITURE AND ANR	JAYANT KUMAR(P),	654425878	AYANTKUMARR@GMAIL.COM	25-09-2025
					CS (COMM)/615/2025	29-08-2025	CANARA BANK VS M/S SOLOMON INDUSTRIES	VARUN MITTAL(P),	9953062629	VM@VKMLEGAL.COM	13-09-2025
					CS (COMM)/613/2025	29-08-2025	YASHWANT JAIN VS HEMANT KUMAR GOYAL	MOHIT SHARMA(P),	7869279052	IPLITIGATIONDELHI@GMAIL.COM	10-09-2025
					CS (COMM)/614/2025	29-08-2025	SHRI MUNNAN VS SHRI YOGESH SHARMA	YOGRAJ GULLAIYA(P),	9811132049	ADVOCATEYOGRAJ.GULLAIYA@GMAIL.COM	13-09-2025

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44	SH.VINOD YADAV	NORTH-WEST	205	CIVIL	CS(COMM.)/568/25	02.08.25	TRIMURTI WALL CARE PRODUCTS (P) LTD. VS. M/S LALIT CEMENT AGENCY & BUILDING MATERIAL	PARDEEP KUMAR	9213244905	PSAINIADVOCATE@GMAIL.COM	31.07.25
					CS(COMM.)/569/25	02.08.25	SUBH LAXMI STEELS HUF VS. GOPAL ACHARYA	ABHISHEK SHRIVASTAV	9910172350	LAWYERABHISHEK.SHRIVASTAV@GMAIL.COM	29.07.25
					CS(COMM.)/570/25	02.08.25	ASHIRVAD PIPES (P) LTD. VS. ADVANCE (I) PLASTICS INDUSTRIES	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	29.07.25
					CS(COMM.)/571/25	02.08.25	SANDEEP VIG HUF VS. SANJAY GOEL	MONIKA SHARMA	9911393913	MONIKASHARMAADVOCATE@GMAIL.COM	29.07.25
					CS(COMM.)/572/25	02.08.25	RUCHI GARG VS. M/S PUSHPENDRA HATCHERY & ORS.	ASHISH CHAUHAN & KUSHAGRA BANSAL	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	21.04.25
					CS(COMM.)/576/25	04.08.25	SARITA SHARMA VS. MAN MOHAN	SANJEEV CHAUHAN & ASSOCIATES	9810232810	SANJEEVPALLA@GMAIL.COM	01.08.25
					CS(COMM.)/577/25	04.08.25	HARYANA PLASTIC VS. NARENDER SHARMA	SATYAKI LEGAL	7982272154	AMANDURGA.ADV@GMAIL.COM	07.07.25
					CS(COMM.)/578/25	04.08.25	CENTURY PLASTIC INDUSTRIES VS. SHRI RAM ENTERPRISES	AJAY SAHNI	9811118700	AJAYSAHNI@ASAHNI.CO	02.08.25
					CS(COMM.)/581/25	05.08.25	MURTI UDYOG LTD. VS. PRAVEEN RAJGARHIA	S.S MITTAL & ASSOCIATES	9811030258	SSMITTAL.ASSOCIATES@GMAIL.COM	01.08.25
					CS(COMM.)/582/25	05.08.25	PATANJALI FOOD LTD. VS. ANKIT KR. JINDAL	SUDARSHAN KR. BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	02.08.25
					CS(COMM.)/583/25	06.08.25	SHRI GIRIRAJ JI PLASTIC VS. NEERAJ JAIN	AJEET KR. SAHI & GAURAV KAUSHIK	888220733	ADVOCATE.AJEET.SHAHI08@GMAIL.COM	05.08.25
					CS(COMM.)/586/25	07.08.25	SUPER PLASTICS VS. M/S SHREE KANHA ENTERPRISES	AMIT KR. THAKUR	9811887644	AMITKUMARTHAKUR@GMAIL.COM	05.08.25
					CS(COMM.)/587/25	07.08.25	SACHIN GANDOTRA VS. TATA AIG GENERAL INSURANCE CO. LTD.	RAJEEV KAPOOR	9811116256	RKANDCOLEGALSERVICES@GMAIL.COM	04.08.25

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					CS(COMM.)/588/25	07.08.25	RAJESH NAMA BANSIWALA VS. ASHOK KR. TANWANI	MANOJ SINGH	9811078574	1968SINGH@GMAIL.COM	05.08.25
					CS(COMM.)/589/25	07.08.25	NITESH KR. VS. THE NEW INDIA ASSURANCE CO. LTD.	RAHUL DABAS	9811963100	ADVOCATERAHULDABAS@GMAIL.COM	06.08.25
					CS(COMM.)/590/25	07.08.25	CRESTA FOOTWEAR INDUSTRIES VS. ANANTHASUBRAHMAYAM NARA	ANIMESH GOEL	9999105724	ANIMESH1022@GMAIL.COM	29.07.25
					CS(COMM.)/591/25	08.08.25	SUBH LAXMI STEELS HUF VS. MAMTA ACHARYA	ABHISHEK SHRIVASTAV	9910172350	LAWYERABHISHEK.SHRIVASTAV@GMAIL.COM	06.08.25
					CS(COMM.)/594/25	11.08.25	MAHADAV VIVITEX (P) LTD. VS. SIDDH SHREE POLYRES LLP	SATISH PRAKASH GUPTA	7042198312	INFO@CENTURYLAYFIRM.IN	08.08.25
					CS(COMM.)/595/25	13.08.25	SAURABH GUPTA VS. ASHVANI KR. AGGARWAL	NEGI & ASSOCIATES	9999029218	SHAILNEGI1984@GMAIL.COM	08.08.25
					CS(COMM.)/596/25	14.08.25	Q-FACTOR FINANCE & INVESTMENTS (P) LTD. VS. MUKUL	J.S JAISWAL	9818085460	JAISWAL1512@GMAIL.COM	31.07.25
					CS(COMM.)/597/25	14.08.25	Q-FACTOR FINANCE & INVESTMENTS (P) LTD. VS. GAURAV KOHLI	J.S JAISWAL	9818085460	JAISWAL1512@GMAIL.COM	31.07.25
					CS(COMM.)/599/25	19.08.25	TEEJET TECHNOLOGIES VS. AADHAR GREEN SOLUTIONS	KANTI MOHAN RUSTAGI	7827641921	LITIGATION.PA@PATANJALIASSOCIATES.COM	12.08.25
					CS(COMM.)/600/25	19.08.25	SPRAYING SYSTEM INDIA (P) LTD. VS. AADHAAR GREEN SOLUTION	KANTI MOHAN RUSTAGI	7827641921	LITIGATION.PA@PATANJALIASSOCIATES.COM	12.08.25
					CS(COMM.)/604/25	21.08.25	SCOOTSY LOGISTICS (P) LTD. VS. GOURAV AGGARWAL	HARSH KAUSHIK	9773968878	HARSHKAUSHIKOFFICE@GMAIL.COM	19.08.25
					CS(COMM.)/605/25	21.08.25	CENTURY PLASTIC INDUSTRIES VS. SHREE LAKHMI CHAND ENGINEERING WORKS	DINESH JATWANI	7767037213	DIVYASINGHLAWOFFICE@GMAIL.COM	19.08.25
					CS(COMM.)/606/25	22.08.25	MADHAV KRG LTD. VS. SATINDER KAUR	SURINDER SINGH	9311325398	SURINDERSG1@GMAIL.COM	20.08.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(COMM.)/607/25	22.08.25	SBI VS. PRADEEP CHHIKARA	A.K RAUT & ASSOCIATES	9999132159	AKROUTADVOCATE@GMAIL.COM	11.08.25
					COUNTER CLAIM/2/25	27.08.25	BINOD KUMAR VS. RAJU KUMAR				
					CS(COMM.)/611/25	27.08.25	M/S MITTAL SAFETY WORKS VS. MOHD. IQBAL	Sriballabh@gm	9650300173	SRIBALLABH@GMAIL.COM	20.08.25
					CS(COMM.)/612/25	27.08.25	ANIL KUMAR VS. BALRAJ SINGH	S.N SHUKLA	8588853448	ADVSNSHUKLA80@GMAIL.COM	18.08.25
					CS(COMM.)/616/25	30.08.25	VIKASH CHEMICALS VS. ZESTURE HEALTH CARE	AJIT KR. & ASSOCIATES	9910093007	ADAJITKR@GMAIL.COM	25.08.25
45	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	110	CIVIL	EX.COMM - AWARD BY ARB.COMM/25/2025	01-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS MADHU	ADVOCATE-ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/257/2025	01-08-2025	KOTAK MAHINDRA BANK LTD. VS VANDANABAI SHANTILAL PAWAR	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/258/2025	01-08-2025	KOTAK MAHINDRA BANK LTD. VS MANGESH VIJAYSING CHAVHAN	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/259/2025	01-08-2025	KOTAK MAHINDRA BANK LTD. VS SWAPNIL ASHOKRAO BADRKE	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/538/2025	01-08-2025	SACHIN PROP M/S SHREE BANKE BIHARI TRADING VS UNIBIC FOODS INDIA PVT LTD	ADVOCATE-JAWAHAR CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/539/2025	01-08-2025	RAMPAL MATHUR VS EMARK ENERGISERS PVT LTD.	ADVOCATE-YUVRAJ SETH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/540/2025	01-08-2025	AJAY BAJAJ PROPRIETOR OF S K PRINT PROCESS VS GANGA RAM PRAKASHAN REG PROPRIETORSHIP FIRM	ADVOCATE-SURJEET MALHOTRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1233/2025	01-08-2025	S R GOYAL POLYMERS THROUGH ITS PROP RAMAN GOYAL VS SHREE BALAJI LAMINATION THROUGH ITS PROP MRS ANJALI AGGARWAL	ADVOCATE-JAGJIT	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/542/2025	02-08-2025	THE SUPREME INDUSTRIES LTD VS AJIT JAIN	ADVOCATE-GAUTAM BHASIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/543/2025	02-08-2025	KIWI COSMETICS CORPORATION VS MEDI SAKSHI LIFE SCIENCE	ADVOCATE-SANJEEV GUPTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/544/2025	02-08-2025	RELIABLE LIFE SAVEING PHARMACEUTICALS VS MEDI SAKSHI LIFE SCIENCE	ADVOCATE-SANJEEV GUPTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/177/2025	04-08-2025	M/S SHAKTI TRADING COMPANY VS M/S SHELLZ INDIA PVT. LTD.	ADVOCATE-PANKAJ KUMAR VERMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/178/2025	04-08-2025	IDBI BANK LTD VS PANKAJ SHARMA	ADVOCATE-VIVEK KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/261/2025	04-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/262/2025	04-08-2025	KOTAK MAHINDRA BANK LTD. VS SUNANNDABAI VASANTRAO PATIL	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/264/2025	04-08-2025	KOTAK MAHINDRA BANK LTD. VS GOPAL SURESHRAO NANDANE	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/265/2025	04-08-2025	KOTAK MAHINDRA BANK LTD. VS MANAS KAILAS AHIRE	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/546/2025	04-08-2025	M/S PUNJAB NATIONAL BANK VS RANJIT SINGH	ADVOCATE-PARAS AGGARWAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/179/2025	05-08-2025	M/S POWER CHEM PLAST LTD VS M/S SHREE BALAJI ENTERPRISES	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/266/2025	05-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/551/2025	05-08-2025	UNION BANK OF INDIA VS NITISHA SANDILYA	ADVOCATE-DEEPA GUPTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/26/2025	06-08-2025	KOTAK MAHINDRA BANK LTD. VS SHREE VENKATESHWRA CARGO EXPRESS	ADVOCATE-ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/27/2025	06-08-2025	M/S PARUL HANDICRAFTS PVT LTD VS UNITED INDIA INS. CO. LTD.	ADVOCATE-CHANDAN RAI CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/185/2025	06-08-2025	VASU POLYMERS (INDIA) PVT. LTD. VS KRISHNA GOYAL	ADVOCATE- C P RAJAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/267/2025	06-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/187/2025	07-08-2025	FRIENDS PUBLICITY SERVICE VS PARAMOUNT MISSION IAS	ADVOCATE-SHEETAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/552/2025	07-08-2025	M S SHIV POLYCOATERS PVT LTD THROUGH ITS AR VINOD KUMAR SINGH VS ANIL KUMAR GUPTA PROPRIETOR NEXGEN POLYMERS	ADVOCATE-ANKIT YADAV	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1267/2025	07-08-2025	M/S ARIHANT FOILS PVT LTD VS M/S G S FOILS	ADVOCATE-CHANDAN RAI CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1268/2025	07-08-2025	M/S VARDHMAN FOILS VS M/S G S FOILS	ADVOCATE-CHANDAN RAI CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (COMM.)/19/2025	08-08-2025	BRAHAM PRAKASH VS HDB FINANCIAL SERVICES LTD	ADVOCATE-VARUN JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/29/2025	08-08-2025	KOTAK MAHINDRA BANK VS RINKU	ADVOCATE-ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/188/2025	08-08-2025	DALLO DEVI THROUGH HER SPA HOLDER BHUPENDER PAL VS RAHUL ATTRI	ADVOCATE-BHANU MOHAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/270/2025	08-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/271/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS SUNANDA SURESH SHINDE	ADVOCATE-RAJESH JANGRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/272/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS YOGESH PURUSHOTTM WADHAVE	ADVOCATE-RAJESH JANGRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/555/2025	08-08-2025	AP POLYPLASTS PVT LTD VS JCT LTD	ADVOCATE-NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/273/2025	11-08-2025	IDFC FIRST BANK VS RISHI PAL	ADVOCATE-NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/274/2025	11-08-2025	IDFC FIRST BANK LTD. VS MOHD IRFAN	ADVOCATE-NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/275/2025	11-08-2025	IDFC FIRST BANK VS ARVIND CHAUDHARY	ADVOCATE-NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/276/2025	11-08-2025	IDFC FIRST BANK VS RAJEEV KUMAR	ADVOCATE-NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/32/2025	12-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS RINKU	ADVOCATE-ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/33/2025	12-08-2025	M/S MANAPPURAM FINANCE LTD VS ANOOP BALWAN	ADVOCATE-VIPIN PILLAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/189/2025	12-08-2025	YOGESH JAIN VS SAHIDA	ADVOCATE-RAKESH KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/278/2025	12-08-2025	SHRIRAM FINANCE LIMITED VS SHARWAN YADAV	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/279/2025	12-08-2025	SHRIRAM FINANCE LTD. VS RAVINDER SINGH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/280/2025	12-08-2025	SHRIRAM FINANCE LTD. VS HEMANT	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/281/2025	12-08-2025	SHRIRAM FINANCE LTD. VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/557/2025	12-08-2025	SHRI KRISHAN SHARMA PROPRIETOR M/S PEE KA INDUSTRIES VS M S KAMLADITYYA CONSTRUCTION PVT LTD THROUGH ITS DIRECTOR	ADVOCATE-ASHOK KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1308/2025	12-08-2025	SHAGUN TRADERS VS JADEJA INDUSTRIES PVT LTD	ADVOCATE-AJIT SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1309/2025	12-08-2025	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN GOEL VS M/S DIAMOND PRINT N PACK PVT LTD	ADVOCATE-JAGRITI JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (COMM.)/20/2025	13-08-2025	GOVT. OF NCT OF DELHI VS M/S AMIT CHAUDHARY GOVT CONTRACTOR	ADVOCATE-DEEPAK GAUR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/35/2025	13-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS RAVINDER KUMAR	ADVOCATE-DEEPAK GAUR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/285/2025	13-08-2025	SHRIRAM FINANCE LIMITED VS AARIF	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/286/2025	13-08-2025	SHRIRAM FINANCE LIMITED VS RAVINDER SINGH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/559/2025	13-08-2025	MR SANDEEP BANSAL PROP OF M/S AGLOW EXPORT HOUSE VS MAHESH KUMAR ALIAS MAHESH PATEL PROP OF M/S JAI MATA TRADERS	ADVOCATE-JAGRITI JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/560/2025	13-08-2025	NIKE INNOVATE C.V. VS ASHOK KUMAR (UNKNOWN)	ADVOCATE-AASTHA SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1317/2025	13-08-2025	MUKHTAR AHMAD VS JAVID AHMED LONE	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/190/2025	14-08-2025	DEV BHUMI COLD CHAIN PVT. LTD. VS K.B INTERNATIONAL	ADV. ANKIT DANG	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/571/2025	18-08-2025	M/S DEV BHUMI COLD CHAIN PVT. LTD. VS AJAY RANA	ADV. ANKIT DANG	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/290/2025	20-08-2025	SHRIRAM FINANCE LTD. VS DINESH KUMAR	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/584/2025	20-08-2025	CANARA BANK VS VIRMANY PRASAD	ADVOCATE-SUDESH RANJAN SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/585/2025	20-08-2025	EARTHLING CONSUMER PRODUCTS PVT. LTD. VS AMBROZIA FROZEN FOODS	ADVOCATE-RAJIV JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/586/2025	21-08-2025	JACK PIPES INDUSTRIES VS GUPTA IRON COMPANY AND ORS	ADVOCATE-VICHITRA KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/587/2025	21-08-2025	JACK PIPES INDUSTRIES VS VAAAN INFRA PVT LTD	ADVOCATE-VICHITRA KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/588/2025	21-08-2025	LAZER UDYOG VS POONAM AGARWAL	ADVOCATE-YASHVANT SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/205/2025	22-08-2025	VINAY KUMAR GUPTA VS M/S BANSAL TRAVEL PVT LTD	ADVOCATE-DIKSHA SAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/589/2025	22-08-2025	UCO BANK VS DEV RAJ NOW DECEASED THROUGH HIS LEGAL HEIRS AND ORS	ADVOCATE-MANOJ KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX.COMM - AWARD BY ARB.COMM/38/2025	25-08-2025	ALPHA POLYPACK VS BALHAR INDUSTRIES	ADVOCATE-SONU VIVEK	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/204/2025	25-08-2025	UCO BANK VS M/S STIRRING COLOURS	ADVOCATE-MANOJ KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/576/2025	25-08-2025	SAMEX OVERSEAS VS RIDLEY LIFE SCIENCE PVT LTD	ADVOCATE-KHUSHAL MADAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/577/2025	25-08-2025	KK LABELS INDUSTRIES VS BIG COLORS INDUSTRIES	ADVOCATE-SUNIL KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/578/2025	25-08-2025	STATE BANK OF INDIA VS POOJA DEVI PROPRIETOR R K COLLECTIONS	ADVOCATE-SIDDHARTH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/579/2025	25-08-2025	PUNJAB NATIONAL BANK VS PANKAJ PANDEY	ADVOCATE-NITIN GARG	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/590/2025	26-08-2025	M/S NITIN LIFESCIENCES LTD VS M/S IGB POLYMERS PRIVATE LIMITED	ADVOCATE-PRATEEK MEHTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/591/2025	26-08-2025	ZIPPER HOUSE ENTERPRISES LLP VS SACHIN PRUTHI	ADVOCATE-NITIN MITTAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/592/2025	26-08-2025	M/S JINDAL PACKAGING INDUSTRIES VS VISHRAM VAMAN PATIL	ADVOCATE-CHANDER MUKESH SANGWAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (COMM.)/23/2025	28-08-2025	ALOKE KUMAR GHOSH VS HDB FINANCIAL SERVICES LIMITED	ADVOCATE-BHOOP SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/595/2025	28-08-2025	M/S MARC SANITATION PVT LTD VS NIMBLE SOLUTIONS	ADVOCATE-KRISHNA KUMAR SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/295/2025	29-08-2025	IDFC FIRST BANK VS SHIVAM CHAUHAN 2885	ADVOCATE-MAYANK MAHAJAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/297/2025	30-08-2025	IDFC FIRST BANK VS JASPINDER SINGH SAMBY	ADVOCATE-MAYANK MAHAJAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
46	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**	**NORTH**	307	CIVIL	EX.COMM - AWARD BY ARB.COMM/24/2025	01-08-2025	KOTAK MAHINDRA BANK LTD VS KARAMJIT	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/255/2025	01-08-2025	KOTAK MAHINDRA BANK LTD VS BHAGWAN HIRDERAM KUMERIYA	ARUN KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/256/2025	01-08-2025	KOTAK MAHINDRA BANK VS RAHIMABI MUSTAFA PATHAN	ARUN KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/174/2025	02-08-2025	SUNITA JAIN VS GOLA PACKERS	SHALU KUMARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/175/2025	02-08-2025	YOGESH JAIN VS GOLA PACKERS	SHALU KUMARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/541/2025	02-08-2025	JAIN SUPPLY AGENCY VS MANISH KIRTIKANT DOSHI	SAHIL MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/176/2025	04-08-2025	M/S DULI CHAND NARAIN DASS VS M/S AROMA SPICE INDUSTRY		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/260/2025	04-08-2025	KOTAK MAHINDRA BANK LTD VS SAMADHAN PANDURANG BHOGE	NARESH KHANNA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/263/2025	04-08-2025	KOTAK MAHINDRA BANK LTD VS SAWAN DEVIDAS JADHAV	VARUN MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/545/2025	04-08-2025	M/S AP POLYPLASTS PVT LTD VS NAVEEN GOEL	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/547/2025	05-08-2025	UNION BANK OF INDIA VS M/S SABA INTERNATIONAL	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/548/2025	05-08-2025	UNION BANK OF INDIA VS VIKAS TRIGUN	SATISH RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/549/2025	05-08-2025	CANARA BANK VS M/S KRISHNA MOBILE AND MUSIC JUNCTION	ADVOCATE HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/550/2025	05-08-2025	AJAY AGARWAL VS M/S KRISH DEVELOPERS PVT LTD	C P RAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/182/2025	06-08-2025	PUNJAB NATIONAL BANK VS ABHIJEET SINGH PANESAR	SEEMA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/183/2025	06-08-2025	M/S RAMA ENGRAVURES VS SHIV KANT	RITESH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/184/2025	06-08-2025	GUJARAT PETRO CHEMICALS LTD VS SPECTROGEN INTERNATIONAL PVT. LTD	SAKET GAKHAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/186/2025	07-08-2025	SHIV BHOLA FILAMENTS PRIVATE LIMITED VS ABHISHEK JAIN	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/28/2025	08-08-2025	KOTAK MAHINDRA BANK VS MEENA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/268/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS RAJESHBHAI BHIKHUBHAI DABHI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/269/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS SONI ABHISHEK TIWARI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/553/2025	08-08-2025	SUNIL KUMAR VS PITAMBAR SINGH	NITIN KALRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/554/2025	08-08-2025	REEMA MIDHA VS RINKU DAGAR	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1291/2025	08-08-2025	CLIDE INTERNATIONAL PVT. LTD VS PRAKASH JAIN	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/277/2025	11-08-2025	IDFC FIRST BANK VS MANOJ SINGH 3814	RAMAKANT DAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1295/2025	11-08-2025	LEZINI METALS PVT. LTD. VS M/S DACC INTERNATIONAL PVT. LTD.	RAJIV JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/30/2025	12-08-2025	KOTAK MAHINDRA BANK VS CHANDERBHAN	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/31/2025	12-08-2025	KOTAK MAHINDRA BANK VS VIJAY	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/556/2025	12-08-2025	DAVINDER SINGH VS RAMESH CHANDER KOHLI	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1300/2025	12-08-2025	NIRAJ JAIN VS DEEPAK SABARWAL	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1301/2025	12-08-2025	VEER SAWARKAR KATYAL VS RAKESH BHARDWAJ	DEEPAK BASHTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/34/2025	13-08-2025	KOTAKK MAHINDRA BANK VS TASLEEM	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/282/2025	13-08-2025	SHRIRAM FINANCE LIMTED VS SHARWAN YADAV		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/283/2025	13-08-2025	SHRIRAM FINANCE LIMTED VS HEMANT	HARI KISHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/284/2025	13-08-2025	SHRIRAM FINANCE LIMTED VS RAKESH	ABHISHEK GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/558/2025	13-08-2025	M/S EARTHLING VS M/S SRI SRI MARKETING	MAHENDER KUMAR KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1312/2025	13-08-2025	PRAGYA ELECTRONICS PVT LTD VS PRAGATI ELECTRONICS	SANCHIT SETH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/21/2025	14-08-2025	UNION OF INDIA VS ROYALE MERIDIAN INDIA PVT LTD	CHANDER MUKESH SANGWAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/36/2025	14-08-2025	NARESH KUMAR JAIN VS SWAMI SHARADDHANAND COLLEGE	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/191/2025	14-08-2025	SHREYANS JAIN VS HITACHI PAYMENTS SERVICES PVT LTD	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/561/2025	14-08-2025	CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS SH NITIN JAIN	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/562/2025	14-08-2025	SCOAT PHARMA PRIVATE LIMITED VS RIDLEY LIFE SCIENCE PVT LTD	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/563/2025	14-08-2025	M/S TANWAR ROAD LINES VS M/S BULWARK CONCHEM THROUGH ITS PROPRIETOR SH NIHIR JATINBHAI SHAH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/192/2025	18-08-2025	M/S SIMRAN FREIGHT CARRIER VS M/S ATLAS CYCLE HARYANA LTD	SARVAJEET THAKUR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/193/2025	18-08-2025	PRATAP SINGH VS ANAND METAL ISPAT PVT LTD	ANMOL CHADHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/287/2025	18-08-2025	SHRIRAM FINANCE LIMTED VS AARIF	ABHISHEK KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/288/2025	18-08-2025	SHRIRAM FINANCE LIMTED VS RAVINDER SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/564/2025	18-08-2025	PUNJAB NATIONAL BANK VS ASHOK YADAV	ANKIT DANG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/565/2025	18-08-2025	PUNJAB NATIONAL BANK VS TARUN BHEL	SUBRAT CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/566/2025	18-08-2025	M/S R.K. ENTERPRISES VS M/S TEFON APPLIANCES (INDIA) PVT. LTD	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/567/2025	18-08-2025	M/S JINDAL PACKAGING INDUSTRIES VS ALANKAR BHAGAWAT SAWANT	RAVI SHANKAR GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/568/2025	18-08-2025	PUNJAB NATIONAL BANK VS AAKANSHA BEHL	RAHUL KUMAR PANDIT(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/569/2025	20-08-2025	RAJESH ARORA VS SURENDER KUMAR	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/570/2025	20-08-2025	THE DREAM KATCHERS VS OMAXE WORLD STREET PRIVATE LIMITED	AKSHITA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/37/2025	21-08-2025	KOTAK MAHINDRA BANK LTD. VS JAINUDDIN ANSARI	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/194/2025	21-08-2025	TIKAM BHATIA VS SHALU GUPTA	MANOJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/195/2025	21-08-2025	RAM DUTT KAUSHIK VS KUSHANDER	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/196/2025	21-08-2025	M/S COAST TO COAST DESIGNS LTD VS M/S VENSENAL ENTERPRISES PVT LTD	KRISHNA KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/197/2025	21-08-2025	M/S APEX EXPRESS TRANSCO PRIVATE LIMITED VS M/S L CRAFT CONSTRUCTIONS	AKSHAY LMITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/572/2025	21-08-2025	M/S GOLD PLUS FLOAT GLASS PVT LTD. VS VIJAY DHAMIJA	AMIT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/573/2025	21-08-2025	MANOHAR LAL VS ASHOK KUMAR SAINI	SANJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/574/2025	21-08-2025	M/S DEV BHUMI COLD CHAIN PRIVATE LIMITED VS M/S AFIFA FRUIT BASKET		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1356/2025	21-08-2025	M/S COAST TO COAST DESIGNS LTD VS M/S VENSENAL ENTERPRISES PVT LTD	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/198/2025	22-08-2025	MANISH GUPTA VS M/S S.K POULTRY FARM	ANIL DUTT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/199/2025	22-08-2025	M/S SUN SIGN AND TECHNOLOGIES VS M/S DEEPIKA ADVERTISING	DHEERAJ SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/289/2025	22-08-2025	SHRIRAM FINANCE LIMTED VS DINESH KUMAR	G S GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1369/2025	23-08-2025	NIRMAL ARORA VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LTD.	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CONTEMPT PETITION CIV./10/2025	25-08-2025	RAJEEV GANDHI YOUTH COMPUTER SAKSHARTA MISSION VS SAURABH BHARDWAJ AND ORS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/200/2025	25-08-2025	RAMA ENGRAVURES VS VIPIN LATA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/201/2025	25-08-2025	JUPITOR POLYTEX INDIA PVT LTD VS SHREE PACKAGING INDUSTRIES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/202/2025	25-08-2025	JUPITOR POLYTEX INDIA PVT LTD VS SHREE GROUP INDUSTRIES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/203/2025	25-08-2025	UCO BANK VS SUMIT SINGH AND ANR	ANUJ KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/575/2025	25-08-2025	SHREEPATHI PHARCEUTICALS LTD VS RIDLEY LIFE SCIENCE PVT LTD	ANUJ KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1372/2025	25-08-2025	SANJAY GARG VS MS N H INTERNATIONAL	RAVI KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/580/2025	26-08-2025	M/S SACHDEVA ENTERPRISES VS ATUL ARORA	RAVI KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/22/2025	27-08-2025	MUNICIPAL CORPORATION OF DELHI VS M/S PK ADVERTISING SERVICES PVT LTD	AASTHA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/581/2025	27-08-2025	M/S MARC SANITATION PVT LTD VS M/S NIMBLE SOLUTIONS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/582/2025	27-08-2025	DELHI DEVELOPEMENT AUTHORITY VS M/S L. MANI RAM KUMAR AND SONS	AKSHAY MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/583/2025	27-08-2025	JITENDER BAJAJ VS M/S MAINAK ENERGY LLP AND ORS	AMIT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/206/2025	28-08-2025	VINOD SUKHANI VS KUNWAR ANAND	SANJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/593/2025	28-08-2025	DECEASED MADAN LAL VS DECEASED SURESH KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/594/2025	28-08-2025	BIOLAXI ENZYMES PVT LTD VS M/S RIDLEY LIFE SCIENCE PVT LTD	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/207/2025	29-08-2025	M/S SHREE GANIK UDYOG VS M/S LEE PACKAGING INDUSTRIES	ANIL DUTT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/291/2025	29-08-2025	IDFC FIRST BANK VS BHARTENDU BHARDWAJ 4372	DHEERAJ SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/292/2025	29-08-2025	IDFC FIRST BANK VS BABLU KASHYAP 1280	G S GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/293/2025	29-08-2025	IDFC FIRST BANK VS JIMUT BHOWMICK 2789	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/294/2025	29-08-2025	IDFC FIRST BANK VS ROHAN CHANDELA 7586	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/596/2025	29-08-2025	M/S SACHDEVA ENTERPRISES VS BHAGWAN	CHANDER MUKESH SANGWAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/296/2025	30-08-2025	IDFC FIRST BANK LTD. VS MOHAMMAD YASEEN	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/597/2025	30-08-2025	AMAN ARORA VS RAM GARG	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/598/2025	30-08-2025	M/S STATE ENTERPRISES VS M/S SKY N WINGS	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/599/2025	30-08-2025	AMAN ARORA VS DWJA COSMETICS PVT. LTD.	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/600/2025	30-08-2025	M/S S. L. FASTENERS PVT LTD VS M/S SKY N WINGS	SATISH RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/601/2025	30-08-2025	HERO MOTOCORP LIMITED VS TARBOLIN LUBRICANT PVT. LTD.	ADVOCATE HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM. 410/2025	01.08.2025	CENTRAL WAREHOUSING CORPORATION VS M/S CARGO CHANNELS PVT LTD	KRISHAN KUMAR	9910577700	KRISHANKUMARANDASSOCIATED@GMAIL.COM	09.07.2025
			603	COMMERCIAL SUIT	CS COMM. 424/2025	05.08.2025	M/S BABAJI UDYOG PVT LTD VS M/S MANJARI AGRO INDUSTRIES PVT LTD	AKHLESH KUMAR GUPTA	9999818947	AKHI84609@GMAIL.COM	25.07.2025
			603	COMMERCIAL SUIT	CS COMM. 431/2025	08.08.2025	SANDEEP VIRMANI VS S.I. ENERGY VENTURES PVT LTD	SATVINDER SINGH	9310905051	TEAM@SSLEGALSOLUTIONS.COM	06.08.2025
			603	COMMERCIAL SUIT	CS COMM. 433/2025	11.08.2025	M/S CHAINALYTICAL CONSULTING INDIA LLP VS M/S 4PL SCM TECHNOLOGIES PVT LTD	KARISHMA JHA	8512002034	ADVKARISHMAJHA@GMAIL.COM	29.07.2025
			603	COMMERCIAL SUIT	CS COMM. 445/2025	21.08.2025	GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION LTD VS M/S BALMUKUND MUDGIL	ABHISHEK SINGH	9910291290	ADVOCATE@LAI-LAW.COM	19.08.2025
			603	COMMERCIAL SUIT	CS COMM. 451/2025	27.08.2025	MOGLI LABS (INDIA) PVT LTD VS M/S ALLCO METAL AND FACADE LLP	ZENITH LAW CHAMBERS	9467194651	INFO@ZIC.CO.IN	25.08.2025
			603	COMMERCIAL SUIT	CS COMM. 459/2025	30.08.2025	PUMA SE VS ANKIT AGGARWAL	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	28.08.2025
			603	COMMERCIAL SUIT	CS COMM. 460/2025	30.08.2025	SPIGEN INDIA PVT LTD VS PHONE MAX UNIVERSE	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	28.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 19/2025	11.08.2025	SMFG INDIA CREDIT COMPANY LTD VS APOLLO SALES CORPORATION	SOURABH CHOUBHEY	9990241436	SOURABH@FIRSTASSOCIATES.IN	12.07.2025

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			603	PETITION U/S 9	OMP(I) COMM. 26/2025	19.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ANTRIKSH TRADERS	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 27/2025	19.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS HARYANA TRADERS	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 30/2025	20.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ANIL KUMAR	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 31/2025	20.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEWAN PUBLIS SCHOOL INTERNATIONAL	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 32/2025	20.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRAMOD CHANDHER	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 40/2025	26.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SATISH KUMAR	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	13.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 41/2025	26.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RBEL PILETECH INFRA	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	13.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 63/2025	30.08.2025	AXIS BANK LTD VS MUNISH KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 62/2025	30.08.2025	AXIS BANK LTD VS JITIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 64/2025	30.08.2025	AXIS BANK LTD VS RAM DHAN SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 65/2025	30.08.2025	AXIS BANK LTD VS VIJAY SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 66/2025	30.08.2025	AXIS BANK LTD VS SUPRIYA SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 67/2025	30.08.2025	AXIS BANK LTD VS RAMU A	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	MISC. APPLICATION	MISCDJADJ 517/2025	11.08.2025	M/S GONSAI LOGISTICS VS M/S AGS VISIONS PVT LTD	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	07.08.2025
			603	EX. PETITION	EX. COMM.175/2025	20.08.2025	TATA CAPITAL LTD. VS NISHAR ALI	PRATIKA AGGARWAL	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	14.082025
			603	EX. PETITION	EX. COMM.158/2025	07.08.2025	BANK OF BARODA VS RAJESH ATTRI	S K CHAUDHARY	8368031251	NOT GIVEN	02.08.2025
			603	EX. PETITION	EX. COMM.159/2025	8.082025	PUNJAB AND SIND BANK VS M/S HARPREETS COUTURE AND ANR.	SUNITA	9873591509	NOT GIVEN	07.08.2025
			603	EX. PETITION	EX. COMM.161/2025	11.08.2025	INDIAN BANK VS M/S C S ELECTRICALS	ANKIT DAGAR	9811399499	NOT GIVEN	8.082025
			603	EX. PETITION	EX. COMM.162/2025	11.08.2025	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S K VISISHT	9868142331	SKVASISHT623@GMAIL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.163/2025	11.08.2025	SUNDARAM FINANCE LTD VS DALBIR SINGH	MINISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.165/2025	12.08.2025	KOTAK MAHINDRA PRIME LTD VS PREM ARORA	RITU RANA	9910018313	CODELEGALCONSULTANTS @GMIAL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.166/2025	12.08.2025	BANK OF MAHARASHTRA VS VIKRAM THAKRE	SUMAN KUMAR SINGH	9540649131	ADVOCATESUMAN82@GMAIL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.167/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS GUPTA TRANSPORT SERVICES	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.CON	07.08.2025
			603	EX. PETITION	EX. COMM.168/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS KAPOOR TRADERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.CON	07.08.2025
			603	EX. PETITION	EX. COMM.169/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS AMIT SINGH KODAN	ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	30.07.2025
			603	EX. PETITION	EX. COMM.170/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS P J S RAO	ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	29.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	EX. PETITION	EX. COMM.186/2025	25.08.2025	AXIS BANK VS DEVENDRA KUMAR GARG	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YOHOO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.187/2025	25.08.2025	AXIS BANK VS NIJIRA BRAHMA	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YOHOO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.188/2025	25.08.2025	AXIS BANK VS INDIRA PROSAD	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YOHOO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.189/2025	25.08.2025	AXIS BANK VS SONALI	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YOHOO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.190/2025	25.08.2025	KOTAK MAHINDRA BANK LTD VS DEVENDRA KUMAR	MITHILESH KUMAR PANDEY	9891169252	SLF.LEGALITE@GMAIL.COM	21.08.2025
			603	EX. PETITION	EX. COMM.191/2025	25.08.2025	AXIS BANK VS MANOJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	23.08.2025
			603	EX. PETITION	EX. COMM.156/2025	06.08.2025	AADHAR HOUSING FINANCE LTD VS RAKESH KUMAR	SATVIK BAJAJ	9911225335	SATVIKBAJAJ@SUPERNOVALEGAL.COM	05.08.2025
48	**SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.**	**SOUTH-WEST**	613	COMMERCIAL SUIT	OMP(I) COMM/17/2025	02-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS YOGESH P	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45869
			613	COMMERCIAL SUIT	CS (COMM)/413/2025	02-08-2025	ASHISH HARIT VS SADDAM HUSAIN	AMIT CHAUDHARY	7982744341	JURISCONSULTUS1509@GMAIL.COM	45866
			613	COMMERCIAL SUIT	CS (COMM)/414/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/416/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/419/2025	04-08-2025	SSKYWAYS AIR SERVICES LTD VS ZINNIA INDIA	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKKUMARI@GMAIL.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/422/2025	05-08-2025	BABAJI UDYOG PVT LTD VS PASHUPATI EXCRUSION PVT LTD	AKHLESH KUMAR GUPTA(P),	9999818947	ADV.JSINGHGKP@GMAIL.COM	45863

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	EXECUTION (COMM)/ 157/2025	06-08-2025	JVN ENTERPRISES VS ADLOK CREATION PVT LTD	APURVA ROHILLA(P),	7701976658	NO E-MAIL	45873
			613	COMMERCIAL SUIT	CS (COMM)/428/2025	07-08-2025	GANGA RAM YADAV VS M/S BLU-SMART FLEET PVT LTD	SUSHMA GUPTA	8750697423	ADV.SUSHMAG@GMAIL.COM	45868
			613	COMMERCIAL SUIT	CS (COMM)/429/2025	08-08-2025	UNDER ARMOUR INC VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45875
			613	COMMERCIAL SUIT	CS (COMM)/435/2025	08-08-2025	ASICS CORPORATION VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	08/08/25
			613	COMMERCIAL SUIT	CS (COMM)/441/2025	18-08-2025	MEENA AGARWAL & ORS. VS DEEPAK KUMAR SHARMA & ORS.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	45882
			613	COMMERCIAL SUIT	CS (COMM)/442/2025	19-08-2025	CRESENT SHIPPING LOGISTICS SERVICES VS M/S MANEESH ENTERPRISES	D. K CHAUHAN	9555568697	ADVOCATE.AMIT451@GMAIL.COM	45882
			613	COMMERCIAL EXECUTION	EX. COMM/171/2025	13-08-2025	BANK OF MAHARASHTRA VS ANSHUL KUMAR BHASIN	SUMAN KUMAR SINGH	9540649131	ADVOCATESUMAN82@GMAIL.COM	45866
			613	COMMERCIAL EXECUTION	EX. COMM/172/2025	19-08-2025	ASHISH RATHI VS PICCADILY HOTELS PVT. LTD	ANAND PRAKASH	9310511420	PRAKASH.LAW@GMAIL.COM	45883
			613	COMMERCIAL EXECUTION	EX. COMM/174/2025	20-08-2025	PSA POLYMERS PVT. LTD. VS SIDDHARTH DISPLAY & DEVICES PVT. LTD.	R L BHAGAT	9999653611	RLBAJURIST@GMAIL.COM	45859
			613	COMMERCIAL SUIT	CS (COMM)/443/2025	19-08-2025	V2 RETAIL LTD. VS AYUSH CHOUKSEY	PIYUSH SANGHI	9899600242	SANGHI.PIYUSH@GMAIL.COM	45881
			613	COMMERCIAL SUIT	CS (COMM)/446/2025	21-08-2025	HARSHA INFRA POWER PVT. LTD VS MAHTAB ENGINEERING WORKS & ORS.	B. D. PANDEY	9871321615	BDPANDEYADVOCATE@GMAIL.COM	45887
			613	COMMERCIAL SUIT	CS (COMM)/448/2025	21-08-2025	AJAY KUMAR VS ARVINDER SINGH	SUSHIL KUMAR	999967550	SUSHIL19847@GMAIL.COM	38586
			613	COMMERCIAL SUIT	OMP(I) COMM/21/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS KAPIL B	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45887

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	OMP(I) COMM/20/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS BIRENDRA BHATI	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/42/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD. VS HARSH TRANSPORT SERVICE	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/43/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS AZAD	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/44/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS VIBHISHAN B	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/45/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD. VS AMARJEET EARTH MOVERS	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45887
			613	COMMERCIAL EXECUTION	EX.COMM- AWARD BY ARB.COMM/18/2025	27-08-2025	KOTAK MAHINDRA BANK VS BRAHM DEV SAHU	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	45876
			613	COMMERCIAL EXECUTION	EX.COMM- AWARD BY ARB.COMM/19/2025	27-08-2025	KOTAK MAHINDRA BANK VS S N LIGHT AND SOUND	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	45876
			613	COMMERCIAL EXECUTION	EX. COMM/197/2025	27-08-2025	PUNJAB NATIONAL BANK VS RAVNEESH SINGH	NITIN GARG	9958986363	INFO@KNOWLEX.IN	45883
			613	COMMERCIAL SUIT	CS (COMM)/452/2025	27-08-2025	INDIAN BANK VS M/S PECULIAR ENTERPRISES	ANKIT DAGAR	9811399499	AMITKUMAR@PECULIAR.CO.IN	13/08/25
			613	COMMERCIAL SUIT	CS (COMM)/453/2025	27-08-2025	CANARA BANK VS SURAJ	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	20/08/25
			613	COMMERCIAL SUIT	CS (COMM)/454/2025	27-08-2025	BHARTI AIRTEL LTD. VS DELHI SKILL & ENTERPRENEURSHIP UNIVERSITY	URFEE HAIDER	9810078783	ADVOCATEURFEEHAIDERSYED@GMAIL.COM	21/08/25
			613	COMMERCIAL SUIT	CS (COMM)/455/2025	27-08-2025	STATE BANK OF INDIA VS CHANDAN	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	22/08/25
			613	COMMERCIAL SUIT	CS (COMM)/456/2025	27-08-2025	ONE 97 COMMUNICATIONS LTD. VS ICRUZE DIGITAL INDIA PVT. LTD.	ANANT MALIK	9999998560	ANANT@ANANTAMLEGAL.COM	23/08/25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	OMP(I) COMM/46/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/47/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/48/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/49/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/50/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/51/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/52/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/53/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/54/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	CS (COMM)/461/2025	30-08-2025	BANK OF BARODA VS DEVINDER SINGH	HUNNY SHARMA	9650501903	ADV.HUNNYSHARMA.28@GMAIL.COM	45896
			613	COMMERCIAL SUIT	CS (COMM)/462/2025	30-08-2025	KOTAK MAHINDRA PRIME LTD VS SARTHAK GAHLOT (BORROWER)	KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	45894
49	**SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH-WEST**	614	COMMERCIAL SUIT	CS (COMM)/412/2025	02-08-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS PIYUSH LUTRA PROP M/S LUTHRA BAKERS	MS. CHITRA MALHOTRA	9212888051	CHITRAMALHOTRA@GMAIL.COM	14.07.2025
			614	MISCELLANEOUS	MISC DJ ADJ/496/2025	02-08-2025	M/S PRAKASH PIPES LTD VS M/S CAPRICIOUS FOODS PRODUCTS PVT LTD	MR. GURBAKSH SINGH	9810910333	AVTARSINGH78@YAHOO.COM	02.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	COMMERCIAL SUIT	CS (COMM)/417/2025	04-08-2025	SANJEEV KUMAR MITTAL VS ANKIT KUMAR JAIN	MR. TARUN KAUSHIK	9582740045	K.KAUSHIK1989@GMAIL.COM	29.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/418/2025	04-08-2025	CANARA BANK VS AMIT KASHYAP PROP KASHYAP CORPORATION	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/423/2025	05-08-2025	BABAJI UDYOG VS 4MANN INDUSTRIES	MR. AKHILESH KUMAR GUPTA	9999818947	ADV.AKHILESHKRGUPTA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/427/2025	07-08-2025	VISHAL JAIN VS DYANENDRA SINGH CHAUHAN	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	27.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/430/2025	08-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS VISHWKARMA LAMINATES PRIVATE LIMITED	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	28.07.2025
			614	EXECUTION	EXECUTION (COMM.)/160/2025	11-08-2025	SUNDARAM FINANCE LTD VS DALBIR SINGH (SINCE DECEASED) AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	05.08.2025
			614	MISCELLANEOUS	MISC DJ ADJ/523/2025	12-08-2025	SKY HIGH SOLUTIONS VS MS TRADERZ PLANET PVT LTD	MR. ATUL KUMAR	8287512053	ADV.ATULKUMAR@GMAIL.COM	11.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/438/2025	14-08-2025	ADIDAS AG VS OWNER PROPRIETOR	MR. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	08.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/440/2025	18-08-2025	CANARA BANK VS VINOD KHARWANDA PROP TARUN ELECTRICAL	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/22/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BHAGI RATH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/23/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAVAN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	1308.2025
			614	ARBITRATION	OMP (I)(COMM.)/24/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEV SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/25/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEWAN PUBLIC SCHOOL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025

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			614	EXECUTION	EXECUTION (COMM.)/173/2025	19-08-2025	OM PARKASH VS S K ELECTRICALS AND ANR	MR. S. B. SHARMA	9313740656	GAHLOT.YASH@GMAIL.COM	18.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/34/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMPAL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/35/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMAN D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/36/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SK XPRESS SERVICES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/37/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS OMNARAYAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/444/2025	21-08-2025	INDIAN BANK VS SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	10.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/447/2025	21-08-2025	MR MANOJ MALHOTRA VS MS GOLDWYN LTD UNIT III AND ANR	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	14.08.2025
			614	MISCELLANEOUS	MISC DJ ADJ/546/2025	21-08-2025	PUNJAB NATIONAL BANK VS M/S GUPTA SALES	MR. HARISH KUMAR		ADV.HARISHKUMAR@GMAIL.COM	26.07.2025
			614	MISCELLANEOUS	MISC DJ ADJ/547/2025	21-08-2025	APJ ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR FAISAL YOUNUS	MR. RANJAN KUMAR	9560511423	INFO.ANANDCO@GMAIL.COM	18.08.2025
			614	EXECUTION	EXECUTION (COMM.)/177/2025	25-08-2025	INTERCONTINENTAL CONSULTANTS AND TECHNOCRATS PVT LTD THROUGH ITS AUTHORIZED	MS. SADIQUA FATMA	9051757729	APARNA.BANERJEE@LEGACYLAWOFFICERS.COM	06.05.2025
			614	EXECUTION	EXECUTION (COMM.)/178/2025	25-08-2025	IVS CREATIONS PVT LTD VS NEERAJ SEHGAL	MR. SURENDER KUMAR SIWAL	9811013499	SKSIWAL1@GMAIL.COM	21.07.2025
			614	EXECUTION	EXECUTION (COMM.)/179/2025	25-08-2025	KOTAK MAHINDRA BANK LIMITED VS PRIYANKA P	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/181/2025	25-08-2025	AXIS BANK LTD VS DEEPAK KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	EXECUTION	EXECUTION (COMM.)/182/2025	25-08-2025	AXIS BANK LTD VS VIKRAM SINGH PARMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/183/2025	25-08-2025	AXIS BANK LTD VS AMIT KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/184/2025	25-08-2025	AXIS BANK LTD VS MANSIH KUMAT SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/185/2025	25-08-2025	AXIS BANK LTD VS KAUSHAL JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/38/2025	26-08-2025	AXIS BANK LTD VS RAHUL VISHNOI	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/39/2025	26-08-2025	AXIS BANK LTD VS SACHIN KUMAR GHUDE	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/449/2025	26-08-2025	UNION BANK OF INDIA VS PAWAN KUMAR RAI	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	22.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/450/2025	26-08-2025	M/S PEACEFUL HOLIDAYS VS CABANA RIVERSIDE RESORT	MR. AMAN MUDGAL	8826069787	AMANMLEGAL@GMAIL.COM	22.08.2025
			614	EXECUTION	EXECUTION (COMM.)/198/2025	27-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS AGGARWAL LAMINATES	MR. NITIN GARG	9958986363	INFO@KNOWLEX.IN	22.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/55/2025	28-08-2025	AXIS BANK LTD VS SHAILANG DADHICH	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/56/2025	28-08-2025	AXIS BANK LTD VS ANURAG PANDEY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/57/2025	28-08-2025	AXIS BANK LTD VS VN AGENCY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/58/2025	28-08-2025	AXIS BANK LTD VS IRSHAD AHMAD	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/59/2025	28-08-2025	AXIS BANK LTD VS SHANTI REFRIGERATION INDUSTRIES PRIVATE LIMITED	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/60/2025	28-08-2025	AXIS BANK LTD VS SHIV KUMAR	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/458/2025	29-08-2025	M/S P AND M TRADERS VS M/S ARGUS INTRNATIONAL TRADEX LTD	MR. VISHAL CHAUHAN	9212172077	CONTACT@UNIVERSALLEGALARENA.COM	22.08.2025
			614	MISCELLANEOUS	MISC DJ ADJ/557/2025	29-08-2025	M/S WIKREATE WORLDWIDE PVT LTD VS M/S SCL HEALTHCARE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	MR. DEEPAK KOHLI	9811192957	KOHLI.DEEPAK@HOTMAIL.COM	28.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/61/2025	30-08-2025	M/S BLINK FIX PRIVATE LIMITED VS M/S RAO ENTERPRISES	MR. ANAND SHANKAR JHA	9899617989	ANAND.JHA@ASJLEGAL.IN	22.08.2025
			614	ARBITRATION	OMP(I)(COMM) 16/2025	02.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS UP BIHAR TRANSPORT COMPANY PROP	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	28.07.2025
			614	EXECUTION	EXECUTION(COMM) 154/2025	05.08.2025	BANK OF BARODA VS PRAVEEN KUMAR	MR. HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	15.07.2025
			614	EXECUTION	EXECUTION(COMM) 176/2025	31.08.2025	GEMAT SOIL AND ROCK PROBE ENGINEERING PVT LTD VS K RAMCHANDRA RAO TRANSMISSION AND PROJECTS	MR. RAKESH SHARMA	9891194404	RKSHARMA54@GMAIL.COM	28.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/13/2025	01.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHUPENDRA GIRI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	24.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	01.08.2025	AMIT SINGHAL VS SAVITA DEVI	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	01.08.2025	BANK OF BARODA VS MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
50	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH-WEST**	509	CS (COMM)/407/2025	407/2025	01-08-2025	PUMA SE VS AJAY JINDAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	**28.07.2025**

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)/408/2025	408/2025	01-08-2025	M/S MANVI IMPEX VS M/S MAYRA FASHION IMPEX	VIVEK KATARIA	9999137818	VIVEKKATARIA1991@GMAIL.COM	24.07.2025
			509	CS (COMM)/409/2025	409/2025	01-08-2025	M/S EXPRESS CARGO CONTAINERS VS M/S SIMBHAOLI SUGARS LTD	PRIYA JAIN	7678248412	PRIYAJAIN.ADV98@GMAIL.COM	23.07.2025
			509	OMP (I)(COMM.)/18/2025	18/2025	02-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD KAMIL	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	31.07.2025
			509	CS (COMM)/411/2025	411/2025	02-08-2025	MACH WORLDWIDE LOGISTICS INDIA PVT LTD VS ROZE LOGISTICS AND ORS	ALPANA YADAV, SAHIL RARIA	7891051496	ADVALPANYADAV@GMAILCOM	21.07.2025
			509	CS (COMM)/415/2025	415/2025	04-08-2025	CANARA BANK VS SHAKUNTALA NATH PROP SCHWARZKOPF G STUDIO	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025
			509	EXECUTION (COMM.)/153/2025	153/2025	05-08-2025	MANGALAM PETROLEUM PVT LTD THROUGH ITS DIRECTOR RATNESH KUMAR RAI VS RAJESH KUMAR ALIYAS VILAS YADAV PROPRIETOR OF MS MANISHA CONSTRUCTION	DHEERAJ JAGWANI	9971446999	DHEERAJ.JAGWANI@GMAIL.COM	18.07.2025
			509	CS (COMM)	420/2025	05-08-2025	VIJAY SINGH VS VIRENDER KUMAR	SAMEER SIDHAR	9444446565		02.08.2025
			509	CS (COMM)	421/2025	05-08-2025	BANK OF BARODA VS ANURADHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	31.07.2025
			509	EXECUTION (COMM.)	155/2025	06-08-2025	AADHAR HOUSING FINANCE LIMITED VS RAMESH KUMAR AND ORS	SATVIK BAJAJ	9911225335	SATVIKBAJAJ1@GMAIL.COM	30.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	425/2025	06-08-2025	M/S HEMODIAZ LIFE SCIENCES PVT LTD VS LAVLEENA BHATIA	VIPIN KUMAR	8448304850		30.07.2025
			509	CS (COMM)	426/2025	07-08-2025	ANAND BALLABH KHULVE VS UMS CLIMATE CONDITIONING PVT LTD	DEEPAK RIKHARI	9810541666	SALVUSLAWASSOCIATES15@GMAIL.COM	24.07.2025
			509	CS (COMM)	432/2025	11-08-2025	BANK OF BARODA VS DINESH PARCHAKE	S.K. CHAUDHARY	9999668406,8368031251	ADVOCATESKCHOUDHARY@GMAIL.COM	05.08.2025
			509	CS (COMM)	434/2025	11-08-2025	NITIN RAJ GUPTA VS M/S MODE RETAIL SALES AND MARKETING PVT LTD	JAGDISH ARORA AND SANJU BALA	9711304060	JAGDISHARORA0703@GMAIL.COM	05.08.2025
			509	OMP (COMM.)	15/2025	12-08-2025	SOMESH KAPAI VS SBI CARD AND PAYMENT SERVICES LIMITED	ANUJ MIRDHA	9718967020	ANUJMIRDHA13@GMAIL.COM	01.08.2025
			509	EXECUTION (COMM.)	164/2025	12-08-2025	AMIT PATEL VS M/S RESEARCH GURU	NYAYPARTHA MLEGAL ADVOCATES	7585080313	KANISHK@NPLEGAL.IN	05.08.2025
			509	CS (COMM)	436/2025	13-08-2025	AERMEC HVAC VS A AND H GLOBAL	JAIDEV SHARMA	9810874706	ADVOCATEJAIDEVSHARMA@GMAIL.COM	11.08.2025
			509	CS (COMM)	437/2025	14-08-2025	AANCHAL BATHLA PROP TECHONOMICS INDIA THROUGH POA JATIN BATHLA VS MURLI MANOHAR PROPRIETOR M M COMMUNICATION	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	08.08.2025
			509	CS (COMM)	439/2025	14-08-2025	CONCERTINA COILS PVT LTD VS HAMARA GHARR	PATRONUSLAWOFFICES	9811449071	PATROUNUSLAWOFFICES@GMAIL.COM	12.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM)	28/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DHEERAJ KHANNA	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			509	OMP (I)(COMM.)	29/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHYAM KUMAR	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2025
			509	OMP (I)(COMM.)	33/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BALAJI TRADERS	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	17.08.2025
			509	M.EX	129/2025	21-08-2025	NITIN SABARWAL VS CHESA DENTAL CARE SERVICE LIMITED	VISHAL CHHABRA	9873330292		
			509	EXECUTION (COMM.)	180/2025	25-08-2025	AXIS BANK LTD VS SAI SMARAN ASSOCIATES	MAYANK MAHJAJAN	9873347330		13.08.2025
			509	EXECUTION (COMM.)	192/2025	27-08-2025	KOTAK MAHINDRA BANK VS BRIJESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.08.2025
			509	EXECUTION (COMM.)	193/2025	27-08-2025	KOTAK MAHINDRA BANK VS VERMA TRANSPORTERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.08.2025
			509	EXECUTION (COMM.)	194/2025	27-08-2025	KOTAK MAHINDRA BANK VS MANORANJAN KUMAR SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.08.2025
			509	EXECUTION (COMM.)	195/2025	27-08-2025	KOTAK MAHINDRA BANK VS AMMANYA LOGISTICS PRIVATE LIMITED	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	22.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	EXECUTION (COMM.)	196/2025	27-08-2025	KOTAK MAHINDRA BANK VS LOVEKESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	22.07.2025
			509	CS (COMM)	457/2025	29-08-2025	UNION BANK OF INDIA VS GYAN PAL	ARVIND SINHA	9810618195	ARVINDSINHA1@GMAIL.COM	21.08.2025
			509	OMP (COMM.)	16/2025	30-08-2025	SM INDUSTRIAL CONTROLS VS AYUSHI ENTERPRISES	ISFAHANI & ASSOCIATES	9990067910	ISFAHANI.ASSOCIATES@GMAIL.COM	21.08.2025
			509	EXECUTION (COMM.)	199/2025	30-08-2025	MS V J CRANES PRIVATE LIMITED VS SH PADAM SHARMA	JASPREET SINGH	9899641617		28.08.2025
			509	CS (COMM)	463/2025	30-08-2025	BANK OF BARODA VS MEENAKSHI	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	27.08.2025
			509	CS (COMM)	464/2025	30-08-2025	BANK OF BARODA VS ASHOK KUMAR KHUSHWAHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	27.08.2025
TOTAL							2640				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF AUGUST-2025.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	37 RECOVERY	CS COMM-883/2025	01.08.2025	M/S GAMMEY'S INDIA &B CO. VS M/S SURBHI MARKETING AGENCY	RAKESH SHRIVASTAV	9911116314	ADVOCATERAKESHSHRIVASTAV@GMAIL.COM	29.07.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-906/2025	08.08.2025	M/S. SSG AUTOMOTIVE COMPONENTS PVT. LTD. VS M/S SEAHAWK LOGISTICS & ORS.	RISHABH KR. THAKUR	9810267916	RKTHAKURLAW OFFICES@GMAIL.COM	06.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-932/2025	19.08.2025	CHAUDHARY CHEMICAL INDUSTRIES & ANR. VS SHIVEX PLAST ENGINEERING & ORS	SAURABH GOEL , RAJENDRA SINGH	7011020428	RAJENDRA.SINGH.ESQ@GMAIL.COM	05.08.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/895/2025	05-08-2025	M/S P K OVERSEAS PVT LTD VS CHAMAN LAL SETIA EXPORTS LTD	SUNANDA TULSYAN(P),	9891105069	SACHAR.AKHIL@GMAIL.COM	30.07.2025
			306	CS (COMM)	CS (COMM)904/2025	08-08-2025	M/S SPACE 4 BUSINESS SOLUTION PVT LTD VS INSTITUTE OF DRIVING AND TRAINING RESEARCH	AMIT KUMAR	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	NA
			306	CS (COMM)/	CS (COMM)909/2025	08-08-2025	M/S SUPER CASSETTES INDUSTRIES PVT LTD VS M/S MAHI CABLE SERVICES	K K KHETAN	9810389109	KKKHETAN@TSERIES.NET	30.04.2025
			306	CS (COMM)/	CS (COMM)934/2025	19-08-2025	STAR BIOMED PVT LTD VS AFJAL ALI	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	07.08.2025
			306	CS (COMM)/	CS (COMM)/939/2025	20-08-2025	VIJAY KUMAR GOEL VS M/S BHAGAT RAM OM PRAKASH AGRO PVT LTD	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	07.08.2025
			306	CS (COMM)	CS (COMM)/955/2025	29-08.2025	SHISHPAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	29.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 879/2025	01.08.2025	ASHISH KHANNA VS SUNIL ARORA	HARSHIL GUPTA	9971369850	NOT PROVIDED	30.07.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 880/2025	01.08.2025	MS GAMMEY INDIA AND CO. VS MS SURENDRA ENTERPRISES	RAKEHS SRIVASTAVA	9911116314	ADVOCATERAKESHSRIVASAVA@GMAIL.COM	29.07.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 899/2025	06.08.2025	IDBI BANK LTD. VS SANJAY KUMAR AGGARWAL	V.K. SINGH	9811867703	KUMARVIVEKADV@GMAIL.COM	02.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 912/2025	11.08.2025	CH JANGLI SINGH DHARMASHALA TRUST THROUGH ITS TRUSTEE/SECRETARY JAI BHAGWAN VS DELHI NAGRIK SEHKARI BANK LTD	PARMOD KUMAR SINGHAL	9810778007	PARMODKSINGHAL@GMAIL.COM	22.07.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 913/2025	11.08.2025	RAJNISH YADAV VS MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR	9555215464	CINMOYASSOCIATES@GMAIL.COM	31.07.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 518/2025	12.08.2025	STATE BANK OF INDIA VS SATRUGHAN	TIRATH LAL YADAV	9643228307	ADVTIRATH@GMAIL.COM	07.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 923/2025	14.08.2025	M/S HANKO SALES CORPORATION VS M/S QUALITY SERVICES	MOHIT AGGARWAL	9811449071	PATRONUSLAWOFFICES@GMAIL.COM	28.01.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CSCOMM 941/2025	21.08.2025	HARI PRAKASH GUPTA VS SWATI AGARWAL	KISHORE KUMAR SRIVASTAVA	9811062684	KISHORE.SRIVAS@GMAIL.COM	19.08.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)-882/2025	01.08.2025	BHANU INDORIA VS TARUN GABA	SH. VIKAS DUDEJA	9810906618	VIKAS.DUDEJA.ADV@GMAIL.COM	17.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)891/2025	04.08.2025	PRAVESH KUMAR GUPTA V/S NISHANT JAIN	ADV. PARVEEN	9811-141-706	PRAVEENGARGOFFICIAL@GMAIL.COM	28.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)905/2025	08.08.2025	ARUN KUMAR GOYAL V/S THE NEW INDIA ASSURANCE CO. LTD.	SANDEEP JINDAL	98104-74101	SANDEEPJINDALS@REDIFFMAIL.COM	05.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)916/2025	12.08.2025	PREM BHARDWAJ PROP OF M/S PREM BROS V/S MCD	JR & V LAW ASSOCIATES	9560-905-884	ROBINBHARDWAJ529@GMAIL.COM	06.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)926/2025	18.08.2025	MUJTABA HABIB V/S MAKKAH TOUR AND TRAVELS	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	08.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)931/2025	19.08.2025	RAJAN SHARMA V/S SHARAD KUMAR JAIN	ARJUN BHASKAR	9711285445	ADV.ARJUNBHASKAR@GMAIL.COM	01.08.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/878/2025	CS (COMM)/878/2025	01-08-2025	STATE BANK OF INDIA VS SARAMMA GYADAV SAKARIA	TIRATH LAL(P),	9643228307	ADVTIRATH@GMAIL.COM	25.07.2025
			410	CS (COMM)/911/2025	CS (COMM)/911/2025	08-08-2025	CHANDAN SINGH RAWAT VS D D PRADHAN AND CO PVT LTD	ROHIT YADAV(P),	9266130562	INFORYTLAW@GMAIL.COM	06.08.2025
			410	CS (COMM)/914/2025	CS (COMM)/914/2025	12-08-2025	SUBHASH CHAND UPADHYAY VS DELHI JAL BOARD AND ANR	NITIN MEHTA	9773667288	ADVOCATEMEHTAASSOCIATE09@GMAIL.COM	31.07.2025
			410	CS (COMM)/927/2025	CS (COMM)/927/2025	18-08-2025	M/S RRM TRADING CO VS M/S UNI SWIFT AND ANR	MUNISH VOHRA(P),	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	01.08.2025
			410	CS (COMM)/924/2025	CS (COMM)/924/2025	18-08-2025	CH JANGLI SINGH DHARAMSHALA TRUST THROUGHT ITS TRUSTEE AND SECRETARY JAI BHAGWAN VS DELHI [illegible]	RAHUL SINGHAL(P),	9810778007	PARMODKSINGHAL@GMAIL.COM	22.07.2025
			410	CS (COMM)/937/2025	CS (COMM)/937/2025	20-08-2025	EXCITING FASHIONS AND EMB PRIVATE LIMITED VS AXIS BANK LIMITED	AASHIMA KALRA(P),	9891227313	LEGALAASHIMA@GMAIL.COM	06.08.2025
			410	CS (COMM)/938/2025	CS (COMM)/938/2025	20-08-2025	MR RAJNISH YADAV VS THE MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR(P),	9555215464	CINMOYASSOCIATES@GMAIL.COM	26.07.2025
			410	CS (COMM)/944/2025	CS (COMM)/944/2025	22-08-2025	M/S. BHARATI BHAWAN VS MR MAYANK ADLAKHA	NIKHIL TRIPATHI(P),	9899836932	NIKHILYRIPATHI63@GMAIL.COM	12.08.2025
			410	CS (COMM)/947/2025	CS (COMM)/947/2025	23-08-2025	ARUN NARULA VS AJAY MAHAJAN	DHARMENDRA CHAUDHARY	9990855855	DHARAMADVOCARE@GMAIL.COM	19.08.2025
			410	CS (COMM)/940/2025	CS (COMM)/940/2025	21-08-2025	M/S ALUTIX INSULATIONS VS NRIS EDIFICE STEEL STRUCTURES PVT LTD	PALLAV GUPTA(P),	9910186086	ADVPALLAVGUPTA@GMAIL.COM	06.08.2025
			410	CS (COMM)/929/2025	CS (COMM)/929/2025	19.08.2025	FAIZPUR RAHMAN VS. M/S. MAKKAH TOURS AND TRAVELS	SH. NAZIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	09.08.2025
			410	CS (COMM)/460/2025	CS (COMM)/460/2025	29.04.2025	MOHD. ISHAQ VS. MANISH GUPTA AND ORS.	SH. RAKESH TIWARI	9582931401	LEGUSINTELLECT@GMAIL.COM	21.04.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX. COMM 381/2025	05.08.2025	M/S SHREE BHAGWATI TEXTILES VS M/S BELA CREATIONS PVT. LTD.	CHAUDHARY RAVINDER SINGH	9654990349	ADV.RAVINDER.SINGH@GMAIL.COM	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 715/2025	06.08.2025	TATA CAPITAL LTD. VS NAVEEN SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 716/2025	06.08.2025	TATA CAPITAL LTD. VS ANU JAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 922/2025	14.08.2025	STATE BANK OF INDIA VS RAJKUMAR	TIRATH LAL YADAV	96543228307	ID-ADVTIRATH@GMAIL.COM	07.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM739/2025	22.08.2025	M/S AXIS BANK LTD. VS MEENA TIWARI	VIBHOR MATHUR	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	NA
			COURT ROOM 302	CIVIL SUIT	EX. COMM 409/2025	21.08.2025	M/S HITESH METAL CORP. VS M/S VISHAV KARMA ENGG. WORKS	AYUSH SHARMA	8889999391	THEAYUSHARMA@GMAIL.COM	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 949/2025	25.08.2025	M/S PREM COLOR CHEM PVT. LTD. VS VINEY AGGARWAL	ARUN KUMAR YADAV	9810768996	ARUNYADAV1131@GMAIL.COM	19.08.2025
			COURT ROOM 302	CIVIL SUIT	EX. COMM 42/2025	23.08.2025	M/S R S CONSTRUCTION VS UNION OF INDIA	S.W. HAIDER	9311307710	HAIDER.ADV@GMAIL.COM	NA
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	ROOM NO.308	RECOVERY	CS(COMM)-894/2025	05-08-2025	M/S R B RAMNATH LAMBAH AND SONS PVT. LTD. VS M/S AGARWAL PACKERS AND MOVERS LTD.	OM PRAKASH SHEKHAWAT	9810019306	OPS_SHEKHAWAT@YAHOO.CO.IN	30-07-2025 OF RS. 9,670/-
			ROOM NO.308	RECOVERY	CS(COMM)-898/2025	06-08-2025	SURESH KUMAR MITTAL PROPRIETOR OF MS FLORANCE SURGICAL COTTON INDUSTRIES (SENIOR CITIZEN) VS VAISHALI [illegible]	NIPUN GUPTA	9557900345	LEGAL.NKPARTNERS@GMAIL.COM	18-07-2025 OF RS. 11,330/-
			ROOM NO.308	RECOVERY	CS(COMM)-920/2025	13-08-2025	M/S KAPOOR ENTERPIES VS M/S J K FENNER INDIA LIMITED	HARENDRA KUMAR	9971395700	HARENDRAK8@GMAIL.COM	15-07-2025 OF RS. 10,105/-
			ROOM NO.308	RECOVERY	CS(COMM)-930/2025	19-08-2025	M/S SHANTA INNERWEARS PVT. LTD VS SHRI SANJAY HIRWANI	VINEET KAUSHIK	8588957065	VINEET1743@GMAIL.COM	01-08-2025 OF RS. 10,175/-
			ROOM NO.308	RECOVERY	CS(COMM)-943/2025	21-08-2025	M/S VASTRAM INDIA PVT. LTD. VS. M/S MANVIK GARMENTS	GHANSHYA M MOURYA	9811377679	ADVOCATEWIDU@GMAIL.COM	12-08-2025 OF RS. 16,700/-
			ROOM NO.308	RECOVERY	CS(COMM)-952/2025	27-08-2025	ANIL SINGLA VS. SATISH MADHAV DASS DUSEJA	RAJESH KUMAR MITTAL	9810129278	RKMITTAL.LAWYER@GMAIL.COM	08-08-2025 OF RS. 6834//-
			ROOM NO.308	RECOVERY	CS(COMM)-954/2025	28-08-2025	THE NANITAL BANK LTD. VS. ARUN RAWAT	ALOK MOHAN	9818404186	ALOKMPI@GMAIL.COM	23-08-2025 OF RS. 18110/-
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	RP (CIVIL)	RP (CIVIL)/15/2025	01-07-2025	RAKESH KUMAR GOEL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	09.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	EX. COMM. AWARD BY ARB.	EX.COMM AWARD BY ARB. COMM./22/2025	01-07-2025	M/S MULTI TECH CONSTRUCTION COMPANY VS UNION OF INDIA	VISHESH WADHWA(P),	9891551234	VWLAWCHAMBERS@GMAIL.COM	30.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	MISC DJ/492/2025	01-07-2025	MAHESH KARDA VS HARISH KARDA	RAHUL DUBEY(P),	9810122555	MAIL@LAXINDIS.COM	21.06.2025

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			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	MISC DJ/493/2025	01-07-2025	PANASONIC HOLDINGS CORPORATION VS NEW ASHOK WATCH COMPANY	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	13.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/500/2025	01-07-2025	TATA CAPITAL LTD VS SHIV BARAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	27.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/501/2025	01-07-2025	HDFC BANK LTD VS MUSKAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	18.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/703/2025	01-07-2025	J R RICE INDIA PRIVATE LIMITED VS SHREE SALASAR DEV BASMATI HOUSE	MAHESH KUMAR MIGLANI(P),	9811081980	MAIL@WRBINDIA.COM	25.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/711/2025	01-07-2025	DEV TRAXIM PRIVATE LIMITED VS TECHNICOTE INDIA PRIVATE LIMITED	ABDULLAH TANVEER(P),	9897000770	ADVABDULLAHTANVEER@GMAIL.COM	27.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/712/2025	01-07-2025	SHIVANGI AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAII .COM	13.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/713/2025	01-07-2025	CENTRAL BANK OF INDIA VS SHRI JOY DAS	SHADAB KHAN	9999699489	KHANSHADABADVOCATE@GMAIL.COM	30.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EXECUTION (COMM.)/318/2025	02-07-2025	KARTIKAY IMPEX PRIVATE LIMITED VS ENKAY FOAM PRIVATE LIMITED	ANKUR SINGHAL(P),	98-11-126091	ANKURSINGHALADVOCATE@GMAIL.COM	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/505/2025	02-07-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS ALI BABA ELECTRONICS	SHREYAS JAIN(P),	9899999672	ADVSHREYASJAIN@GMAIL.COM	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/738/2025	03-07-2025	ANJU KAPOOR VS M S SRIMANDER DASS AND SONS	KASHISH	9910515215,8799771388	ADVLOKESH86@GMAIL.COM	02.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/755/2025	05-07-2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	ANANT RAO(P),	9811070396	PANKAJKOTRA@YAHOO.CO.IN	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/757/2025	05-07-2025	MS SANT ALUMINUM PVT LTD VS MS VANSS ALUMINIUM DESIGN LLP NEW	UTKARSH GUPTA(P),	8459466042, 8860211682	INFO@GGGUPTAASSOCIATES.COM	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/758/2025	05-07-2025	VIVA BOOKS PRIVATE LIMITED VS SHRADHA BOOK DISTRIBUTORS	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA@GMAIL.COM	04.07.2025

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/772/2025	08-07-2025	LEVIS STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),			
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/560/2025	09-07-2025	TATA CAPITAL LTD. VS MANISH KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	08.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/561/2025	09-07-2025	UGRO CAPITAL LIMITED VS SHIVA INDUSTRIES	AMIT KUMAR SINHA	9990659331 PHZ 0LL-4264145	NA	08.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/583/2025	15-07-2025	URGO CAPITAL LTD. VS SHREE BANKE BIHARI INDUSTRIES AND ORS	VIBHOR MATHUR	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/798/2025	15-07-2025	CHATURBHUJ SHARMA VS ZIRKON RENO PVT LTD	ROHIT GUPTA(P),	9555650460	ROHIT.GUPTA068@GMAIL.COM	14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/799/2025	15-07-2025	VIRENDER DAHIYA VS REEMU SETH BHAMBI	CHERRY GUPTA(P),			14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/800/2025	15-07-2025	ASHOK KUMAR RANA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAII .COM	14.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/808/2025	16-07-2025	VISHAL CHAIN AND JEWELLERY PVT LTD VS RAM SARAN VERMA	ASHOK MAHIPAL(P),	9810176643	ASHOK__MAHIPAL (0YAHOO.CO.IN	15.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/809/2025	16-07-2025	STATE BANK OF INDIA VS SUKHDEV	TIRATH LAL YADAV(P),	9643228307	ADVTIRATH@GMAIL.COM	15.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/593/2025	17-07-2025	TATA CAPITAL LTD VS ARJUN SINGH 6190	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	16.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/812/2025	17-07-2025	MOHAN LAL PROPRIETOR OF M/S UTTAM INDUSTRIES VS SANDEEP KANSRA PROPRIETOR OF SHREE RAM MACHINERY	MUKUND YADAV(P),			16.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/603/2025	18-07-2025	DCB BANK LTD VS RAMCHANDER SUKHIRAM	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/605/2025	18-07-2025	DCB BANK LTD VS SANJAY	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/816/2025	18-07-2025	M/S SATKAR TEXTILES VS M/S MODERN CLOTH HOUSE	ANOOP K. KAUSHAL	9811572160	ANOOPKAUSHAL@GMAIL.COM	17.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EXECUTION (COMM.)/350/2025	21-07-2025	SURESH TRIPATHI VS ABS ENGINEERING WORKS	SATYENDRA KUMAR SHARMMA)	9818384002	ADVOCATESATYENDRAD02@GMAIL.COM	19.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/829/2025	22-07-2025	NIRMAL KUMAR JAIN VS JIWA RAM RAMAN KUMAR	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	21.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EX.COMM AWARD BY ARB. COMM./31/2025	26-07-2025	SANJAY SAGAR VS SHRISTI BHARDWAJ	PRADEEP KUMAR SHARMA(P),	9990148880		25.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	OMP (COMM.)/38/2025	26-07-2025	AMITABH BARANWAL VS SBI CARDS AND PAYMENTS SERVICES LTD	AKSHAY KUMAR(P),	9350188064	MEDHANSHU@YAHOO.CO.IN	25.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	OMP (COMM.)/39/2025	29-07-2025	GOVIND ASHAN VS VIJAY GUPTA	ANUJA PETHIA(P),	8284931062, 9643584837	SERVICE@SWARNIMLEGAL.COM	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECTUTION (COMM.)	EXECUTION (COMM.)/369/2025	29-07-2025	MEENA BHAWAR LAL MUNOT VS RDEVIS ENGINEERS PRIVATE LIMITED	MUKESH AGGARWAL	9811365575	MUKESH_AGGARWALX25A@YAHOO.CO.IN	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/862/2025	29-07-2025	MOHAN LAL RATUSARIA VS GURLEEN KAUR	PIYUSH MEHRA(P),	9999372128	DVOCATEPIYUSH001@GMAIL.COM	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/874/2025	31-07-2025	M/S SAKARNI PLASTER INDIA PVT LTD VS JAGMOHAN	MAYANK AGGARWAL(P),	8588857741	OFFICE@VERIICA I LEÇA LIN	30.07.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/890/2025	02-08-2025	MANJU JAIN VS ANURADHA MAGGON	RAHUL KUMAR(P),	7042655532	SSAROJSINGH2007@GMAIL.COM	23-07-2025
			307	CIVIL	CS (COMM)/887/2025	02-08-2025	M/S GLOBAL MEDIKIT LIMITED VS M/S S P AGENCIES	NISHIRANJAN SINGH(P),	8076012688	SHARMASAHIL.ADVOCATE@GMAIL.COM	28-07-2025
			307	CIVIL	CS (COMM)/897/2025	05-08-2025	STATE BANK OF INDIA VS M/S SAI MEDICINES (THROUGH ITS PROP PRADEEP KUMAR BHAGAT)	MOHD SHAMEEM(P),	9716757382	PUJA.DUBEYOU@GMAIL.COM	07-07-2025
			307	CIVIL	CS (COMM)/902/2025	07-08-2025	SHRIKANT CHAUDHARY VS GURPREET SINGH GULATI	MANOJ KUMAR GAHLAUT(P),	9211324585	MANOJ28GAHLAUT@GMAIL.COM	28-05-2025
			307	CIVIL	CS (COMM)/910/2025	08-08-2025	MUKUL MITTAL PROP OF M/S VIRAJ AND SONS VS MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAIL.COM	28-07-2025

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			307	CIVIL	CS (COMM)/935/2025	19-08-2025	RADHA PALLAVI EXPORTS VS GHANSHAYM KARSHANBHAI PAGHDAL	DEEPAK SINGH THAKUR(P),	9315829565	ADVDEEPAKSINGHOFFICIAL@GMAIL.COM	25-09-2023
			307	CIVIL	CS (COMM)/942/2025	21-08-2025	M/S AMAR CHEMICAL WORKS VS RELIANCE RETAIL LIMITED	RAVI CHAUHAN(P),	9871694660	MAIL@CNRPARTNERS	04-08-2025
			307	CIVIL	CS (COMM)/945/2025	22-08-2025	HAVELLS INDIA LIMITED AND ANR VS MJ ENTERPRISES AND OTHERS	SANCHAY MEHROTRA(P),	9711184111	NITINKGUPTA@GMAIL.COM	19-08-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAK FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJ VIKRAM) Vs M/s BIG CHOICE AND ORS (THROUGH ITS	Jagriti /jain	8527506427	lawfirm@unsolvedlegal.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	999993833	surendersuparn@gmail.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND CHARITABLE TRUST	Shivendra Pratap Singh	9953394364	shivendra@theacmeco.com	26.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	26.08.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	884/2025	01.08.2025	PAWAN GUPTA & ORS V/S MANOJ TIWARI & ORS	RAHUL GUPTA	9910627480	RAHULGADV@YAHOO.COM	31.07.2025
			401	CS COMM	881/2025	01.08.2025	STATE BANK OF INDIA V/S SARITA GUPTA	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	30.05.2025
			401	OMP I COMM	701/2025	01.08.2025	TATA CAPITAL LTD V/S FHAL SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMPI COMM	702/2025	01.08.2025	TATA CAPITAL LTD V/S LAKHAN SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	MISC DJ	592/2025	01.08.2025	JINENDER KUMAR JAIN VS MANOJ TIWARI	SHASHANK PANDEY			
			401	EX.COMM - AWARD BY ARB. COMM.	36/2025	02.08.2025	SMFG INDIA CREDIT CO. LTD. V/S SK FITTING AND TUBES				
			401	CS COMM	885/2025	02.08.2025	SH. PRITPAL SINGH CHAWLA V/S M/S SHREE GANPATI GOLD PVT LTD	TANISHQ PANWAR	99712366633	TANISHQPANWAR@GMAIL.COM	22.07.2025
			401	CS COMM	889/2025	02.08.2025	SINGHI CYCLE IMPORT V/S SM INDUSTRIES	SNIGDHA SINGHI	8076618483	SSADVOCACY21@GMAIL.COM	28.07.2025

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			401	OMP COMM	40/2025	12.08.2025	M/S GARG PAPER UDYOG V/S M/S GARG PATAER	B N GAUR	98101260070	ADVOCATEBNGAUR@GMAIL.COM	
			401	CS COMM	918/2025	12.08.2025	CANARA BANK V/S BAL KRISHAN & ORS	SUSHIL KUMAR RAI	9868422289	RAISUSHIL0915@GMAL.COM	28.05.2025
			401	EX.COMM -AWARD BY ARB. COMM.	41/2025	14.08.2025	M/S SHARMA TRUNKEY ENGINEERS PVT LTD V/S STERLING & WILSON PVT LTD	ANIRUDH SHUKLA	9868333448	ANIRUDHK79@GMAIL.COM	
			401	CS COMM	928/2025	18.08.2025	VIJAY KUMAR GOEL V/S M/S BHAGAT RAM DISCOUNT BAZAR PVT LTD	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	07.08.2025
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD & ORS	GAURAV GILL	87100014969	GAURAVGILL21@GMAIL.COM	
			401	MISC DJ	649/2025	20.08.2025	PUNIT SETHI (HUF) V/S PROVENTURE RETAIL PVT LTD & ORS	KETAN MADAN	9873140021	KETANMADAN@GMAIL.COM	
			401	EX COMM	418/2025	28.08.2025	VEMSORE ENTERPRISES V/S TURAN & CO.	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	
			401	MISC DJ	665/2025	29.08.2025	SHARMAN CHEMICALS V/S VIKRAM SINGH	SANJAY GUPTA	9811271968	SANJAYGUPTAADVOCATE@YAHOO.COM	
			401	OMP (I) COMM	757/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	756/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	758/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	759/2025	30.08.2025	SHRI GURU HAR RAI STONE CRUSHER	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	957/2025	30.08.2025	M/S MATHRA DASS AHUJA AND SONS V/S DELHI TOURISM AND TRANSPORTATION	A.K. TRIVEDI	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	19.08.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/917/2025	12-08-2025	MS GAMMEY INDIA AND CO VS MS ACTION HOUSE	RAKESH SRIVASTAVA(P),	9911116314	NA	29.07.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/892/2025	04-08-2025	RADHA AGGARWAL VS SHRI DAYA RAM GOYAL	VIDIT GUPTA(P),	9910995511	A44DEFCOL@GMAIL.COM	31.07.25

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			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/728/2025	12-08-2025	TATA CAPITAL LTD VS MOHAMMAD RIYAZ AHMED	KARTIK KUMAR(P),	011-26211488	LEGAL@KATYALASSOCIATES.COM	NA
			COURT ROOM 402	CIVIL SUIT	EXCOMM -AWARD BY ARB COMM/43/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS OM PRAKASH ASIWAL	SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@GMAIL.COM	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/731/2025	13-08-2025	TATA CAPITAL LTD VS MADHURI MADHURI	VIBHOR MATHUR(P),	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/946/2025	22-08-2025	PREM COLOR CHEM PVT LTD VS SURBHI MULTI TEX PRINTS PVT LTD	ARUN KUMAR YADAV(P),	9810768996	ARUNYADAV1131@GMAIL.COM	08.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/744/2025	22-08-2025	AXIS BANK LTD VS AKSHAY KUMAR	VIBHOR MATHUR(P),	8811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	NA
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/416/2025	28-08-2025	RAJENDER KUMAR MALHOTRA VS TRILOK AGGARWAL	NITIN ARORA(P),	9818189667	NITIN.ARORA465@GMAIL.COM	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/951/2025	26-08-2025	M/S SARDARI LAL AND COMPANY THROUGH ITS PARTNER RAJAN BAJAJ VS M S B P CONTRACTS PVT LTD THROUGH ITS DIRECTORS	ANIL SETHI(P),	9811109342	NA	31.07.25
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/420/2025	29-08-2025	A ONE MACHINED COMPONENTS PVT LTD VS NUT HOUSE	TANIYA MADAAN(P),	9810387379	NA	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/750/2025	29-08-2025	TATA CAPITAL LTD VS BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION PVT 5807	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/760/2025	30-08-2025	TATA CAPITAL LTD VS OM PRAKASH	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/42/2025	30-08-2025	MUKESH ARORA VS KOTAK MAHINDRA PRIME LTD	SHANKER KASHYAP	9899036093	KARTICKAY7@GMAIL.COM	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/661/2025	05-08-2025	STATE BANK OF INDIA VS HARSHDEEP SINGH PROPRIETOR OF M/S HARSHDEEP TIMBERS AND INTERIORS	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30-07-2025
				CS	COUNTER CLAIM/39/2025	06-08-2025	ISHA SHARMA VS M/S CASTLE VALVES PVT LTD	SAMEER DEWAN(P),	9810134864	SAMEERDEWAN123@REDIFFMAIL.COM	21-07-2025
				CS	CS (COMM)/680/2025	11-08-2025	M/S AMIR ELECTROPLATING THROUGH ITS PROP MOHD ZAKI VS M/S ONEX INDUSTRIES PVT LTD	NAVED RAJPUT(P),	9811282952	NAVEDRAJPUT789@GMAIL.COM	04-08-2025
				CS	CS (COMM)/679/2025	11-08-2025	RAHUL PROPRIETOR M/S SHREE BALAJI WIRON VS SHIV RAJ PROP OF M/S MAHADEV IRON INDUSTRIES AND ANR	AKSHAY BHASIN(P),	9811039948	ADV.AKSHAYBHASIN@GMAIL.COM	31-07-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/694/2025	18-08-2025	AMIT ARORA PROPRIETOR OF M/S MARVEL GRAPHICS VS SAHIL SHARMA PROPRIETOR OF M/S ANTRIX	SUNIL SINGH(P),	9654224557	ADVSUNILSINGHP@GMAIL.COM	13-08-2025
				CS	CS (COMM)/701/2025	21-08-2025	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS JAGAT SINGH PROPRIETOR OF PADMAVATI FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	19-08-2025
				CS	CS (COMM)/702/2025	21-08-2025	M/S RAMA IRON SCRAP THROUGH ITS PROPRIETOR SUNIL KUMAR DWIVEDI VS HRJ STEELS PRIVATE LIMITED AND ANR	MUNESH CHAUHAN(P),	9818230467	MUNESHCHAUHAN1978@GMAIL.COM	29-07-2025
				CS	CS (COMM)/720/2025	25-08-2025	M/S KITPLY INDUSTRIES LTD VS M/S CP AND ASSOCIATES PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	22-08-2025
				CS	CS (COMM)/719/2025	25-08-2025	M /S KIT MARKETING PVT LTD VS M/S FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	22-08-2025
				CS	CS (COMM)/718/2025	25-08-2025	AUM G ELECTRONICS VS HKS ENTERPRISES	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	11-08-2025
				CS	CS (COMM)/729/2025	27-08-2025	AUM G ELECTRONICS VS RANJEET ELECTRICAL AND ELECTRONICS	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	11-08-2025
				CS	CS (COMM)/730/2025	28-08-2025	MR JAGJYOTI JAIN SOLE PROPRIETOR OF SUPERCIRCLE VS GLADWIN TECHGEN PVT LTD THROUGH ITS DIRECTOR(S)	DHRUV CHAWLA(P),	9971897143	VEHAWLA@KRCCO.CO.IN	13-08-2025
				CS	CS (COMM)/672/2025	08-08-2025	MANCARE LABORATORIES PVT LTD VS SHREE KRISHNA ANALYTICAL SERVICES PVT LTD	DEEPAK RIKHARI(P),	9810541666	DEEPAKRIKHARI@YAHOO.CO.IN	05-06-2025
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS/(COMM)	659/2025	05.08.2025	CONTINENTAL PETROCHEM VS. GOODWILL HI PRECISION WORK	HARISH KAUSHIK	9999011308	ADV.HKAUSHIK@GMAIL.COM	04.08.2025
				CS/(COMM)	663/2025	06.08.2025	MAHASHIAN DI HATTI VS. SUPRASAAD FOODS PVT LTD	MANISH SINGHAL	9811529112	MANGLA.IPR@GMAIL.COM	26.07.2025
				CS/(COMM)	675/2025	11.08.2025	GOPAL DASS CHOPRA VS. M/S OPTIMA MART OPC	PRADEEP KR DABAS	9811163300	DABAS.ASSOCIATES@GMAIL.COM	08.08.2025
				CS/(COMM)	676/2025	11.08.2025	APIS INDIA LTD VS. KEERTHANA PROP. OF VKT ENTERPRISES	MUKUND YADAV	8285202359	HARISH@BARAHAMILEGALSERVIES.COM	12.07.2025
				CS/(COMM)	681/2025	12.08.2025	BRIJLAXMI PROJECTS PVT LTD VS. M/S KCT TRADING PVT LTD	ASHISH CHAUDHARY	8095957280	ASHISHCHAUDHARYADV@GMAIL.COM	31.07.2025
				CS/(COMM)	682/2025	12.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	9953180830	TIWARIVISHAL.ADV@GMAIL.COM	12.07.2025

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				CS/(COMM)	689/2025	14.08.2025	AJAY GUPTA VS. SAI INFOTECH	AANCHAL BANSAL	9910969692	BANSALAANCHAL210@GMAIL.COM	02.08.2025
				CS/(COMM)	691/2025	14.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	993180830	TIWARIVISHAL.ADV@GMAIL.COM	31.07.2025
				CS/(COMM)	693/2025	18.08.2025	ADROIT AGENCIES PVT LTD VS. PRAYAG HOSPITAL AND RESEARCH CENTER	VIVEK SHARMA	9871129399	VIVEKSHARMA.ADV01@GMAIL.COM	09.06.2025
				CS/(COMM)	697/2025	19.08.2025	KARNATAKA BANK VS. AXAY KUMAR	SANDEEP SINGH	8920646070	SANDEEPANSHLAW@YAHOO.COM	09.08.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			OMP (I) (COMM)/959/2025	01-08-2025	AXIS BANK LIMITED VS DINESH BAWRI	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/960/2025	01-08-2025	YES BANK LTD VS FAZLUR RAHMAN	KARTIK KUMAR(P),			
					CS (COMM)/645/2025	01-08-2025	MAIDEN MARKETING INDIA PRIVATE LIMITED VS INDIABULLS CITYHEIGHTS LIMITED FORMERLY KNOWN AS DHANI HEALTHCARE	SAMARTH KAPOOR(P),			
					OMP (I) (COMM)/966/2025	02-08-2025	AXIS BANK LTD VS GAURAV TANEJA	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/977/2025	04-08-2025	SHRIRAM FINANCE LTD VS ASIM	MANOJ KUMAR(P),			
					OMP (I) (COMM)/974/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHYAM SUNDER	MANOJ KUMAR(P),			
					EXECUTION (COMM)/248/2025	04-08-2025	CANARA BANK VS AJAB SINGH	RAM BHUSHAN PANDEY(P),			
					EXECUTION (COMM)/249/2025	04-08-2025	CANARA BANK VS RUPENDER SINGH YADAV	RAM BHUSHAN PANDEY(P),			
					EXECUTION (COMM)/250/2025	04-08-2025	CANARA BANK VS RAJESH CHOUDHARY	RAM BHUSHAN PANDEY(P),			
					CS (COMM)/665/2025	07-08-2025	M/S GAUTAM WINES PVT LTD VS M/S MILLENNIUM INFRAENGINEERS PVT LTD	SACHIN MALIK(P),			
					OMP (I) (COMM)/988/2025	11-08-2025	YES BANK LTD VS DEEPAK AGARWAL	KARTIK KUMAR(P),			

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					OMP (I) (COMM)/987/2025	11-08-2025	YES BANK LTD VS REKHA REKHA	KARTIK KUMAR(P),			
					CS (COMM)/674/2025	11-08-2025	UNION BANK OF INDIA VS S CUBE SOLUTIONS PARTNERSHIP FIRM	KAMALJIT SINGH RANOT(P),			
					MISC DJ/786/2025	12-08-2025	MOHD SHARIQ SAMI VS MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	RUKBAN TYAGI(P),			
					CS (COMM)/683/2025	12-08-2025	APIS INDIA LIMITED VS SUPER MARCHE 37 TRADERS LLP	MUKUND YADAV(P),			
					CS (COMM)/681/2025	12-08-2025	BRIJLAXMI PROJECTS PRIVATE LIMITED VS M/S KCT TRADING PRIVATE LIMITED	ASHISH CHOUDHURY(P),			
					OMP (I) (COMM)/1003/2025	12-08-2025	YES BANK LTD VS RAJESH KUMAR	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1002/2025	12-08-2025	YES BANK LTD VS ANIL GARG	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1010/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS PARVEEN VERMA	ADV. LALIT PANDEY(P),			
					CS (COMM)/688/2025	14-08-2025	STATE BANK OF INDIA VS JYOTI	ASHOK KUMAR(P),			
					CS (COMM)/690/2025	14-08-2025	M/S NAYASA SUPERPLAST VS YOGI PRODUCTS	SURINDER SINGH(P),			
					OMP (I) (COMM)/1023/2025	18-08-2025	YES BANK LTD VS RAJ SINGH	KARTIK KUMAR(P),			
					OMP (I) (COMM)/1022/2025	18-08-2025	YES BANK LTD VS ANJALI SRIVASTAVA	KARTIK KUMAR(P),			
					EXECUTION (COMM)/262/2025	18-08-2025	SH LALIT KUMAR AGGARWAL VS IRIS INDIA HOUSEHOLD SOLUTIONS PRIVATE LIMITED	BHOOPENDRA KUMAR(P),			
					OMP (I) (COMM)/1030/2025	19-08-2025	AXIS BANK LTD VS DEVADHI TRIPATHI	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1027/2025	19-08-2025	AXIS BANK LTD VS AMRIK SINGH	ADV. LALIT PANDEY(P),			

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					OMP (I) (COMM)/1028/2025	19-08-2025	AXIS BANK LTD VS ANJU SINGH	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1025/2025	19-08-2025	AXIS BANK LTD VS VIJAY PAL	ADV. LALIT PANDEY(P),			
					CS (COMM)/696/2025	19-08-2025	SHYAM SUNDER AGARWAL VS HEMLATA	RAKESH TANWAR(P),			
					OMP (I) (COMM)/1052/2025	20-08-2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LTD	ABID AHMAD(P),			
					CS (COMM)/703/2025	21-08-2025	TARZAN ELECTRICALS PRIVATE LIMITED VS TARU GOEL	BHASKAR VALI(P),			
					OMP (I) (COMM)/1058/2025	22-08-2025	AXIS BANK LTD VS MOHD MUSHRRAF HUSAIN	ADV. LALIT PANDEY(P),			
					CS (COMM)/706/2025	22-08-2025	VIDCOM BUSINESS SOLUTION PVT LTD VS KABEER M M	VIVEK SHARMA(P),			
					CS (COMM)/705/2025	22-08-2025	BANK OF BARODA VS SUNITA	AKSHAY RAJ(P),			
					OMP (I) (COMM)/1063/2025	23-08-2025	AXIS BANK LTD VS GAURAV YADAV	ADV. LALIT PANDEY(P),			
					CS (COMM)/714/2025	23-08-2025	SWAITA BANSAL VS M/S USKY LOGISTICS PVT LTD	NAMAN RUDRA DUTT(P),			
					CS (COMM)/713/2025	23-08-2025	STATE BANK OF INDIA VS DAYA CHAND	ASHOK KUMAR(P),			
					OMP (I) (COMM)/1070/2025	25-08-2025	YES BANK LTD VS BIJENDER SINGH	KARTIK KUMAR(P),			
					CS (COMM)/715/2025	25-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS PINKU BANIK PROPRIETOR OF SAI ENTERPRISES	ARCHIT SINGHAL(P),			
					OMP (I) (COMM)/1069/2025	25-08-2025	YES BANK LTD VS GAGAN KUMAR	KARTIK KUMAR(P),			
					EXECUTION (COMM)/281/2025	26-08-2025	ABDULLAH EBRAHIM ALI ALI AL FEDAWY VS VINYL TUBES PVT LTD	SWATI MEHTA(P),			

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					CS (COMM)/727/2025	27-08-2025	RAJAN ARORA VS S D INTRABUILD	RISHABH GULATI(P),			
					CS (COMM)/728/2025	27-08-2025	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN KUMAR GOEL VS MS AMITA GUPTA PROP OF M/S KIRTI PACKAGING	JAGRITI JAIN(P),			
					CS (COMM)/726/2025	27-08-2025	VIKAS MALIK VS DHAMENDRA AHUJA	SHITANSHU GAUR(P),			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/641/2025	01-08-2025	STATE BANK OF INDIA VS PARASHURAM	KRISHNAKRSHARMA	9958891040	ADVKRISHNAI411@GMAIL.COM	30.07.2025
				CS (COMM)	CS (COMM)/642/2025	01-08-2025	WASIM WIRE MANUFACUNG PVT LTD VS RAVI SHANI	MOSHIN	9899010288	ADV MOHSHIN55@GMAIL .COM	25.07.2025
				OMP (I) COMM	OMP (I) (COMM.)/969/2025	02-08-2025	AXIS BANK LTD VS LAV KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/970/2025	02-08-2025	AXIS BANK LTD VS MOHD USMAN	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				CS (COMM)	OMP (I) (COMM.)/1008/2025	04-08-2025	CANARA BANK VS JAGDEEP VERMA PROP JAGDEEP MOVIES	RAM BHUSHAN PANDY	9871434320	RBP5370@YAHOO.COM	01.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/980/2025	04-08-2025	SHRIRAM FINANCE LTD VS GULFAM KHAN	MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/981/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTKEEM	MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/982/2025	04-08-2025	SHRIRAM FINANCE LTD VS DOUS MOHD	MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/985/2025	04-08-2025	TSC FINSERV PRIVATE LIMITED VS AUTO XOTICA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/660/2025	05-08-2025	KOMAL INTERNATIONAL VS BALLE CHAUDHARY CONSTRUCTION	KAMALJEET SINGH	9212609282	KJSKAMAL23@GMAIL.COM	22.07.2025
				CS (COMM)	CS (COMM)/678/2025	11-08-2025	UNION BANK OF INDIA VS TRIVENI JHA PROP AARADHYA FASHION	KAMALJIT SINGH RANOT	9890410729	PATELNAGAR@UNIONBANKOFINDIA.COM	05.08.2025
				CS (COMM)	CS (COMM)/684/2025	12-08-2025	RAM TRADERS VS FEATHER TOUCH	SAHIL TALWAR	9711592772	SAHIL@TNGLEGAL.IN	05.08.2025

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				OMP (I) COMM	OMP (I) (COMM.)/1008/2025	12-08-2025	YES BANK LTD VS BUNDELA INDUSTRIES	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1009/2025	12-08-2025	YES BANK LTD VS RAHUL SHRIVASTAVA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1013/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SHRI RAM MOTORS	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1014/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS NEERJA LUTHRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/692/2025	14-08-2025	FIITJEE LIMITED VS DEEPAK MUKHI	ROHIT DUTTA	987440515	ROHIT.DUTTA@.LEXPORT.	12-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1018/2025	14-08-2025	KOTAK MAHINDRA PRIME LIMITED VS AMARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1019/2025	14-08-2025	YES BANK LTD VS MANISH NAND	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1020/2025	14-08-2025	YES BANK LTD VS ROOSHI RAMBHAJ SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1042/2025	19-08-2025	AXIS BANK LTD VS VASIL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1043/2025	19-08-2025	AXIS BANK LTD VS KARUNAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1044/2025	19-08-2025	AXIS BANK LTD VS SAHIL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1045/2025	19-08-2025	AXIS BANK LTD VS SATPAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/698/2025	20-08-2025	DUROPLY INDUSTRIES LTD VS SANTOSH SONONE	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	23.07.2025
				CS (COMM)	CS (COMM)/699/2025	20-08-2025	M/S GOEL TRADERS VS M/S BUDDIES ENTERPRISES	LOKESH KR AGG	9811218876	LOKESH@ACECONSILIUM.COM	07-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1053/2025	21-08-2025	ORIX CORPORATION INDIA LIMITED VS VIRAJ AGGARWAL	ABID AHMAD	9213142242	ABIDAHMADADVOCATE@GMAIL.COM	NIL

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				CS (COMM)	CS (COMM)/723/2025	26-08-2025	ONE97 COMMUNICATIONS LIMITED VS NEW HAIR PALACE PRIVATE LIMITED	ABHAY AREN	9910634753	S.DHOUNDIYAL@SAIKRISHNAASSOCIATES.COM	21.08.2025
				OMP (I) COMM	OMP (I) (COMM.)/1080/2025	29-08-2025	YES BANK LTD VS SUNITA PREM CHAND	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1081/2025	29-08-2025	YES BANK LTD VS AJAY GHILDIYAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1082/2025	29-08-2025	YES BANK LTD VS SEEMA MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1083/2025	29-08-2025	YES BANK LTD VS ADITYA VERMA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1084/2025	29-08-2025	YES BANK LTD VS SHIVAM MISHRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1085/2025	29-08-2025	YES BANK LTD VS HIMADRI LODHI	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1086/2025	29-08-2025	YES BANK LTD VS KIRAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1087/2025	29-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				OMP MISC (COMM)	OMP MISC (COMM.)/1/2025	30-08-2025	AXIS BANK LTD VS SAYANM MITTAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/732/2025	30-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOHAMMED ASLAM	ARCHIT SEHGAL	9599043045	LEGAL@SIGMALEGAL.IN	27.08.2025
				CS (COMM)	CS (COMM)/733/2025	30-08-2025	AUMGELECTRONICSTHROUGHITSPROPRAVIK UMAR VS UTKARSHESALES	RISHIKESH DEO	837 5016966	RANA.AAKASH991@GMAIL.COM	11-08-2025
				CS (COMM)	CS (COMM)/734/2025	30-08-2025	MR SHUBHAM VS NEHA KAUSHAL	DHRUV SURANA	9836411111	DHRUVSURANA@GMAIL.COM	26-08-2025
				CS (COMM)	CS (COMM)/735/2025	30-08-2025	DUROPLY INDUSTRIES LTD VS SH RAKESH KUMAR DUNGARWAL	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	23-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/1089/2025	30-08-2025	YES BANK LTD VS RANA TRAVELS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (I) (COMM.)/1090/2025	30-08-2025	JFC LEASING PRIVATE LIMITED VS TARUN SRIVASTAVA	BHAGAT SINGH	9810133410	BHAGATSINGHIS@YAHOO.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/1091/2025	30-08-2025	YES BANK LTD VS MS SEHRAWAT MARBLE AND TILES	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@,GMAIL.COM	NIL
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/643/2025	CS (COMM)/643/2025	01-08-2025	SARAOGI SUPER SALES PVT LTD VS SHADAB ZAFAR	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	29.07.2025
				CS (COMM)/644/2025	CS (COMM)/644/2025	01-08-2025	SATYAPAL MITTAL VS ELSA ELECTRONICS A PARTNERSHIP FIRM	O. P. GUPTA	9868005927	INFO@KNOWLEX.IN	3.07.2025
				CS (COMM)/647/2025	CS (COMM)/647/2025	02-08-2025	DILEEP SHARMA PROP OF SILVERLINES INCORPORATION VS ANSH RANA PROP OF AR ENTERPRISES	PRAKESH K. SHUKLA	9899454835	RKS108@GMAIL.COM	31.07.2025
				CS (COMM)/648/2025	CS (COMM)/648/2025	02-08-2025	MS PRANEEET NETWORK AND TELECOM VS DT NETWORK AND TELECOM	VIKAS AZAD	9999234931	AZADASSOCIATE@GMAIL.COM	26.05.2025
				CS (COMM)/657/2025	CS (COMM)/657/2025	05-08-2025	STATE BANK OF INDIA VS LAKHAN MATHUR	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30.07.2025
				CS (COMM)/658/2025	CS (COMM)/658/2025	05-08-2025	STATE BANK OF INDIA VS VINAY KUMAR SHARMA	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30.07.2025
				CS (COMM)/662/2025	CS (COMM)/662/2025	06-08-2025	SARAOGI SUPER SALES PVT LTD VS HEMA SAO	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	29.07.2025
				CS (COMM)/673/2025	CS (COMM)/673/2025	11-08-2025	SH, DHEERAJ NAWRIYA VS RAJ KUMAR BAGA	SANJEEV KUMAR SARWAL	9205601890	NOT PROVIDED	04.08.2025
				CS (COMM)/685/2025	CS (COMM)/685/2025	12-08-2025	M/S SMART ENTERPRISES VS WOODHILL INFRASTRUCTURE LIMITED	KARAN ATTRI	8851547492	ADVOCATES@LEXPRACTICA.COM	14.07.2025
				CS (COMM)/686/2025	CS (COMM)/686/2025	13-08-2025	PRAVEEN KUMAR RATHORE VS THIRD EYE JEAN CO MANAGING	RAVINDER KUMAR	9871513364	RAVINDERKUMAR1031969@GMAIL.COM	21.05.2025
				CS (COMM)/687/2025	CS (COMM)/687/2025	14-08-2025	YADUVANSHI POLYMERS PVT LTD VS M/S GANPATI POLYMERS	HITESH CHOPRA	8178800668	CONTACTTOCCA@GMAIL.COM	04.08.2025
				CS (COMM)/700/2025	CS (COMM)/700/2025	21-08-2025	MULTI CREDIT PVT LTD VS DHARM SEN SINGH	CHIRAG ARORA	9716884477	LAWILUENCE7@GMAIL.COM	07.04.2025
				OMP (I) (COMM.)/1059/2025	OMP (I) (COMM.)/1059/2025	23-08-2025	AXIS BANK LTD VS JITENDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	28.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/724/2025	CS (COMM)/724/2025	27-08-2025	LILY KOHLI VS VAIBHAV KOHLI	V. P. RANA	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	08.08.2025
				CS (COMM)/725/2025	CS (COMM)/725/2025	27-08-2025	G K RANGWALA AND CO PVT LTD VS M/S MANIBHADRA DYECHEM	V S SHARMA	8802200600	ADV.VSSHARMA@GMAIL.COM	26.08.2025
				COUNTER CLAIM/43/2025	COUNTER CLAIM/43/2025	29-08-2025	NEHA SINGH VS NEERAJ MOHAN	ABHAY PANDEY	9958760086	ADVOCATEABHAYPANDEY@GMAIL.COM	25.07.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		EX.COMM - AWARD BY ARB. COMM./49/2025	EX.COMM - AWARD BY ARB. COMM./49/2025	01-08-2025	MEGHA GUPTA THROUGH SPA VS M/S SHREE FOODS				
				OMP (I) (COMM.)/955/2025	OMP (I) (COMM.)/955/2025	01-08-2025	YES BANK LTD VS BABY RAJU	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/956/2025	OMP (I) (COMM.)/956/2025	01-08-2025	YES BANK LTD VS DINESH KUMAR SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/957/2025	OMP (I) (COMM.)/957/2025	01-08-2025	YES BANK LTD VS RANVEER MISHRILAL	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/958/2025	OMP (I) (COMM.)/958/2025	01-08-2025	AXIS BANK LTD VS SAJAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				EXECUTION (COMM.)/247/2025	EXECUTION (COMM.)/247/2025	02-08-2025	CHANDER MOHAN DUGGAL VS M/S FOODVISTA INDIA PVT LTD				
				CS (COMM)/652/2025	CS (COMM)/652/2025	02-08-2025	FUJIYAMA POWER SYSTEMS LTD VS GANESH KUMAR YADAV	ANANT RAO	9873385561	SHYAMPHOOLBHATI@GMAIL.COM	01-08-2025
				CS (COMM)/653/2025	CS (COMM)/653/2025	02-08-2025	DILEEP SHARMA PROP OF SILVER LINE INCORPORATION VS RAVINDER SHARMA PROP OF OM PLASTIC	PRAKESH KUMAR SHUKLA	9899454835	RKS108@GMAIL.COM	31-07-2025
				OMP (I) (COMM.)/971/2025	OMP (I) (COMM.)/971/2025	02-08-2025	AXIS BANK LTD VS PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/972/2025	OMP (I) (COMM.)/972/2025	02-08-2025	AXIS BANK LTD VS KSHITIJ SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/973/2025	OMP (I) (COMM.)/973/2025	02-08-2025	AXIS BANK LTD VS RAHUL MALIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/978/2025	OMP (I) (COMM.)/978/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTAK	MANOJ KUMAR	9811133644		01-08-2025

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				OMP (I) (COMM.)/979/2025	OMP (I) (COMM.)/979/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHAMEEM AHMED	MANOJ KUMAR	9811133644		01-08-2025
				EX.COMM - AWARD BY ARB. COMM./51/2025	EX.COMM AWARD BY ARB. COMM./51/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS HARI NARAYAN				
				CS (COMM)/664/2025	CS (COMM)/664/2025	07-08-2025	ROHAN JUNEJA VS PETPAI TECHNOLOGIES PVT LTD	PRATYAARK VATSA	7503710142	SHREELEXOFFICE@GMAIL.COM	05-08-2025
				EXECUTION (COMM.)/254/2025	EXECUTION (COMM.)/254/2025	08-08-2025	NTC LOGISTICS INDIA PVT LTD VS SURESH KUMAR PROPRIETOR OF MS S K RICE INTERNATIONAL				
				CS (COMM)/666/2025	CS (COMM)/666/2025	08-08-2025	ASICS CORPORATION VS ASHOK KUMAR	SHRAVAN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	07-08-2025
				CS (COMM)/667/2025	CS (COMM)/667/2025	08-08-2025	JITENDER SINGH VS SANDEEP	JITENDER VERMA	9811891144	Y.MAYANK@GMAIL.COM	06-08-2025
				CS (COMM)/668/2025	CS (COMM)/668/2025	08-08-2025	FIITJEE LIMITED VS DEEPAK MUKHI	RAJ LATHA KOTNI	9874405157	ROHIT.DUTTA@LEXPORT.IN	06-08-2025
				CS (COMM)/677/2025	CS (COMM)/677/2025	11-08-2025	UNION BANK OF INDIA VS MOHD WASIM ANSARIPROP U CON SHIRTS	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGHRANOT@GMAIL.COM	08-08-2025
				OMP (I) (COMM.)/991/2025	OMP (I) (COMM.)/991/2025	11-08-2025	YES BANK LTD VS PAWAN KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/992/2025	OMP (I) (COMM.)/992/2025	11-08-2025	YES BANK LTD VS ANKIT JUNEJA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/993/2025	OMP (I) (COMM.)/993/2025	11-08-2025	YES BANK LTD VS CHHAYA BHARANA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/994/2025	OMP (I) (COMM.)/994/2025	11-08-2025	YES BANK LTD VS SHIV MURAT GUPTA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-08-2025
				EX.COMM - AWARD BY ARB. COMM./53/2025	EX.COMM AWARD BY ARB. COMM./53/2025	12-08-2025	PRAVEEN KUMAR JAIN VS SMOOTH MOTOR				
				EXECUTION (COMM.)/255/2025	EXECUTION (COMM.)/255/2025	12-08-2025	M/S OP AND SONS TRADERS PVT LTD VS MAMTA PORWAL				
				MISC DJ/785/2025	MISC DJ/785/2025	12-08-2025	DHEERAJ SHARMA VS AJAY JAIN	ANSHUL JAIN	9899998243	AROPJAIN@GMAIL.COM	08-08-2025

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				OMP (I) (COMM.)/998/2025	OMP (I) (COMM.)/998/2025	12-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/999/2025	OMP (I) (COMM.)/999/2025	12-08-2025	YES BANK LTD VS MOHMMED DILSHAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1000/2025	OMP (I) (COMM.)/1000/2025	12-08-2025	YES BANK LTD VS GAJENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1001/2025	OMP (I) (COMM.)/1001/2025	12-08-2025	YES BANK LTD VS KLSHOR GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1012/2025	OMP (I) (COMM.)/1012/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS ASIF NAYAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-08-2025
				OMP (I) (COMM.)/1017/2025	OMP (I) (COMM.)/1017/2025	14-08-2025	YES BANK LTD VS SUKHVINDER SINGH				
				EXECUTION (COMM.)/264/2025	EXECUTION (COMM.)/264/2025	18-08-2025	PANKAJ JAIN PROPRIETOR M/S MAHAVIR PLY AND WOOD VS SMT SHIKHA AGGARWAL PROPRIETOR BANSAL TIMBER AND				
				EXECUTION (COMM.)/265/2025	EXECUTION (COMM.)/265/2025	18-08-2025	SARAOGI SUPER SALES PVT LTD VS MANISH KUMAR RANKA				
				CS (COMM)/695/2025	CS (COMM)/695/2025	18-08-2025	MUKESH TREHAN VS ANAHITA BROADWAY SERVICES	SHALU KARDAM	9811041494	RADHEYSHYAMADV@GMAIL.COM	12-08-2025
				OMP (I) (COMM.)/1024/2025	OMP (I) (COMM.)/1024/2025	18-08-2025	YES BANK LTD VS SUNNY NAKUL SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	14-08-2025
				OMP (I) (COMM.)/1046/2025	OMP (I) (COMM.)/1046/2025	19-08-2025	AXIS BANK LTD VS SWEETY PETERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1047/2025	OMP (I) (COMM.)/1047/2025	19-08-2025	AXIS BANK LTD VS SUKHJINDER SINGH JAURA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1048/2025	OMP (I) (COMM.)/1048/2025	19-08-2025	AXIS BANK LTD VS ANAND RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1049/2025	OMP (I) (COMM.)/1049/2025	19-08-2025	AXIS BANK LTD VS KAUSHLENDRA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (I) (COMM.)/1050/2025	OMP (I) (COMM.)/1050/2025	19-08-2025	AXIS BANK LTD VS HARMINDER KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025

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				OMP (I) (COMM.)/1051/2025	OMP (I) (COMM.)/1051/2025	19-08-2025	AXIS BANK LTD VS URMILA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM) 611/2025	611/2025	01.08.2025	SKYWAYS AIR SERVICES LTD. VS. AKBAR EXPRESS CARGO PVT. LTD.	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKKUMAR@GMAIL.COM	11.07.2025
			1	CS(COMM) 610/2025	610/2025	01.08.2025	STATE BANK OF INDIA VS. SWAPNIL CHHETRI	NAVRUTI OJHA AND GAGANPREET SINGH	8376043196	NAVRUTITYAGI@GMAIL.COM	04.07.2025
			1	OMP(COMM)	115/2025	04.08.2025	UNION BANK OF INDIA VS. SUNAMIA KNITWEARS	KARAN GOVEL	9899383271	ACGCKARANGOVEL@GMAIL.COM	24.07.2025
			1	OMP(COMM).	116/2025	04.08.2025	PRASAD BHARATI (BROADCASTING CORPORATION OF INDIA) & ANR. VS. TRANS IMAGE CORPORATION	UDDYAM MUKHERJEE	8860507980	UDDYAM.MUKHERJEE@GMAIL.COM	30.07.2025
			1	CS(COMMM)	619/2025	07.08.2025	SBI VS SUKHWINDER SINGH	VINAY KUMAR	7982275426	KUMARVINAY65@GMAIL.COM	29.07.2025
			1	EX.COMM AWARD BY ARB. COMM	57/2025	08.08.2025	DAFFODIL SOFTWARE PVT. LTD. VS. M/S PAS DIGITAL PVT LTD	KHURANA AND KHURANA	9654782712, 9910107360	AMARJEET@KHURANAANDKHURANA.COM, YASHIKA@KHURANAANDKHURANA.COM	24.07.2025
			1	CS(COMM) 610/2025	626/2025	08.08.2025	M./S SOL-WAVE TECHNOLOGIE S INDIA PVT. LTD. VS. M/S JSM ENERGY PVT. LTD & ORS.	JITENDER KR. GARG	9810511644	ADVJITEN@YAHOO.COM	17.07.2025
			1	ARB.A.(COMM)	12/2025	08.08.2025	M/S YAZDANI STEEL & POWER LTD. VS. UNION OF INDIA	ANJUMAN TRIPATHY SHEEL PATHAK	9818408960, 7008604782	ANJUMANTRIPATHY09@GMAIL.COM	02.08.2025
			1	CS(COMM.)	627/2025	11.08.2025	M/S FERNS CARGO EXPRESS PVT LTD. VS. M/S ARROW XPRESS SOLUTIONS PVT LTD	SANTOSH PANDEY & YASH MAURYA	7291971240	MOHIT.9250@GMAIL.COM	07.04.2025
			1	CS(COMM)	632/2025	12.08.2025	M/S SPARK TECHNOLOGIES PVT. LTD VS. NATIONAL INFORMATICS CENTRE SERVICES INCORPORATED AND ANR.	VIVEK SHARMA	9811213765	VIVEKSHARMALAWYERS@GMAIL.COM	15.07.2025
			1	CS(COMM)	631/2025	12.08.2025	M./S VAANIKA CREATIONS VS. MRS MANDEEP KAUR	SEWA SINGH	99990637601	ADVOCATE.SEWASINGH@GMAIL.COM	04.08.2025
			1	CS(COMM)	630/2025	12.08.2025	STATE BANK OF INDIA VS. KUMAR KHAWAS	SHALINI UPADHYAY	9899408618	SJIALINIADVOCATE@GMAIL.COM	30.07.2025
			1	CS(COMM)	629/2025	12.08.2025	STATE BANK OF INDIA VS. CHIRAG BANSAL	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30.07.2025
			1	CS(COMM)	635/2025	13.08.2025	M/S REALISTIC REALTORS PVT. LTD. VS. PUNEET KOHLI & ORS.	BHARAT GUPTA/ VARUN TYAGI ADVOCATES THE LEGIST AUXILIARY ADVOCATES & LEGAL	9810444651, 9899196975	LEGISTAUXILIARY@GMAIL.COM	06.06.2025

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			1	OMP(COMM)	120/2025	13.08.2025	VINAY TANWAR @ VINAY SINGH TANWAR VS. MR. MUNISH KUMAR AGGARWAL AND ANR.	VIKAS KUMAR SINGH	9818068661	ADVOCATEVIKASSINGH@YAHOO.IN	28.07.2025
			1	CS(COMM)	644/2025	18.08.2025	FLAVIANT NETWORK PVT. LTD. VS. TELEGRAM FZ-LLC AND ANR.	SANSKAR AGGARWAL AND BHAVYA KOHLI	7838837246, 9999239545	SNBLEGAL.LITIGATION@GMAIL.COM	10.08.2025
			1	CS(COMM).	648/2025	19.08.2025	UNION BANK OF INDIA VS. MS. TAHIRA	LEX STABILIS	9312872882	NOT AVAILABLE	06.08.2025
			1	CS(COMM0	647/2025	19.08.2025	KRBL LIMITED VS. KESHO FOOD AND BEVERAGE PVT. LTD. & ORS.	UNITED AND UNITED	9990389539	UNITEDMARK@UNITEDANDUNITED.COM	25.07.2025
			1	OMP(COMM)	124/2025	20.08.2025	UNION OF INDIA VS. KAILASH ELECTRO POWER LLP	VINOD KUMAR RAI	9811603482	VINOD.KUMAR.RAI@GMAIL.COM	04.08.2025
			1	CS(COMM)	654/2025	20.08.2025	BATRA PAPERS & ORS VS. AG PACKAGING & ORS.	NAKUL KHANNA. ASHUTOSH BHARGAVA	9910681480, 9811023003	ADVOCATENAKULKHANNA@GMAIL.COM	14.10.2024
			1	OMP(COMM)	126/2025	21.08.2025	UNION OF INDIA VS. M/S JAIN ENTERPRISES	MS. KALPANA SR. PANEL COUNSEL	9818053678	KALPANASRIVASTAVA70017@GMAIL.COM	05.08.2025
			1	CS(COMM)	656/2025	22.08.2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS. R.M. SINHA(RAJ MOHAN SINHA)	CHITRA MALHOTRA & ASSOCIATES	9212888057	NOT AVAILABLE	01.07.2025
			1	CS(COMM.)	659/2025	23.08.2025	KRISHAN KUMAR SOLE PROPRIETOR OF M/S BALAJI GLOWTICS VS. JAILAXMI ENTERPRISES PVT. LTD. AND ORS.	YATINDER BAINSLA	9717212158	LITIGATIONS@YBLEGAL.IN	11.07.2025
			1	CS(COMM)	663/2025	25.08.2025	ARJUN KANT & ANR. VS. DARWIN PLATFORM GROUP OF COMPANIES & ORS.	INDRESH UPADHYAY AND VIPUL AGARWAL	8968878981	VIPUL@CLAVIUSLEGAL.COM	07.08.2025
			1	OMP(COMM)	130/2025	25.08.2025	MS OCTAVIOUS TEA AND INDUSTRIES LTD VS. UNION OF INDIA	SETHI LAW OFFICES	9891788743	SETHILAWOFFICES@GMAIL.COM	28.07.2025
			1	EX(COMM) AWARD BY ARB. COMM	67/2025	25.08.2025	DR PRABJIT SINGH GILL VS. M/S SAYA HOMES PRIVATE LIMITED	DEEPANSHU JAIN/ SONIA ARBOL & SHAANTANU JAIN	011-44725400, 9711512689	DSLEGAL2018@GMAIL.COM	07.08.2025
			1	CS(COMM)	670/2025	27.08.2025	SHUBHAM GOLDIEE MASALE PVT. LTD. VS. WINGS AGRO PVT. LTD.	UNITED AND UNITED	26843455, 46560881	RISHI@UNITEDANDUNITED.COM	19.08.2025
			1	OMP(COMM)	134/2025	27.08.2025	NATIONAL PROJECTS CONSTRUCTION CORPORATION VS. LURI WATER SYSTEMS INDIA PVT. LTD.	PARITOSH BUDHIRAJA	9810100237	PARITOSHBUDHIRAJA248@GMAIL.COM	23.08.2025
			1	CS(COMM)	669/2025	27.08.2025	M/S BCH ELECTRIC LIMITED VS. M/S ADLER ENSERV & OTHERS	JITENDER VASHISHT & CO.	9811550817	JVASHISHT@GMAIL.COM	12.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	OMP(COMM)	133/2025	27.08.2025	MR. KAMAL KANT VS. M/S SBI CARDS AND PAYMENT SERVICES LTD. & ANR.	UTKARSH BHARGAVA (AJAY PACHAURI)	9910572261	UTKARSHBHARGAVAINDIA@GMAIL.COM	25.08.2025
			1	OMP(COMM)	132/2025	27.08.2025	UNION OF I NDIA VS. M/S JAI PRAKASH & SONS	RUBY	9958899011	RUBYGAUTAMADV@GMAILC.OM	28.07.2025
			1	OMP(COMM)	135/2025	29.08.2025	SMT SUSHMA SINGH VS. M/S AGILUS DIAGNOSTICS LTD	AJAY KUMAR TIWARI	8178986472, 8860272688	PKAJAY.ADV123@GMAIL.COM	05.08.2025
			1	CS(COMM)	673/2025	29.08.2025	LINK LOGISTICS MANAGEMENT PVT. LTD. VS. ARTIUS INTERIOR PRODUCTS PVT. LTD.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	24.07.2025
			1	OMP(COMM)	136/2025	30.08.2025	LALIT KALA AKADEMI VS. SHOWCRAFT PRODUCTION PVT. LTD.	V.S.R. KRISHNA	9891205519	VSRKRISHNA.ER40@GMAIL.COM	27.08.2025
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/609/2025	CS (COMM)/609/2025	01-08-2025	STATE BANK OF INDIA VS RANJIT SINGH BISHT	NAVRUTI OJHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	17.07.2025
			25	CS (COMM)/614/2025	CS (COMM)/614/2025	04-08-2025		SUMEET ANAND(P),	9953154353	SUPRAPARTNERSLEGAL@GMAIL.COM	26.07.2025
			25	CS (COMM)/615/2025	CS (COMM)/615/2025	05-08-2025		SAURABH BINDAL(P),	9953858787	SAURABH.BINDAL@FOXMANDAL.IN	30.07.2025
			25	CS (COMM)/625/2025	CS (COMM)/625/2025	08-08-2025		SUSHIL SHUKLA(P),	9818900024	SSALEGAL.09@GMAIL.COM	04.08.2025
			25	CS (COMM)/628/2025	CS (COMM)/628/2025	11-08-2025		SAHIL SANSANWAL(P),	9868999991	ADV.SHUBHAM23@GMAIL.COM:	06.08.2025
			25	CS (COMM)/643/2025	CS (COMM)/643/2025	18-08-2025		VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	11.08.2025
			25	CS (COMM)/649/2025	CS (COMM)/649/2025	19-08-2025		SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	06.06.2025
			25	CS (COMM)/657/2025	CS (COMM)/657/2025	22-08-2025		SURENDRA NATH PANDEY(P),	9868520336	SNPADV88@GMAIL.COM	19.08.2025
			25	CS (COMM)/660/2025	CS (COMM)/660/2025	23-08-2025		RAJIV KUMAR THAKUR(P),	NOT PROVIDED	BEHL.ASSOCIATES1995@GMAIL.COM	11.08.2025
			25	CS (COMM)/661/2025	CS (COMM)/661/2025	23-08-2025		KUNAL YADAV(P),	8743904246	CONTACT@AMARARI.LEGAL	19.08.2025

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			25	CS (COMM)/664/2025	CS (COMM)/664/2025	25-08-2025		DHEERAJ KUMAR(P),	9310466556	SKLEGALSOUTIONI@GMAIL.COM	18.08.2025
			25	CS (COMM)/668/2025	CS (COMM)/668/2025	27-08-2025		MITHIL MALHOTRA(P),	8860441378	ADVANKIT20@GMAIL.COM	19.08.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/114/2025	02-08-2025	NARAYAN SEWA SAMITI VS MILLENIUM EDUCATION MANAGEMENT PVT LTD	ASHISH CHOUDHURY(P),	9810567556	ASHISH2781974@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/613/2025	04-08-2025	M S INMODE INDIA PVT LTD VS MS PURPLE HERON HOSPITALS PVT LTD	ASHOK KUMAR SINGH(P),	9818592537	ASK2537@GMAIL.COM	24-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/615/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	02-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/616/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	02-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/618/2025	06-08-2025	MOGLI LABS (INDIA) PVT LTD VS M/S PANCHMUKHI APPEARLS	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELS@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/617/2025	06-08-2025	M/S MOGLI LABS (INDIA) PVT LTD VS REDSTAR	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELS@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/620/2025	07-08-2025	AMOD RAI VS PRASHNATI ENTERPRISES PVT LTD AND ANR	TARUN DIWAN(P),	9999779373	TARUNSDIWAN@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/624/2025	08-08-2025	UNION BANK OF INDIA VS ANJALI	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHRY@YAHOO.COM	31-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/623/2025	08-08-2025	UNION BANK OF INDIA VS SEEMA PROP OF UNIFROST TECHNOLOGIES	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHRY@YAHOO.COM	31-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/118/2025	08-08-2025	MS G R SHEETGRAH PVT LTD AND ORS VS SMALL FARMERS AGRI BUSINESS CONSORTIUM SAFC	ASHISH SHARMA(P),	9313994317	ADVOCATEASHISH.SHARMA78@GMAIL.COM	05-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/633/2025	12-08-2025	MS VELOGIC INDIA PVT LTD VS MR SHAILESH SHARMA PROP OF MS RBT AND COMPANY	GURVINDER SURI(P),	9871692197	LITIGATION@SURICO.IN	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/634/2025	12-08-2025	SULEKH CHAND PROP HARYANA STEEL TRADERS VS ROHIT MALHOTRA PROP M/S HINDUSTAN AXLE COMPANY	VISHVA WADHWA(P),	NOT AVAILABLE	NOT AVAILABLE	31-05-2025
			27	SUIT FOR RECOVERY	CS (COMM)/637/2025	13-08-2025	M/S MOGLI FINANCE PVT LTD VS NIKOM PHARMACEUTICAL PVT LTD ANDORS	TARUN VERMA(P),	9310705005	TARUNVERMA.LAW@GMAIL.COM	05-08-2025

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			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2025	13-08-2025	M/S ASHOKA ENTERPRISES VS UNION OF INDIA	SYED WASIF HAIDER(P),	9311307710	NOT AVAILABLE	08-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/638/2025	13-08-2025	M/S REALISTIC REALTORS PVT LTD VS PUNEET KOHLI	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	06-06-2025
			27	SUIT FOR RECOVERY	CS (COMM)/636/2025	13-08-2025	KHURANA AGENCIES VS ASIAN HOTELS (NORTH) LTD	SHREYA NARAYAN(P),	NOT AVAILABLE	NOT AVAILABLE	28-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/641/2025	14-08-2025	PUNJAB NATIONAL BANK VS BIRENDRA PATHAK	VIKASH KUMAR(P),	9958481375	VIKASHK894@GMAIL.COM	01-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/639/2025	14-08-2025	MURLIDHAR SEVANI PROPRIETOR MS OF JAI GRAHA UDHYOG VS RISHAB PANJWANI PROPRIETOR OF GYANI FOOD PRODUCTS AND ORS	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/640/2025	14-08-2025	ALPHA HUB COMPANY LTD VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	03-06-2025
			27	SUIT FOR RECOVERY	CS (COMM)/645/2025	18-08-2025	STATE BANK OF INDIA VS RAJPAL SOLE PROP SAMIKSHA PACKAGING	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	08-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/646/2025	18-08-2025	SCIASTRA EDUCATION PVT LTD VS TELEGRAM FZ LLC AND ANR	SANSKAR AGGARWAL(P),	9818518581	SANSKAR_AGARWAL93@YAHOO.IN	10-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/651/2025	19-08-2025	UNION BANK OF INDIA VS RAJENDER	SUNIL CHOUDHARY(P),	8383844372	SC9971489736@GMAIL.COM	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/652/2025	19-08-2025	GUPTA RICE AND GENERAL MILL VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	05-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/650/2025	19-08-2025	RSPL HEALTH PVT LTD VS NIKET SONI	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/122/2025	20-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	14-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2025	21-08-2025	CULTFIT HEALTHCARE PVT LTD VS ARINDAM BHAUMIK	DHARMENDRA SINGH PAL(P),	9871709035	DHARMENDRAPAL981@GMAIL.COM	19-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/655/2025	21-08-2025	SPORTACULAR INDIA PRIVATE LIMITED VS SANJEEV SEHGAL	PREETPAL SINGH(P),	NOT AVAILABLE	NOT AVAILABLE	07-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/658/2025	22-08-2025	MANOJ KUMAR VS M/S SAI PACKAGE	AZMA PARVEEN(P),	9811293618	AZMAPARVEEN786@GMAIL.COM	18-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/662/2025	23-08-2025	ASHISH SHARMA PROP SHREE INDIA TRADE VS GXPRESS SOLUTIONS (INDIA) PVT LTD	LOKESH MISHRA(P),	8218747879	LOKESHMISHRA011@GMAIL.COM	06-06-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/131/2025	25-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	22-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/665/2025	25-08-2025	CAPT TAPAN BEHL VS SPICE JET PVT LIMITED	SUSHANT RAO(P),	NOT AVAILABLE	NOT AVAILABLE	14-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/666/2025	26-08-2025	CCPL DEVELOPERS PVT LTD VS GOLDEN CROWN OVERSEAS PVT LTD AND ORS	ARJUN SAWHNEY(P),	9899810111	MAIL@ARJUNSAWHNEY.IN	31-07-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/667/2025	26-08-2025	FOODTECHBIZ (OPC) PVT LTD AND ANR VS STANDPOINT MEDIA (OPC) PVT LTD AND ORS	AJAY PRATAP SINGH(P),	9540382377	FALTU.AJAY@GMAIL.COM	14-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/672/2025	27-08-2025	VIJAY KUMAR VS FULLERTON INDIA CREDIT CO LTD	AJAY MALVIYA(P),	9868112556	AJAYMALVIYALAW@GMAIL.COM	21-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/671/2025	27-08-2025	TIMES INTERNET LTD VS YOGA FITNESS AND NUTRITION LLP	RAJEEV AGARWAL(P),	9312248337	AGGARWALRAJEEV79@GMAIL.COM	22-07-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/372/2025	04-08-2025	PUNJAB NATIONAL BANK VS AJAY KUMAR	MUKESH PUSHPAM(P),	8285926521	PUSHPAMMUKESH@GMAIL.COM	31.07.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/371/2025	04-08-2025	PUNJAB NATIONAL BANK VS AMIT PRAKASH	VIKRAM GOLA(P),	9811244209	VIKAMGOLA2010@GAMIL.COM	31.07.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/374/2025	05-08-2025	VIVEK ANAND GUPTA VS MS NIMA FASHIONS	SAKSHAM SAXENA(P),	9818675540	CONTACT.RKSBAJWA@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/388/2025	19-08-2025	ONKAR INVESTMENT PVT LTD VS SUNITA GULLAIYA AND ORS	RISHABH GUPTA(P),	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/387/2025	19-08-2025	BANK OF INDIA VS ANJU	KUMAR VISHWJEET(P),	9718909886	ADV.VISHWJEET@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/386/2025	19-08-2025	M/S IMPERIA DECOR INDUSTRIES VS RONIT BHASIN PROPRIETOR OF M/S RS BUILDERS	NIKHIL KUMAR(P),	9599083327	IMPERIADECORLEGAL@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/399/2025	25-08-2025	SMALL FARMERS AGRI BUINESS CONSORTIUM VS MS SOMNATH OIL	JATIN JULKA(P),	9899818888	JATINJULKA07@OUTLOOK.COM	18.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/405/2025	26-08-2025	STATE BANK OF INDIA VS SATYAJIT DEBBARMA	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	18.08.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/373/2025	04-08-2025	STATE BANK OF INDIA VS M/S MEENAKSHI BENGALI TENT HOUSE	RANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	31.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/392/2025	19-08-2025	STATE BANK OF INDIA VS TILAK RAJ	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@GMAIL.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/404/2025	25-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS THE GLOBAL FOOD PRODUCTS	ANSHUL GUPTA(P),	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	14.08.2025
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/375/2025	06-08-2025	LOREAL SA VS FIXDERMA INDIA PVT LTD	SHRAVAN BANSAL(P)	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/376/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/377/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/378/2025	07-08-2025	CANARA BANK VS VIKRAM SINGH	NILENDU VATSYAYAN(P)	9999050853	NILENDUVATSYAYAN@GMAIL.COM	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/380/2025	11-08-2025	JCDECAUX ADVERTISING PRIVATE LIMITED VS MS SHALINI SAXENA PROP OF M/S BRANDSCAPES	VARUN RAJPAL(P)	9899893624	RAJPALASSOCIATES1@GMAIL.COM	21-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/391/2025	19-08-2025	MANASH LIFESTYLE PRIVATE LIMITED VS DAMODAR INTERNATIONAL	NAGESHWAR KUMHAR(P)	9818823289	INFO@DEYANDKUMHAR.COM	10-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/393/2025	20-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS H G COTTON INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	22-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/394/2025	20-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS SHIV KIRAN OIL INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/395/2025	21-08-2025	BANK OF INDIA VS MANISH KUMAR	KUMAR VISHWJEET(P)	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/406/2025	29-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS PARVESH KUMAR	AARSHIA BEHL(P)	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	21-08-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/369/2025	01-08-2025	THE CONFERENCE GORILLA VS MEGHA TANWAR	SAHIL YADAV(P),	9999431917	NOT PROVIDED	13.09.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/370/2025	01-08-2025	LAVI STRAUSS AND CO VS SACHIN SHEOKAND AND ANR	SHRAVAN BANSAL(P),	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	25.07.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/385/2025	18-08-2025	STATE BANK OF INDIA VS HIMANSHU	AMIT SINGH(P),	7838773507, 7011848842	AMIT.ADVOCATE13@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/390/2025	19-08-2025	BANK OF INDIA VS ANANDITA KUMARI	KUMAR VISHWJEET(P),	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/389/2025	19-08-2025	M/S AJAY PAINTS HARDWARE AND STORE VS MEENU ENTERPRISES	JOUHAR ADEEB	7428280795	JOUHARADEEB228@GMAIL.COM	17.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/397/2025	22-08-2025	SH RIKHAB CHAND JAIN AND ANR VS M/S ASTORMUELLER AG AND ANR	MUKUL RAAO(P),	9650640008	WHITECOLLARADV@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/398/2025	23-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS VIKAS AGARWAL	AARSHIA BEHL(P),	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/400/2025	25-08-2025	DEV GOEL VS M/S AL WARITH BLUE DIAMOND GENERAL TRADING PVT LTD AND ORS	S. B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/401/2025	25-08-2025	M/S PRECISION ABRASIVES PVT LTD VS SUNITA MAGO	PRAN KRISHNA JANA(P),	9811294972	ADVPRANKRISHNA@GMAIL.COM	22.08.2028
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/407/2025	30-08-2025	SKELETON CONSULTANTS PVT LTD VS BG LINK INFRASTRUCTURE LLP	CHETAN BHARDWAJ(P),	9717555186	ADVCHETANBHARDWAJ@GMAIL.COM	23.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/408/2025	30-08-2025	RAMA SALES VS NANDA PHARMA	RAHUL GARG	9999350250	RAHULGARGADVOCATE@OUTLOOK.COM	28.08.2025
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	NIL								
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1	CS(COMM)	636/2025	02-08-2025	GAURAV MENDIRATTA VS M/S ZOOMCAR INDIA PVT. LTD AND ORS.	VINAY MODI	8285026408	NOT MENTIONED IN PLAINT	08-10-2024
				CS(COMM)	642/2025	04-08-2025	PULKIT PROMOTERS PVT LTD VS RUHI GANGULY	KANIKA JAIN	8527022200	OFFICEOFSDEVKARAN@GMAIL.COM	30-07-2025
				CS(COMM)	654/2025	11-08-2025	OM PRAKASH ARORA VS M/S MEGREZ FOODS AND BEVERAGES PVT LTD AND ORS	ARJUN SAWHNEY	9899810111	MAIL@ARJUNSAWHNEY.IN	23-07-2025
				CS(COMM)	669/2025	18-08-2025	BRIO INTERACTIVE TECHNOLOGIES LIMITED VS TANISI IT SERVICES PRIVATE LIMITED	KUSHAGRA BANSAL	9999468603	ASHISHCHUHAN@AKASSOCIATES.ORG.IN	09-07-2025
				CS(COMM)	670/2025	18-08-2025	M/S AVALOKITESHWAR VALINAV LIMITED VS AAKLI KHATOON	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	25-07-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	675/2025	20-08-2025	M/S CITIZEN AUTOMATIVE AND ANR. VS M/S ERISHA AGRITECH PVT. LTD. AND ORS.	MD SAHIL KHAN	9310677131	ADEEBTARIQ@GMAIL.COM	25-07-2025
				CS(COMM)	695/2025	28-08-2025	JASMEET SINGH VS RADHIKA KUMARI	NIPUN KATYAL	9999346557	ADV.NIPUNKATYAL@GMAIL.COM	12-08-2025
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/635/2025	02.08.2025	DHARAM INDUSTRIES VS R DEVIS ENGINEERS PRIVATE LIMITED	MANSIMRAN KHURANA(P),	9818908905	MANSHIMRANKHURANA@GMAIL.COM	23.07.2025
					CS (COMM)/629/2025	01.08.2025	GURUJI KA ASHRAM TRUST VS UDAY SINGH	AKSHITA GOYAL	9211391114	AKSHITAGOYAL121@GMAIL.COM	30.07.2025
					CS (COMM)/650/2025	04.08.2025	ARVEE TRADING COMPANY VS ALFA ELECTROICS	VIKRANT CHOUDHARY(P),	9999922342	LAWSCAPEJUM@GMAIL.COM	28.07.2025
					CS (COMM)/673/2025	19.08.2025	RATNA DEEP LAL VS M/S INT TECH PRIVATE LIMITED	ALOK SAXENA(P),	98114141931	LAW.ALOKSAXENA@GMAIL.COM	04.08.2025
					CS (COMM)/678/2025	20.08.2025	KONCEPT KREATIONS VS RAJ WOODART INTERIOR LTD	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	07.08.2025
					CS (COMM)/683/2025	23.08.2025	INDIA BIZ COM (COUNTER CLAIM) VS YOKOHAMA INDIA PVT LTD	J.K. GUPTA	9868529732	JKGUPTA.ADVOCATE@GAMIL.COM	N/A
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/660/2025	12-08-2025	MANJU KAIN VS SHEERIE MAKKAR	VISHAL RANJAN(P),	8447789392	RANJANVISHAL@GMAIL.COM	18.07.2025
					CS (COMM)/659/2025	12-08-2025	SHRI RAM ENTERPRISES VS YASH AUTOMOBILE	NITESH KUMAR(P),	9871434445	MKSHARMA410SAKET@GMAIL.COM	02.08.2025
					CS (COMM)/662/2025	13-08-2025	BENTLEY SYSTEMS INCORPORATED VS P2P ELITE CONSULTANT PVT. LTD	ANKUR KATYAL(P)	9811809439	ANKURKATYAL@ASKLEGAL.CO.IN	11.08.2025
					CS (COMM)/668/2025	18-08-2025	JAGDEEP KUMAR KARDAM VS AGS TRANSACT TECHNOLOGIES LTD	MAYANK JAIN	8595413271	MAYANKJAIN.ITJ@GMAIL.COM	28.03.2025
					CS (COMM)/685/2025	27-08-2025	PAI PLATFORS PVT. LTD VS INSANE HOSPITALITY PRIVATE LIMITED ORS	SURABHI RAO	9717139079	AMALOO@SAIKRISHNAASSOCIATES.COM	20.08.2025
					CS (COMM)/686/2025	27-08-2025	VIJAY GARG VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	PRAMOD AGARWAL	9810682372	SHEKHAWATILEGAL@YAHOO.IN	31.05.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS VENNAVARAM PRADEEPA REDDY	HARDIK VASHISHT(P),	8510004533	HARDIK@KDATTA.IN	45864

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				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP VS ATUL GUPTA AND ANR	SHIVA KHANDELWAL(P),	9899067668	LAWSHIVAKHANDELWAL@GMAIL.COM	45855
				COMMERCIAL SUIT	MISC DJ/830/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS SHVENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	NOT PROVIDED	45704
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR VS WASI PSA SYSTEMS	DEVESH MALAN(P),	9758321008	LAWINTOTOLLP@GMAIL.COM	45863
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	BERGER PAINTS INDIA LTD (BRITISH PAINTS DIVISION) VS SHILPI KESHARAWANI PROPRIETOR OF M/S GAURI ARNAMENT AND HARDWARE	PRAMANSHI S(P),	9910539533	PRAMANSI@OUTLOOK.COM	45681
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD VS M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	VIDUR KAMRA(P),	9818636833	OFFICE.ADVOCATE.SANJEEV@GMAIL.COM	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S REAL TECHNO ENERGY AND GAS PVT LTD VS V B HOLDING PVT LTD	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GMAIL.COM	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE VS M/S NESTIVA MEDICARE AND ORS	ROHIT MISHRA(P),	9560575319	PNM.ADV1964@GMAIL.COM	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA VS MR LALIT KUNAR	SUCHITA DIXIT(P),	8896932838	AGNOHOTRISUCHITA@GMAIL.COM	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	EEZPACK PVT LTD VS SHRI ALOK KUMAR RANJAN	RAGHAV SAROOP(P),	9999462358	RAGSAR.SAROOP@GMAIL.COM	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD VS M/S G B TANDON AND CO	SIDDHARTHA SAIN(P),	9810617275	SAINASSOCIATES55@GMAIL.COM	45892
				COMMERCIAL SUIT	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI VS PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	NOT PROVIDED	NOT PROVIDED	NOT PROVIDED
				COMMERCIAL SUIT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI VS YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	NOT PROVIDED	45820
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM CHAUDHARY (BORROWER) AND ANR	KUSHAL KUMAR(P),	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	45882
				COMMERCIAL SUIT	EXCOMM AWARD BY ARB COMM/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD VS MOHD ASIF	DEEPJYOT SINGH(P),	9811997661	DEEPJYOT.SINGH@YAHOO.COM	45852
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/627/2025	01-08-2025	M/S PSA NITROGEN LTD. VS CAPRICORN LOGISTICS PVT. LTD,	DEVESH MALAN	9758321008	LAWINTOTOLLP@GMAIL.COM	25-07-2025

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				COMMERCIAL SUIT	CS (COMM)/633/2025	02-08-2025	ACC LIMITED VS PRISM JOHNSON LTD.	MD SAZID RAYEEN	9818499323	LITIGATION@ASHWATHHLEGAL.COM	26-07-2025
				COMMERCIAL SUIT	CS (COMM)/634/2025	02-08-2025	M/S GOEL ROADWAYS VS M/S BOUTIQUE SPIRIT BRANDS PVT. LTD.	S S SOBTI	9910040471	KOHLISOBTI@GMAIL.COM	21-05-2025
				COMMERCIAL SUIT	CS (COMM)/639/2025	04-08-2025	NITIN VASHIST VS CASTLE'S BARBEQUE LLP	RAVI CHAUHAN	9811828628	ANEESH1978SHARMLLT1VGMAIL COM	05-06-2025
				COMMERCIAL SUIT	CS (COMM)/652/2025	08-08-2025	M/S CACHE INFOTECH PVT. LTD. VS M/S PHIMETRICS TECHNOLOGIES PVT. LTD. AND ANR.	MOHD ARSHAD	981 1550444	DINESHASSOCIATES@GMAIL.COM,	25-07-2025
				COMMERCIAL SUIT	CS (COMM)/657/2025	12-08-2025	SARBESHWAR HALDAR VS DEEPAM ALLAHAWADI	ARUN GUPTA	7080733147	ADVARUNGUPTA1991@GMAIL.COM	31-07-2025
				COMMERCIAL SUIT	CS (COMM)/667/2025	18-08-2025	M/S AVALOKITESHVAR VALINV LTD. VS MS. GEETA MANDAL	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	25-07-2025
				COMMERCIAL SUIT	CS (COMM)/671/2025	19-08-2025	M/S MEYER HOUSEWARES INDIA PVT. LTD. VS CALICUT TRADERS	APOORV AGARWAL	8420524375	APOORV@ASVLAWOFFICES.COM	--
				COMMERCIAL SUIT	CS (COMM)/689/2025	28-08-2025	GTM TEXTILES LLP VS KS CREATIONS	ANIL SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	07-08-2025
				COMMERCIAL SUIT	CS (COMM)/690/2025	28-08-2025	M/S 2BYTES INFOTECH PVT. LTD. VS M/S NET WORLD TECHNOLOGIES	PRAKASH KUMAR SINGH	9625901765	ADVPRAKAS@GMAIL.COM	08-08-2025

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				COMMERCIAL SUIT	CS (COMM)/692/2025	28-08-2025	BERGER PAINTS INDIA LTD. VS M/S CANNIER AUTOMOTIVE PVT. LTD.	PRAMANSHI S	7988377879	PRWAMANSHI@OUTLOOK.COM	24-01-2025
				COMMERCIAL SUIT	CS (COMM)/697/2025	29-08-2025	SAHIL AND ANR. VS M/S LIAISON LOBBIST INDIA AND ANR.	SURAJ BHAN	9650585175	JAIN.BHARTI0912@GMAIL.COM	12-08-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/628/2025	01-08-2025	M/S STONE SOLUTION INDIA VS VENUS ESTATE PVT. LTD. ORS	VISHAL PANWAR	9899990224	LEGALUNICOMOFFICIAL@GMAIL.COM	23-07-2025
				COMMERCIAL SUIT	CS (COMM)/638/2025	02-08-2025	M/S SEWA RAM AND COMPANY VS M/S WHITE WEB INTERIORS LLP AND ANRS	KAILASH CHANDRA	9810675135	KAILASHADV@GMAIL.COM	28-07-2025
				COMMERCIAL SUIT	CS (COMM)/640/2025	04-08-2025	NITIN VASHIST VS M/S MRIDEENA CONSUMER PRODUCTS PVT. LTD.	RAVI CHAUHAN	9811828628	ANEESHL978SHARMAGMAIL.COM	05-06-2025
				COMMERCIAL SUIT	CS (COMM)/649/2025	06-08-2025	BENTLEY SYSTEMS INC. AND ANR. VS RUPALI SRIVASTAVA AND ANR.	RAHUL BERUAR	9910044787	RAHUL.BERUAR@BERUAR.COM	04-08-2025
				COMMERCIAL SUIT	CS (COMM)/656/2025	12-08-2025	MS MANJU KAIN PROP. OF M/S KAIN GAS AGENCY VS M/S ROYAL KITCHEN AND ORS	VISHAL RANJAN	8447789392	ADV.RANJANVISHAL@GMAIL.COM	18-07-2025
				COMMERCIAL SUIT	CS (COMM)/663/2025	14-08-2025	BANK OF BARODA VS SAVITRI	ERAM KHAN	9717099220	ERAMADV2000@GMAIL.COM	7-08-2025
				COMMERCIAL SUIT	CS (COMM)/672/2025	19-08-2025	RAMAN KUMAR GABA VS ANJANAJYOTI SYSTEMS PVT. LTD. AND OTHER	RAVINDER KUMAR ARORA	9350288000	RAVIKURRA@GMIAL.COM	29-07-2025
				COMMERCIAL SUIT	CS (COMM)/676/2025	20-08-2025	SHIKHAR KUMAR VS VINOD KUMAR PROPRIETOR OF M/S E-FUTURE	BHAVYA SETHI	98 L1389644	SETHIBHAVYA@YGMAILCOM	07-08-2025
				COMMERCIAL SUIT	CS (COMM)/688/2025	28-08-2025	COGOPORT PVT LTD VS SUPERTECH (INDIA) PVT LTD	UDAY KUMAR	8882303942	ADVUDAYKUMAR@GMAIL.COM	25-07-2025
				COMMERCIAL SUIT	CS (COMM)/691/2025	28-08-2025	NITIN VASHIST VS ARUN GUPTA	ANEESH SHARMA	9811828628	ANEESH1978SHARMA@GMAIL.COM	18-08-2025
				COMMERCIAL SUIT	CS (COMM)/693/2025	28-08-2025	NANDINI LAL VS EMPEROS PVT. LTD.	ARJUN KANT	9953029150	ARJUN@ARKADIANLEGAL.COM	17-04-2025
				COMMERCIAL SUIT	CS (COMM)/698/2025	29-08-2025	GTM TEXTILES LLP VS MADINA TRADERS (THROUGH ITS PROPRIETOR)	ARPIT SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	04-08-2025

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34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	694/2025	28.08.2025	STATE BANK OF INDIA VS VIPIN KUMAR	SH SHIV K TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	23.08.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	239/2025	23-08-2025	BANK OF INDIA VS. ALIZA ENTERPRISES	SUDESH KUMAR	.-	.-	17-08-2025
			209	RECOVERY	234/2025	22-08-2025	RAFIQ AHMED VS. JITEN GOGOI	SARANDEEP SINGH			18-08-2025
			209	RECOVERY	247/2025		BANK OF INDIA VS. ALIZA ENTERPRISES	UMESH JOSHI			20-08-2025
			209	RECOVERY	243/2025	28-08-2025	OBSURGE BIOTECH PVT.LTD. VS. ADDWILL CARE	BHUPENDER SINGH			19-08-2025
			209	RECOVERY	235/2025	29-08-2025	IVL DHUNSERI PRTROCHEM IND. PVT LTD. VS. M/S SOLVOPET	RAGHAV ANAND			19-08-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, NEW BUILDING KKD	C.S.(COMM)	108/2025	12-08-2025	BANK OF BARODA VS MR. PAWAN KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	07-08-2025
			--DO--	C.S.(COMM)	111/2025	19-08-2025	BANK OF BARODA VS DOLI AGGARWAL	UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	12-08-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/474/2025	04-08-2025	CHANCHAL SHARMA VS HIMANSHI CHOPRA	SANJEEV AGGARWAL	28/07/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/475/2025	04-08-2025	SUNIL KUMAR VS SIDDHARTH KUMAR JAIN	ANUJ KUMAR	14/07/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/476/2025	04-08-2025	PUNJAB NATIONAL BANK VS VIPIN GUPTA	KAMAL SINGH	17/06/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/482/2025	05-08-2025	FAKHRE ALAM VS SUBHASH GAUTAM	KAPIL TYAGI	25/07/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/483/2025	05-08-2025	JAGDEEP SINGH VS ARUN DEV KAUSHIK	DIVYANSH	15/05/2025		

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			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/498/2025	13-08-2025	SANTOSHI SHARMA VS COUPLE INETERNATIONAL APPARES LLP	VARUN SIKKA	04/08/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/499/2025	13-08-2025	NIKHIL GUPTA VS M/S RAYS UNIFORMS AND ORS	MANDEEP BANSAL	04/08/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/513/2025	21-08-2025	DIMPLE NAYYAR, PROPRIETOR OF M/S AIMFIT DIET AND OBESITY CENTRE VS ANITA ALIAS ADITI RAJPUT	SUMIT JAIN	13/08/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/515/2025	22-08-2025	ANIL KUMAR GUPTA VS SHRI NARESH KUMAR GARG	VIDIT GUPTA	19/08/2025		
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/516/2025	22-08-2025	SANJAY SOTI VS NEELAM MISHRA	HEMANT TYAGI	18/07/2025		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/496/2025	12-08-2025	DEEPAK KUMAR AND ANR VS SUMIT KAUSHIK AND ANR	HABIBUR REHMAN			19.11.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/511/2025	20-08-2025	JAI BHAWANI TRADING VS MANISH KUMAR	NEELAM MALIK(P),			13.08.2028
			ROOM NO 208	COMMERCIAL	CS (COMM)/510/2025	20-08-2025	JAI BHAWANI TRADING VS MANISH MANTRI	NEELAM MALIK(P),			13.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/509/2025	20-08-2025	STATE BANK OF INDIA VS VISHAL AND ANR	JEEWAN PARKASH GUPTA(P),			25.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/514/2025	21-08-2025	BANK OF BARODA VS NEHA RAWAL ALIAS NEHA SINGH	UMESH JOSHI(P),			20.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/517/2025	22-08-2025	RISHI BALI AND ANR VS MAANAS GOYAL AND ANR	NAGENDRA PRATAP SINGH(P),			20.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/518/2025	22-08-2025	STATE BANK OF INDIA VS NAVRATAN MAL BAFNA PROPRIETOR OF NAMAN GARMENTS	SUCHITA DIXIT(P),			15.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/520/2025	25-08-2025	UNION BANK OF INDIA VS MOHIT SOORMA PROP SHALIMAR JOD	KAMALJIT SINGH RANOT(P),			23.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/525/2025	29-08-2025	VANDANA BANSAL VS BOOKING JINI PRIVATE LIMITED	SANTANU KANUNGO(P),			19.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/524/2025	29-08-2025	NAMAN JAIN VS IBRAN	PIYUSH KATYAL(P),			28.08.2025

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			ROOM NO 208	COMMERCIAL	CS COMM 526/2025	29.08.2025	DELI BREEZE MEDIA VS FLYFAAST AVATION PVT LTED	SANTOSH KUMAR SINGH			10.07.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPIN SINGH	ANUJ AGGARWAL			22.07.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 470/2025	02.08.2025	RAKESH KUMAR AGGARWAL VS PREM PRINTERS & ANR.	PAWAN KUMAR			22.07.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLE ENTERPRISES	N K RATHI			30.07.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M/S YORK'S PHARMA & ORS	ATUL SAHI			30.07.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	SANJEET KUMAR SINGH			28.07.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 488/2025	07.08.2025	SANJAY KUMAR GAUR PROP OF M/S GAUR DISTRIBUTORS VS J K CEMENTS LTD	TARUN KASHYAP			24.07.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 491/2025	07.08.2025	ABDUL MAJID VS GAURAV KUMAR DHINGRA	KALI CHARAN			06.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM 489/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM			04.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 490/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM			04.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 492/2025	08.08.2025	V P INDUSTRIES VS VAIDIK ELECTRONICS	VIRENDER SINGH PANWAR			07.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 493/2025	11.08.2025	HARISH VERMA VS NEETU RATHORE	DEEPAK SHARMA			05.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 495/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAIDAYAL PAPER PVT LTD & ORS	PARVEEN KUMAR GARG			09.04.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY NIGAM	MANOJ LOOMBA			08.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 500/2025	14.08.2025	BANK OF BARODA VS MR MICHAEL	GEETANJALI SHARMA			12.08.2025

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			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 501/2025	14.08.2025	BANK OF BARODA VS MRS SUNITA	GEETANJALI SHARMA			12.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 502/2025	18.08.2025	NARESH KUMAR SHRIVASTAV VS PRASHANT KUMAR GUPTA	K. K SRIVASTAVA			04.086.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD VS SHAILESH SHARMA & ANR	ARJUN SAWHNEY			13.08.2025
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	ROHIT KUMAR JOSHI			02.08.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C NO 304	COMMERCIAL	CS (COMM)/469/2025	CCPL DEVELOPERS PVT. LTD VS SHAILESH SHARMA & ANR	ARJUN SAWHNEY	9899810111	mail@arjunsawh	01.08.2025	
			SH. PAWAN KUMAR MATTO DJ (COMM-04)	COMMERCIAL	MISC. DJ/695/2025	M/S PARTH BOOKSELLERS AND DISTRIBUTORS VS CENTRAL	RISHABH	9654183226	shivansh.32@gm	02.08.2025	
				COMMERCIAL	CS (COMM)/472/2025	BANK OF BARODA VS PURNIMA SHARMA PROP OF M/S	UMESH JOSHI	9910568669	advumeshjoshi@	02.08.2025	
				COMMERCIAL	CS (COMM)/481/2025	M/S BANSAL ENTERPRISES VS M/S VINAY PHARMA &	ATUL SAHI/ AMIT RANA	9873355153	atulsahi@live.co	04.08.2025	
				COMMERCIAL	OMP (COMM) /09/2025	MANOJ BANSAL VS M/S SBI CARDS AND PAYMENT	DARSH BANSAL	9599999635	darsh.bansal@yı	04.08.2025	
				COMMERCIAL	EX AWARD ARB. 16/2025	AXIS BANK LTD VS JAVED KHAN	MAYANK MAHAJAN	-	-	12.08.2025	
				COMMERCIAL	MISC. DJ/717/2025	M/S BCL SECURE PREMISES PVT LTD. VS. M/S LOTUS	BHARAT BAGGA	9899584189	-	13.08.2025	
				COMMERCIAL	MISC. DJ/722/2025	M/S STARCO METAPLAST PVT. LTD. VS M/S SHELLZ	S.B. CHATURVEDI	9810315576	-	14.08.2025	
				COMMERCIAL	ARB. A(COMM)/01/2025	MAHENDRA PAL SINGH VS DELHI STATE INDUSTRIAL	NATASHA SYAL	8860425001	natashasyaloffic	14.08.2025	
				COMMERCIAL	EX AWARD ARB. 22/2025	KOTAK MAHINDRA BANK LTD VS SUBHASH SINGH	MAYANK MAHAJAN	9873347330	-	18.08.2025	
				COMMERCIAL	EX AWARD ARB. 21/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR	MAYANK MAHAJAN	9873347330	-	18.08.2025	

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				COMMERCIAL	EX AWARD ARB 20/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR.	MAYANK MAHAJAN	9873347330	-	18.08.2025	
				COMMERCIAL	CS (COMM) 504/2025	SHAILENDER SINGH CONSTRUCTION VS M.C.D	R.L GAUTAM	8506000655	rlggautam@gma	18.08.2025	
				COMMERCIAL	CS (COMM) 505/2025	SHAILENDER SINGH CONSTRUCTION VS M.C.D	R.L GAUTAM	8506000655	rlggautam@gma	18.08.2025	
				COMMERCIAL	CS (COMM) 512/2025	RAMESH KUMAR PROPRIETOR OF M/S ISHA TRADER VS SANGITA	VICTORY ASSOCIATES	9810815307	vineet.legal@gm	20.08.2025	
				COMMERCIAL	EX (COMM) 183/2025	AKHTAR ALI VS SHAYMLAL AGGARWAL AND ANR.	FAIMUDDIN & ASSOCIATES	9953290147	faim321@gmail.	22.08.2025	
				COMMERCIAL	CS (COMM) 519/2025	SHIV KUMAR VS M/S A.S.S.S ENTERPRISES	MANOHAR NAAGAR	9891836646	-	22.08.2025	
				COMMERCIAL	CS (COMM) 521/2025	MR. VISHAL JAIN V/S MR. KUNAL MATHUR	AMIT KUMAR	8287291669	amit45518@gma	25.08.2025	
				COMMERCIAL	CS (COMM) 522/2025	SMT. PADMA DEVI PROP OF M/S PRINTEX INDIA VS M/S	GAURAV KOCHAR			26.08.2025	
				COMMERCIAL	OMP (COMM) / 10/2025	GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LLP	VIKAS JAIN	9811066963	vikas12527@gm	27.08.2025	
				COMMERCIAL	OMP (COMM) / 09/2025	GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LLP	VIKAS JAIN	9811066963	vikas12527@gm	27.08.2025	
				COMMERCIAL	CS (COMM) 527/2025	BANK OF BARODA VS MANTHAN KAUSHIK AND ANR.	UMESH JOSHI	9910568669	advumeshjoshi@	29.08.2025	
				COMMERCIAL	CS (COMM)/528/2025	SUKHDEEP SINGH VS ASHA RANI	R.L.SHARMA	9891206567	ADVOCATE.RADHEYLALSHARMA@GMAIL.COM	30.08.2025	
43	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	NIL								
44	**SH.VINOD YADAV**	**NORTH-WEST**	NIL								
45	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	NIL								

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46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM 410/2025	01.08.2025	CENTRAL WAREHOUSING CORPORATION VS M/S CARGO CHANNELS PVT LTD	KRISHAN KUMAR	9910577700	KRISHANKUMARANDASSOCIATED@GMAIL.COM	08.07.2025
			603	COMMERCIAL SUIT	CS COMM 424/2025	05.08.2025	M/S BABAJI UDYOG PVT LTD VS M/S MANJARI AGRO INDUSTRIES PVT LTD	AKHILESH KUMAR GUPTA	9999818947	AKHI84609@GMAIL.COM	21.07.2025
			603	COMMERCIAL SUIT	CS COMM 431/2025	08.08.2025	SANDEEP VIRMANI VS S.I. ENERGY VENTURES PVT LTD	SATVINDER SINGH	9310905051	TEAM@SSLEGALSOLUTIONS.COM	02.08.2025
			603	COMMERCIAL SUIT	CS COMM 433/2025	11.08.2025	M/S CHAINALYTICAL CONSULTING INDIA LLP VS M/S 4 PL SCM TECHNOLOGIES PVT LTD	KARISHMA JHA	8512002034	ADVKARISHMAJHA@GMAIL.COM	26.05.2025
			603	COMMERCIAL SUIT	CS COMM 445/2025	21.08.2025	GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION LTD VS M/S BALMUKUND MUDGIL	ABHISHEK SINGH	9910291290	ADVOCATE@LAI-LAW.COM	19.08.2025
			603	COMMERCIAL SUIT	CS COMM 451/2025	27.08.2025	MOGLI LABS (INDIA) PVT LTD VS M/S ALLCO METAL AND FACADE LLP	ZENITH LAW CHAMBERS	9467194651	INFO@ZIC.CO.IN	25.08.2025
			603	COMMERCIAL SUIT	CS COMM 459/2025	30.08.2025	PUMA SE VS ANKIT AGGARWAL	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	28.08.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	COMMERCIAL SUIT	CS (COMM)/413/2025	02-08-2025	ASHISH HARIT VS SADDAM HUSAIN	AMIT CHAUDHARY	7982744341	JURISCONSULTUS1509@GMAIL.COM	45862
			613	COMMERCIAL SUIT	CS (COMM)/414/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/416/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/419/2025	04-08-2025	SSKYWAYS AIR SERVICES LTD VS ZINNIA INDIA	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKKUMARI@GMAIL.COM	45849
			613	COMMERCIAL SUIT	CS (COMM)/422/2025	05-08-2025	BABAJI UDYOG PVT LTD VS PASHUPATI EXCRUSION PVT LTD	AKHLESH KUMAR GUPTA(P),	9999818947	ADV.JSINGHGKP@GMAIL.COM	45859
			613	COMMERCIAL SUIT	CS (COMM)/428/2025	07-08-2025	GANGA RAM YADAV VS M/S BLU-SMART FLEET PVT LTD	SUSHMA GUPTA	8750697423	ADV.SUSHMAG@GMAIL.COM	45868
			613	COMMERCIAL SUIT	CS (COMM)/429/2025	08-08-2025	UNDER ARMOUR INC VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45839

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			613	COMMERCIAL SUIT	CS (COMM)/435/2025	08-08-2025	ASICS CORPORATION VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45877
			613	COMMERCIAL SUIT	CS (COMM)/441/2025	18-08-2025	MEENA AGARWAL & ORS. VS DEEPAK KUMAR SHARMA & ORS.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	45861
			613	COMMERCIAL SUIT	CS (COMM)/442/2025	19-08-2025	CRESENT SHIPPING LOGISTICS SERVICES VS M/S MANEESH ENTERPRISES	D. K CHAUHAN	9555568697	ADVOCATE.AMIT451@GMAIL.COM	45880
			613	COMMERCIAL SUIT	CS (COMM)/443/2025	19-08-2025	V2 RETAIL LTD. VS AYUSH CHOUKSEY	PIYUSH SANGHI	9899600242	SANGHI.PIYUSH@GMAIL.COM	45820
			613	COMMERCIAL SUIT	CS (COMM)/446/2025	21-08-2025	HARSHA INFRA POWER PVT. LTD VS MAHTAB ENGINEERING WORKS & ORS.	B. D. PANDEY	9871321615	BDPANDEYADVOCATE@GMAIL.COM	45881
			613	COMMERCIAL SUIT	CS (COMM)/448/2025	21-08-2025	AJAY KUMAR VS ARVINDER SINGH	SUSHIL KUMAR	999967550	SUSHIL19847@GMAIL.COM	45890
			613	COMMERCIAL SUIT	CS (COMM)/452/2025	27-08-2025	INDIAN BANK VS M/S PECULIAR ENTERPRISES	ANKIT DAGAR	9811399499	AMITKUMAR@PECULIAR.CO.IN	45788
			613	COMMERCIAL SUIT	CS (COMM)/453/2025	27-08-2025	CANARA BANK VS SURAJ	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	45885
			613	COMMERCIAL SUIT	CS (COMM)/454/2025	27-08-2025	BHARTI AIRTEL LTD. VS DELHI SKILL & ENTERPRENEURSHIP UNIVERSITY	URFEE HAIDER	9810078783	ADVOCATEURFEHAIDERSYED@GMAIL.COM	45849
			613	COMMERCIAL SUIT	CS (COMM)/455/2025	27-08-2025	STATE BANK OF INDIA VS CHANDAN	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	45891
			613	COMMERCIAL SUIT	CS (COMM)/456/2025	27-08-2025	ONE 97 COMMUNICATIONS LTD. VS ICRUZE DIGITAL INDIA PVT. LTD.	ANANT MALIK	9999998560	ANANT@ANANTAMLEGAL.COM	APP. FILED U/S 149 CPC
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/412/2025	02-08-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS PIYUSH LUTRA PROP M/S LUTHRA BAKERS	MS. CHITRA MALHOTRA	9212888051	CHITRAMALHOTRA@GMAIL.COM	08.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/496/2025	02-08-2025	M/S PRAKASH PIPES LTD VS M/S CAPRICIOUS FOODS PRODUCTS PVT LTD	MR. GURBAKSH SINGH	9810910333	AVTARSINGH78@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/417/2025	04-08-2025	SANJEEV KUMAR MITTAL VS ANKIT KUMAR JAIN	MR. TARUN KAUSHIK	9582740045	K.KAUSHIK1989@GMAIL.COM	26.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/418/2025	04-08-2025	CANARA BANK VS AMIT KASHYAP PROP KASHYAP CORPORATION	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025

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			614	COMMERCIAL SUIT	CS (COMM)/423/2025	05-08-2025	BABAJI UDYOG VS 4MANN INDUSTRIES	MR. AKHILESH KUMAR GUPTA	9999818947	ADV.AKHILESHKRGUPTA@GMAIL.COM	21.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/427/2025	07-08-2025	VISHAL JAIN VS DYANENDRA SINGH CHAUHAN	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/430/2025	08-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS VISHWKARMA LAMINATES PRIVATE LIMITED	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	25.07.2025
			614	EXECUTION	EXECUTION (COMM.)/160/2025	11-08-2025	SUNDARAM FINANCE LTD VS DALBIR SINGH (SINCE DECEASED) AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	NA
			614	MISCELLANEOUS	MISC DJ ADJ/523/2025	12-08-2025	SKY HIGH SOLUTIONS VS MS TRADERZ PLANET PVT LTD	MR. ATUL KUMAR	8287512053	ADV.ATULKUMAR@GMAIL.COM	07.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/438/2025	14-08-2025	ADIDAS AG VS OWNER PROPRIETOR	MR. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	13.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/440/2025	18-08-2025	CANARA BANK VS VINOD KHARWANDA PROP TARUN ELECTRICAL	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/22/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BHAGI RATH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/23/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAVAN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/24/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEV SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/25/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEWAN PUBLIC SCHOOL INTERNATIONAL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/173/2025	19-08-2025	OM PARKASH VS S K ELECTRICALS AND ANR	MR. S. B. SHARMA	9313740656	GAHLOT.YASH@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/34/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMPAL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/35/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMAN D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/36/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SK XPRESS SERVICES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/37/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS OMNARAYAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/444/2025	21-08-2025	INDIAN BANK VS SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	26.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/447/2025	21-08-2025	MR MANOJ MALHOTRA VS MS GOLDWYN LTD UNIT III AND ANR	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	11.08.2025
			614	MISCELLANEOUS	MISC DJ ADJ/546/2025	21-08-2025	PUNJAB NATIONAL BANK VS M/S GUPTA SALES	MR. HARISH KUMAR		ADV.HARISHKUMAR@GMAIL.COM	NA
			614	MISCELLANEOUS	MISC DJ ADJ/547/2025	21-08-2025	APJ ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR FAISAL YOUNUS	MR. RANJAN KUMAR	9560511423	INFO.ANANDCO@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/177/2025	25-08-2025	INTERCONTINENTAL CONSULTANTS AND TECHNOCRATS PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SIGNATORY VS	MS. SADIQUA FATMA	9051757729	APARNA.BANERJEE@LEGACYLAWOFFICERS.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/178/2025	25-08-2025	IVS CREATIONS PVT LTD VS NEERAJ SEHGAL	MR. SURENDER KUMAR SIWAL	9811013499	SKSIWAL1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/179/2025	25-08-2025	KOTAK MAHINDRA BANK LIMITED VS PRIYANKA P	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/181/2025	25-08-2025	AXIS BANK LTD VS DEEPAK KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/182/2025	25-08-2025	AXIS BANK LTD VS VIKRAM SINGH PARMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/183/2025	25-08-2025	AXIS BANK LTD VS AMIT KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/184/2025	25-08-2025	AXIS BANK LTD VS MANSIH KUMAT SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/185/2025	25-08-2025	AXIS BANK LTD VS KAUSHAL JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/38/2025	26-08-2025	AXIS BANK LTD VS RAHUL VISHNOI	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/39/2025	26-08-2025	AXIS BANK LTD VS SACHIN KUMAR GHUDE	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/449/2025	26-08-2025	UNION BANK OF INDIA VS PAWAN KUMAR RAI	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/450/2025	26-08-2025	M/S PEACEFUL HOLIDAYS VS CABANA RIVERSIDE RESORT	MR. AMAN MUDGAL	8826069787	AMANMLEGAL@GMAIL.COM	11.08.2025
			614	EXECUTION	EXECUTION (COMM.)/198/2025	27-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS AGGARWAL LAMINATES	MR. NITIN GARG	9958986363	INFO@KNOWLEX.IN	NA
			614	ARBITRATION	OMP (I) (COMM.)/55/2025	28-08-2025	AXIS BANK LTD VS SHAILANG DADHICH	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/56/2025	28-08-2025	AXIS BANK LTD VS ANURAG PANDEY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/57/2025	28-08-2025	AXIS BANK LTD VS VN AGENCY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/58/2025	28-08-2025	AXIS BANK LTD VS IRSHAD AHMAD	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/59/2025	28-08-2025	AXIS BANK LTD VS SHANTI REFRIGERATION INDUSTRIES PRIVATE LIMITED	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/60/2025	28-08-2025	AXIS BANK LTD VS SHIV KUMAR	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/458/2025	29-08-2025	M/S P AND M TRADERS VS M/S ARGUS INTRNATIONAL TRADEX LTD	MR. VISHAL CHAUHAN	9212172077	CONTACT@UNIVERSALLEGALARENA.COM	08.07.2025
			614	MISCELLANEOUS	MISC DJ ADJ/557/2025	29-08-2025	M/S WIKREATE WORLDWIDE PVT LTD VS M/S SCL HEALTHCARE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	MR. DEEPAK KOHLI	9811192957	KOHLI.DEEPAK@HOTMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/61/2025	30-08-2025	M/S BLINK FIX PRIVATE LIMITED VS M/S RAO ENTERPRISES	MR. ANAND SHANKAR JHA	9899617989	ANAND.JHA@ASJLEGAL.IN	NA
			614	ARBITRATION	OMP(I)(COMM) 16/2025	02.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS UP BIHAR TRANSPORT COMPANY PROP RAMKISHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION(COMM) 154/2025	05.08.2025	BANK OF BARODA VS PRAVEEN KUMAR	MR. HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	NA
			614	EXECUTION	EXECUTION(COMM) 176/2025	31.08.2025	GEMAT SOIL AND ROCK PROBE ENGINEERING PVT LTD VS K RAMCHANDRA RAO TRANSMISSION AND PROJECTS PVT LTD	MR. RAKESH SHARMA	9891194404	RKSHARMA54@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (I) (COMM.)/13/2025	01.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHUPENDRA GIRI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	01.08.2025	AMIT SINGHAL VS SAVITA DEVI	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	01.08.2025	BANK OF BARODA VS MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)/407/2025	407/2025	01-08-2025	PUMA SE VS AJAY JINDAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	23.04.2025
			509	CS (COMM)/408/2025	408/2025	01-08-2025	M/S MANVI IMPEX VS M/S MAYRA FASHION IMPEX	VIVEK KATARIA	9999137818	VIVEKKATARIA1991@GMAIL.COM	11.07.2025
			509	CS (COMM)/409/2025	409/2025	01-08-2025	M/S EXPRESS CARGO CONTAINERS VS M/S SIMBHAOLI SUGARS LTD	PRIYA JAIN	7678248412	PRIYAJAIN.ADV98@GMAIL.COM	13.06.2025
			509	OMP (I) (COMM.)/18/2025	18/2025	02-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD KAMIL	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	CS (COMM)/411/2025	411/2025	02-08-2025	MACH WORLDWIDE LOGISTICS INDIA PVT LTD VS ROZE LOGISTICS AND ORS	ALPANA YADAV, SAHIL RARIA	7891051496	ADVALPANYADAV@GMAILCOM	09.05.2025
			509	CS (COMM)/415/2025	415/2025	04-08-2025	CANARA BANK VS SHAKUNTALA NATH PROP SCHWARZKOPF G STUDIO	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025
			509	EXECUTION (COMM.)/153/2025	153/2025	05-08-2025	MANGALAM PETROLEUM PVT LTD THROUGH ITS DIRECTOR RATNESH KUMAR RAI VS RAJESH KUMAR ALIYAS VILAS YADAV PROPRIETOR	DHEERAJ JAGWANI	9971446999	DHEERAJ.JAGWANI@GMAIL.COM	
			509	CS (COMM)	420/2025	05-08-2025	VIJAY SINGH VS VIRENDER KUMAR	SAMEER SIDHAR	9444446565		02.08.2025
			509	CS (COMM)	421/2025	05-08-2025	BANK OF BARODA VS ANURADHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	26.07.2025
			509	EXECUTION (COMM.)	155/2025	06-08-2025	AADHAR HOUSING FINANCE LIMITED VS RAMESH KUMAR AND ORS	SATVIK BAJAJ	9911225335	SATVIKBAJAJ1@GMAIL.COM	
			509	CS (COMM)	425/2025	06-08-2025	M/S HEMODIAZ LIFE SCIENCES PVT LTD VS LAVLEENA BHATIA	VIPIN KUMAR	8448304850		18.07.2025
			509	CS (COMM)	426/2025	07-08-2025	ANAND BALLABH KHULVE VS UMS CLIMATE CONDITIONING PVT LTD	DEEPAK RIKHARI	9810541666	SALVUSLAWASSOCIATES15@GMAIL.COM	05.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)	432/2025	11-08-2025	BANK OF BARODA VS DINESH PARCHAKE	S.K. CHAUDHARY	9999668406,8368031251	ADVOCATESKCHOUDHARY@GMAIL.COM	02.08.2025
			509	CS (COMM)	434/2025	11-08-2025	NITIN RAJ GUPTA VS M/S MODE RETAIL SALES AND MARKETING PVT LTD	JAGDISH ARORA AND SANJU BALA	9711304060	JAGDISHARORA0703@GMAIL.COM	01.08.2025
			509	OMP (COMM.)	15/2025	12-08-2025	SOMESH KAPAI VS SBI CARD AND PAYMENT SERVICES LIMITED	ANUJ MIRDHA	9718967020	ANUJMIRDHA13@GMAIL.COM	
			509	EXECUTION (COMM.)	164/2025	12-08-2025	AMIT PATEL VS M/S RESEARCH GURU	NYAYPARTHAMLEGAL ADVOCATES	7585080313	KANISHK@NPLEGAL.IN	
			509	CS (COMM)	436/2025	13-08-2025	AERMEC HVAC VS A AND H GLOBAL	JAIDEV SHARMA	9810874706	ADVOCATEJAIDEVSHARMA@GMAIL.COM	11.08.2025
			509	CS (COMM)	437/2025	14-08-2025	AANCHAL BATHLA PROP TECHONOMICS INDIA THROUGH POA JATIN BATHLA VS MURLI MANOHAR PROPRIETOR M M COMMUNICATION	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	07.08.2025
			509	CS (COMM)	439/2025	14-08-2025	CONCERTINA COILS PVT LTD VS HAMARA GHARR	PATRONUSLAW OFFICES	9811449071	PATROUNUSLAWOFFICES@GMAIL.COM	14.08.2025
			509	OMP (I) (COMM)	28/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DHEERAJ KHANNA	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	OMP (I) (COMM.)	29/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHYAM KUMAR	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	OMP (I) (COMM.)	33/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BALAJI TRADERS	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	M.EX	129/2025	21-08-2025	NITIN SABARWAL VS CHESA DENTAL CARE SERVICE LIMITED	VISHAL CHHABRA	9873330292		
			509	EXECUTION (COMM.)	180/2025	25-08-2025	AXIS BANK LTD VS SAI SMARAN ASSOCIATES	MAYANK MAHJAJAN	9873347330		
			509	EXECUTION (COMM.)	192/2025	27-08-2025	KOTAK MAHINDRA BANK VS BRIJESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	EXECUTION (COMM.)	193/2025	27-08-2025	KOTAK MAHINDRA BANK VS VERMA TRANSPORTERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	EXECUTION (COMM.)	194/2025	27-08-2025	KOTAK MAHINDRA BANK VS MANORANJAN KUMAR SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	EXECUTION (COMM.)	195/2025	27-08-2025	KOTAK MAHINDRA BANK VS AMMANYA LOGISTICS PRIVATE LIMITED	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	EXECUTION (COMM.)	196/2025	27-08-2025	KOTAK MAHINDRA BANK VS LOVEKESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	CS (COMM)	457/2025	29-08-2025	UNION BANK OF INDIA VS GYAN PAL	ARVIND SINHA	9810618195	ARVINDSINHA1@GMAIL.COM	21.08.2025
			509	OMP (COMM.)	16/2025	30-08-2025	SM INDUSTRIAL CONTROLS VS AYUSHI ENTERPRISES	ISFAHANI & ASSOCIATES	9990067910	ISFAHANI.ASSOCIATES@GMAIL.COM	
			509	EXECUTION (COMM.)	199/2025	30-08-2025	MS V J CRANES PRIVATE LIMITED VS SH PADAM SHARMA	JASPREET SINGH	9899641617		
			509	CS (COMM)	463/2025	30-08-2025	BANK OF BARODA VS MEENAKSHI	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	26.08.2025
			509	CS (COMM)	464/2025	30-08-2025	BANK OF BARODA VS ASHOK KUMAR KHUSHWAHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	26.08.2025
TOTAL					656						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF AUGUST 2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-687/2025	13.06.2025	KUNDAN LAL & SONS VS RANI ALANKAN JEWELLERS PVT. LTD.	ISHAN HARLALKA	9999666398	ASHUTOSHNAGAR@ANALAW.IN	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-787/2025	11.07.2025	YOGINDER KUMAR JAIN VS M/s. ARMSTRONG WIRE & ENGINEERS PVT. LTD.	J.K.A ASSOCIATES	9953283177	JKA.LEGAL@GMAIL.COM	18.07.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-414/2025	19.04.02025	CARRYWELL PACKAGING PVT. LTD. VS SAHIL ARORA	RAMA SHARMA	9911855122	RAMASHARMA4597@GMAIL.COM	19.07.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-756/2025	05.07.2025	PRATEEK GUJRAL VS RAGHUNATH VISHNOI	SUMIT ARORA	9810760082	ADVOCATESUMIT1976@GMAIL.COM	20.07.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-791/2025	11.07.2025	SSG AUTOMOTIVE COMPONENTS PVT. LTD VS ASHISHBHAI BHANJIBHAI ADROJA	DEEPAK SAHNI	9899995598	DEEPAKSAHNIADCOCATE@GMAIL.COM	18.07.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-826/2025	21.07.2025	ALLIED TUBES PVT. LTD. VS SHAHISTA	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	28.07.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-689/2025	13.06.2025	KALU RAM VS CHAND SINGH AND ORS.	RAJESH KUMAR HOODA	9716444576	RAJESHKUMARHOODA30@GMAIL.COM	19.08.2025
			301, Extension Block, Tis Hazari Courts, Delhhi	SUIT FOR RECOVERY	CS COMM-837/2025	23.07.2025	SG PRO CREATIONS PVT. LTD. VS M/s EARTH CISCOM PVT. LTD. AND ANR.	MUKESH KUMAR	9810682372	SHEKHAWATILEGAL@YAHOO.IN	07.08.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/758/2025	05-07-2025	Viva Books Private Limited Vs Shradha Book Distributors	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	10.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/711/2025	01-07-2025	Dev Traxim Private Limited Vs Technicote India Private Limited	Abdullah Tanveer(P),	9897000770	advabdullahtanveer@gmail.com	21.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.) 422/2025	06-05-2025	TATA CAPITAL LIMITED Vs HEMANT WADHWA	ADV. LALIT PANDEY	91 8130383143	lalitpandeyadv@gmail.com	26.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/491/2025	09-06-2025	SGS lNDIA PVT LTD Vs Bureau of Indian Standards	VEERA MATHAI(P),	858694645, 8805594425	bhairavisn@sagalegal.in, veeramathai@sagalegal.in	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/505/2025	02-07-2025	Moneywise Financial Services Pvt Ltd Vs ALI BABA ELECTRONICS	Shreyas Jain(P),	9899999672	advshreyasjain@gmail.com	14.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/473/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	16.07.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/890/2025	02-08-2025	MANJU JAIN Vs ANURADHA MAGGON	Rahul Kumar(P),	7042655532	Ssarojsingh2007@gmail.com	08-08-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAK FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJ VIKRAM) Vs M/s BIG CHOICE AND ORS (THROUGH ITS PARTNERS)	Jagriti /jain	8527506427	lawfirm@unsolvedlegal.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	999993833	surendersuparn@gmail.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND CHARITABLE TRUST	Shivendra Pratap Singh	9953394364	shivendra@theacmeco.com	26.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	26.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	884/2025	01.08.2025	PAWAN CHOTIA V/S MANOJ TIWARI	RAHUL GUPTA	9910627480	02.08.2025	
			401	CS COMM	2029/2022		CANARA BANK V/S RAM KUMAR			13.08.2025	
			401	CS COMM	889/2025	02.08.2025	SINGHI CYCLE IMPORT & EXPORT V/S S M INDUSTRUES	SNIGDHA SINGHI	8076618483	13.08.2025	
			401	OMP I COMM	40/2025	12.08.2025	M/S GARG PAPER UDYOG V/S GARG PAPER	B N GAUR	98101260070	18.08.2025	
			401	CS COMM	858/2025	26.07.2025	PATANJALI GOODS LTD V/S SANJEEV GOYAL TRADING	SUDARSH VAN KR BANSAL	9810132015	26.08.2025	
			401	OMP I COMM	701/2025	01.08.2025	TATA CAPITAL LTD V/S FHAL SINGH	ANISH BHOLA	9811452022	05.08.2025	
			401	CS COMM	871/2025	30.07.2025	A.K. ELECTRICALS V/S HYATT REGENCY GURGAON	ABHINAV GARG	9810196968	05.08.2025	
			401	CS COMM	865/2025	30.07.2025	M/S DURGA INTERNATIONAL V/S M/S DACC INTERNATIONAL PVT LTD & ORS	N.K. JAIN	9811109763	05.08.2025	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS (Comm) 564/2025	07-07-2025	M/s Maa Bhagwati Enterprises V/s Austem Distributors	Sagar Jaiswal	9.2E+009	Not Mentioned	28-07-2025	
				cs (Comm) 120/2025	12-02-2025	M/s Sirca Paints India Ltd. V/s RD Furnitures	Parth Sharma	9.8E+009	[redacted]	04-08-2025	
				cs (Comm) 599/2025	18-07-2025	Nitin Sehgal V/s Shreya Kadyan	Sheshank Sharma	9.7E+009	[redacted]	29-07-2025	
				cs (Comm) 358/2025	02-05-2025	Jivaa Retails V/s Tawi Doors &Ors.	R.K Sharma	9.8E+009	[redacted]	26-08-2025	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL								

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22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4606/2025	18.07.2025	PIRAMAL FINANCE LTD VS VIKAS SINGH	ANANJAY SINGH	7030378800	asaplegaladvocates@gmail.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4607/2025	18.07.2025	PIRAMAL FINANCE LTD VS JEGANRAJ JOHNROSE	ANANJAY SINGH	7030378800	asaplegaladvocates@gmail.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4608/2025	18.07.2025	PIRAMAL FINANCE LTD VS RAM AVTAR	ANANJAY SINGH	7030378800	asaplegaladvocates@gmail.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3961/2025	05.07.2025	AXIS BANK LTD VS IKRAM QURESHI	PARAS BHARDWAJ	9971891788	info@aualegal.com	14.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4355/2025	14.07.2025	AXIS BANK LTD VS ISHWAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4747/2025	22.07.2025	AXIS BANK LTD VS BHARTI SHARMA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4361/2025	14.07.2025	AXIS BANK LTD VS AMLESH PANDEY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4357/2025	14.07.2025	AXIS BANK LTD VS JASBIR KAUR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4351/2025	14.07.2025	AXIS BANK LTD VS RAHEES	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4710/2025	21.07.2025	AXIS BANK LTD VS VIRENDER SINGH	NAVEEN SHARMA	9350569040	NAVEENK101@GMAIL.COM	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4712/2025	21.07.2025	AXIS BANK LTD VS VIKAS PANWAR	NAVEEN SHARMA	9350569040	NAVEENK101@GMAIL.COM	11.08.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/4182/2025	10-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJINDERBIR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4437/2025	15-07-2025	Cnh Industrial Capital India Pvt Ltd Vs SATWINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4081/2025	08-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs DEEPA SHUKLA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4027/2025	07-07-2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs SIMRANJIT SINGH VIRK	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4031/2025	07-07-2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANAND VITTHAL TODKARI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3951/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	05.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3952/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUSHANT CHANDRA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3954/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN SAHU	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4181/2025	10-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MALKEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3800/2025	01-07-2025	AXIS BANK LTD Vs ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3804/2025	01-07-2025	AXIS BANK LTD Vs AKASH DEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3802/2025	01-07-2025	AXIS BANK LTD Vs SACHIN TANWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3801/2025	01-07-2025	AXIS BANK LTD Vs JAINAV KHATUN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3815/2025	01-07-2025	IDFC FIRST BANK LTD Vs PRITENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4349/2025	14-07-2025	AXIS BANK LTD Vs SAMAN KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4354/2025	14-07-2025	AXIS BANK LTD Vs KETAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4367/2025	14-07-2025	AXIS BANK LTD Vs BHIPINDER KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4364/2025	14-07-2025	AXIS BANK LTD Vs DEEPAK KUMAR MEENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4178/2025	10-07-2025	AXIS BANK LTD Vs ABHINAV KUMAR AGARWAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4247/2025	11-07-2025	AXIS BANK LTD Vs PRAKASH GOURA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4246/2025	11-07-2025	AXIS BANK LTD Vs CHHAGAN SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4248/2025	11-07-2025	AXIS BANK LTD Vs RAJJAK	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4249/2025	11-07-2025	AXIS BANK LTD Vs OM PRAKASH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	CS (COMM) 417/2022	18-07-2022	M/S R. K. GUPTA & ASSOCIATES AND ANR. VS M/S PRISTINE PUBLICATION PVT. LTD.	C. M. GOYAL	9810652956	cmgoyaladvocate@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3803/2025	01-07-2025	AXIS BANK LTD Vs RISHI MAGGO	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3808/2025	01-07-2025	IDFC FIRST BANK LTD Vs BRIJESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3813/2025	01-07-2025	IDFC FIRST BANK LTD Vs SURAJ RAMSAWRUP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4363/2025	14-07-2025	AXIS BANK LTD Vs PRIYANKA DHIRUBHAI PATANWADIA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4368/2025	14-07-2025	AXIS BANK LTD Vs KADAM VARSHABEN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4438/2025	15-07-2025	AXIS BANK LTD Vs NARAYANNATH KALUNATH YOGI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4436/2025	15-07-2025	AXIS BANK LTD Vs M RAVICHANDRAN S NAIR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4360/2025	14-07-2025	AXIS BANK LTD Vs VASAVA ARJUNBHAI CHHANABHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5219/2025	04-08-2025	AXIS BANK LTD Vs PRADEEP TYAGI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5097/2025	30-07-2025	Axis Bank Ltd Vs SEEMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5220/2025	04-08-2025	AXIS BANK LTD Vs DINESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5102/2025	30-07-2025	Axis Bank Ltd Vs SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4032/2025	07-07-2025	IDFC FIRST BANK LTD Vs MONIKA VIRMANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4077/2025	08-07-2025	AXIS BANK LTD Vs SUSHMA PANDEY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4080/2025	08-07-2025	AXIS BANK LTD Vs GURDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4078/2025	08-07-2025	AXIS BANK LTD Vs SAMPURANA NAND SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4079/2025	08-07-2025	AXIS BANK LTD Vs MOHD SHADAB	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4449/2025	16-07-2025	AXIS BANK LTD Vs RAMESH CHOUDHARY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4450/2025	16-07-2025	AXIS BANK LTD Vs RAMESH HUDDA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4435/2025	15-07-2025	AXIS BANK LTD Vs BHIYA RAM SO BACHANA RAM	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4433/2025	15-07-2025	AXIS BANK LTD Vs SURESH SO OM PRAKASH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4455/2025	16-07-2025	AXIS BANK LTD Vs RAVI SOLANKI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4906/2025	26-07-2025	AXIS BANK LTD Vs SUNIL KUMAR MALHOTRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4310/2025	12-07-2025	AXIS BANK LTD Vs GASI GURJAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4309/2025	12-07-2025	AXIS BANK LTD Vs JAMSHED KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4434/2025	15-07-2025	AXIS BANK LTD Vs BASIR KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4764/2025	22-07-2025	AXIS BANK LTD Vs USHA PANDEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4767/2025	22-07-2025	AXIS BANK LTD Vs NEETU SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4880/2025	26-07-2025	AXIS BANK LTD Vs HRITHIK SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4907/2025	26-07-2025	AXIS BANK LTD Vs MAMTA SINGH JADAUN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4469/2025	16-07-2025	AXIS BANK LTD Vs SHISH RAM	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4459/2025	16-07-2025	AXIS BANK LTD Vs SHYAM BIHARI AWASTHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4540/2025	17-07-2025	AXIS BANK LTD Vs PURVA GUPTA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4453/2025	16-07-2025	AXIS BANK LTD Vs VIJAY SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4458/2025	16-07-2025	AXIS BANK LTD Vs VEERU PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4460/2025	16-07-2025	AXIS BANK LTD Vs SATINDER KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5147/2025	01-08-2025	AXIS BANK LTD Vs RAJ SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	CS (COMM)/385/2025	18-08-2025	STATE BANK OF INDIA Vs HIMANSHU	AMIT SINGH(P),	7838773507, 7011848842	amit.advocate13@gmail.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4451/2025	16-07-2025	AXIS BANK LTD Vs HUKAMA RAM	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3691/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3690/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3692/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3594/2025	29-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4623/2025	18-07-2025	PIRAMAL FINANCE LIMITED Vs SURAJ CHAURASIA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	22.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4624/2025	18-07-2025	PIRAMAL FINANCE LIMITED Vs RAGHAV SHARMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	22.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5172/2025	02-08-2025	AXIS BANK LTD Vs AMIT KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5174/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARENDRA SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5176/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIKSHA AGRAWAL	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5178/2025	02-08-2025	AXIS BANK LTD Vs SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5179/2025	02-08-2025	AXIS BANK LTD Vs ABHILASHA CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5167/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA MANAWRE	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5168/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5169/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIV MOHAN PAPNEJA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5103/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5106/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUP SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5109/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SWAPNIL BHIMA BHANGRE	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5107/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AWNEESH CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5108/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAXIT RAMJIBHAI PATEL	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5410/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJA CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4616/2025	18-07-2025	AXIS BANK LTD Vs MANOJ KUMAR KHATANA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4719/2025	21-07-2025	HDFC BANK LTD Vs JUGAL KISHOR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4718/2025	21-07-2025	HDFC BANK LTD Vs NEHA TYAGI	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4717/2025	21-07-2025	HDFC BANK LTD Vs POONAM KATARIA	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4716/2025	21-07-2025	HDFC BANK LTD Vs SURENDRA KISHANLAL	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4760/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4759/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs BIMLA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4758/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs MANOJ KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4821/2025	24-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHALAK GUJAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4822/2025	24-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs S K SANARUL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4846/2025	25-07-2025	HDFC BANK LTD Vs RAMANDEEP SINGH DANG	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5170/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURUMUKH CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5177/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHENDRA BHUIYA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	27.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5276/2025	06-08-2025	AXIS BANK LTD Vs MOHD ABBAS ROSH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5277/2025	06-08-2025	AXIS BANK LTD Vs YOGESH SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5279/2025	06-08-2025	AXIS BANK LTD Vs ANIL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5281/2025	06-08-2025	AXIS BANK LTD Vs MUKESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5104/2025	31-07-2025	AXIS BANK LTD Vs JAI KISHAN SHERAA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4879/2025	26-07-2025	AXIS BANK LTD Vs SIDHARTH KATYAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4997/2025	28-07-2025	AXIS BANK LTD Vs GURJANT SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5060/2025	29-07-2025	AXIS BANK LTD Vs RAGINI YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4999/2025	28-07-2025	AXIS BANK LTD Vs ARJINDER KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5000/2025	28-07-2025	AXIS BANK LTD Vs NANIN AHUJA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/5062/2025	29-07-2025	AXIS BANK LTD Vs MOHD YASEEN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5064/2025	29-07-2025	AXIS BANK LTD Vs TEEKAM SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5063/2025	29-07-2025	AXIS BANK LTD Vs DEEPAK	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5090/2025	30-07-2025	AXIS BANK LTD Vs DARSHAN KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5091/2025	30-07-2025	AXIS BANK LTD Vs RAHUL KANAUJIA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5098/2025	30-07-2025	AXIS BANK LTD Vs TANU	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5094/2025	30-07-2025	AXIS BANK LTD Vs RAGINI YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5105/2025	31-07-2025	AXIS BANK LTD Vs BAJRANG LAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	CS (COMM)/358/2024	26-07-2024	Diwan Chand Sharma Vs Neeraj Malik	Roop Chand Tiwari(P),	9868118015	rctiwariadv@gmail.com	29.08.2025
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	40, New Court Block-II	Commercial	CS (COMM) 319/2025	10-07-2025	ANJU TOSHNIWAL VS EM ESS DEVELOPERS	NYATI PATWARDHARN	9971547353	chamberashimshridhar@gmail.com	-

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			40, New Court Block-II	Commercial	CS (COMM) 331/2025	15-07-2025	UNION BANK OF INDIA VS KIRAN AMBROIDARI	RITU RASTOGI	9958183999	rituadvocate@gmail.com	-
			40, New Court Block-II	Commercial	CS (COMM) 330/2025	14-07-2025	CANARA BANK VS THAPAR CHEMWAX	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	-
			40, New Court Block-II	Commercial	CS (COMM) 40/2022	13-01-2022	QUANTUM MANAGEMENT SYSTEM VS ONN INDUSTRIES	VIBHOR GARG	9811352998	vibhor@bavlegal.in	-
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	NIL								
29	**MS. NIKHIL CHOPRA, DISSTRICT JUDGE**	**SOUTH-EAST**	14	Commercial Suit	CS/COMM/ 602/2025	24.07.2025	MOHINI MANSION LTD. VS. M/S MRITUNJAY	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	07.08.2025
					CS/COMM/ 600/2025	24.07.2025	BHUSHAN DEALMARK VS. ANANYA ASHUTOSH	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	07.08.2025
					CS/COMM/ 601/2025	24.07.2025	BHUSHAN DEALMARK VS. GUNEET SINGH SETHI	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	07.08.2025
					OMP/COM M/54/2025	18.08.2025	VLCC HEALTHCARE VS. PM3 ASSOCIATES	SURYAJYOTI	9718201235	SHARMA25NIMISHA@GMAIL.COM	27.08.2025
30	**SH. VRINDA KUMARI**	**SOUTH-EAST**	NIL								

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@kdatta.in	--
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P),	9899067668	lawshivakhandelwal@gmail.com	--
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	--
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotollp@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Hardware	Pramanshi S(P),	9910539533	pramansi@outlook.com	--
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.advocate.sanjeev@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchita@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	ragsar.saroop@gmail.com	--

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				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHARTHA SAIN(P),	9810617275	sainassociates55@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	--
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@erudite legal.asia	--
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPJYOT SINGH(P),	9811997661	deepjyot.singh@yahoo.com	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	83/2025	28.01.2025	Queen Distillers & Bottles Pvt ltd Vs Harish Chauhan	Sh Vishal Thakur	856047570	pritesh2092@gmail.com	13.08.2025
			30	CS (comm)	464/2025	29.05.2025	Harvel Agua India Pvt Ltd vs Kabra Extrusion Technik Ltd	Sh Vikas Dudeja	9810906618	vikas.dudeja.adv@gmail.com	27.08.2025
			30	CS (comm)	470/2025	31.05.2025	One97Communication Ltd Vs prakash Chitra Mandira	Shristi Dhoundial	9910634753	s.dhoundiyal@saikrishnaassociates.com	01.09.2025

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			30	CS (comm)	465/2025	29.05.2025	Chandan Kr Chaudhary Vs Alpha Shope and Anr.	Sh Daya Nand Pandey	9971057511	advdnpandey@gmail.com	20.08.2025
			30	CS (comm)	419/2025	16.05.2025	M/S High Five Global Network Pvt Ltd vs M/S Mymobiforce (Hopeflotes) Technology Pvt Ltd	Sisir Kumar Dash & Surabhi Bhaskar	8808898964	ppglegal@ppglegal.com	28.08.2025
			30	CS (comm)	643/2025	02.08.2025	Kajwan Industries Vs Nathus Sweets	Sh Abhimanyu Jhamba	9218999999	AJ@ABHIMANYUJHAMBA.COM	26.08.2025
			30	CS (Comm)	66/2025	23.01.2025	Shri Sipahi Singh Prop of SS Engineering Work Vs M/s ETA Engineering Pvt Ltd	Sh Yograj Gullaiya	9811132049	advocageyograj.gullaiya@gmail.com	09.09.2025
			30	CS (Comm)	97/2025	31.01.2025	Indian Overseas Bank Vs M/S Arora Namkeen	Sh Surendra Kumar	8130522481	surendralawoffices@gmail.com	27.08.2025
			30	CS (Comm)	615/2025	28.07.2025	National Diseal Generator Vs Shavi Estate Management Services	Sh Abhinay Gupta	9999886478	guptaabhinay@gmail.com	03.09.2025
			30	CS (Comm)	677/2025	18.08.2025	M/S V J Infonet Pvt ltd Vs M/S Aaavaa Technologies Pvt Ltd	Anisha Mathur	9971096840	contact.shepherldlaw@gmail.com	17.09.2025
			30	OMP (Comm)	76/2024	05.11.2024	Budhiraja Electricals vs Union of India	Sh Vivek Singh	9810182555	lexalliance.vivek@gmail.com	19.08.2025
			30	CS (Comm)	658/2025	11.08.2025	Zillion Infra Projects vs The Executive Engineers	Sh Sumit Kumar	9312249796	sumitkumarlawyer@gmail.com	28.08.2025
			30	CS (Comm)	566/2025	10.07.2025	M/S Computronics India Vs Madhyanchal Vidyut Vitran Nigam	Mr. Abhishek Pandey	8447701038	chambersofrcp@gmail.com	23.09.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			30	CS (Comm)	575/2025	12.07.2025	State Bank of India Vs Subram Singh	Mr. R.N. Singh and Associates	9868523230	advrnarayan@gmail.com	22.09.2025
			30	CS (Comm)	128/2025	13.02.2025	Canara Bank Vs Parul Tank	Anshuman Shrivastav	9990042642	SRIANSHU83@GMAIL.COM	19.09.2025
			30	CS (Comm)	471/2025	31.05.2025	Harish Chand Sharma Vs Siyaram Enterprise	Himanshu Sharma	9910843431	himanshusharmaadbs@gmail.com	22.09.2025
			30	Misc (DJ)	488/2025	24.04.2025	Jumax Foam Pvt Ltd. Vs Shamsons Polymers Pvt Ltd	Sh Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	15.09.2025
			30	CS (Comm)	260/2025	28.03.2025	Superior Aircon Pvt Ltd Vs Spicetrix Engineering Pvt Ltd	Mr Apurv Parashari	8700451010	info@malawoffices.in	17.09.2025
			30	CS (Comm)	156/2024	13.03.2024	Kajaria Ceramics Ltd and Anr Vs Shri Krishna Bansal Trading & Anr.	Sh S S Rana	9818202368	litigation.ip@ssrana.com	24.09.2025
			30	OMP (Comm)	10/2025	30.01.2025	Lord Creative Infra Solutions Pvt Ltd Vs Mrs Rita Bhalla	Satvinder Singh	9310905051	team@sslegalsolutions.com	27.08.2025
			30	CS (Comm)	3592/2024	13.08.2024	Sanjay Jain Vs Alpere Technologies Pvt Ltd	Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	26.09.2025
35	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	162/2025	19-05-2025	SHUBHAM AGGARWAL V/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	ATISH KUMAR	7827471083	-	04-08-2025
			101	CS COMM	95/2025	26-03-2025	BANK OF BARODA V/S ADITYA GUPTA	SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	05-08-2025
			101	CS COMM	96/2025	26-03-2025	BANK OF BARODA V/S M/S DISHA ENTERPRISES	SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	05-08-2025
			101	CS COMM	164/2025	21-05-2025	AMIT INTERIORS V/S M/S LAADRO GC PVT. LTD.	RAMAN KUMAR SINGH	9899360011	ramanadvocate2601@gmail.com	10-08-2025
			101	CS (COMM)	169/2025	28-05-2025	PUNJAB NATIONAL BANK V/S SHREYA RAJU	NITIN GARG	9958986363	info@knowlex.in	14-08-2025
			101	CS COMM	170/2025	28-05-2025	THE NAINITAL BANK LTD. V/S PRDP HOSTELS PVT. LTD.	ALOK MOHAN	9675678910	alokmpi@gmail.com	20-08-2025
			101	CS (COMM)	230/2025	13-08-2025	NTS SCAFFOLDINGS PVT. LTD. V/S ANUSHREE INFRASTRUCTURE PVT. LTD.	SAHIL MAHAJAN	9015668564	sahil@aspartner.in	21-08-2025
			101	CS COMM	193/2025	04-07-2025	PAWAN KUMAR MAHESHWARI V/S KOMAL AGARWAL	MANOJ KUMAR	7827052969	adv.manoj18@gmail.com	22-08-2025
			101	CS COMM	242/2025	23-08-2025	BANK OF BARODA V/S SANDEEP KUMAR	SUMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-08-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	CS (COMM)	105/2025	04-08-2025	M/S RAJ INFRATECH AND CONSTRUCTION PVT. LTD. Vs KIRTI INFRATEL PRIVATE LIMITED	RAJNI YADAV	8588856062	synergylegal80@gmail.com	14-08-2025
			201, New Building KKD	CS (COMM)	107/2025	08-08-2025	ANKIT PANDEY Vs KAMLESH	A. K. SHARMA	8700339955	advak52529@gmail.com	08-08-2025
			201, New Building KKD	CS (COMM)	100/2025	23-07-2025	S. M. ELECTRONIC Vs GARGI INFRAVISION PRIVATE LIMITED	MANOJ KUMAR YADAV	8130777429	manojadv124@gmail.com	19-08-2025
			201, New Building KKD	CS (COMM)	112/2025	21-08-2025	PREM LATA JAIN & ANR. Vs JITENDER SINGH & ANR.	AMIT JAIN	9911525000	amitoswal14@gmail.com	26-08-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)436/2025	12-07-2025	Raju Singh Vs Ramesh Kumar Sharma	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@GMAIL.COM	19-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)296/2025	08-05-2025	PAWAN ALMAL Vs ARSHAD SIDDIQUI	AMIT KUMAR	8287291669	AMIT45518@GMAIL.COM	27-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)255/2025	23-04-2025	CANARA BANK Vs M/s Ankit Garments	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	27-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)290/2025	07-05-2025	CANARA BANK Vs Mahesh Kothari	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	21-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)275/2025	30/04/2025	CANARA BANK Vs JAIVEER SINGH	ANUJ AGGARWAL	9999490798	ADVOCATEANUJAGGARWAL@YAHOO.COM	21/08/2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)475/2025	04/08/2025	SUNIL KUMAR Vs SIDDHARTH KUMAR JAIN	ANUJ KUMAR	9818474551	ANUJKUMAR@GMAIL.COM	25/08/2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)478/2022	05/08/2022	PANASONIC LIFE SOLUTIONS INDIA PVT. LTD Vs DINESH KUMAR	SHARVAN KUMAR	011-46560881	RISHI@UNITEDANDUNITED.COM	19/08/2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 268/25	28-04-2025	STATE BANK OF INDIA VS. SANA BANERJEE	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	02.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 185/25	01-04-2025	PRATHAM INTERNATIONAL VS. SHRI RAMA POLYMER	MAHAVIR SINGH	9350205190	msf.advocate@gmail.com	08.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 378/25	05-06-2025	STATE BANK OF INDIA VS. SHIV PRASAD	Gopal Chand Sharma	9810210832	sbi.13763@sbi.co.in	11.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 168/25	18-03-2025	VIKAS NAHAR VS. ANITA	SIDHANT DHINGRA AND ASSOCIATES	9650677902	sidhantdhingra@advocatessidhantdhingra.com	18.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 373/25	03-06-2025	SUNEET FINMAN PVT. LTD. VS. SHAHEED AHMAD & ORS.	VASEEM Mian	9911016872	atiquealig1562@rediffmail.com	18.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 420/25	08-07-2025	POONAM KAPOOR VS. SONU	SOBI BANO	7838386664	sonubano@gmail.com	22.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 13/25	07-01-2025	M/S GUPTA PLASTICS VS. M/S VASU POLYMERS INDIA	Harjeet Narang	9891373754	harjeetnarang@rediffmail.com	22.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 518/25	22-08-2025	STATE BANK OF INDIA VS. NAVRATAN MAL BAFNA	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	27.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 517/25	22-08-2025	RISHI BALI & ANR VS. MAANAS GOYAL	NAGENDRA PRATAP SINGH	8510005604	npsinghandassociates@gmail.com	28.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 467/25	31-07-2025	BANK OF BARODA VS. MAWASHI RAM	Geetanjali Sharma	8447833470	advocate.1334@gmail.com	30.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 258/25	23-04-2025	PATENT ENGINEERS INDIA PVT. LTD. VS. M/S JAANVI ENGINEERING SERVICES	Prakash Kapoor	8826976754	patentengineerindia@gmail.com	30.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 524/25	29-08-2025	MR. NAMAN JAIN VS. MR. IBRAN	Piyush Katyal	8700925528	piyushkatyal98@gmail.com	30.08.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 446/2025	17.07.2025	M/S M R TELECARE PVT LTD VS ANKUR TYAGI	HARMESH KUMAR	9871019871	advharmeshkr@gmail.com	22.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M.S YORKS PHARMA & ORS.	ATUL SAHI	9873355153	atulsahi@gmail.com	20.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPIN SINGH	ANUJ AGGARWAL	9999490798	advocateanujagarwal@gmail.com	19.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 4985/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAI DAYAL PAPERS PVT LTD & ORS.	PARVEEN KUMAR GARG	9811141796	parveengargofficial@gmail.com	19.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 501/2025	14.08.2025	BANK OF BARODA VS MRS SUNITA	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	18.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 644/2024	19.12.2024	PRIME INDIA AUTO LINKS PVT LTD VS BCON INFRATECH & ORS.	PRASANNA	9212424765	adv.singhal@gmail.com	14.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	SANJEET KUMAR SINGH	9868588173	sanjeetadvo@yahoo.co.in	12.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI DENIM VS JONU	ANKIT AGGARWAL	9911704639	adv.ankit487@yahoo.com	04.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					243						

List of total no. of cases randomly allocated during the month of AUGUST-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	3
					OMP (I) Comm	6
					Misc. DJ	6
					RP CIVIL	1
					Execution (Comm)	3
					x. COMM AWARD BY ARB. COM	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	6
					OMP (I) (COMM)	3
					M/DJ	4
					EXECUTION	5
					M.EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	8
					OMP (I) Comm	9
					OMP (COMM)	1
					MIS DJ	2
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					MISC. DJ	1
					EXECUTION (COMM)	3
					M-EX	1
					OMP (I) (COMM)	4
					COUNTER CLAIM	1

5	**TIS HAZARI COURT**	**CENTRAL**	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	**788**	CS (COMM)	2
					OMP (E) (COMM)	1
					OMP (I) (COMM)	2
6	**TIS HAZARI COURT**	**CENTRAL**	**SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**789**	CS(COMM)/OMPi/EXECUTION /ARBT./MISC. DJ	28
7	**TIS HAZARI COURT**	**CENTRAL**	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**		CS(COMM) +COUNTER CLAIM	2
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION	4
8	**TIS HAZARI COURT**	**CENTRAL**	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CS (COMM)	4
					EXECUTION	5
					OMP (I) (COMM)	2
					CS (COMM)	3
					MISC. DJ+EXECUTION*	5
9	**TIS HAZARI COURT**	**CENTRAL**	**SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09**	**Central**	E-FILLED	13
10	**TIS HAZARI COURT**		**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CIVIL	0
11	**TIS HAZARI COURT**		**SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	Total cases e-filed in the month and RBT	55
12	**TIS HAZARI COURT**		**SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CS(COMM)	7
					OMP(I)COMM	6
					EXECUTION (COMM	1
					MISC DJ	4
					X COMM AWARD BY ARB COMM	2
					OMP COMM	1

13	**TIS HAZARI COURT**		**SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CS(COMM) + COUNTER CLAIM	4
					OMP(I) COMM	5
					EXECUTION	3
					MISC. DJ + MISC EX	0
					OMP (COMM)	1
TOTAL						151
14	**TIS HAZARI COURT**	**WEST**	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**789**	cs	13
					OMP (I)	19
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	0
					Contempt Petition	0
					Execution	9
					M-Ex	1
					Ex Arb Comm	1
15			**MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**790**	CS COMM	23
					OMP COMM	19
					EXECUTION COMM	15
					MISC DJ	5
16		**WEST**	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**791**	CS (COMM)	16
					OPM(I)/ARBITRATION/MISC COMM	21
					MISC DJ	1
					COUNTER CLAIM	0

					EXECUTION	5
17			**SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**West**	CS (COMM)	14
					Execution (comm)	5
					OMP (COMM)	0
					OMP (I) (COMM)	30
					ARB. A (COMM)	0
					MISC. DJ	2
18			**SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**West**	CS (COMM.)	15
					EX (COMM)	15
					OMP(I)(COMM)	20
					OMP(COMM)	-
					COUNTER CLAIM	-
					MISC(DJ)	1
19			**SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)**	**West**	CS(COMM) 15	15
					OMP(I)(COMM) 31	31
					EXECUTION (COMM) 9	9
					EX. COMM AWARD 4	4
					MISC DJ/ CIV DJ 2	2
					COUNTER-CLAIM NIL	0
					OMP (COMM) 1	1
TOTAL						312
20	**PATIALA HOUSE COURT**	**NEW DELHI**	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**4**	CS(COMM)	18
					TRADE MARK	2
					ARBITRATION U/S 9	0

					ARBITRATRATION U/S 34	14
					OTHER ARBITRATION CASES	2
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	19
21			**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**24**	CS (COMM)	12
					EX(COMM)	4
					OMP (COMM)	4
					OMP (I) (COMM)	27
					OMP (MISC) (COMM)	1
					ARB. A	1
					COUNTER CLAIM	2
22			**MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03**		SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	5
					EXECUTION PETITION	9
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	6
					APPLICATION U/S 151 OF CPC	8
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
TOTAL						169
23	**SAKET COURT**	**SOUTH**	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**614**	CS (COMM)	8
					EX. COMM.	5
					OMP COMM.	1
					EX. COMM. AWARD	4
					OMP (I) COMM.	265
24	**SAKET COURT**	**SOUTH**	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**503**	CS (COMM)	6
				503	EX. COMM.	2
					OMP COMM.	2

					EX. COMM. AWARD	3
					OMP (I) COMM.	286
25			**SH. SANDEEP YADAV**	**614**	CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	201
26			**SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.**	**503**	CS (COMM)	11
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	275
27			**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**		CS (COMM)	9
					EX. COMM.	5
					OMP COMM.	2
					EX. COMM. (AWARD)	5
					OMP (I) COMM.	259
TOTAL						1370
28	**Saket COURT**	**SOUTH-EAST**	**SH. LAL SINGH, DISTRICT JUDGE**	**18 BLOCK 1**	COMMERCIAL	15
29	**Saket COURT**		**MS. NIKHIL CHOPRA, DISSTRICT JUDGE**	**14**	COMMERCIAL	12
30	**Saket COURT**		**SH. VRINDA KUMARI**	**20**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	**Saket COURT**		**MS. ANU GROVER BALIGA**	**21**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
32	**Saket COURT**		**SH. BHUPESH KUMAR**	**22**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	19

33	**Saket COURT**		**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**23**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	17
34	**Saket COURT**		**Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,**	**30**	--	-
35	**Saket COURT**		**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**39**	CS (COMM)-15 EX-07-,MISS DJ -0 OMP (COMM-5, CS DJ-0 (COM)-0, ARBA -0, RTI -0	27
TOTAL						114
36	**KARKARDOOMA**	**EAST**	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**209**	CS(COMM-74)	16
					OMP(COMM)-73	3
					OMP (COMM)-78	0
37	**KARKARDOOMA**	**EAST**	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	101	CS(COMM-74)	13
					OMP(COMM-73)	2
					OMP (COMM)-77	0
TOTAL						32
38	**KARKARDOOMA**	**North-East**	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01**	**74**	CS (COMM)	10
					OMP (I) (COMM)	3
					OMP (COMM)	3
					MISC. DJ	3
					EXECUTION PETITON	5
					EXECUTION (COMM) AWARD BY ARB. COMM.	10
Total						34
39	**KARKARDOOMA**	**SHAHDARA**	**SH. BRIJESH KUMAR GARG**	**57**	CS(Comm)	11
					EXECUTION	8
					MISC.DJ CASE	3
					OMP(COMM)	0
					RESTORED/RBT	1
40			**MS. KIRAN BANSAL**	**56**	CS(Comm)	20

				56	EX COMM	20
					OMP (I) COMM	2
41			**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**		CS(Comm)	18
					EXECUTION	8
					MISC.DJ CASE	1
					OMP(I)COMM	1
					RESTORED/RBT	1
42			**Sh. Pawan Kumar Matto DJ (COMM-04)**		CS(COMM)	11
					OMP(COMM)	4
					OMP(I) COMM	-
					Ex	5
					Misc Case	3
Total						117
43	**Rohini Court**	**North-West**	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)**	**758**	CS(COMM)	22
					OMP	83
					MISC DJ	5
					EX	12
44			**SH.VINOD YADAV**	**759**	CS(COMM)	33
					OMP	9
					MISC DJ	3
					EX	12
Total						179
45	**Rohini Court**	**North**	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**760**	CS(COMM.)	29
					OMPi(COMM)& OMP (Comm)	27
					EXECUTION	18

					MISC DJ	6
46		**North**	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**		CS(COMM.)	36
					OMPi(COMM)& OMP (Comm)	20
					EXECUTION	29
					Misc. Application DJ	8
					Review Pet/ Cont.Pet	1
Total						174
47	**DWARKA COURTS**	**SOUTH WEST**	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	603	CS (COMM)	10
					OMP (COM)	1
					ARB (COM)	0
					OMP (I) (COMM.)	17
					EX COMM AWARD	13
48	**DWARKA COURTS**		**SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.**	613	CS (COMM)	24
					OMP (COM)	1
					ARB (COM)	0
					OMP (I) (COMM.)	19
49	**DWARKA COURTS**		**SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03**	614	CS (COMM)	14
					OMP (COM)	0
					ARB (COM)	0
					OMP (I) (COMM.)	20

					EX COMM AWARD	9
50	**DWARKA COURTS**		**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**509**	CS (COMM)	16
					OMP (COM)	2
					ARB (COM)	0
					OMP (I) (COMM.)	13
					EX COMM AWARD	7
TOTAL						144
			GRAND TOTAL			**2652**

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF AUGUST-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	**SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01**	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 106/2025	23.01.2025	LAXMI NARAIN VS MAYASHEEL RETAIL INDIA	01.08.2025	13.08.2025	18.08.2025	25.08.2025	02.09.2025	02.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1010/2024	12.09.2024	SUPERTECH ENGINEERS VS VINOD SAROJ	04.08.2025	17.08.2025	20.08.2025	23.08.2025	29.08.2025	29.08.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM228/2025	27.02.2025	NSK BEARINGS INDIA PVT. LTD. VS MANMEET SINGH	05.08.2025	01.09.2025	08.09.2025	12.09.2025	23.09.2025	23.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 401/2025	15.04.2025	BANK OF MAHARASHTRA VS GEETA GUPTA	05.08.2025	23.08.2025	26.08.2025	04.09.2025	24.09.2025	24.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1191/2024	26.10.2024	NEELAM SHARMA VS SAMEER SAILS	----------	28.08.2025	28.08.2025	02.09.2025	----------	-------	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 359/2023	25.02.2023	S.C JINDAL VS SHRI BASHI RAM VEERO DEVI JAIN	12.08.2025	27.08.2025	29.08.2025	01.09.2025	26.09.2025	26.092	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-194/2024	03.02.2024	CANARA BANK VS RAJENDER PRASHAD GOEL	---------	01.09.2025	01.09.2025	10.09.2025	25.09.2025	25.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COOMM 358/2023	25.02.2023	JEET INDIA PVT. LTD. VS CHHEDAS GRAH UDYOG	---------	23.09.2025	24.09.2025	04.10.2025	09.10.2025	09.10.2025	NIL
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	CENTRAL	306	CS (COMM)	1037/2024	19.09.2024	NEERAJ NATH SHARMA VS. VIJAY KUMAR @ VIJAY	02.06.2025	02.09.2025 12.09.2025	02.09.2025 12.09.2025	02.09.2025 23.09.2025	18.10.2025	27.10.2025	
			306	CS (COMM)	386/2025	07.04.2025	SURYA ROSHNI LTD VS CHOLAMANDLAM MS GENERAL INSURANCE CO. LTD	22.08.2025	30.08.2025 16.09.2025	30.08.2025 16.09.2025	08.09.2025 22.09.2025	10.10.2025	27.10.2025	
			306	CS (COMM)	147/2023	23.01.2023	CAPITAL HIND FINANCE VS. VIKRAM SHARMA	25.08.2025	04.09.2025 17.09.2025	04.09.2025 17.09.2025	11.09.2025 20.09.2025	10.10.2025	27.10.2025	
			306	CS (COMM)	719/2024	02.07.2024	M/S JAGRITI PLASTICS LTD VS. M/S VASU MET PLAST PVT LTD	27.08.2025	06.09.2025 20.09.2025	06.09.2025 20.09.2025	11.09.2025 25.09.2025	10.10.2025	29.10.2025	
			306	CS (COMM)	469/2025	01.05.2025	M/S RK GOEL ABHEY KUMAR JAIN VS MCD	30.08.2025	06.09.2025 27.09.2025	06.09.2025 27.09.2025	20.09.2025 10.10.2025	31.10.2025	04.11.2025	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 192/2025	14.02.2025	ARVIND GUPTA VS ICICI BANK. LTD	01.08.2025	03.09.2025	03.09.2025	12.09.2025	12.09.2025	25.09.2025	
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 1246/2024	14.11.2024	JASCH FOILS VS M/S INVIXO TRADING PVT.LTD	08.08.2025	25.08.2025	25.08.2025	01.09.2025	15.09.2025	15.09.2025	
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 463/2025	30.04.2025	VIKAS GOEL VS MCD	11.08.2025	16.09.2025	16.09.2025	22.09.2025	22.09.2025	26.09.2025	
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO33/2025	24.03.2025	SAHIL DUGAL VS MCD	11.08.2025	09.09.2025	09.09.2025	16.09.2025	22.09.2025	22.09.2025	
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 477/2025	03.05.2025	M/S R. K. GOEL ABHEY KUMAR JAIN VS MCD	12.08.2025	12.09.2025	12.09.2025	18.09.2025	18.09.2025	24.09.2025	
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 2139/2022	08.09.2022	AXIS BANK LTD VS GULAB CHAND CHHAJER	21.08.2025	11.09.2025	11.09.2025	23.09.2025	23.09.2025		
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 291/2024	24.02.2024	M/S S. D. AGRO PVT. LTD VS M/S BHUVANESHI, PROP. VINAYAK SHENOY	23.08.2025	24.09.2025	24.09.2025	26.09.2025	26.09.2025	08.10.2025	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)-222/2025	25.02.2025	STATE BANK OF INDIA VS. RITU & ANR	20.08.2025	PE-02.09.2025 AND 03.09.2025 DE-22.09.2025 &23.09.2025	BEFORE PE-02.09.2025	BEFORE DE-22.09.2025	BEFORE 13.10.2025	13.10.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)572/2024	08.05.2025	ASHOK KANODIA V/S SH. BAL SWAROOP	21.08.2025	PE- 4.09.2025 AND 06.09.2025 DE-15.09.2025 AND 16.09.2025	BEFORE PE-06.09.2025	BEFORE DE-16.09.2025	BEFORE 24.09.2025	24.09.2025	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL											
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1412/2024	20.12.2024	M/S PAUL MOTORS VS M/S YFC PROJECTS PVT. LTD.	11.07.2025	25.08.2025	25.08.2025	25.08.2025	15.09.2025	22.09.2025	08.09.2025 (DE)
			302	CS(COMM)	1315/2024	28.11.2024	BANK OF BARODA VS ROHIT	30.06.2025	03.09.2025	03.09.2025	03.09.2025	16.09.2025	19.09.2025	10.09.2025 (DE)
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS/COMM/67/2025	16-01-2025	M/S RAM NIWAS GOEL VS MUNICIPAL CORPORATION OF DELHI	----	----	----	----	----	----	----
			307	CIVIL	CS/COMM/1310/2024	27-11-2024	PUSHPA GOEL VS KANTA GOEL							
			307	CIVIL	CS/COMM/30/2025	09-01-2025	BANK OF MAHARASHTRA VS M/S DHAROR PHARMACEUTICALS							
			307	CIVIL	CS/COMM/863/2023	27-05-2023	VED PRAKASH GUPTA VS SAHIL SAREEN							
			307	CIVIL	CS/COMM/76/2025	17-01-2025	CANARA BANK VS MANISH MEHRA							
			307	CIVIL	CS/COMM/428/2025	22-04-2025	STATE BANK OF INDIA VS MR. ABIN THOMAS							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/391/2025	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia Vs Anshu Chawla	26.08.2025	PE- 02.09.2025	-	As per order, plaintiff to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA Vs SUNIL YADAV	21.08.2025	PE- 03.09.2025	-	As per order, list of witnesses be filed within a week from the date of			
			310	CS (COMM)	CS (COMM)/710/2025	01-07-2025	SUNITA JAIN Vs KAPIL KUMAR	26.08.2025	PE-08.09.2025	-	As per order, plaintiff to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/636/2025	31-05-2025	SURYA ROSHNI LIMITED Vs SANJAY KUMAR TIWARI	14.08.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar	12.08.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
14	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	WEST	NIL											
15	**MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	WEST			CS (COMM)/43/ 2025	17-01-2025	KASHIF VS SHAHNAZ MALIK	02-08-2025	NIL	NIL	NIL	NIL	NIL	NIL
					CS (COMM)/787 /2024	10-09-2024	M/S OMSONS MARKETING PVT LTD VS M/S GEE GEE DISTILLERY PVT LTD	19-08-2025	NIL	NIL	NIL	NIL	NIL	NIL
					CS (COMM)/46/ 2025	18-01-2025	M/S BEST TECH PIPES LLP VS M/S ROYALGOLF LINK CITY PROJECTS PVT LTD.	06-08-2025	NIL	NIL	NIL	NIL	NIL	NIL
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**	NIL											
17	**SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	NIL											
18	**SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	NIL											
19	**SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	NIL											
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	NEW DELHI	1	CS(COMM)	655/2020	24.12.2020	KARISHMA SAYAROBA NAIK VS. DR. ADARSH BEHL	12.08.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 26.09.2025
21	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	NEW DELHI	25	*CS (COMM.)*	*649 / 2024*	*16.08.2024*	STATE BANK OF INDIA VS MR. A. SASI KUMAR	*05.08.2025*	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 07.11.2025
				CS (COMM.)	*918 / 2024*	*18.11.2024*	MANJUSHA HEALTHCARE PVT LTD VS PUNJAB NATIONAL BANK	*12.08.2025*	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 08.01.2026
				CS (COMM.)	*78 / 2025*	*03.05.2025*	M/S OMSONS MARKETING PVT LTD VS M/S SARTAJ HOTEL APARTMENTS AND	*12.08.2025*	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 20.12.2025
				CS (COMM.)	*870 / 2022*	*29.10.2022*	RISHABH MOTORS PVT LTD VS MS GARGA INTERNATIONAL PVT LTD	*18.08.2025*	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 09.02.2026
				CS (COMM.)	*494 / 2024*	*06.06.2024*	DEUSTCHE BANK AG VS M/S FAST TRACK SERVICES AND ORS.	*21.08.2025*	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 05.01.2026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 221/24	06.05.2024	TRAVEL SOLUTIONS VS. WORLD TRAVEL INTERNATIONAL	04.08.2025	08.09.2025	WITH IN 15 DAYS	23.09.2025	NIL	NIL	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 559/24	20.12.2024	M S OFB TECH PVT LTD VS. VINAYAK POLYPIPES PVT LTD	04.08.2025	20.08.2025	NIL	NIL	NIL	10.10.2025	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 10/25	10.01.2025	RUBICON INSPECTION SYSTEMS PVT LTD VS. PARAS RAILTECH PVT LTD	14.08.2025	18.09.2025	WITH IN 15 DAYS	09.10.2025	NIL	NIL	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 392/21	02.12.2021	MUNICIPAL CORPORATION OF DELHI VS. M/S. SHRI SAI NATH ENTERPRISES	29.08.2025	22.09.2025	WITH IN 15 DAYS	NIL	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL											
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL											
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	03-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	-	24-04-2024	-	-	-	03-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26-04-2024	-	-	-	10-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	-	30-04-2024	-	-	-	19-08-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	11-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	12-09-2025

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03-07-2024	-	28-10-2024	-	-	-	01-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	19-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALA DEVI VS MUNICIPAL CORPORATION OF DELHI	11-02-2025	-	26-11-2024	-	-	-	17-09-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	19/2021	07-01-2021	AKSHAT GUPTA VS M/S CHARITABLE PHARMACY	05-08-2025	26-08-2025	26-08-2025	24-09-2025	24-09-2025	11-09-2025	
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL	CS/COMM/195/24	18.03.2025	THE JAMMU AND KASHMIR BANK VS. SANJEEV KUMAR	04.08.2025	WITHIN 15 DAYS	04.09.2025	__	__	__	--
					CS/COMM/91/25	29.01.2025	LAXMI RAI VS. SUNIL KUMAR SINGH	05.08.2025	WITHIN 15 DAYS	16.09.2025	__	__	__	--
					CS/COMM/255/25	27.03.2025	M/S E3 PANEL INDUSTRIES VS. ANOOP GOYAL	05.08.2025	WITHIN 15 DAYS	01.09.2025	__	__	__	--
					CS/COMM/500/25	06.06.2025	CANARA BANK VS. VINOD KUMAR	08.08.2025	WITHIN 15 DAYS	04.09.2025	__	__	__	--
					CS/COMM/107/25	03.02.2025	STATE BANK OF INDIA VS. PARVIND KUMAR	11.08.2025	WITHIN 15 DAYS	11.08.2025	__	__	__	--
					CS/COMM/2955/24	03.08.2024	BHUSHAN DEALMARK VS. RAJAN CONSTRUCTION	13.08.2025	WITHIN 15 DAYS	06.09.2025	__	__	__	--
					CS/COMM/444/25	21.05.2025	SHIV ASSOCAITES VS KHAO GALI RESTURANTS	18.08.2025	WITHIN 15 DAYS	03.09.2025	__	__	__	--
					CS/COMM/236/23	06.03.2023	MINOSHA INDIA VS. DHARAM DIGITAL	20.08.2025	WITHIN 15 DAYS	13.10.2025	__	__	__	--
					CS/COMM/476/25	02.06.2025	MIRZA MOHD. KHALID VS. R AND R CONSULTING	20.08.2025	WITHIN 15 DAYS	22.09.2025	__	__	__	--
					CS/COMM/70/25	24.01.2025	BENTLEY SYSTEMS VS. HNR PRASAD	20.08.2025	WITHIN 15 DAYS	04.09.2025	__	__	__	--

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					CS/COMM/359/25	30.04.2025	BLUE DART EXPRESS VS. M/S MADHAV TECHNOLOGIES	23.08.2025	WITHIN 15 DAYS	27.08.2025	__	__	__	--
					CS/COMM/223/25	24.03.2025	WOODLAND WORKS INDIA VS. YES BANK LTD.	27.08.2025	WITHIN 15 DAYS	12.09.2025	__	__	__	__
					CS/COMM/212/25	17.03.2025	STATE BANK OF INDIA VS. PREM KUMAR	28.08.2025	WITHIN 15 DAYS	03.09.2025	__	__	__	__
					CS/COMM/251/24	04.04.2025	M/S CONVVERGIA VS. RAMESH BABU	29.08.2025	WITHIN 15 DAYS	05.12.2025	__	__	__	__
30	**SH. VRINDA KUMARI**	SOUTH-EAST	NIL											
31	**MS. ANU GROVER BALIGA**	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/217/25	45734	NARESH KUMAR BHARDWAJ VS. SATISH KUMAR	45862	30/07/25 & 13/08/25	--	--	--	--	PE-15.10.25,17.10.25,27.10.25,28.10.25 DE-17.11.25 & 18.11.25 EA-
				COMMERCIAL SUIT	CS COMM/1191/22	44907	HARI KRISHAN VS. T R SAWHNEY MOTERS PVT LTD	45863	30/07/25 & 13/08/25	--	--	--	--	PE-29.10.25, 30.10.25 DE-10.11.25 & 11.11.25
32	**SH. BHUPESH KUMAR**	SOUTH-EAST	NIL											
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	NIL											
34	**MS. NIRJA BHATIA DJ(DIGITAL)-07, SOUTH EAST DISTRICT,**	SOUTH-EAST	NIL											
35	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	NIL											
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	EAST	209	RECOVERY	38/2025	06-02-2025	OM PRAKASH BANSAL VS. PIYUSH GUPTA	01-05-2025	NIL	NIL	NIL	NIL	NIL	P.E.-04-09-2025, 06-09-2025,10-09-2025, DE-17-09-2025, 18-09-2025,19-
			209	RECOVERY	109/2025	07-04-2025	KALKI LIGHTING LTD. VS. SHIVAM ELECTRICALS	12-08-2025	NIL	NIL	NIL	NIL	NIL	PE-24-09-2025, 25-09-2025, 26-09-2025 DE-08-10-2025, 09-10-2025, 10-10-2025
			209	RECOVERY	27/2025	27-01-2025	BANK OF BARODA VS. PANKAJ YADAV	19-08-2025	NIL	NIL	NIL	NIL	NIL	PE-09-09-2025, 11-09-2025, D.E.-16-09-2025, 18-09-2025, 23-09-2025

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			209	RECOVERY	336/2024	06-11-2024	YMC INDIA PRIVATE LTD.VS. ALC FOODS PVT. LTD.	21-08-2025	NIL	NIL	NIL	NIL	NIL	PE-12-09-2025, 15-09-2025, 16-09-2025 D.E.-24-09-2025, 26-09-2025,
37	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	EAST	NIL											
38	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01**	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	83/2024	RAMANDEEP SINGH VS HARMEET SINGH	04-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27-08-2025	19-08-2025 – D.E. 27-08-2025 – FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	42/2025	DEEPA VS ANUPAMA SINGH	05-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24-09-2025	04-09-2025 – P.E. 10-09-2025 – D.E. 24-09-2025 – FINAL ARGUMENTS
				3	CS (COMMERCIAL)/CIVIL	45/2025	CREDOLOGY SERVICES PRIVATE LIMITED VS TIJARA ENTERPRISES AND OTHERS	06-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27-09-2025	06-09-2025 – P.E. 17-09-2025 – D.E. 27-09-2025 – FINAL ARGUMENTS
				4	CS (COMMERCIAL)/CIVIL	18/2025	VARUN VERMA VS DANISH ANSARI	07-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25-09-2025	28-08-2025 – P.E. 11-09-2025 – D.E. 25-09-2025 – FINAL ARGUMENTS
				5	CS (COMMERCIAL)/CIVIL	51/2025	BANK OF MAHARASHTRA VS SHRI BABU KHAN	08-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24-09-2025	01-09-2025 – P.E. 15-09-2025 – D.E. 24-09-2025 – FINAL ARGUMENTS
				6	CS (COMMERCIAL)/CIVIL	94/2025	MR ABHISHEK AGGARWAL VS MR AQEEL AHMED	13-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 16-09-2025	26-08-2025 – P.E. 04-09-2025 – D.E. 16-09-2025 – FINAL ARGUMENTS
				7	CS (COMMERCIAL)/CIVIL	143/2024	DEEPAK SINGH VS MR NASEEM AHMED	19-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 09-10-2025	11-09-2025 – P.E. 23-09-2025 – D.E. 09-10-2025 – FINAL ARGUMENTS
39	**SH. BRIJESH KUMAR GARG**	SHAHDARA	301, NEW COURT BUILDING	CS(COMMERCIAL)				FRAMING THE ISSUES	LISTING OF WITNESS	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESS	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 328/2025	19.05.2025	SUNIL VS M S DRAVYA PHARMACEUTICAL PVT LTD	05.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 21.08.2025 & 22.08.2025 DE 28.08.2025 & [illegible]
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 214/2024	02.08.2024	CANARA BANK VS BINDU AND ORS	07.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 02.09.2025 DE 09.09.2025 FA 16.09.2025

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 142/2025	06.03.2025	METAL MONGER VS MANU BANSAL	18.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 10.09.2025 DE 12.09.2025 FA 22.09.2025
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 247/2025	21.04.2025	M/ S EASY LIFE SERVICES INDIA PVT LTD VS M/ S LIGIX BUILDTECH PVT LTD	19.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 18.09.2025
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 179/2025	24.03.2025	M/S THE SUPREME INDUSTRIES LTD VS M/S COOL AIRWAYS ENGINEERS PVT LTD	21.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 11.09.2025, 15.09.2025 AND DE 17.09.2025, 18.09.2025 FA
			301, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 263/2025	24.04.2025	PRINCE KASHYAP VS PRADEEP KASHYAP	21.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 16.09.2025, 20.09.2025 AND DE 22.09.2025 , 23.09.2025 FA
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 624/2024	07-12-2024	HIMANSHU CHITKARA VS PREETI KHURANA AND ORS	01.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 29.08.2025
			ROOM NO 208	COMMERCIAL	CS COMM 345/2025	24-05-2025	MAHESH KUMAR DUDHANI VS DANISH ALI	11.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 106/2023	02-03-2023	KOMAL PRASAD V/S GAURAV GERA	12.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.09.2025
			ROOM NO 208	COMMERCIAL	CS COMM 05/2025	04-01-2025	CANARA BANK VS JANMEJAY KUMAR SINGH	19.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 625/2024	09-12-2024	RELIANCE PROJECT VS MAYANK GARG	20.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 446/2024	20-08-2024	CANARA BANK VS JAI MATA DIE GOODS CARNER	21.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 339/2025	23-05-2025	NIKHIL JAIN VS DEEPAK GARG	22.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 13.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 497/2024	20-09-2024	M/S A TO Z CARGO V/S INTERNATION TRACTORS LIMITED	25.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 65/2025	27-01-2025	M/S SIR INFINLEASE PVT LTD VS M/S KD HOUSING	30.8.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/23.09.2025
			ROOM NO 208	COMMERCIAL	CS COMM 66/2025	27-01-2025	M/S SIR INFINLEASE PVT LTD VS M/S KD HOUSING	30.8.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/23.09.2025

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
			ROOM NO 208	COMMERCIAL	CS COMM 67/2025	27-01-2025	M/S CAPRISO FINANCE LTD VS M/S JAK INFRASTRUCTUCTURE	30.8.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/23.09.2025
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	SHAHDARA	303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 236/2025	17.04.2025	MADHAV COTEX PVT LTD VS DLITE FOAM PVT LTD & ORS	01.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 494/2024	19.09.2024	SACHIN CHANDOK VS SAXENA MARINE TECH PVT LTD	04.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 114/2025	24.02.2025	IDBI BANK LTD VS SUBHASH CHAND	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 494/2023	05.10.2023	NARESH RASTOGI VS DEEPAK	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 218/2025	08.04.2025	IDBI BANK VS SATENDER KUMAR VERMA	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 277/2025	01.05.2025	PANKAJ JAIN VS NITIN AGGARWAL & ANR	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 639/2024	17.12.2024	M/S SHRI GOVIND AGENCIES VS ALFA DISTRIBUTOR	08.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 190/2025	02.04.2025	M/S NEC WIRE AND CABLES PVT LTD VS M/S VP ASSOCIATES & ANR	11.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 203/2025	04.04.2025	PUNJAB AND SIND BANK VS DEEPAK KUMAR JAIN	12.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 365/2025	31.05.2025	AKASH DEEP VS PAWAN KUMAR	12.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 01/2025	03.01.2025	SHREE JAI DURGE DI CUTTING VS M/S ARV IMPORT EXPORT	13.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 210/2025	07.04.2025	M/S U & I FASHION PVT LTD VS M/S MAGSON CREATIVE APPAREL PVT LTD	18.08.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 298/2025	08.05.2025	M/S EASY TRIP PLANNERS LTD VS M.S SANSKRITI INFOEDGE PVT LTD	19.08.2025	NOT FILED	NO	NOT FILED	NO	NO	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			303, NEW COURT BUILDING	CS(COMMERCIAL)										
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.NO 304	COMMERCIAL	CS(COMM)/ 219/2025	LEENA ORGANICS PVT. LTD. VS NIMLA ORGANICS PVT. LTD.	04-08-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-10-2025	
					CS(COMM)/ 568/2024	FOOTCARE INTERNAIONAL VS M/S MAYASHEEL RETAIL INDIA LIMITED	18/08/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-10-2025	
					CS(COMM)/ 213/2025	CANARA BANK VS RAVI CHAND	29-08-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-11-2025	
					CS(COMM)/ 220/2025	IDBI BANK LTD. VS SHOKIN ALI	29-08-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-11-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	165/24	04-08-2025	RAMAKRISHNA ELECTRO COMPONENTS VS SFROVOTECH POWER SYSTEM LTD							
					385/21	05-08-2025	S R RISING PVT LTD VS APEX BUILDECH PVT LTD							
					118/22	05-08-2025	HD GALAXY VS MASTER TILES							
					969/22	05-08-2025	VISHAL PIPES LTD. VS OM TRADING COMPANY							
					916/22	07-08-2025	DEVANS MODERN BREWERIES LTD VS KAVITA SHARMA							
					177/23	08-08-2025	ZAKIR HUSSAIN VS THE NEW INDIA ASSURANCE CO. LTD.							
					85/23	12-08-2025	BEIJING TIANCHUANG HAORUI TRADING CO. LTD. VS MUTHA IMPEX							
					600/21	13-08-2025	OSWAL CABLE PRODUCTS PVT LTD VS RISHABH JAIN							
					503/22	18-08-2025	CROCS INC VS RAJASTHAN FOOTWEAR AND ORS.							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					425/19	19-08-2025	NEW MANGALAM SALES VS A NARENDRA							
					265/21	20-08-2025	SWITCHER INDIA LLP VS ABHIJIT SINGH							
					880/23	20-08-2025	ABHIJIT SINGH AND SWITCHER INDIA LLP							
					622/21	21-08-2025	SHREE BALAJI IMPEX VS SINGH BROTHERS AND ORS.							
					687/22	21-08-2025	MAHENDER PAL MAGGON VS BOSCH LIMITED							
					862/22	21-08-2025	BOSCH LTD VS MAHENDER MAGGON							
					336/23	21-08-2025	MAHENDER PAL MAGGON VS BOSCH LIMITED							
					543/21	25-08-2025	AUTO LOGISTICS INDIA VS NEW INDIA ASSURANCE							
					176/22	25-08-2025	SANJAY BANSAL VS RASHID HUSSAIN KURESHI							
					833/22	26-08-2025	MOHAN INFINITY VS IMPACT CABLES							
					795/22	28-08-2025	HVR SOLAR PVT LTD VS QUIKPOWER INDUSTRIES INDIA LLP							
44	**SH.VINOD YADAV**		205	CIVIL	CS/COMM./ 458/24	19.07.24	PANKAJ GUPTA VS. FIRST CLICK DIGIPIC PVT. LTD.							02.08.25
					CS/COMM./ 13/20	13.01.20	M/S S N GUARDS VS. M/S CASA LIMA BANQUET HALL AND ORS.							04.08.25
					CS/COMM./ 503/24	20.08.24	VIPUL OVERSEAS PVT. LTD. VS. M/S RDHS CORPORATION LTD.							05.08.25

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					CS/COMM./47/25	22.01.25	JAY KUMAR TRADING AS JAY CHEMICAL WORKS VS. RISHI KUMAR							06.08.25
					CS/COMM./48/25	22.01.25	JAY KUMAR TRADING AS JAY CHEMICAL WORKS VS. SANTOSH KUMAR LODHI							06.08.25
					CS/COMM./475/23	01.07.23	AXIS BANK LTD. VS. PARMINDER SINGH							13.08.25
					CS/COMM./477/23	01.07.23	AXIS BANK LTD. VS. AKAKNSHA NAGPAL							13.08.25
					CS/COMM./90/25	04.02.25	RACHITA RAJPUT VS. CANARY SABHARWAL							18.08.25
45	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL											
46	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**	NORTH	NIL											
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 40/2025	23.01.2025	CRM POLYMERS VS YFC PROJECTS PVT LTD	02.08.2025	27.08.2025	27.08.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 374/2024	23.07.2024	MANISH GOYAL VS SAHIL AGARWAL	05.08.2025	20.08.2025	20.08.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 163/2024	21.03.2024	RICHARD HARRISON VS MINISTRY OF WOMEN AND CHIDL DEVELOPMENT	07.08.2025	22.08.2025	22.08.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 170/2025	01.04.2025	JINDAL POLYBUTTONS PVT LTD VS ALLURE INTERIORS	12.08.2025	27.08.2025	27.08.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 188/2025	08.04.2025	ANH ENGINEERING SERVICE PVT LTD VS SYSKA MITERR PVT LTD	12.08.2025	02.09.2025	02.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 519/2024	16.10.2024	M/S ZAIDI TRADERS VS M/S JAI MATESHWARI ALLOYS PVT LTD	12.08.2025	27.08.2025	27.08.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM.207/2025	22.04.2025	SYNK INC VS GOYAL TRADING CO	13.08.2025	04.09.2025	04.09.2025	NIL	NIL	NIL	NIL

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS COMM364/2025	10.07.2025	STATE BANK OF INDIA VS NIKHIL GOSWAMI	20.08.2025	10.09.2025	10.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 143/2025	22.03.2025	INDIAN BANK VS SUMIT	20.08.2025	04.09.2025	04.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 175/2025	03.04.2025	FEDERAL BANK LTD VS BENNY PT	27.08.2025	12.09.2025	12.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 252/2025	20.05.2025	BANK OF BARODA VS KALU SINGH	27.08.2025	12.09.2025	12.09.2025	NIL	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JDUGE, COMMERCIAL COURT-02		613	COMMERCIAL SUIT	CS-638/24	45639	CROSBY PROJECT (P) LTD. VS V. P. LOGISTICS	20/08/25	PE- 06/09/25 & 10/09/25 DE 24/09/25, 25/09/25 & 09/10/25	NIL	NIL	NIL	FINAL ARGUMENT ON 28/10/25	NIL	NIL
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS(COMM) 79/2025	13.02.2025	AERMEC HVAC ENGINEERING VS. SAS TN FOTECH.	01.08.2025	PE-20.08.2025 & DE-04.09.2025	NIL	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)73/2025	12.02.2025	M/S GEE KEY FABRICS VS. M/S DSSR CREATIONS PVT LTD	04.08.2025	PE-27.08.2025	NIL	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 432/2023	18.09.2023	RAHUL GUPTA VS. MANISH CHADHA	06.08.2025	PE-03.09.2025	NIL	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 36/2025	20.01.2025	STATE BANK OF INDIA VS. MUKESH DEVI	07.08.2025	PE-02.09.2025 & DE-10.09.2025	NIL	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 567/2024	11..11.2024	OCT DATA SYSTEM PVT LTD VS. TRIADSS CONSULTING SERVICES PVT LTD	18.08.2025	PE-12.09.2025	NIL	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	87/2025	24.02.2025	LIC HOUSING FINANCE LTD. VS MOHD. AZHARUDDIN KHAN	05.08.2025	25.08.2025	25.08.2025	-	-	-	_
			509	CS(COMM)	287/2023	06.06.2023	BANK OF BARODA VS KAMLESH KUMAR	05.08.2025	PE 02.09.2025, 16.09.2025 DE 09.10.2025, 16.10.2025		-_	_	_	_
			509	COUNTER CLAIM	17/2024	30.05.2024	RAJDEEP SHARMA VS KULDEEP SHARMA	06.08.2025	26.08.2025	26.08.2025	_	_	_	_
			509	CS(COMM)	83/2024	14.02.2024	KULDEEP SHARMA VS RAJDEEP SHARMA	06.08.2025	26.08.2025	26.08.2025	_	_	_	_

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			509	CS(COMM)	11/2025	07.01.2025	SWIFT AIR TRANSPEED PVT. LTD. VS P AND G ENTERPRISES PVT. LTD.	21.08.2025	18.09.2025	18.09.2025	_	_	_	_

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF AUGUST-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1300/2024	26.11.2024	SUNIL KUMAR JAIN VS JITENDER PANCHAL	HRITIK MANCHANDA AND ARIJITA SINGH	9968113433 & 9968199198	07.08.2025	254	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/S 34 of Arbitration Act	OMP COMM- 1009/2024	23.12.2024	MCD VS CITY SWEEP SERVICES	AKASH CHATERJEE AND NANDINI HARIT	9999347660 & 9958178853	08.08.2025	228	YES	Contested	----------	----------	Petition U/S 34 of Arbitration Act
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1024/2023	13.07.2023	M/s. A.B. STEEL AND ANR. VS HINDUSTAN AERO SYSTEM PVT. LTD.	RAKESH GARG AND RAKESH JAISWAL	9990333933 & 8285004478	14.08.2025	763	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1141/2024	18.10.2024	AMIT KHANNA VS MOTA KHAN	VIKAS BHATIA VS R.K RAY	9811379676 & 9312382160	23.08.2025	309	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-283/2025	07.03.2025	SAHIL DUGAL VS MCD AND ANR.	SAHIL GOEL AND ASHUTOSH GUPTA	9811161525 & 9891826827	26.08.2025	172	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 528/2025	14.05.2025	JASWANT SINGH DABAS VS MCD AND ANR.	SAHIL GOEL AND ATUL TANWAR	9811161525 &9654009943	30.08.2025	108	YES	Contested	----------	----------	Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	2170/2022	14.09.2022	RADHA KASERA VS. ASHOK KWATRA	RAHUL SINGHAL	9810778007	27.08.2025	1078	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	219/2023	04.02.2023	PUNJAB NATIONAL BANK VS M/S SAM TECHNOLOGIES	MEENA GUPTA	9654336403	30.08.2025	938	NA	CONTESTED	NA	NA	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP/COMM/ 165/2023	16.10.2023	KRISHNA HOSIERY AND ORS. V/S INTEC CAPITAL AND ANR.	VIPIN DILAWARI	9312203957	22.08.2025	676	NO	DISPOSED/SET-ASIDE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/138/2025	30.01.2025	LAXMI NARAYAN V/S MCD	SATYENDRA KUMAR SINGH	9811161525	23.08.2025	205	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/955/2024	04-09-2024	CHHOTEY SAHIB ENTERPRISES Vs MAYASHEEL RETAIL INDIA LIMITED AND ORS	SH. M.K. BHARDWAJ	9312254443	01-08-2025	331 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/714/2023	28-04-2023	M/S SURENDER KUMAR JAIN THROUGH ITS SOLE PROPRIETOR SURENDER KUMAR JAIN Vs M/S JAY COLOUR COMPANY THROUGH ITS PARTNER SHRI GAURAV BANSAL	SH. S.B. SHARMA	9313740656	04-08-2025	829 DAYS	YES	CONTESTED	NA	NA	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			304	RECOVERY	CS (COMM)/1140/2023	09-08-2023	SUPER INDIA SHOE MATERIAL PVT. LTD Vs J.J. TRADE LINKS PVT. LTD	MS. MEENA CHAUDHARY SHARMA	9911047445	12-08-2025	734 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/922/2023	05-06-2023	ABHISHEK BANSAL AND Ors. Vs RAM CHANDRA RATHI	SH. S.K. SHARMA	9871588055	14-08-2025	801 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/1330/2024	04-12-2024	SHRI MUKESH SHAH Vs NATIONAL INSURANCE COMPANY LTD	SH. YOGRAJ GULLIYA	9811132049	18-08-2025	257 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL														
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2125/2022	06.09.2022	RAJENDER KUMAR VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	29.08.2025	1088 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2351/2022	15.10.2022	JAGDISH SACHDEVA VS. S.S. MOTA SINGH MODAL SENIOR SECONDARY SCHOOL	SH. NARESH KHANNA	9811013864	30.08.2025	1050 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2352/2022	15.10.2022	JAGDISH SACHDEVA VS. S.S. MOTA SINGH MODAL SENIOR SECONDARY SCHOOL	SH. NARESH KHANNA	9811013864	30.08.2025	1050 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	810/2024	27.07.2024	M/S. TEKNODOME INDIA PVT. LTD. VS. M/S. VAEG INFORMATICS PVT. LTD.	SH. KARAMVEE	9891396019	18.08.2025	387 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1368/2024	11.12.2024	BANK OF BARODA VS. PREETI SINGHAL	GETANJALI SHA	8447833470	01.08.2025	233 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	63/2025	15.01.2024	CANARA BANK VS. VIKRAM AND ANR.	SH. ARUN YADAV	9910431437	08.08.2025	205 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	212/2024	07.02.2025	EENU JAIN VS SACHIN JA	RDIK AGGARW	7859984398	02.08.2025	542	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	872/2024	12.08.2024	M/S INDUSTRIAL ELECTRIC CORPORATION VS M/S INDOSPIRIT BARS PVT. LTD.	SH MAHABIR B	9899848679	30.08.2025	383	NIL	NIL	NIL	NIL	RECOVERY

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			302	CS(COMM)	CS(COMM)	421/2024	SHIV SHANKAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATENDER KUMAR SINGH	9811161525	27.08.2025	511	NIL	NIL	NIL	NIL	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	SUIT FOR RECOVERY	CS (COMM)/1238/2024	12-11-2024	MR AKSHAY AGGARWAL Vs BHIKHAN LAL RAJ KUMAR OVERSEAS PRIVATE LIMITED	JATIN SETHI	8860070760	13-08-2025	266 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL														
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1015/2024	13/09/24	PANKAJ SHARMA VS. MUNICIPAL CORPORATION OF DELHI	PANKAJ SHARMA	9811161525	11/08/25	332	Yes	CONTESTED	11/08/25	0	
			307	Civil	OMP(COMM)/139/2023	11/08/23	SATHEESH DWARAGANAHALLI RAO AND ANR Vs. PNB HOUSING FINANCE LTD.	SAKET GOGIA	9739046560	07/08/25	727	NO	CONTESTED			
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/187/2024	02/02/24	Ashish Papers Pvt Ltd Vs Shree Om Packers	Surendra Mohan Gupta Gupta(P),	20/12/-3741	vmguptag@gmail.com	30/06/01	-	Contested	-	-	Mental Health Act 1987 --Suit for recovery
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/8/2024	24/01/24	Union Of India Vs Pankaj Mittal	Om Prakash(P),	20/12/-3741	06.08.2025	13/07/01	-	Contested	-	-	Arbitration & Conciliation Act, 1996-34
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/9/2024	25/01/24	Union Of India Vs Pankaj Mittal	Om Prakash(P),	20/12/-3741	06.08.2025	12/07/01	-	Contested	-	-	Arbitration & Conciliation Act, 1996-34
			COURT ROOM 310	CS (COMM)	CS (COMM)/996/2024	10/09/24	M/s ANU RATAN TEXTILES PVT. LTD Vs M/s SAI DESIGN INTERNATIONAL				02/12/00	-	Contested	-	-	O37
			COURT ROOM 310	CS (COMM)	CS (COMM)/292/2024	24/02/24	Ramesh Brij Lal Santani Vs Anita Dalmia	Pawan Kumar Mittal(P),	20/12/-3741		24/06/01	-	Contested	-	-	Suits for recovery and Damages—24
			COURT ROOM 310	CS (COMM)	CS (COMM)/386/2024	19/03/24	Din Dayal Vs Shakti Trading Co	Mukesh Sharma	20/12/-3741		02/06/01	-	Contested	-	-	Order VI
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1957/2022	05.08.2022	MAHENDRA AGGARWAL V/S GAMMON ENGINEER & CONTRACTORS	SHARVAN DEV	7703894232	20.08.2025	78 days		DECREE			
			401	ARB A. COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATING PVT LTD	PANKAJ MEHTA	9811253529	21.08.2025	1111 days		DISMISSED			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)646/2021	24-05-2018	UNICORNE DENMART LTD. VS TRINITY HEALTH ASSOCIATES AND ORS.	D.R. JAIN	9871059347	23.08.2025	2648					
			402	CIVIL SUIT	CS (COMM)/259/2023	14.02.2023	PRACHI INDIA PVT. LTD. VS SUKHEN SOMNATH WAGHMARE	JAIM JHAN HIN	9911419964	30.08.2025	928					

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/64/2023	16-01-2023	M/S TWINKLE ELECTRIC CORPORATION THROUGH ITS AR PARMINDER SINGH PURI Vs M/S SOHAR	CHANDAN MISHRA(P),	8789822434	07-08-2025	934	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/530/2021	09-11-2021	M/S BANGA ELECTRONICS PRIVATE LTD Vs M/S XOR TECHNOLOGIES LLP	Udit Gupta(P),	9311707848	25-08-2025	1385	Yes	DISMISSED ON MERITS	Nil	Nil	
				cs	Counter Claim/44/2022	12-07-2022	M/S XOR TECHNOLOGIES LLP Vs M/S BANGA ELECTRONICS PRIVATE LIMITED	FOX MANDAL AND CO.(P),	9999829858	25-08-2025	1140	Yes	DECREE	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST			Commercial	CS (COMM)/735/2023	06-10-2023	PUNJAB NATIONAL BANK Vs SHEKH MOHIT	Arun Bhardwaj	9899138242	30-08-2025	674 DAYS	yes	CONTESTED	NIL	
					Commercial	OMP (I) (COMM.)/862/2025	11-07-2025	AZURE HOSPITALITY PRIVATE LIMITED Vs AMIT BHASIN	JASPREET SINGH	70533204920	4-08-2025	23 DAYS	yes	CONTESTED	NIL	
					Commercial	OMP (I) (COMM.)/863/2025	11-07-2025	AZURE HOSPITALI1Y PRIVATE LIMITED Vs AMIT BHASIN	JASPREET SINGH	70533204920	4-08-2025	23 DAYS	yes	CONTESTED	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/461/2023	45084	CANARA BANK Vs KRIPAL SINGH			20/08/25	805					
					CS (COMM)/818/2023	45230	CENTRAL BANK OF INDIA Vs M/S A K INDUSTRIES			21/08/25	660					
					CS (COMM)/268/2024	45373	Naini Fincap Limited Vs Rajender Singh			27/08/25	523					
					CS (COMM)/403/2024	45420	Shri Samir Jha Vs Naseem Begum			18/08/25	467					
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	332/2022	05/05/25	RAVI BHUSHANCHOPRA V/S .SH. RUMIL KAPOOR	J. C MAHENDRO	9810138091	11/08/25	98	NA	DECREE	Nil	Nil	
				CS (COMM)	296/2024	01/04/25	DHRUV FIRE SAFETY V/S RSR CONSTRUCTION CO	VISHWENDRA VERMA	9871704611	20/08/25	141	NA	DECREE	Nil	Nil	
				CS (COMM)	988/2022	20/12/22	DENTSPLY INDIA PVT LTD. V/S MR. M.S. DIWAN	RAJ WARDHAN	9999444007	27/08/25	981	NA	DECREE	Nil	Nil	
				CS (COMM)	485/2022	09/06/22	K&A ORGANICS THROUGH ANKIT MEHRA V/S KNITCRAFT	SANJEEV KR	7011678591	22/08/25	1170	NA	DECREE	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/2/2024	02-01.2024	Dileep Sharma Vs Kali Charan Sharma			02.08.2025						

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				OMP (COMM)	OMP(COMM)/14/2023	29-04-2023	Vishal Sadhwal V. Kapil Tiwari			13.08.2025						
				CS (COMM)	CS (COMM)/373/2024	27-04-2024	Krishna Plastic Industries Vs Srg Moulding			23-08-2025						
				CS (COMM)	CS (COMM)/550/2024	04-07-2024	Mr. Anudeep Gupta Vs Praveen Kumar			30-08-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/834/2023	CS (COMM)/834/2023	03-11-2023	M/S EURIZONE EDUCATION PVT LTD Vs DR. VEENA KACHHWAH			06-08-2025		YES	PARTLY DECREED/DISMISSED			
				Counter Claim/5/2024	Counter Claim/5/2024	25-01-2024	DR. VEENA KACHHWAH Vs M/S EURIZONE EDUCATION PVT LTD			06-08-2025		YES	DECREE			
				CS (COMM)/280/2024	CS (COMM)/280/2024	23-03-2024	Vidya Sagar Foods Pvt Ltd Vs Binodi Lal And Brothers			21-08-2025		YES	DECREE			
				CS (COMM)/718/2024	CS (COMM)/718/2024	23-08-2024	Sirca Paints India Limited Vs Saha Brothers And Others			01-08-2025		YES	DECREE			
				CS (COMM)/780/2024	CS (COMM)/780/2024	07-09-2024	BANK OF MAHARASTRA Vs SUSHIL SINGH			13-08-2025		YES	DISMISSED			
				CS (COMM)/817/2024	CS (COMM)/817/2024	19-09-2024	INDOCHEM OIL INDIA LIMITED Vs PUNITA KUMARI			14-08-2025		YES	DECREE			
				CS (COMM)/301/2025	CS (COMM)/301/2025	09-04-2025	TILAK RAJ KHARBANDA Vs POOJA			30-08-2025		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP(COMM)	236/2019	21.12.2019	MTNL VS. PECON SOFTWARE LTD.	PRASHANT SHARMA	9811996757	11.08.2025	2060	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	110/2019	02.07.2019	M/S TRINET SOLUTIONS P LTD. VS. M/S GAC COMPUTERS PVT. AND ANR.	BANITA SETH	9811164604	13.08.2025	2234	YES	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	111/2019	02.07.2019	M/S TRINET SOLUTIONS P LTD. VS. M/S GAC COMPUTERS PVT. AND ANR.	BANITA SETH	9811164604	13.08.2025	2234	YES	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	125/2019	15.07.2019	THE HANDICRAFTS AND HANDLOOMS EXXPORTS CORPORATION OF INDIA LTD. VS. M/S JAINSONS JEWELLER	MEGHA SHARMA	9811323004	15.07.2019	2222	NO	REJECTED	NIL	NIL	U/S 34
				OMP(COMM)	126/2019	15.07.2019	THE HANDICRAFTS AND HANDLOOMS EXXPORTS CORPORATION OF INDIA LTD. VS. M/S SHANKAR SHAH ISHAR DAS	MEGHA SHARMA	9811323004	15.07.2019	2222	NO	REJECTED	NIL	NIL	U/S 34

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				OMP(COMM)	19/2018	30.10.2018	ANWAR HUSSAIN VS. ERICSSON INDIA PVT. LTD.	HARI KISHAN	9416838080	18.08.2025	2545	NO	REJECTED	NIL	NIL	U/S 34
				OMP(COMM)	232/2019	20.12.2019	RISE AND SHINE LOGISTICS VS. VANESA CARE PVT. LTD.	DANISH ZUBAIR KHAN	9873869593	26.08.2025	2076	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	134/2019	22.07.2019	UNION OF INDIA VERSUS PRAGATI CONSTRUCTION	N PRASHANT KUMAR	9811558972	27.08.2025	2228	NO	REJECTED	NIL	NIL	U/S 34
				CS	886/2018	12.09.2018	TULIP BROADCON PVT. LTD. VS. R D VERMA AND CO (P) LTD.	BHUSHAN KAPOOR	9899898765	25.08.20258	2539	YES	DECREED	NIL	NIL	RECOVERY
				CS	622/2018	08.06.2018	TASARIM YAYIM GRUBU SAN VE TIC LTDL VS. OM ARORA	SH. S. K. KAPOOR	9811314224	28.08.2025	2638	YES	DISMISSED	NIL	NIL	RECOVERY
				CS(COMM)	138/2021	26.03.2021	REALISTIC REALTORS VS. AV INDUSTRIES	BHARAT GUPTA	45640851	26.03.2021	1596	YES	DISMISSED	NIL	NIL	RECOVERY
				COUNTER CLAIM	37/2022	06.12.2022	M/S R. D. VARMA AND COMPANY PVT. LTD. VS. TULIP BROADCON PVT. LTD.	BHUSHAN KAPOOR	9899898765	25.08.2025	993	YES	DISMISSED	NIL	NIL	COUNTER CLAIM
				OMP(I)COMM	78/2023	04.10.2023	PANINI TIWARI VS. AXIS B ANK	PUNEET BAJAJ	9711166242	11.08.2025	677	NO	REJECTED	NIL	NIL	U/S 9
21	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI**	25	CS (COMM.)	394 / 2023	10.07.2023	CANARA BANK VS. HIMANSHU SETH	SH. ANIL KUMAR SINGH	9868213110	06.08.2025	321	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	553 / 2024	15.07.2024	BAJARANG LAL PROPRIETOR OF M/S P S MOULDING VS. TDI INFRACORP INDIA LTD.	SH. P. C. JHA	9810476003	08.08.2025	390	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	471 / 2022	28.05.2022	KOTAK MAHINDRA BANK LTD. VS. RIJAVAN	SH. MANOJ KUMAR	9868650379	14.08.2022	1175	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (I) COMM.	63 / 2025	17.04.2025	M/S SPAN MOTELS PVT. LTD. VS. M/S LEMON TREE HOTELS LTD.	SH. ABHISHRUT SINGH	9958160505	20.08.2025	126	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (I) COMM.	66 / 2025	28.04.2025	M/S LEMON TREE HOTELS LTD. VS. M/S SPAN MOTELS PVT. LTD.	SH. JASJEET SINGH	8076403467	20.08.2025	115	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				CS (COMM.)	361 / 2024	24.04.2024	AMBER TOUR PVT. LTD. VS. UNITED INDIA INSURANCE CO. LTD.	SH. KAPIL KUMAR	9871040215	26.08.2026	490	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	**MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI**	27	SUIT FOR RECOVERY	CS (COMM.)/714/2024	04/09/24	MOGLI LABS INDIA PVT LTD Vs SAXENA MARINE TECH PVT LTD	Tarun Verma	9310705005	01/08/25	331	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY

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				SUIT FOR RECOVERY	CS (COMM.)/13/2018	25/10/18	SUBROS LIMITED Vs SEHGAL CONSULTANTS PVT LTD	R C BERI	NOT AVAILABLE	02/08/25	2473	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/144/2024	08/07/24	Union Of India Vs Mangalam Corporation	Om Prakash	9818199103	04/08/25	392	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION &
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/134/2024	03/06/24	Ram Vidya Mandir Vs Educomp Solutions Limited	ghanshyam yadav	9350487556	05/08/25	428	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION &
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/3/2020	10/01/20	M/S YASH PAL CHOPRA Vs UNION OF INDIA	ANURAGH PANDEY	NOT AVAILABLE	06/08/25	2035	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION &
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/254/2024	02/12/24	Z/TECH (INDIA) PVT. LTD. Vs ABCI INFRASTRUCTURE PRIVATE LIMITED	Deepak Bhatt	NOT AVAILABLE	19/08/25	260	NO	PARTLY ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION &
				SUIT FOR RECOVERY	CS (COMM.)/788/2022	16/09/22	BHARAT AGARWAL Vs NMDC LTD.	Sh. Arjun Sanjay	9899500164	20/08/25	1069	YES	DISMISSED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/399/2023	12/07/23	BATRA HOSPITAL AND MEDICAL RESEARCH CENTRE Vs THE NEW INDIA ASSURANCE COMPANY LTD.	BIPIN KUMAR DWAIVEDI	9811043804	21/08/25	771	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/48/2025	03/04/25	LORD BUDDHAS SOCIETY AND ANR Vs CAPARO FINANCIAL SOLUTIONS LIMITED	ANAND ANAND	NOT AVAILABLE	25/08/25	144	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION &
				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/97/2025	01/07/25	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	JASMEET SINGH	9810064790	27/08/25	57	NO	DISPOSED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATI
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	Civil Suit	CS (COMM)/180/2020	10/07/2020	V.V.S.MARBLE AND STONE Vs MITRA GUHA BUILDER INDIA COMPANY	Sh Amit Dubey	9910162280	02/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/234/2024	10/05/2024	State Bank Of India Vs Bijender Singh	Ms Shalini Upadhyay	9899408618	05/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/525/2024	19/11/2024	PREPLADDER PRIVATE LIMITED Vs Co Spaces Optech Private Limited	Sh Abhinay Gupta	9999886478	13/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS DJ/697/2018	20/07/2018	SHRI ASHISH SETHI Vs DELHI INSTITUTE OF PHARMACEUTICAL SCIENCES AND RESEARCH	Sh. Nitin Kumar	9891561599	14/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/230/2023	21/04/2023	CANARA BANK Vs JYOTI AUTOMOTIVE	Ms. Chitra Malhotra	9212888057	22/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/86/2023	16/02/2023	CANARA BANK Vs SUNIL RAWAT AND ANR	Ms Ritu Mishra	9873706792	25/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery

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			12, New Court Block-I	Civil Suit	Ex.COMM - Award by Arb. Comm./6/2025	07/04/2025	DELHI BLUE POTTERY TRUST Vs GTL INFRASTRUCTURE LTD	Sh. Ankit Kumar	989120024	19/08/2025	#VALUE!	NO	CONTESTED	07.04.2025	134	Execution Petition
			12, New Court Block-I	Civil Suit	Execution (Comm.)/252/2023	24/07/2025	SHREEJI IMAGING AND DIAGNOSTIC CENTRE PVT LTD Vs FOCUS IMAGING AND RESEARCH CENTRE PVT.	Sh. Hiresh Choudhary	9953703707	21/08/2025	#VALUE!	NO	CONTESTED	26.07.2023	757	Execution Petition
			12, New Court Block-I	Civil Suit	Execution (Comm.)/317/2023	04/12/2023	Medical Devices Endoscopy Vs Nestiva Medicare Pvt Ltd	Sh. Vibhor Verdhan	9711961483	21/08/2025	#VALUE!	NO	CONTESTED	04.12.2023	626	Execution Petition
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/309/2021	16-09-2021	SWATI KAPOOR VS. REGUS OFFICE CENTRE SERVICES	AEKOL	7203846625	28-08-2025	1442	NO	DISMISSED	NA	NA	Suit for Recovery
			6, New Court Block-I	Commercial	OMP (COMM.)/25/2025	05-05-2025	STC Technologies Pvt Ltd Vs National Skill Development Corporation	SURI	1143434600	25-08-2025	112	NA	DISMISSED	NA	NA	Arbitration & Conciliation Act, 1996--34
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS DJ/1026/2018	43404	M/S AKANKSHA ARCHITECT Vs STATE BANK OF INDIA	YEESHU JAIN(P)	9811394417	45890	2486	No	Contested	NA	NA	Damages--151Recovery of Money--151
			17, New Court Block-I	Commercial	OMP (COMM.)/17/ 2025	45762	Gtl Infrastructure Ltd Vs M/S United Engineers	Ankit Kumar(P)	8770914670	45896	134	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34
			17, New Court Block-I	Commercial	CS (COMM)/229/ 2020	44070	FALCON AVIATION ACADEMY Vs M/S UNITED INDIA INSURANCE CO. LTD.	NAVDEEP SINGH(P)	9811311360	45897	1827	yes	Contested	NA	NA	Civil Cases--RECOVERY
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 12/2022	04-01-2022	M/S MERCHANT COURIER VS M/S SURYA CARGO FORWARDESS	PREM PRAKAS	981039195	22-08-2025	1326	YES	CONTESTED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 711/2022	16-12-2022	M/S HIGH SPIRIT EXIM P. LTD. VS M/S JAIN DEPARTMENTAL STORE	NAVEEN KUMAR TRIPATHI	9810419936	28-08-2025	986	YES	CONTESTED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 205/2022	26-03-2022	MRS. TKD KEERTHI SOLE PROP. LIFEIMPRESSIONS VS YAMINI MANOHAR	KUNAL KHANNA	9999757185	30-08-2025	1253	YES	CONTESTED	-	365	SUIT FOR INJUNCTION INFRINGMENT OF TRADE
			40, New Court Block-II	Commercial	CS (COMM) 294/2024	07-09-2024	THE AIR CARGO AGENTS ASOCIATION OF INDIA VS M/S CMG WORLDWIDE	MUDIT GUPTA	9899001070	30-08-2025	357	YES	CONTESTED	-	365	SUIT FOR INJUNCTION INFRINGMENT OF TRADE

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	123/2024	26-02-2024	KUNAL SONI VS INDIAN BANK	ROHIT KUMAR & C.M. GOYAL	9873597224 & 9810652956	18-08-2025	539	--	DECREED	--	--	
				OMP (COMM.)	92/2023	06-10-2023	M/S FRANCHISE INDIA BRAND LTD THROUGH DURGESH KUMAR GUPTA DIRECTOR Vs M/S CARDIO FITNESS INDIA	KARANJAWALA & MOHIT	9910144115 &	30-08-2025	694	--	DISMISSED	--	--	
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	OMP (I) (COMM.)/80/2025	06.08.25	M/S PILLAR ENTERPRISES Vs JAMIA MILLIA ISLAMIA	SHEZAB AHMAD	99111 50016	11.08.2025	5	Yes		-	-	
					CS (COMM)/2458/2024	29.05.24	Mohd Akbar Vs Mohd Haseen	MOHD. AZHAR	9910848267	29.08.2025	447	Yes	PARTLY DECREED	-	-	
					CS (COMM)/772/2022	44776	M/S YANG MING LINE VS. M/S BBN INTERNATIONAL	HARDIK VAISHISTH	8510004533	30.08.2025	1123	Yes	DISPOSED	-	-	
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL													
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/82/2023	45180	M/S S M ENTERPRISES AND ANR. Vs MODI MUNDI PHARMA BEAUTY PRODUCTS PVT. LTD	Sh. Aaditya Bhattacharya	8447080428	45875	695	--				
				COMMERCIAL SUIT	CS (COMM)/1041/2022	44854	M/S WELLA OPERATIONS US LLC Vs NARINDER ARORA AND ORS.	Sh. S.K. Bansal	011-26843455	45877	1023	--				
				EXECUTION PETITION	EXECUTION (COMM.)/110/2024	45407	M/s Safari Digital Education Initiatives Pvt Ltd Vs J N International School	Ms. Anju Bagai	9811389028	45890	483	--				
				EXECUTION PETITION	EXECUTION (COMM.)/270/2022	44875	WALAINET Vs VIPSIE HOSPITALITY S PVT LTD	AVS Legal	9953240238	45891	1016	--				
				COMMERCIAL SUIT	CS (COMM)/100/2020	43875	M/S 3M EXIM PVT LTD Vs M/S RELIANCE RETAILS LTD	Sh. Anil Kumar	9810103682	45895	2020	--				
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/359/2019	26-04-2019	M/S S.K.B.BUILDERS INDIA LIMITED Vs INDIANOIL CORPORARTION LIMITED	RAJINDER KAUL	--	02-08-2025	2290	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/707/2023	25-07-2023	MAHALAXMI OVERSEAS THROUGH ITS PROPRIETOR DEEPAK PURI Vs M/S A C IMPEX INC. THROUGH ITS	Yogender kumar	--	06-08-2025	743	YES	Contested	--	--	

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				Execution Petition	EXECUTION (COMM.)/226/2024	02-09-2024	AFFLE INDIA LTD. Vs TALENT UNLIMITED ONLINE SERVICES PVT. LTD. AND ORS.	Abhishek Ghai	--	14-08-2025	346	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/409/2023	01-05-2023	RAJYESH KUMAR PATNI Vs WALNUT PICTURES AND ORS	VISHAL MAAN	9899934315	01-08-2025	823	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/1094/2023	06-12-2023	Vijay Kumar Sirohi Vs M/s Hsk Infra Private Limited	Nishant Sharma	9873709968	06-08-2025	734	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/1033/2023	02-11-2023	POONAM BHARADWAJ Vs DR. T. CHANDAN	M.N. SIDDIIQUI	8433368204	07-08-2025	645	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/2935/2024	01-08-2024	M/S CREDDENE HEALTHCARE PVT. LTD. Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES	MOHIT PANCHAL	7838676905	18-08-2025	383	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/13/2024	24-01-2024	M/s Delhi Tourism And Transportation Development Corporation Ltd. Vs M/s Thermal Engineers And Insulators	JAHANVI WORAH	9810183379	22-08-2025	577	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	3657/2024	03.09.2024	RCPL LOGISTICS V/S ARTI BOOB	GAURAV PURI	9833947824	13.08.2025	344	--	DECREED	--	--	
				cs (COMM)	336/2024	04.05.2024	Indian Overseas Bank Vs D S Jewellers	Harshit Gupta	7417442181	26.08.2025	479	--	DECREED	--	--	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS DJ	1294/2018	29-08-2018	M/S PAHWA INTERNATIONAL Vs M/S ICICI BANK LTD.	Arun Khosla & Associates	9810790636	14-08-2025	2542	NIL	DISMISSED	NIL	NIL	
				CS COMM	14/2025	13-01-2025	SILVERLINE GRAPHICS PVT Vs ARAVALI PRINTER AND PUBLISHERS	Rajender Yadav & Associates	9312046733	20-08-2025	219	NIL	DECREED	NIL	NIL	
				CS COMM	792/2023	25-08-2023	SPARSH FASHIONS PVT LIMITED Vs BAJAJ ENTERPRISES	Harshit Jain & Associates	9899113806	26-08-2025	732	NIL	DECREED	NIL	NIL	
				CS COMM	3665/2024	07-09-2024	JATINDER SINGH ARNEJA Vs MUNICIPAL CORPORATION OF DELHI	Nandwani & Associates	9810528802	28-08-2025	355	NIL	DISMISSED	NIL	NIL	
				CS COMM	396/2024	22-05-2024	Akg Plastics Pvt Ltd Vs Dipika And Sons And Others,dipika Mahajan And Vikash Mahajan	Vishwajeet Singh & Rahul Kumar	9310972268	30-08-2025	465	NIL	DECREED	NIL	NIL	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	350/2024	21-11-2024	STATE BANK OF INDIA VS. AMRIT LAL HANS	NAVNEET	NIL	02-08-2025	251	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	312/2023	21-08-2023	GEETA RAI VS. SSHUBH AARAMBH PROP. DEAL PVT.LTD.	JYOTI PANDEY VS. HITESH BHARDWAJ	NIL	07-08-2025	711	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	313/2023	21-08-2023	RUPALI RAI VS. SSHUBH AARAMBH PROP. DEAL PVT.LTD.	JYOTI PANDEY VS. HITESH BHARDWAJ	NIL	07-08-2025	711	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	383/2024	09-12-2024	ASHISH DANG VS. DIVAY ARORA	DALIP ANAND VS. ANUJ KAPOOR	NIL	11-08-2025	242	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	258/2023	19-07-2023	PUNJAB NATIONAL BANK VS. M/S STRIKE COLLECTION	YASH GUPTA VS. SHARAN	NIL	22-08-2025	763	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	129/2023	01-04-2023	CANARA BANK VS. RAJ KUMAR	RK SINHA VS,. KOMAL	NIL	22-08-2025	871	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	366/2023	22-09-2023	PUNJAB NATIONAL BANK VS. KIRAN ENTERPRISES	KANWAR ABHISHEK	NIL	22-08-2025	695	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	255/2024	03-09-2024	SHIVA ASPHALTIC PRODUCT PVT. LTD. VS. BHUWAN CHANDRA PANDEY	NIPUN GUPTA VS. HK SHEKHAR	NIL	22-08-2025	395	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	398/2022	17.12.2022	PURSHOTTAM SHARMA VS ANIL BAREJA	Sh. Ramakant Sharma & Prateek Avasthi	9717545354	20.08.2025	977	YES	DECREED	ON THE SAME DAY	NIL	
			101	CS Comm	348/2023	14.09.2023	SHRI NALIN ARORA VS MEENU JAIN	Sriballabh Sharan	9650300173	27.08.2025	713	YES	DISMISSED	ON THE SAME DAY	NIL	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	18/2024	02-02-2024	RAJINDER SACHDEVA Vs BALAJI FREIGHT CARRIER	MANISH ANGIGRAS	-	12-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	65/2025	05-06-2024	AKHIL KUMAR GARG Vs ASHA GUPTA	JAGRITI JAIN	85275064	18-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	123/2024	13-11-2024	CENTRAL BANK OF INDIA Vs LAXMI	K.K. LEGAL	98712267	84 26-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	09/2025	10-01-2025	NAUSHAD MALIK Vs BRIGHT WESTECH SOLUTION PVT LTD	ZARIIF AHMAD	-	27-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	10/2025	10-01-2025	NAUSHAD MALIK Vs BRIGHT WESTECH SOLUTION PVT LTD	ZARIIF AHMAD		27-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	122/2024	13-11-2024	CENTRAL BANK OF INDIA Vs CHAMANLAL	K.K. LEGAL	98712267	84 28-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	38/2025	17-03-2025	BANK OF MAHARASHTRA Vs SUNITA DEVI	RAKESH KUMAR	98916915	68 30-08-2025	-	-	CONTESTED	No Execution filed till date	-	

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39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 169/2024	13.03.2024	AKASH JAIN VS MUSKAAN SAINI	SH. AKASH JAIN ADV.	9266715001	08.08.2025	513	YES	DISMISSED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 585/2020	14.12.2020	KARGO LEAGUE LOGISTICS PVT. LTD VS INSTA POWER LITD.	SHAURYA VARDHAN KUTIALA	9650680610	14.08.2025	1704	YES	DECREED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 63/2024	22.01.2024	MR. PAWAN GUPTA PROP. OF SHRI BALAJI TRADERS VS SH. AAKASH CHAUDHARY PROP. OF M/S AAKASH TRADING	SH. HIMANSHU	9999874193	18.08.2025	574	YES	DECREED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 495/2023	27.09.2023	SAB IMPEX PVT LTD THROUGH ITS AR SH MANISH JAIN VS SKM CAPACITORS THROUGH ITS PROP. OF MS ANITA	SH. PANKAJ SH	9899908229	20.08.2025	693	YES	PARTLY ALLOWED	NO	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS COMM 329/2024	03.06.2024	Achal Gola V/S RAJIV KUMA	AJAY GARG	98737454	23.08.2025	431	Yes	DECREED	Execution n	nil	
			ROOM NO 208	Commercial	CS COMM 324/2024	01.06.2024	Rastogi Fashion Pvt Ltd VS	MUKESH KUMA	98106823	23.08.2025	443	Yes	DECREED	Execution n	nil	
			ROOM NO 208	Commercial	CS COMM 434/2023	24.08.2023	SANJEEV AGGARWAL PRO	Nikita Jain	98180344	27.08.2025	724	Yes	DECREED	Execution n	nil	
			ROOM NO 208	Commercial	CS COMM 472/2023	20.09.2023	PUNJAB NATIONAL BANK	HEMANT GUPT	98110850	28.08.2025	1054	Yes	DECREED	Execution n	nil	
			ROOM NO 208	Commercial	CS COMM 636/2023	12..12.2023	DEVENDER KUMAR SINGH VS RAJ TOMAR	NITESH KUMAR	99716060	29.08.2025	641	Yes	DECREED	Execution n	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 481/2024	12.09.2024	JOGINDER GARG VS BEE GEE FABRICS PVT LTD	VINEET JAIN	98112689	08.08.2025	330	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 270/2024	06.05.2024	MAHESH KUMAR DHDHA	ARUN KUMAR	9811562356	18.08.2025	469	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	EX(COMM) 3/2025	09.05.2025	BANK OF BARODA VS MO	SUDHA SHUKL	98991320	22.08.2025		NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 303/2025	24.10.2024	SHYAM KISHORE MISHRA VS M/S SOMYA GARMENTS	SIDDHARTH BANGA	9999369931	23.08.2025		NO	DECREED	EXECUTION	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/372/2023	KAPIL JAIN VS ANKIT SHARMA	28-07-2023	ABHISHEK TYAGI	9650696016	04-08-2025	738 days	-	DECREED	on not filed	till date	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/256/2022	MANMEET SINGH VS EDMC	11-04-2022	N.K. RATHI	9811263109	07-08-2025	1214 days	-	DECREED	on not filed	till date	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	311/22	26-02-2019	ABHISHEK KUMAR BHARGAVA VS DM REALTY DEVELOPERS PVT LTD			02-08-2025			CONTESTED			
					436/25	03-06-2025	TTR ACADEMY (OPC) PVT LTD VS TELEGRAM FZ-LLC AND ANR			06-08-2025						
					284/20	23-12-2020	WELCOME ASSOCIATES VS THE COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION			12-08-2025						
					346/2022	19-07-2018	ASAHI ROPES PVT LTD VS SIBY MINING AND INFRASTRUCTURE PVT LTD.			28-08-2025						
44	SH.VINOD YADAV		205	Civil	CS(Comm.)/290/2022	28.04.22	Rakesh Jain Vs. Gargi Gupta	Kapil Jain	N.A	02.08.25	1192 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/830/2023	03.11.23	Bir Bhan Jindal Vs. Balaji Metal Industries	Sachin Aggarwal	N.A	02.08.25	638 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/520/2024	29.08.24	M/s DRJ Petrochem Pvt. Ltd. Vs. M/s Goyal Chemical and Anr.	Ajay Khatana	N.A	02.08.25	338 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/314/2024	15.05.24	Bansal Trading Company Vs. M/s M/s SKCC Personal Care Pvt. Ltd. & Ors.	Jagriti Jain	N.A	05.08.25	447 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/333/2021	09.07.21	M/s Shri Ram Sales Vs. M/s Winner Constructions Pvt. Ltd.	Sunil Soni	N.A	26.08.25	1509 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/694/2022	24.08.22	Vikesh Majithia Vs. Mahender Lakhani	Mayank Bansal	N.A	26.08.25	1098 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/468/2019	23.12.19	M/s Shree Udyog Vs. M/s Unipack Industries	Jatin Bhardwaj	N.A	28.08.25	2075 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/349/2022	26.07.18	Manju Vs. Sanko Gosei Technology India Pvt. Ltd.	Alok Dev	N.A	30.08.25	2592 Days	Yes	Contested	N.A	N.A	
					OMP(Comm.)/38/2021	15.12.21	Department of Training and Technical Education Vs. M/s Human Potential Development and Research Society and Anr.	Rahul Dabas	N.A	05.08.25	1329 Days	N.A	Contested	N.A	N.A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION OF EXECUTION
45	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL													
46	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**	NORTH	NIL													
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	603	COMMERCIAL SUIT	CS COMM. 263/2021	22.10.2021	METAL MAN AUTO LTD VS SHRI RAM MEHAR	UMESH GULATI, D.K. SHARMA	9810256766, 9811256468	14.08.2025	1403	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 363/2021	18.12.2021	RAM MEHAR VS METAL MAN AUTO LTD	D.K. SHARMA, UMESH GULTATI	9811256468, 9810256766	14.08.2025	1335	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 466/2024	19.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELEVATOR	AJIT SINGH, JYOTI GULATI	8750295207, 8860418292	20.08.2025	335	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 140/2023	21.03.2023	BANSAL TRADING COMPANY VS M/S KAYEEN MARKETING	LALIT KUMAR, ANIMESH SINHA	8447587097, 8800168606	23.08.2025	886	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
48	**SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.**	**SOUTH WEST**	613	Commercial Suit	CS (COMM)/85/2023	22-02-2023	DEVI KARAM ASSOCIATES Vs VAISHALI	Sh. NAVNEET SHARMA	9811079493	06-08-2025	166	DECREED	NA	NA	Declaration and Mandatory	
49	**SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH WEST**	614	COMMERCIAL SUIT	CS(COMM) 294/2024	03.06.2024	Maya Devi Vs Indus Towers Ltd	MR. V.P VAISHNAV	99111 49032	25.08.2025	448 DAYS	NIL	DISMISSED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 28/2020	14.01.2020	TRIBHUWAN PRASAD BARANWAL AND ANR Vs M/S OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	MR. N.C. SHARMA	9810145572	30.08.2025	2055 DAYS	NIL	DECREED	NIL	NIL	
50	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	509	CS (COMM)	184/2019	16.11.2019	K L ARORA Vs D D INDUSTRIES LTD	PRAMOD K. SHARMA	9899776633	05.08.2025	2089 Days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	31/2025	17.01.2025	M/S SURINDRA PACKAGING PVT LTD. Vs M/S Thermo Insupack pvt. Ltd.	NEERAJ GUPTA	9811267045	13.08.2025	208 Days	Yes	CONTESTED	-	-	-
			509	CS (COMM)	177/2022	11.04.2022	M/S DURA BUILD CARE PVT LTD Vs RAJU DEBNATH	AMIT KUMAR	8383892949	14.08.2025	1221 Days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	158/2023	28.03.2023	MADHUBUN EDUCATIONAL BOOKS DISTRIBUTORS Vs MS. KAVERI	RAJESH KUMAR		18.08.2025	874 Days	Yes	CONTESTED DECREED			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF AUGUST 2025

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	155	20	2	0	46	131
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	176	19	1	0	32	164
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	208	22	0	1	21	208
4A	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	139	16	0	0	46	109
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	277	19	0	0	13	283
6	MS. NEELAM SINGH/SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	141	24	4	0	34	135
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	172	9	0	0	20	161
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	173	11	0	0	13	0
8A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	Central	0	8	0	0	11	168
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	244	19	0	0	24	239
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	270	24	0	2	19	273
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	134	22	3	4	38	117
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	165	21	1	0	28	159

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	199	13	0	0	31	181
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	260	43	1	0	62	242
15	MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)	West	371	62	2	1	51	383
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	312	43	2	2	33	322
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	391	51	3	1	57	387
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	309	51	2	1	44	317
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	328	62	3	0	62	331
20	MS PULASTYA PREAMACHALA/SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	935	58	4	2	56	939
	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1006	51	2	2	52	1005
22	MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	928	60	2	3	45	942
23A	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	545	306	1	0	243	609
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	451	213	0	0	120	544
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	541	269	7	0	150	667
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	622	291	0	2	145	0

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	VACANT COURT OF SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	0	10	0	0	0	776
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	434	207	7	0	141	507
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	273	15	0	1	18	269
29	SH. NIKHIL CHOPRA/MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	230	12	1	2	27	214
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	296	16	0	2	13	297
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	277	15	0	1	18	273
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	280	19	8	1	36	270
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	193	17	0	0	23	187
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	211	21	1	1	29	203
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	257	15	1	2	27	244
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	263	44	1	0	37	271
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	668	27	0	0	36	659
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	176	20	11	1	28	0
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	0	5	0	0	13	170
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	224	22	1	0	27	220
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	228	42	0	0	31	239

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	194	28	1	0	19	204
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	336	23	0	0	11	348
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	2058	122	0	2	79	2099
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1231	55	2	0	51	1237
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1025	94	12	7	141	983
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	1002	58	0	0	68	0
	VACANT COURT OF SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	0	23	0	0	0	1015
47	SH. RAJ KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	North	192	42	1	1	13	221
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	244	19	1	0	10	0
	VACANT COURT OF SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	0	23	0	0	0	277
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	276	51	0	1	24	302
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	227	33	1	0	17	244
GRAND TOTAL			20247	2885	89	43	2433	20745

List of cases received for Pre-Institution Mediation and Settlement during the month AUGUST 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	266	170	2	105	0	329
2	West	352	143	0	73	0	422
3	East	48	55	0	36	0	67
4	North-East	12	19	1	8	0	22
5	Shahdara	106	76	0	64	0	118
6	South	220	79	0	45	3	251
7	South-East	319	145	0	100	0	364
8	New Delhi	266	93	2	123	3	231
9	North	149	113	1	89	1	171
10	North-West	117	93	1	52	0	157
11	South-West	92	74	1	16	0	149
	Total	1947	1060	8	711	7	2281
12	DHCLSC	216	44	5	30	2	223
	Overall Total	2163	1104	13	741	9	2504

Note: Application received through NALSA App during the month:- Nil